

**Joint Inspection Report of M/s Ashapura Perfoclay Ltd., Survey no.167,
Village: Ler, Near Bhujodi, Tal. Bhuj, Dist. Kutch, Gujarat with the
reference to The Hon'ble NGT, Delhi in OA No. 40/2019 (WZ)**

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Joint Inspection Report of M/s Ashapura Perfoclay Ltd., Survey no.167, Village: Ler, Near Bhujodi, Tal. Bhuj, Dist. Kutch, Gujarat with the reference to The Hon'ble NGT, Delhi in OA No. 40/2019 (WZ)

Hon'ble NGT (Principle Bench, Delhi) passed an order on dated 03/09/2019 in the matter of Marvada Amrutlal vs. State of Gujarat (O.A. No.40/2019 (WZ)). In the said order, SEIAA, Gujarat & GPCB are asked to furnish joint inspection report on or before 15/10/2019 by E-mail at judicial-ngt@gov.in.

In accordance with the order, following officials of SEIAA, Gujarat & GPCB jointly visited M/s. Ashapura Perfoclay Ltd. on dated 09/10/2019.

| Representatives of SEIAA | |
|--------------------------|---|
| 1. | Shri. A. K. Muley (Member, SEAC) |
| 2. | Shri R. I. Shah (Member, SEAC) |
| 3. | Shri. Irfan Kagzi, (DEE, SEAC) |
| 4. | Shri. H. M. Lokhandwala (AEE, SEAC) |
| Representatives of GPCB | |
| 5. | Dr. S. N. Agravat (I/C-Regional officer, Regional office, Kutch-West) |
| 6. | Shri. S. S. Chauhan (AEE, Regional office, Kutch-West) |

Representative of M/s Ashapura Perfoclay Ltd. Shri D. S. Tripathi, AGM HR & Admin remained present during the Joint Inspection.

1.0 BACKGROUND:

M/s. Ashapura Perfoclay Ltd. (APL) has established plant for manufacturing of Bleaching Earth at Survey no.167, Village: Ler, Near Bhujodi, Tal. Bhuj, Dist. Kutch, Gujarat. APL has obtained Consent to operate from GPCB valid till 24/06/2023. Copy of Consolidated Consent & Authorization (CCA) is attached as an Annexure-A.

The APL has proposed to expand production of Bleaching Clay with addition of 4000 MT/Month (Dry process) in existing capacity of 12000 MT/Month (Wet Process) and total capacity of 16000 MT/month. For the proposed expansion, APL has obtained Term of Reference (ToR) from SEIAA on 30/04/2017. Copy of TOR is attached as an Annexure-B. As per the ToR issued by SEIAA,

GPCB conducted Public Hearing on 27/02/2018 and Project proponent (PP) has applied for Environmental Clearance on online portal <http://environmentclearance.nic.in> with final EIA report. SEAC accepted the said application on 12/10/2018. PP called upon for appraisal on 18/12/2018. During the SEAC meeting, the project was appraised based on the information furnished in the EIA Report, Public hearing proceedings and project details presented during the meeting.

During the appraisal, Committee noted Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to partially complied and not complied EC conditions. Copy of reply submitted by PP attached as an Annexure-C.

PP was again called for presentation in the SEAC meeting dated 07/01/2019. After considering the reply; during SEAC meeting on dated 07/01/2019, Committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgit in place of Bentonite.

It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. While discussion regarding approved fuel, PP informed that they will not use petcock as a fuel. Committee considered the reply satisfactory and recommended to grant EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 with specific and general conditions in view of commitment given by project proponent. Copy of recommendation letter attached as an Annexure-D. Subsequently during SEIAA meeting on 06/02/2019; after deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. Copy of EC attached as an Annexure-E.

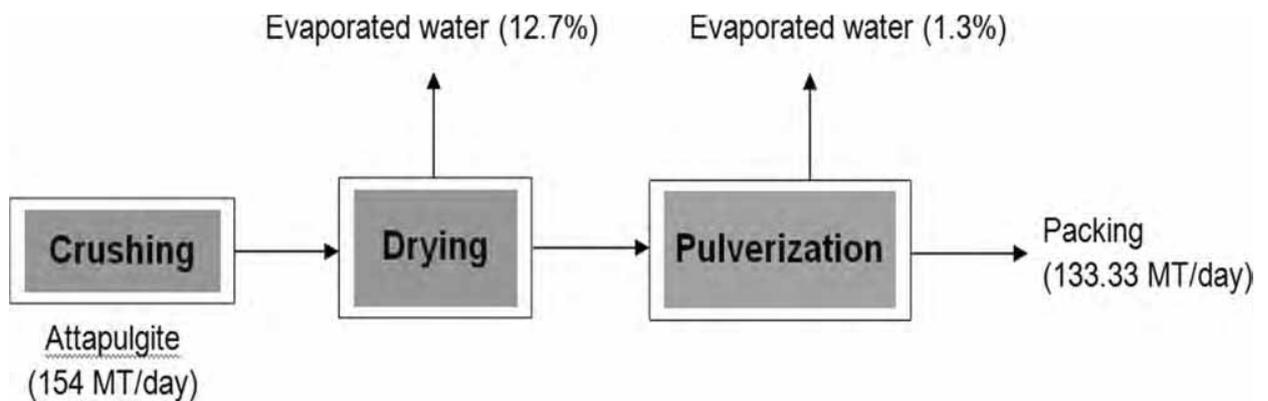
During scrutiny of project details (Annexure IV) submitted by the Project Proponent, following wrong information were submitted:

| Information asked | Submission of Project Proponent |
|---|---------------------------------|
| Any public complaints against the project | No. |
| Is there any litigation pending before any court of Law against the Project | No litigation pending. |

2. PROCESS DETAILS FOR PROPOSED EXPANSION:

For proposed production of Bleaching Clay (4000 MT/Month), there shall be Dry process in which raw material Attapulгите will be crushed, dried and pulverized. Then after, final product Bleaching Clay will be packed. Attapulгите will procure from the Ashapura Claytech Ltd., Dharur, Hyderabad and other suppliers located in Dharur, Hyderabad and also from Bhavnagar, Gujarat.

| | |
|-------------------------------|------|
| Raw Attapulгите moisture | 15% |
| Outlet of dryer moisture | 2.3% |
| Outlet of pulverizer moisture | 1% |



3. GENERAL OBSERVATIONS DURING JOINT INSPECTION:

- Notice of Entry & Inspection under section 23 of the Water Act, section 24 of the Air Act and section 10 of the Environment (Protection) Act served to representative of unit. (Annexure – NE)
- During inspection existing manufacturing plant was found in operation.
- During inspection, Dryers and Boiler along with their Air Pollution Control Measures (APCM) as mentioned below were found in operation. Unit is using imported coal as a fuel in boiler and dryers.

| Sr. No. | Utilities | APCM | Status during inspection |
|---------|-----------|------|--------------------------|
| | | | |

| | | | |
|----|--|---|------------------------------|
| 1 | Dryer no.1 | Cyclone separator followed by bag filter | Not in operation since long. |
| 2 | Dryer no.2 | Cyclone separator followed by bag filter | |
| 3 | Dryer no.3 | Cyclone separator followed by bag filter & Water scrubber | In-operation |
| 4 | Dryer no.4 | Cyclone separator followed by bag filter & Water scrubber | Not in-operation. |
| 5 | Dryer no.5 | Cyclone separator followed by Water scrubber | In-operation |
| 6 | Dryer no.6 | Cyclone separator followed Water scrubber | In-operation |
| 7 | Dryer no.7 | Cyclone separator followed Water scrubber | Not in-operation |
| 8 | Boiler -1 & 2 (3-TPH FO fired each) | Adequate Stack height | Not in-operation |
| 9 | Boiler -3 (6-TPH FO fired each) | Adequate Stack height | Not in-operation |
| 10 | Boiler -4 (6-TPH Coal fired each) | Cyclone separator followed by bag filter | In-operation |

- **Details of Effluent Treatment Plant (ETP) & Sewage Treatment Plant (STP):**

- ✓ Wastewater generated from second and third wash of activated bentonite is collected in collections cum neutralization tanks (27 Nos.) through pipe line. Lime addition process was in progress in two tanks. Gypsum is recovered through filter press (08 Nos.) as cake and the filtrate is passed through four settling tanks and finally collected in intermediate storages tanks (2-nos. RCC pond). Further treated through; 3-nos neutralization tanks, clarifier-1 nos. (Second Clarifier is under construction), sand filter 3-nos. ultra-filtration plant and two RO plants (cap. 50KL/hr and 15 KL/hr). RO permeate is reused and RO reject send to solar evaporation ponds. During inspection, provided all units of ETP are observed in operation. Presently fresh lime is used for neutralization. Unit has provided flow meter devices at ETP Inlet (before neutralization), RO feed, RO Permeate and RO Reject. Flow record is maintained in a register.
- ✓ Unit has provided one STP having capacity 10 KL/day consisting of Bio Floccs Modules (With 0.1-0.4 micron BIOMEM-Puls-PVDF hollow fiber membranes), blower & aeration chamber. During inspection, STP is observed in operation &

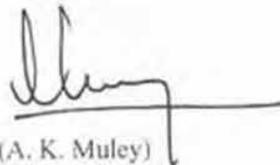
treated wastewater is being utilized for gardening and plantation within the premises.

- Unit has erected two new production lines of wet process for production of bleaching clay as a part of debottlenecking of old existing equipments/machineries without obtaining CTE & CCA from GPCB.
- Construction of solar evaporation pond: The matter regarding the construction of solar evaporation pond on Government land encroachment is pending before Civil Court Bhuj with case registration no. 92/2018, date of registration 29/11/2018. CNR No. GJKT02-004177-2018.
- No stock of pet-coke is observed within premises.
- Unit has provided hood cover to packing section, four nos. of tankers for sprinkling of internal roads, and one mechanized sweeper to control of fugitive emission.
- Unit has not provided online monitoring system on stacks to monitor the pollutant concentrations as per EC condition.
- Evaporation data of solar evaporation pond for RO reject is not maintained.
- Unit is using fly ash for low lying area but data of fly ash utilization is not maintained as per the fly ash notifications.
- **Status of partial & non-complying Environment clearance condition issued vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 as on dated 09/10/2019 is attached herewith as an Annexure-F.**
- **Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 in the matter of Marvada Amrutlal vs. State of Gujarat is annexed as an Annexure-G.**

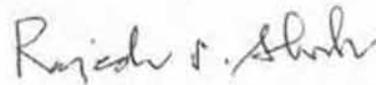
Regarding illegal disposal of solid waste, the matter is being examined separately by the Hon'ble NGT, Principle Bench, New Delhi O.A. 669 of 2018, Marvada Amrutlal Becharlal Vs. State of Gujarat.

CONCLUSION:

- ❖ Project Proponent has obtained Environment Clearance for proposed expansion by submitting wrong information pertaining to the public complaint and litigation pending before any court of Law against the Project including proposed location of the plant.
- ❖ Commitment given by the project proponent to comply past EC conditions during SEAC meeting of reconsideration of proposed expansion (dry process) is not fulfilled even after lapse of 9 months. (Annexure - F)
- ❖ Unit has erected two new production lines of wet process for production of bleaching clay as a part of debottlenecking of old existing equipments/Machineries without obtaining CTE/CCA from GPCB.
- ❖ The area proposed for expansion has already been occupied by two new production lines of wet process for production of bleaching clay as a part of debottlenecking of old existing equipments/Machineries and hence area for proposed expansion is not available.
- ❖ Unit has not provided online monitoring system on stacks to monitor the pollutant concentrations as per EC condition even after passing of 9 months as committed by the Project Proponent.
- ❖ Evaporation data of solar evaporation pond for RO reject is not maintained.
- ❖ Unit is using fly ash for low lying area but data of fly ash utilization is not maintained as per the fly ash notifications.

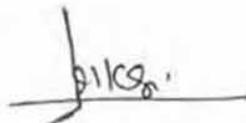


(A. K. Muley)
Member, SEAC

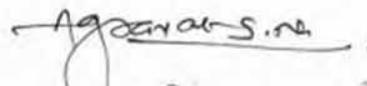


(R. I. Shah)
Member, SEAC

Place: Bhuj-
Kutch
Date:
09/10/2019



(Irfan Kagzi)
DEE, SEAC



(Dr. S. N. Agraval)
I/C-Regional officer,
Regional office, Kutch-West

| List of Annexures | | |
|--------------------------|----------------------|---|
| Sr. No. | Annexure nos. | Details of Annexure |
| 1. | Annexure-A | Copy of CCA |
| 2. | Annexure-B | Copy of TOR |
| 3. | Annexure-C | Copy of reply submitted by PP |
| 4. | Annexure-D | Copy of recommendation letter dated 31/01/2019 |
| 5. | Annexure-E | Copy of EC dated 26/02/2019 |
| 6. | Annexure-F | Status of partial & non-complying Environment clearance condition issued vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 as on dated 09/10/2019 |
| 7. | Annexure-G | Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 |
| 8. | Annexure – NE | Notice of Entry & Inspection |



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

By R.P.A.D.

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 6(2) of the Hazardous & Other Waste (Management & Transboundary Movement) Rules-2016, framed under the Environmental (Protection) Act-1986. The board has granted the consent vide order no. PC/CCA-KUTCH-27(7)/GPCB ID-17774/406201, date. 04/03/2017.

And whereas Board has received application inward No. 136381 dated 16/04/2018 for the **Renewal Consolidated Consent and Authorization (CC&A)** of this Board under the provisions / rules of the aforesaid Acts. Consents & Authorization are hereby granted as under.

CONSENTS AND AUTHORISATION:

(Under the provisions /rules of the aforesaid environmental acts)

To
 Ashapura Perfoclay Ltd.
 Survey No. 157,
 Vill: Ler, Nr. Bhujodi,
 Anjar Bhuj Highway,
 Tal: Bhuj,
 Dist: Kutch.

1. Consent Order No. AWH-93521 Date of Issue: 11/06/2018.
2. The consent shall be valid up to 24/06/2023 for manufacture of the following products.

| Sr. No. | Product | Quantity per Month |
|---------|----------------|--------------------|
| 1. | Bleaching Clay | 12,000 MT |

SUBJECT TO THE FOLLOWING SPECIFIC CONDITIONS

1. You shall comply with all conditions of Environment Clearance issued vide letter no. SEIAA/GUJ/EC/2(b)/497/2016, dated 30/07/2016
2. No ground water shall be withdrawn without obtaining prior permission from competent authority.
3. You shall operate Effluent Treatment Plant regularly and efficiently.
4. The gypsum generated from neutralizing spent acid shall be disposed in environmentally sound manner.

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3. CONDITIONS UNDER WATER ACT 1974:

- 3.1 The source of water shall be GWIL (Gujarat Water Infrastructure Ltd.).
- 3.2 The total industrial and domestic water consumption shall not exceed 838 KL/day.
- 3.3 The quantity of industrial effluent from manufacturing process and other ancillary operations shall not exceed 550 KL/day.
- 3.4 The quantity of the domestic waste water (Sewage) shall not exceed 6 KL/day.
- 3.5 The quality of the industrial effluent shall conform to the following standards.

| PARAMETER | PERMISSIBLE LIMIT |
|------------------------------|-------------------|
| pH | 6.5 to 8.5 |
| Temperature | 40°C |
| Colour (Pt. Co. scale units) | 100 units |
| Suspended Solids | 100 mg/L |
| Oil & Grease | 10 mg/L |
| Phenolic Compound | 01 mg/L |
| Ammonical Nitrogen | 50 mg/L |
| BOD (3 Days at 27°C) | 30 mg/L |
| COD | 100 mg/L |
| Chlorides | 600 mg/L |
| Sulphates | 1000 mg/L |
| Total Dissolved Solids | 2100 mg/L |
| Sodium Absorption Ratio | 26 |
| Percent Sodium | 60 % |
| Sulphides | 02 mg/L |
| Total Chromium | 02 mg/L |
| Hexavalent Chromium | 0.1 mg/L |
| Copper | 03 mg/L |
| Lead | 0.1 mg/L |
| Mercury | 0.01 mg/L |
| Nickel | 03 mg/L |
| Zinc | 05 mg/L |
| Cadmium | 02 mg/L |
| Cyanides | 0.2 mg/L |
| Arsenic | 0.2 mg/L |
| Fluorides | 02 mg/L |

All efforts shall be made to remove colour & unpleasant odour as far as practicable.

- 3.6 The treated effluent @ 180 KL/day conforming to standards mentioned in 3.5 shall be used in gardening and plantation within premises.
- 3.7 The treated effluent @150 KL/day shall be reused in the process.



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- 3.8 The R.O reject @ 220 KL/day shall be send to solar evaporation pond.
- 3.9 The applicant shall develop green belt area scientifically to utilize 180 KLD after achieving norms as mentioned in condition no. 3.5
- 3.10 The pipeline network shall be proper and adequate for utilization of treated wastewater for gardening and plantation. Also adequate storage and handling of treated wastewater shall be developed.
- 3.11 Regular maintenance of pipes and pumps shall be done, such that there shall be no chock up in lines or failures of pumps
- 3.12 The distribution of flow shall be maintained for plantation in such a way that there shall not be any ponding
- 3.13 Records of plantation and growth rate shall be maintained and submitted to Regional Office, Kutch (West) and Head Office, Gandhinagar. Skilled person / in charge shall be nominated for specially this activity
- 3.14 Sewage shall be disposed off through septic tank / soak pit system.

4. CONDITIONS UNDER AIR ACT 1981:

- 4.1 The following shall be used as fuel in proposed Steam Boilers/D. G Set and Dryer as following rates;

| Sr. No. | Fuel | Quantity |
|---------|-------------------|---------------|
| 1. | Coal | 16 MT/day |
| 2. | Furnace Oil | 0.6 MT/day |
| 3. | High Speed Diesel | 20 Liter/Hour |

- 4.2 The applicant shall install & operate air pollution control system in order to achieve flue gas emission norms as prescribed below

| Sr. no. | Stack attached to | Stack height in Meters | APCM | Parameter | Permissible limit |
|---------|---------------------------------|------------------------|--------------------------------------|--|---|
| 1. | Boiler -1 & 2 (3 MT/hr-each) | 33 | Multi Cyclone followed by Bag Filter | | |
| 2. | Boiler-3 (3 MT/hr) | 33 | Multi Cyclone followed by Bag Filter | | |
| 3. | Boiler-4 (3 MT/hr) | 33 | Multi Cyclone followed by Bag Filter | PM SO ₂ NO _x | 150 mg/Nm ³ 100 ppm 50 ppm |
| 4. | D.G Set (500 KVA) | 11 | Adequate Stack Height | | |
| 5. | D.G Set (250 KVA) | 11 | Adequate Stack Height | | |

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Outward No-40/2018/09/2018

| Sr. no. | Stack attached to | Stack height in Meters | APCM | Parameter | Permissible limit |
|---------|-----------------------------|------------------------|-----------------------|-----------|-------------------|
| 6. | D.G. Set (630 KVA) stand by | 11 | Adequate Stack Height | | |

4.3 The applicant shall install & operate air pollution control system in order to achieve process gas emission norms as prescribed below:

| Sr. No. | Stack attached to | Stack height in Meters | APCM | Parameter | Permissible limit |
|---------|----------------------------|------------------------|--------------------------------------|-----------|------------------------|
| 1. | Pulverizer – 1 & 2 | 18 | Cyclone Separator and Bag Filter | PM | 150 mg/Nm ³ |
| 2. | Pulverizer – 3 | 15 | Cyclone Separator and Bag Filter | | |
| 3. | Pulverizer – 4 | 15 | Cyclone Separator and Bag Filter | PM | 150 mg/Nm ³ |
| 4. | Pulverizer – 5 (6 MT/hour) | 15 | Cyclone Separator and Bag Filter | | |
| 5. | Pulverizer – 6 (6 MT/hour) | 15 | Cyclone Separator and Bag Filter | PM | 150 mg/Nm ³ |
| 6. | De Dusting system -1 | 15 | Cyclone Separator and Bag Filter | | |
| 7. | Classifier | 15 | Bag Filter | | |
| 8. | Floor Cleaner | 15 | Bag Filter | | |
| 9. | Dryer – 1 | 18 | Cyclone Separator and water Scrubber | PM | 150 mg/Nm ³ |
| 10. | Dryer – 2 | 18 | Cyclone Separator and water Scrubber | | |
| 11. | Dryer – 3 | 18 | Cyclone Separator and water Scrubber | | |



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| Sr. No. | Stack attached to | Stack height in Meters | APCM | Parameter | Permissible limit |
|---------|--|------------------------|--------------------------------------|-----------|-------------------|
| 12. | Dryer - 4 Stand by | 18 | Cyclone Separator and water Scrubber | | |
| 13. | Dryer - 5 | 18 | Cyclone Separator and water Scrubber | | |
| 14. | Dryer - 6 | 18 | Cyclone Separator and water Scrubber | | |
| 15. | Dryer - 7 | 18 | Cyclone Separator and water Scrubber | | |
| 16. | Hot Air Generator attached with dryer -5 | 20 | Cyclone Separator | | |

- 4.4 The concentration of the following parameters in the ambient air within the premises of the industry shall not exceed the limits specified hereunder as per National Ambient Air Quality Standards issued by MoEF&CC dated 16th November-2009

| Sr. No. | Pollutant | Time Weighted Average | Concentration in Ambient air in $\mu\text{g}/\text{m}^3$ |
|---------|---|-----------------------|--|
| 1. | Sulphur Dioxide (SO_2) | Annual | 50 |
| | | 24 Hours | 80 |
| 2. | Nitrogen Dioxide (NO_2) | Annual | 40 |
| | | 24 Hours | 60 |
| 3. | Particulate Matter (Size less than $10 \mu\text{m}$; OR PM_{10}) | Annual | 60 |
| | | 24 Hours | 100 |
| 4. | Particulate Matter (Size less than $2.5 \mu\text{m}$; OR $\text{PM}_{2.5}$) | Annual | 40 |
| | | 24 Hours | 60 |

- 4.5 The applicant shall provide portholes / ladder, platform etc. at chimney(s) for monitoring the air emissions and the same shall be open for inspection. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted / displayed to facilitate identification

- 4.6 The concentration of Noise in ambient air within the premises of industrial unit shall not exceed following levels:

Between 6 A.M. to 10 P.M.: 75 dB (A)

Between 10 P.M. to 6 A.M.: 70 dB (A)

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Outward No: 469190-20/09/2010

5. Authorization under Hazardous & Other Waste [Management & Transboundary Movement] Rules, 2016 & amended.

5.1 Authorization Number: AWH – 93521 and shall valid up to 24/06/2023

5.2 Ashapura Perfoclay Ltd. is hereby granted an authorization to operate facility for following hazardous wastes after expansion on the premises situated at Survey No: 167, Vill:- Ler. Nr. Bhujodi, Anjar Bhuj Highway. Bhuj, Dist - Kutch.

| Sr. No. | Waste | Quantity per Year | Category | Mode of Disposal |
|---------|---------------------------|-------------------|----------|---|
| 1 | ETP Sludge | 0.22 MT | 35.3 | Collection, storage, Transportation & disposal at TSDF |
| 2 | Sludge From Wet Scrubbers | 8.50 MT | 37.1 | Collection, storage, Transportation and send to Sanghi industry for co-processing |
| 3 | Used Oil | 100 Litre | 5.1 | Collection, storage, Transportation & Disposal by selling out to authorized recyclers. |
| 4 | Spent Acid | 66000 MT | B15- II | Collection, storage, neutralize within factory premises and generated gypsum shall be send to cement industry for co-processing |
| 5 | Evaporation Residue | 1.0 MT | 37.3 | Collection, storage, Transportation & disposal at TSDF |

5.3 The disposal mode for spent acid as per EC condition the spent acid shall be neutralize within factory premises and generated gypsum shall be send to cement industry for co-processing.

5.4 The authorization is granted to operate a facility for collection, storage, within factory premises, transportation, and ultimate disposal of Hazardous wastes by selling out to authorized recyclers and disposal at TSDF

5.5 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

5.6 TERMS AND CONDITIONS OF AUTHORISATION:

- 1 The authorized person shall comply with the provisions of the Environment (Protection) Act 1986, and the rules made there under
- 2 The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board
- 3 The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
- 4 Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time
14. Annual return shall be filed by June 30th for the period ensuing 31st March of the year

6. GENERAL CONDITIONS: -

- 6.1 Unit shall develop green belt within premises as per the CPCB guidelines. However, if the adequate land is not available within premises, the unit shall tie up with local agencies like gram panchayat, school, social forestry office etc. for the plantation at suitable open land in nearby locality and submit an action plan of plantation for next three years to GPCB.
- 6.2 Adequate plantation shall be carried out all along the periphery of the industrial premises in such a way that the density of plantation is at least 1000 trees per acre of land and a green belt of 10 meters width is developed
- 6.3 The applicant shall have to submit the returns in prescribed form regarding water consumption and shall have to make payment of water cess to the Board under the Water (Prevention and Control of Pollution) Cess Act- 1977
- 6.4 In case of change of ownership/management the name and address of the new owners/partners/directors/proprietor should immediately be intimated to the Board.

Clean Gujarat Green Gujarat

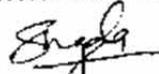
ISO-9001-2008 & ISO-14001 - 2004 Certified Organisation

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Outward No-469102019/2018

- 6.5 The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gaseous emission or sewage waste from the proposed industrial plant. The applicant is required to make applications to this Board for this purpose in the prescribed forms under the provisions of the Water (Prevention and Control of Pollution) Act-1974, the Air (Prevention and Control of Pollution) Act-1981 and the Environment (Protection) Act-1986
- 6.6 The overall noise level in and around the plant area shall be kept well within the standards by providing noise control measures including engineering control like acoustic insulation hoods, silencers, enclosures etc on all sources of noise generation. The ambient noise level shall conform to the standards prescribed under the Environment (Protection) Act, 1986 & Rules.
- 6.7 Applicant is required to comply with the manufacturing, Storage and Import of Hazardous Chemicals Rules-1989 framed under the Environment (Protection) Act-1986.
- 6.8 If it is established by any competent authority that the damage is caused due to their industrial activities to any person or his property in that case they are obliged to pay the compensation as determined by the competent authority
- 6.9 Applicant shall have to comply with all the guidelines / Directive issued / being issued by MoEF&CC / CPCB / DoEF from time to time
- 6.10 Applicant shall not use/withdraw ground water either during construction and /or operation phase.
- 6.11 Environmental cell shall be setup and shall be responsible for the total Environmental management.
- 6.12 Monitoring in respect to Air, Water Noise level shall be carried out and results shall be submitted to GPCB on quarterly basis

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD


(Sushil Vegda)
Senior Environment Engineer

NO: PC/CCA-KUTCH-27(7)/GPCB ID - 17774/

Date:

ISSUED TO:
Ashapura Perfoclay Ltd,
Survey No. 167,
Vill: Ler, Nr. Bhujodi,
Anjar Bhuj Highway,
Tal.Bhuj, Dist. Kutch.

Dr. GAURAV DAHIYA, IAS
MEMBER SECRETARY
SEIAA (GUJARAT)



STATE LEVEL ENVIRONMENT
IMPACT ASSESSMENT
AUTHORITY
GUJARAT

Government of Gujarat

By R P A D

No. SEIAA/GUJ/TOR/2(b)/ 486/2017

Date: 30/04/2017

Time Limit

Sub: Terms Of Reference to the Ashapura Perfoclay Limited, Survey No. 167, Village – Ler, Nr. Bhujodi, Anjar Highway, Bhuj, Dist – Kutch.

Ref: Your Proposal No: SIA/GJ/IND/18601/2017

Dear Sir,

This has reference to your online application dated 18-02-2017 along with Form-I submitted to SEIAA. The project activity is covered in 2(b) and is of 'B' Category.

The SEAC, Gujarat vide their letter dated 29-04-2017 had recommended to the SEIAA, Gujarat, to grant the Terms Of Reference for the above-mentioned project based on its meeting held on 22-03-2017.

The proposal was considered by SEIAA, Gujarat in its meeting held on 30-04-2017 at Gandhinagar. After careful consideration, the SEIAA hereby accords Terms Of Reference to above project under the provisions of EIA Notification dated 14th September, 2006. The copy of Terms Of Reference is attached herewith.

With regards,
Yours sincerely,

(Dr. Gaurav Dahiya, IAS)
Member Secretary

Encl: As Above

Issued to:
Ashapura Perfoclay Limited
Survey No. 167,
Village – Ler, Nr. Bhujodi,
Anjar Bhuj Highway, Bhuj,
Dist – Kutch

Copy to:-
The Secretary, SEAC, C/O. G.P.C.B. Gandhinagar - 382010.

(Dr. Gaurav Dahiya, IAS)
Member Secretary

MEMBER SECRETARY
State Level Environment
Impact Assessment Authority
(SEIAA, Gujarat)
Gujarat Pollution Control Board,
"Paryavaran Bhawan"
Sector-10-A, Gandhinagar-10

Sub: Terms of Reference (TOR) to M/s: Ashapura Perfoclay Limited, for setting up of 'Mineral Beneficiation' plant at Survey No. 167, Village – Le., Nr. Bhujodi, Anjar Bhuj Highway, Bhuj, Dist – Kutch.

Category of the unit : 2(b)

Project status: Expansion

- I. This office has received an application vide their online proposal no. SIA/GJ/IND/18601/2017 dated 28/02/2017 regarding grant of Environmental Clearance.
- II. This is a new unit proposes manufacturing of synthetic organic chemicals as tabulated below:

| Name of Product | Existing Quantity (MT/Month) | Additional Quantity (MT/Month) | Total Quantity After Expansion (MT/Month) |
|--|------------------------------|--------------------------------|---|
| Bleaching Clay (throughput of bentonite) | 12,000 | 4,000 | 16,000 |
| Gypsum (By-product) | 4500 | -- | 4500 |

- III. The project falls under Category B of project activity 2(b) as per the schedule of EIA Notification 2006.
- IV. PP was called for presentation in the SEAC meeting dated 22/03/2017.
- V. Salient features of the project are as under:

| Total cost of Proposed Project | Rs. 26.16 Crores | | | | | | | | | | | | | | |
|--|---|------------|-----------|--|----------|------------|-------|-------------|-----------|----|-----------|-----------|---------|----|---------|
| Plot area | 149732.82 m ² | | | | | | | | | | | | | | |
| Green belt area /Tree Plantation area | 48233.00 m ² | | | | | | | | | | | | | | |
| Water | Gujarat Water Infrastructure Limited (GWIL) & Borewell | | | | | | | | | | | | | | |
| Source of Water Supply (GIDC, bore well, Surface water etc...) | | | | | | | | | | | | | | | |
| Water consumption (KL/day) | <table border="1"> <thead> <tr> <th></th> <th>Existing</th> <th>Additional</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>Industrial:</td> <td>830.0 KLD</td> <td>--</td> <td>830.0 KLD</td> </tr> <tr> <td>Domestic:</td> <td>9.0 KLD</td> <td>--</td> <td>9.0 KLD</td> </tr> </tbody> </table> | | | | Existing | Additional | Total | Industrial: | 830.0 KLD | -- | 830.0 KLD | Domestic: | 9.0 KLD | -- | 9.0 KLD |
| | Existing | Additional | Total | | | | | | | | | | | | |
| Industrial: | 830.0 KLD | -- | 830.0 KLD | | | | | | | | | | | | |
| Domestic: | 9.0 KLD | -- | 9.0 KLD | | | | | | | | | | | | |
| Waste water generation (KL/day) | <table border="1"> <thead> <tr> <th></th> <th>Existing</th> <th>Additional</th> <th>Total</th> </tr> </thead> <tbody> <tr> <td>Industrial:</td> <td>688.0 KLD</td> <td>--</td> <td>688.0 KLD</td> </tr> <tr> <td>Domestic:</td> <td>6.0 KLD</td> <td>--</td> <td>6.0 KLD</td> </tr> </tbody> </table> | | | | Existing | Additional | Total | Industrial: | 688.0 KLD | -- | 688.0 KLD | Domestic: | 6.0 KLD | -- | 6.0 KLD |
| | Existing | Additional | Total | | | | | | | | | | | | |
| Industrial: | 688.0 KLD | -- | 688.0 KLD | | | | | | | | | | | | |
| Domestic: | 6.0 KLD | -- | 6.0 KLD | | | | | | | | | | | | |
| Treatment facility with capacity (ETP, CETP, MEE, STP etc). | Treatment Facility: Primary treatment is given in ETP and then treated in Reverse Osmosis (RO) plant. Capacity: 800.0 m ³ | | | | | | | | | | | | | | |

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 Sector-10-A, Gandhinagar-40

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| | |
|--|---|
| Mode of Disposal & Final meeting point | <p>For existing production of Bleaching Clay-12000 MT/Month:</p> <ul style="list-style-type: none"> > Domestic effluent is disposed in to Septic tank / Soak pit system. > Industrial wastewater generated from manufacturing process and other ancillary operation is allowed into in-house ETP (comprising of primary treatment facilities & RO plant) for treatment. RO permeate is reused in process & green belt development. RO rejected water is evaporated through solar evaporation pond. <p>For proposed production of Bleaching Clay-4000 MT/Month:</p> <ul style="list-style-type: none"> > There shall be no any additional Domestic & Industrial effluent generation to be occurred due to proposed expansion as unit shall carry out only drying and pulverizing activity in which no water and wastewater generation. > In proposed scrubber, treated effluent after adjusting pH to alkaline will be utilized and scrubbed waste water will be allowed in ETP for its further treatment. |
| Reuse/Recycle details | RO permeate is reused in process & green belt development. |
| Air | |
| No. of Boilers/TFH/Furnaces/DG sets etc. with capacities | Details as per below Table... |
| Fuel consumption (MT/hr & MT/Day) | |
| APCM for flue gas control | |
| Process gas/Fugitive emission details | |
| APCM for process gas/fugitive gaseous emission details | |

| Sr. No. | Stack Details | Stack Height & Diameter (m) | Fuel Consumption | | Air Pollution Control System | Permissible Limit |
|-----------------|--|-----------------------------|----------------------|----------------------|---|--|
| | | | Existing | Proposed | | |
| EXISTING | | | | | | |
| 1. | Boiler - 1 & 2 (Capacity - 3 MT/Hr each) | 30 & 0.50 | FO 321 Litre /hr | -- | -- | PM ≤ 150 mg/NM ³ SO ₂ ≤ 100 ppm NO _x ≤ 50 ppm |
| 2. | Boiler - 3 (Capacity - 6 MT/Hr) | 33 & 0.90 | | | | |
| 3. | Boiler - 4 (Capacity - 6 MT/Hr) | 33 & 0.90 | Coal 16 T/day | -- | Multi cyclone separator & Bag filter | |
| 4. | D. G Set (500 KVA) | 11 & 0.15 | HSD 100 Litre/day | -- | -- | |
| 5. | D. G Set (250 KVA) - Stand By | 11 & 0.15 | | | | |
| 6. | D. G Set (630 KVA) - Stand By | 11 & 0.30 | | | | |
| 7. | Dryer - 1 (in gassifier plant) | 18 & 0.60 | Coal 24 T/day | Pet Coke 24 T/day | Multi cyclone separator + Bag filter + water scrubber | |
| | Dryer - 2 (in gassifier plant) | 18 & 0.60 | | | Multi cyclone separator + Bag filter + water scrubber | |

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| | | | | | | |
|-----------------|------------------------------------|-----------|----------------------|----------------------|---|--|
| 9. | Dryer - 3 (in gassifier plant) | 18 & 0.80 | | | Multi cyclone separator + Bag filter | |
| 10. | Dryer - 4 (in gassifier plant) | 18 & 0.60 | -- | -- | Multi cyclone separator + Bag filter | |
| 11. | Dryer - 5 (in HAG) | 18 & 0.60 | Coal 12 T/day | Pet Coke 12 T/day | Bag filter | |
| 12. | Dryer - 6 | 18 & 0.60 | Coal 12 T/day | Pet Coke 12 T/day | Multi cyclone separator + Alkaline water scrubber | |
| 13. | Dryer - 7 | 18 & 0.60 | Coal 12 T/day | Pet Coke 12 T/day | Multi cyclone separator + Alkaline water scrubber | |
| 14. | Pulverizer - 1 & 2 | 18 & 0.20 | -- | -- | Bag filter | |
| 15. | Pulverizer - 3 | 15 & 0.40 | -- | -- | Bag filter | |
| 16. | Pulverizer - 4 | 15 & 0.40 | -- | -- | Bag filter | |
| 17. | Pulverizer - 5 | 15 & 0.40 | -- | -- | Bag filter | |
| 18. | Pulverizer - 6 | 15 & 0.40 | -- | -- | Bag filter | |
| 19. | De Dusting System-1 | 15 & 0.40 | -- | -- | Bag filter | PM ≤ 150 mg/NM ³ |
| 20. | De Dusting System-2 | 15 & 0.40 | -- | -- | Bag filter | |
| 21. | Classifier | 15 & 0.40 | -- | -- | Bag filter | |
| 22. | Floor Cleaner | 15 & 0.40 | -- | -- | Bag filter | |
| 23. | Gasifier - 1 | 12 & 0.15 | -- | -- | --- | |
| 24. | Gasifier - 2 | 12 & 0.15 | -- | -- | --- | |
| 25. | Gasifier - 3 | 12 & 0.15 | -- | -- | --- | |
| 26. | Gasifier - 4 | 12 & 0.15 | -- | -- | --- | |
| PROPOSED | | | | | | |
| 27. | Boiler - 5 (Capacity - 6 MT/Hr) | 33 & 0.90 | Coal 12 T/day | | Multi cyclone separator & Bag filter | |
| 28. | Dryer - 8 | 18 & 0.60 | Pet Coke 12 T/day | | Multi cyclone separator + Alkaline water scrubber | PM ≤ 150 mg/NM ³ SO ₂ ≤ 100 ppm NO _x ≤ 50 ppm |
| 29. | Dryer - 9 | 18 & 0.60 | Pet Coke 12 T/day | | Multi cyclone separator + Alkaline water scrubber | |
| 30. | Dryer - 10 | 18 & 0.60 | Pet Coke 12 T/day | | Multi cyclone separator + Alkaline water scrubber | |
| 31. | Pulverizer - 7 | 15 & 0.40 | -- | -- | Bag filter | |
| 32. | Pulverizer - 8 | 15 & 0.40 | -- | -- | Bag filter | PM ≤ 150 mg/NM ³ |
| 33. | Pulverizer - 9 | 15 & 0.40 | -- | -- | Bag filter | |

NOTE:

Existing Boiler - 1 & 2 (Capacity - 3 MT/Hr each) will not be used after expansion and keep as a stand by.
 Proposed boiler (Capacity - 6 MT/Hr) will be installed and utilized.

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- Dryer – 4 operates at time of breakdown / preventive maintenance.
- There shall be no process gas emission from existing and proposed project activity.
- SO₂ online monitoring system and alkaline scrubber will be provided for those dryer in which pet coke will be utilized as a fuel.
- After expansion, pet coke will be used as a fuel after installation of alkaline scrubber in existing drier instead of coal.

| Hazardous waste | | | | | | |
|-----------------|--|----------|---------------|---------------|--|---|
| Sr. No. | Type of Waste | Category | Quantity | | | Mode of Disposal |
| | | | Existing | Additional | Total After Expansion | |
| 1. | ETP Sludge | I – 34.3 | 0.22 MT/year | -- | 0.22 MT/year | Collection, Storage, Transportation & Disposal by send to TSDF site – M/s. Saurashtra Enviro Projects Pvt. Ltd. |
| 2. | Used Oil | I – 5.1 | 100 Lit/year | -- | 100 Lit/year | Maximum quantity reuse in plant & balance quantity if any will be Collected, Stored, Transported and Disposed by selling to registered reprocessor enlisted by GPCB. |
| 3. | Spent Acid | B15-II | 66000 MT/year | -- | 66000 MT/year | Collection, Storage, Transportation & Disposal by selling to M/s. IFFCO Kandla, Dist: Kutch. |
| 4. | Tar Waste | I – 31.1 | 8.50 MT/year | -- | 8.50 MT/year | Collection, Storage, Transportation & Disposal by send to Integrated Common Hazardous Waste Management Facility (ICHWMF) – M/s. Saurashtra Enviro Projects Pvt. Ltd. APL has permission to dispose the tar waste to Sanghi Cement to use as a fuel in co-processing |
| 5. | Fly Ash | | 2.3 MT/month | 0.70 MT/month | 3.00 MT/month | Collection, Storage, Transportation & Disposal by selling to Cement / Brick manufacturing unit / Local road contractor. |
| 6. | Evaporation Residue (salt) | 37.3 | 1.0 MT/year | -- | 1.0 MT/year | Collection, Storage, Transportation & Disposal by send to TSDF site – M/s. Saurashtra Enviro Projects Pvt. Ltd. |
| ii | Membership details for disposal of waste | | | | Unit has got TSDF site membership certificate from M/s. Saurashtra Enviro Projects Pvt. Ltd. | |
| ii | Details of Non-Hazardous waste & its disposal (MSW and others) | | | | Details as per below table... | |

| Sr. no. | Type/Name of Hazardous waste | Source of generation | Category and Schedule as per HW Rules. | Quantity (MT/Annum) | Disposal Method |
|---------|--|---|--|---------------------|---|
| | Empty Containers/ Drums, Barrels, Liners | From Raw Materials And Finished product | 33.1 | 6.0 | Collection, Storage, Transportation and disposal by |

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| | | | | | |
|---|---|-----------------------------------|-----|-----|--|
| | | packing | | | selling to registered recycler. |
| 2 | Used oil | From Gear box and other machinery | 5.1 | 0.1 | Collection, Storage, Sale to registered recycler / reuse for machine lubricants. |
| 3 | Solvent distillation (MDC, Methanol, toluene, acetone, IPA, ethyl acetate, THF, n-hexane) | From Process | -- | 360 | Distillation and reuse |
| 4 | HCl 22% | From process byproduct | -- | 360 | Selling to Registered venders |

- VI. The project proponent presented that they have already started baseline environmental monitoring from March - 2017 and requested to allow them to use the same for the preparation of the EIA report which was agreed to by the committee.
- VII. The proposal is to enhance additional production of bleaching clay of 4000 MTPM totalizing their capacity to 16000 MTPM after proposed enhancement in production. This additional quantity of bleaching earth required additional fuel of 96 MTPD of pet coke and 12 MTPD of coal. There is no additional water consumption. There is no increase in hazardous waste. Fly ash generation will be increased from 2.3 MTPM to 3 MTPM.

Considering the above project details, after detailed discussion, the terms of reference (ToR) were prescribed as below for the EIA study to be done covering 10 Km radial distance from the project boundary.

1. A tabular chart with index for point-wise compliance of below mentioned TORs.
2. Executive summary of the project – giving a prima facie idea of the objectives of the proposal, use of resources, justification, etc. In addition, it should provide a compilation of EIA report, including EMP and the post-project monitoring plan in brief.
3. Justification for selecting the proposed product and unit size.
4. Project site specific details such as distance of the project site from the nearest (1) Village (2) Water Body: River / Creek / Nallah / Reservoir / Pond / Canal (3) National Highway (4) State Highway (5) Railway line (6) Heritage site (7) National Park / Wild Life Sanctuary / Biosphere Reserve / Conservation Reserve (8) Reserve Forest / Protected Forest (9) Any other eco-sensitive areas like wetland, mangroves, coral reefs, turtle nesting ground etc.
5. If ecologically sensitive attributes fall within the study area, proponent shall describe the sensitivity (distance, area and significance).
6. Regulatory framework applicable to the proposed project.
7. Land possession documents and NA order.
8. Gazette Notification issued by the State Government indicating location of the project in notified industrial area should be included.
9. Objective of the project, whether it is a new project as a part of an existing mine or as a standalone project or expansion or modernization project.
10. Need for the proposed project along with justification for selecting the proposed unit size.

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12. Land requirement for the project including its break up for various purposes, its availability and optimization.
13. Layout plan clearly demarcating various units (plants / utilities), green belt and open path around the periphery / plants for easy movement of emergency vehicles.
14. Demarcation of proposed facilities for expansion in lay out of the existing premises.
15. Exact details about infrastructural facilities, plant machineries etc. required for the project.
16. Name of the mineral to be beneficiated, mineral throughput quantity in TPA, maximum mineral extraction capacity of the proposed plant.
17. Mineral transportation to mineral beneficiation plant by road, rail, conveyor, ropeway, pipelines etc
18. Type of the ore to be processed, source of the ore and copy of agreement / linkage with respective mine/s.
19. General description of unit process operations such as crushing, sizing, grinding, mineral processing with their capabilities, flowchart and material balance. The operations should give various resources utilized, their sequencing and planned reuse / utilization / disposal.
20. Explore the possibility of reuse / recycle and other cleaner production options for reduction of wastes.
21. Water requirement, its source and permission obtained from the concerned authority for supply of requisite quantity of water to the project. In case of ground water abstraction, status of permission from the CGWA along with study report on geo-hydrology of the area and impacts of ground water abstraction.
22. Explore the possibilities of getting surface water supply instead of depending on the ground water source for the proposed project.
23. Details on water balance including quantity of wastewater generated, recycled and reused. Efforts for water conservation.
24. List all the sources of waste water generation including tailings dam, process waste water, etc.
25. Quantitative and qualitative assessment of effluent to be generated from washing, spillage, leakage etc. Plan for its collection and reuse/recycle in plant operations so as to achieve zero industrial effluent discharge.
26. Details of possibility of chemical seepage & consequent soil contamination & mitigation measure proposed for the same for the proposed project.
27. Details of ETP including dimensions of each unit along with schematic flow diagram. Inlet, transitional and treated effluent qualities with specific efficiency of each treatment unit in reduction in respect of all concerned/regulated environmental parameters. Inlet effluent quality should be based on worst case scenario.
28. Details regarding modifications / up gradation to be done in existing ETP to take care of increased effluent quantity along with its adequacy report.
29. Complete treated effluent management/disposal plan. In case of treated effluent discharge, its quantity, quality and point of discharge, users downstream, etc.
30. Measures for ensuring that treated effluent discharge would be meeting with the norms. Proposal to provide and maintain separate electric meter, operational logbook for effluent treatment systems, online meters for monitoring of flow, pH, TOC/COD, etc. of effluent discharge.

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 Impact Assessment Authority
 SETA
 Pollution Control Board,
 "Paryavaran Bhawan"
 Sector-10-A, Gandhinagar-10

- How it will be ensured that treated effluent won't flow outside the premises linked with storm water during high rainy days.
32. Details of provisions to be made to achieve zero discharge. Examine economical viability of zero discharge.
 33. Technical details of the evaporation system including its capacity, management of condensate water, steam / energy required for evaporation, adequacy of the proposed boiler to supply required quantity of steam for evaporation in addition to the steam required for the process etc.
 34. Specific details of (i) Type, quality and quantity of fuel required for each utility, (ii) Stack height and air pollution control systems proposed to each of the utility along with its design details, efficiency, inlet and outlet dust concentrations, (iii) Stack height and air pollution control systems proposed for control of process emission along with its design details, scrubbing media, efficiency, inlet and outlet pollutant concentrations
 35. A confirmed fuel linkage / copy of MoU for supply of fuel.
 36. Prediction of fugitive dust emissions containing heavy metal particulates due to crushing, grinding, screening, sizing plants, transportation and tailing dam. Control of particulate and dust suppression in tailings pond.
 37. Plan for prevention and control of fugitive emission / dusting at each and every stage of material handling including unloading / loading, transportation, stacking / conveyance / transfer of ore, tailings etc.
 38. Provision of the online monitoring system on stacks for monitoring of pollutants, with an arrangement to reflect monitored data on company's server that can be accessed by the GPCB on real time basis.
 39. Details of tailings generation, its composition and solid-liquid ratio, with mineral specific metal leaching potential, management strategy with material balance. Future plans if any using the tailings for recovery of the materials.
 40. Design details of tailings dam including site, location, layout, the stability of the dam, and measures taken for preventing the seepage losses.
 41. Details on tailings management. Mode of transport of tailings and distance from the tailing dam. Plan for recycling of the discharge from the tailings dam and possible reprocessing of tailings.
 42. Tailing dam reclamation and closure plan. Routine maintenance of tailing dam dyke safety to prevent breaching
 43. Details of solid / hazardous wastes generation, its composition, handling, storage, utilization, disposal etc. Methodology of de-contamination and disposal of discarded containers and its record keeping.
 44. Hydrogeology and aquifer characteristics of the tailings pond area.
 45. One season Site-specific micro-meteorological data using temperature, relative humidity, hourly wind speed and direction and rainfall should be incorporated.
 46. Anticipated environmental impacts due to the proposed project/production may be evaluated for significance and based on corresponding likely impacts VECs (Valued Environmental Components) may be identified. Baseline studies may be conducted within the study area of 5 km for all the concerned/identified VECs and likely impacts will have to be assessed for their magnitude in order to identify mitigation measures.
 47. One complete season base line ambient air quality data (except monsoon) to be given along with the dates of monitoring. The parameters to be covered shall be in accordance with the revised National Ambient Air Quality Standards as well as project specific parameters. Locations of the monitoring stations should be so decided so as to take into consideration the

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pre-dominant downwind direction, population zone and sensitive receptors. There should be at least one monitoring station in the upwind direction. There should be at least one monitoring station in the pre dominant downwind direction at a location where maximum ground level concentration is likely to occur.

48. Modeling indicating the likely impact on ambient air quality due to proposed activities. The details of model used and input parameters used for modeling should be provided. The air quality contours may be shown on location map clearly indicating the location of sensitive receptors, if any, and the habitation. The wind rose showing pre-dominant wind direction should also be indicated on the map. Impact due to vehicular movement shall also be included into the prediction using suitable model. Results of Air dispersion modeling should be superimposed on satellite image / geographical area map.
49. Base line status of the noise environment, impact of noise on present environment due to the project and proposed measures for noise reduction including engineering controls.
50. Location of the project site and nearest habitats with distances from the project site to be demarcated on a toposheet (1: 50000 scale).
51. Land use pattern of the study area based on satellite imagery including location specific sensitivities such as national parks / wildlife sanctuary, villages, industries, prime agricultural land etc., for the study area. If any incompatible landuse attributes fall within the study area, proponent shall describe the sensitivity (distance, area and significance)
52. The baseline data shall also be collected for other components of environment viz. noise, water, land, biology, demography and socio-economics.
53. Ecological status (terrestrial and aquatic) of the study area such as habitat type and quality, species, diversity, rarity, fragmentation, ecological linkage, age, abundance, etc.
54. A detailed study to assess the wildlife habitats, their migration route, etc. and measures to mitigate impacts of the proposed activities.
55. While identifying the likely impacts, also include following for analysis of significance and required mitigation measures: (i) Impacts due to transportation of raw materials and end products on road network (ii) Impacts on surface water, soil and groundwater (iii) Impact on drainage of the area and the surroundings (iv) Impacts due to air pollution (v) Impacts due to odour pollution (vi) Major sources of noise and its impacts (vii) Impacts due to fugitive emissions including VOCs / HAPs (viii) Impact on health of workers due to proposed project activities.
56. If the beneficiation is on the mine site details of mining operations and the consequential add-on effects should also be clearly mentioned.
57. Action plan for the disposal of fly ash generated from boiler shall be included.
58. Membership of Common Environmental Infrastructure like CETP, TSDF, CHWI, etc. if any taken.
59. Letter of intent / MoU / agreements done with actual consumers regarding sell of waste / by-products should also be incorporated.
60. In case of likely impact from the proposed project on the surrounding reserve forests, plan for the conservation of wild fauna in consultation with the State Forest Department.
61. Proposal to construct approach road from the main road to the company premises and to maintain it in good condition for reducing fugitive emission due to transportation of vehicles.
62. Details regarding infrastructure facilities such as sanitation, fuel storage, restroom, etc., to the workers during construction and operation phase.
63. Environmental Monitoring Program for operational phase of project including (i) Monitoring State Level Environmental Impact Assessment Authority (SEI) programme for pollution control at source, (ii) Monitoring pollutants at receiving environment for the relevant parameters -- air quality, groundwater, surface water, etc. to assess impact

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- during operational phase of the project, (iii) Specific programme for medical surveillance and monitoring of working environment as per Gujarat Factories Rules (iv) Details of in-house monitoring capabilities and details of outsourcing to other agencies if proposed for conducting monitoring.
64. Environmental Management Plan including (i) Measures to mitigate adverse impacts along with item-wise cost of its implementation (capital and recurring costs), (ii) Administrative and technical organizational structure for implementation of mitigation measures and proposed post-project Environmental Monitoring Program, (iii) Allocation of resources and responsibilities for plan implementation.
 65. A tabular chart for the issues raised in public hearing/consultation and commitment of the project proponent to the same. An action plan addressing the issues raised and the necessary allocation of funds for the same.
 66. Action plan for the greenbelt development in accordance to CPCB published guidelines. The details should include types & number of species, width of plantations, area under green belt development [with map], planning schedule, budgetary outlay, etc.
 67. Details of quantity of each hazardous chemical to be stored, Material of Construction of major hazardous chemical storage tanks, threshold storage quantity as per the schedules of the Manufacture, Storage & Import of Hazardous Chemicals Rules. Storage of hazardous chemicals should be in multiple small capacity tanks / containers instead of one single large capacity tank for safety purpose. How the manual handling of the hazardous chemicals will be minimized?
 68. Mineral beneficiation projects are associated with risks relating to hazards and accidents with respect to hazardous chemicals handled and breaching of tailing dam. Identification and type of risk associated with mineral beneficiation. Tailing dams safety measures and risk assessment in worst case scenario of breaching
 69. Details on the proposed safeguard measures, fire control plan, and on-site and off-site emergency management plans.
 70. Proposal for CSR activities most useful in the area along with time bound action plan and cost.
 71. Details of scheme for surface as well as roof top rain water harvesting and ground water recharge with proper scientific calculations considering catchment area, rainfall, subsoil characteristics, recharge rate, duration of harvesting etc. Details on provisions of pre-treatment of the rainwater in the case of surface run off is to be harvested. Location of recharge percolation wells on the layout plan.
 72. Plan for compliance to the CREP guidelines.
 73. (a) Does the company have a well laid down Environment Policy approved by its Board of Directors? If so, it may be detailed in the EIA report. (b). Does the Environment Policy prescribe for standard operating process / procedures to bring into focus any infringement / deviation / violation of the environmental or forest norms / conditions ? If so, it may be detailed in the EIA.
 74. What is the hierarchical system or administrative order of the company to deal with the environmental issues and for ensuring compliance with the EC conditions. Details of this system may be given.
 75. Does the company have a system of reporting of non compliances / violations of environmental norms to the Board of Directors of the company and / or shareholders or stakeholders at large? This reporting mechanism should be detailed in the EIA Report.
 76. Certificate of accreditation issued by the NABET, QCI to the environmental consultant should be incorporated in the EIA Report.

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"Paryavaran Bhawan"
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in case of expansion project:

77. Copies of the permissions [EC, CTE (NOC), CC&A, etc.] obtained for the existing facility along with status of compliance to the conditions stipulated therein.
78. Compliance of existing EMA (Environmental Management System) with respect to waste water, air emission and hazardous waste streams.
79. A certified copy of the report of the status of compliance to the conditions stipulated in the environmental clearance for the ongoing / existing operation of the project by the Regional Office of the Ministry of Environment and Forests at Bhopal.
80. Records of any legal breach of Environmental Laws i.e. details of show- cause notices, closure notices, closure orders etc. served by the GPCB to the existing unit in last three years and actions taken then after for prevention of pollution.
81. Details of fatal / non-fatal accidents, loss of life or man hours, if any, occurred in the existing unit in last three years and measures proposed to be taken for avoiding reoccurrence of such accidents in future.
82. Whether any litigation related to the environmental pollution and impacts was filed in past in the Court of Law against the existing unit. If so, details thereof including details on direction / order, if any passed by the Court of Law.

The TOR prescribed as above and the model ToRs available in the MoEF's sector specific EIA Manual for 'Mineral Beneficiation' shall be considered as generic TORs for preparation of the EIA report in addition to all the relevant information as per the generic structure of EIA given in Appendix III in the EIA Notification, 2006. **The draft EIA report shall be submitted to the Gujarat Pollution Control Board for conducting the public consultation process as per the provisions of the EIA Notification, 2006.** The project shall be appraised on receipt of the final EIA report.

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Gujarat Pollution Control Board,
"Paryavaran Bhawan"
Sector-10-A, Gandhinagar-10

Annexure - C



Date: 29/12/2018

To,
The Secretary,
State Level Expert Appraisal Committee,
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector-10A, Gandhinagar- 382010.

SUB: SUBMISSION OF DETAILS FOR OUR PROPOSAL "ASHAPURA PERFOCLAY LTD." PROJECT, KUTCH

REF: (1) SEAC MoM of Dated 18/12/2018
(2) Our Proposal No. SIA/GJ/IND/18601/2017

Respected Sir,

With reference to SEAC MoM of dated 18/12/2018 as attached, we are submitting herewith compliance of each query as under...

(1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions. Ensure that all the conditions are complying at present.

- Point wise reply of non-compliance part of earlier EC condition with time bound action plan along with all supporting evidence is attached in Annexure - A.

(2) Issues raised during public hearing, Commitments by PP and its present status at present (Tabular form).

- Point wise reply of public hearing issues, it's present status and action taken plan along with all supporting evidence is attached in Annexure - B.

K.V. Jain

Village Ler, Near Bhujodi, Off Anjar-Bhuj Highway, Bhuj-kutch - 370 020. (Gujarat)
Tel.: +91-02832 240301/240302/242032-33 Fax: +91-02832 240303 E-mail: Avibhujad@sanchernet.in
Regd. Office:
7658 Jeevan Udyog Building, 3rd Floor, 278, D. N. Road, Fort, Mumbai - 400 001. (India)
D-409/A, Shivalik Corporate Park, D-Mart Building, Nr. Shivranjan Chaurasta, Satellite, Ahmedabad, 380 015. Tel: +91 79 2692 2539
Regd. Office:
Jeevan Udyog Building, 3rd Floor, 278, D. N. Road, Fort, Mumbai - 400 001. (India)
Tel.: +91-22 6665 1700 Fax: +91-22 2207 9395 / 2207 4452 Email: be@ashapura.com
CIN No. U14108MH1997PLC107300



We hereby request you to consider our details along with our application and grant us EC at the earliest & oblige us

Thanking you,

Yours Sincerely,

For ASHAPURA PERFOCLAY LTD.

Mahesh Chandani
(Vice President)



Encl.: As Above.

Village Ler, Near Bhujodi, Off Anjar-Bhuj Highway, Bhuj-kutch - 370 020. (Gujarat)
Tel. : +91-02832 240301/240302/242032-33 Fax : +91-02832 240303 E-mail : Avibhujad@sancharnet.in

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ANNEXURE A
CERTIFIED EC COMPLIANCE

| Sr. No. | Condition | Status as on date 24/09/2018 | Action plan for Non-compliance | Time Period of Completion |
|---------|---|--|--|--|
| 1. | Unit shall discontinue production activities strictly during the high rainy days. | As per details submitted by project proponent, unit has not stopped production activities in last five year. Condition treated as not complied. | To discontinue the production is not solution. We have started to cover bentonite on a temporary shed during high rainy days. However any moisture absorbed by Bentonite can be remove during drying process. To avoid overflow of rain water from our plant we have enough storm water collection system as well capacity of 17000 m ³ rain water storage tank to collect said rain water and another 5000 m ³ rain water pit is under construction and it will be completed in next 3 month. We will not discontinue production activity and we will also request to SEIAA to waive of this condition by amendment of all past EC granted. | To be Complied within 3 month for rain water pit construction. |
| 2. | Unit shall provide buffer water storage tank of adequate capacity for storage of treated waste water during rainy days. | As stated by project proponent; unit has provided two solar evaporation ponds which is sufficient during monsoon also hence buffer water storage tank is not required. Condition treated as partially complied. | APL has provided solar evaporation pond considering rainy days and they are of sufficient capacity of 150 days storage. 2 Nos. additional evaporation pond each having capacity 9750 m ³ and 3294 m ³ totaling 13044 m ³ additional storage capacity already done. Please refer Annexure – 1 of photos new RCC storage Tank Refer Annexure – 2 of ETP logbook & RO logbook along with recycled water | Complied |
| 3. | A proper logbook of ETP as well as RO plant operations and also showing the effluent reused and the quantity of | Unit has maintained ETP logbook, RO plant logbook but quantity of effluent reused and the quantity of | | Complied |

| | production, quantity of effluent generated, reused, evaporated, etc. shall be maintained and shall be furnished to the GPCB from time to time | evaporated water is not maintained. Condition treated as partially complied. | (permeate) & quantity of reject water goes to SEP. | |
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| 4. | The domestic wastewater generation shall not exceed 6KL/day after the expansion, which shall be disposed off through septic tank-soak pit. | Unit has not maintained data for domestic wastewater generation & generated domestic wastewater is disposed off through septic tank-soak pit. Condition treated as partially complied. | We have installed STP of 10 KL capacity in November 2018 and now it is operational please refer the last month copy of logbook for the same which shows that our domestic wastewater not exceeds 06 KL/day. | Complied |
| 5. | Online monitoring system shall be installed on the flue gas and process stacks to monitor the pollutant concentrations. An arrangement shall also be made for reflection the online monitoring results on the company's server, which can be accessed by the GPCB on real time basis. | Unit has not provided online monitoring system on flue gas and process stacks to monitor the pollutant concentrations. Condition treated as non-complied. | STP treated water will be used for plantation. Work in progress APL is communicating with the suppliers of OMS it is in finalization stage and will be installed in next 6 month. | To be Complied within 6 Month. |
| 6. | The fugitive emission in the work zone environment shall be monitored. The emission shall conform to the standards prescribed by the concern authority from time to time. Following indicative guidelines shall also be followed to reduce the fugitive emission: • All handling and transport of coal shall be exercised through | As informed by person contacted, workplace monitoring is carried out twice in a year & data is attached as an Annexure-3. Unit transported coal in covered vehicles & handling of coal is through covered conveyors. Cleaning of floor is carried out regularly. Unit has provided RCC road & having two dedicated tankers for water sprinkling and extensive plantation to control fugitive emission. | Unit transported coal in covered vehicles & handling of coal is through covered conveyors. | It regular practice to control Air pollution. |

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| <p>covered coal conveyors only.</p> <ul style="list-style-type: none"> Enclosure shall be provided at coal loading and unloading operations. Water shall be sprinkled on coal stock periodically to retain some moisture in top layer and also while compacting to reduce the fugitive emission. All transfer points shall be fully enclosed. Accumulated coal/ly ash on the ground and other surfaces shall be removed/swept regularly and water shall be applied after sweeping. Internal roads shall be either concerned or asphalted or paved properly to reduce the fugitive emission during vehicular movement. Air borne dust shall be controlled with water sprinklers at suitable locations in the plant. Coal shall be transported through covered trucks only | <p>Condition treated as partially complied.</p> | <p>Cleaning of floor is carried out regularly.</p> <p>We are taking all precautionary measure to control fugitive emissions.</p> <p>All transfer points are enclosed with shed.</p> <p>We are doing cleaning on regular basis.</p> <p>Internal roads are cleaning on daily basis.</p> <p>Unit has provided RCC road & having two dedicated tankers for water sprinkling and extensive plantation to control fugitive emission.</p> <p>Trucks of Coal, raw material are covered with tarpaulin.</p> <p>As per meteorological data, sometimes due to speed & wind direction we observed (please refer EIA report)</p> <p>Please refer annexure of details of green belt development.</p> |
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| 7. | <p>whereas fly ash shall be transported through closed trucks only.</p> <ul style="list-style-type: none"> A green belt shall be developed all around the plant boundary and also along the roads to mitigate fugitive & transport dust emission. | <p>Third party performance evaluation of the air pollution control systems shall be carried out at least once in a year to check its performance and efficiency through a reputed institute/ organization like NPC, L.D. Collage of Engineering- Ahmadabad or such other institute of similar repute, and its records shall be maintained.</p> | <p>Not Complied.</p> | <p>The unit is following ISO standards ISO 9001: 2015 for QMS ISO 14001 : 2016 for EMS ISO 22000 : 2005 for FSMS OHSAS 18001 : 2007 for Health & safety</p> <p>As a part of getting approval of ISO certificate we follow the international standards to comply all the conditions.</p> <p>Although we will do the said study of our existing system by reputed NABL Laboratory/NABET approved agency/Govt. engg. college in next 6 month.</p> | <p>To be Complied within 6 Month.</p> |
| 8. | <p>ETP sludge (gypsum waste) and evaporation residue (salt) shall be dried, packed and stored in separate designed hazardous waste storage facility with impervious bottom and leachate collection facility, before its disposal.</p> | <p>Unit has stored gypsum on open land & evaporation residue (salt) is yet not generated as informed by person contacted.</p> <p>Condition treated as non-complied.</p> | <p>During non-rainy Gypsum is stored in open land having impervious bottom for natural sun drying purpose and same sending to cement industries.</p> <p>During rainy days temporary shed will be provided to avoid any contamination with rain water.</p> | | |
| 9. | <p>Gypsum waste shall be sold only to the actual customers (Cement manufacturers)</p> | <p>Unit has disposed gypsum waste to cement industries & bac'fill to exhausted mines.</p> | <p>Gypsum is sold to cement manufacturing industries. As per MOEF wide letter No. F. No.23-161/2014-HSMD. Gypsum is categorized as non-hazardous according</p> | <p>Complied As per the condition no. 2 of EC</p> | |

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| | <p>having valid authorization of the board or TSDF site.</p> | <p>Condition treated as partially completed.</p> | <p>to this letter and it can be used for backfilling of exhausted mines. We are sending maximum quantity of gypsum to Cement industry i.e Sanghi Cement, Ultra Tech, Vayor and if cement industry not taking gypsum in that case we send it for back filling of exhausted mines.</p> <p>Recently we have received SOP under Rule 9 for our Spent Acid utilization at IFFCO by CPCB. It is reduce gypsum generation at our site.</p> <p>Refer Annexure of SOP.</p> | <p>SEIAA/GUJ/JEC/2(b)/497/2016 dated 30/07/2016.</p> |
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ANNEXURE B

COMPLIANCE STATUS OF ISSUES RAISED DURING PUBLIC HEARING

| Name & Address | Issue raised by the person | Response given by the Project Proponent / Other | Compliance Status as on date |
|---|---|--|--|
| <p>Shree Khungla Arvindbhai, Kishansangh, Vill: Paddathar</p> | <ul style="list-style-type: none"> Prove names, address details of agency to whom used oil sold. How much metric tons of ETP sludge send to TSDF site, type of vehicle, vehicle number & whether vehicle is authorized by GPCB. As per EIA report if it send to IFFCO? How much MT is produced? In how much days ETP sludge vehicle details will be provide? Provide date, time and name of agency to whom fly ash sold in last 02 years? | <p>Other</p> <ul style="list-style-type: none"> Generated 400 lit used oil is sold to GPCB authorized recyclers namely M/s. Kutch Petrochem & located in Gandhidham. Details of said company are available on GPCB website. Manifest copy will be attached in minutes. Our ETP sludge is gypsum, which is categorized as non-hazardous by ministry of environment. If spent acid is generated, it is send to IFFCO. If same is not happened acid is neutralized to produce gypsum as a by-product and supply to cement factory regularly as per requirement. Summary of Dispatch details will be given in minutes. We will provide details along with in minutes within 02 days. Fly ash is send to M/s. Marico company involving in brick manufacturing. Details will be given in minutes within 02 days. | <ul style="list-style-type: none"> Satisfactory reply given at the time of PH and same has been incorporated in MOM of PH also. Please refer Manifest copy of M/S Kutch Petroleum as Annexure - 7. Summary and dispatch details of spent acid and gypsum is attached as Annexure - 6. |

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| <p>Shri Rajesh Ahir Member, Ta. Panchayat, Vill. Padadhar</p> | <ul style="list-style-type: none"> • What arrangement about rain water problem during monsoon? • Your regular water is also going outside of company in river. • Have you locally investigate about the borewell? • Then after representative has shown the video in mobile. • Company is not reply to anything and water is still flowing. • In executive summary water consumption is 63000 lit/day for which 69400 lit/day waste water generated, then remaining 145000 lit/day water, where it is going? | <ul style="list-style-type: none"> • Storm water drainage line is provided for rain water. We have 17,000 m3 rain water harvesting storage pit in which rain water is stored. • Company is not required to discharge any waste water as company has provided 2 no. RO plant from which treated water is reutilized in process & gardening. Balance water is evaporated in Solar Evaporation Pond. • Borewell is provided as per CGWA permission. If you have any details, kindly provide to company and will do needful with you. • Representative of company informed that they will personally verify the matter and resolved for the same. • For this matter, we will form one committee along with you and we will jointly investigate at site. • Water required during process is absorbed by bentonite & which is evaporated during drying by dry process. Rejected RO water is allowed in evaporation pond and salt is sending to TSDF site. | <ul style="list-style-type: none"> • GPCB had frequently visited our plant and there is no waste water going outside. • To avoid overflow of rain water from our plant we have enough storm water drain collection system having its storage capacity of 17000 m3 to collect said rain water and another 5000 m3 rain water pit is under construction stage and it will be completed in next 3 months. Total storage capacity of rain water is for 150 days as shown in photographs attached as Annexure - 1. • As ordered by the collector company representative has visited the particular site and nothing found abnormal on dated 10/03/2018. |
| | <ul style="list-style-type: none"> • In which TSDF site, it is sending? • Provide vehicle number. • Please provide vehicle number and its details transporting ETP sludge. • Government norms is good but company is not complied it. | <ul style="list-style-type: none"> • We have a membership of M/s. Saurashtra Enviro Project Pvt. Ltd., Bhachau, where we sending. • Manifest copy will be attached in minutes within 2 day. • ETP sludge is not transported by any private vehicle but after entering data in to GPCB website. Manifest will be generated, which is send along with the vehicle. Agency name is mira transport. • Presently vehicle number not with us. Details will be submitted along with minutes within 02 days. | <ul style="list-style-type: none"> • Summary of vehicle number, manifest is already given in PH.MOM. |

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| <p>Shri Ibrahimbhai Vill: Ler</p> | <ul style="list-style-type: none"> In earlier public hearing, he informed that acid contaminated water in borewell, river and nahah is filled. Gypsum is available in my farm. Also taken water sample with him. He informed that borewell was constructed in year 2016 and past public hearing was also conducted in year 2016. | <ul style="list-style-type: none"> Representative of company is informed that, they are not aware. They will visit the site and resolved the matter. Water sample will be analyzed in government approved laboratory. Company also inquire about construction year of complainer borewell. Company informed that, our past public hearing was conducted in year 2014. | <ul style="list-style-type: none"> We had requested to complainer to allow us to collect bore well water sample but no response from his side was shown. Villagers did not allowed to take sample of bore well water at the time of visit & sampling done by Schedule - 1 Auditor along with company representative on dated of 25/09/2018. |
| <p>Shri Maajibhai/Ahir, Vill: Madhapar</p> | <ul style="list-style-type: none"> He raised objection in past public hearing, when water TDS was 1400 in his village, now TDS is 2200. No drinking water is available. Provide reply of past public hearing. It is good matter at company is providing presentation is also good. Location of public hearing should be kept where people can reach. We have no problem with company & company has not resolve any question at site. | <ul style="list-style-type: none"> Representative of company informed that, all matter resolve at site which is feasible & for balanced details, it will be uploaded in minutes. | <ul style="list-style-type: none"> Details provided in PH/MOM. |
| <p>Shri Gulabhai Vill: Mujavadi</p> | <ul style="list-style-type: none"> He informed that acid is not transported in mira transport. How much bore is working? Investigated at site. | <ul style="list-style-type: none"> Representative of company is informed that, acid was sent to IFFCO before 2 years ago & now it is neutralized and produce as a gypsum. 2 borewell is running & invite to visit along with GPCB officers for Verification. | |
| <p>Shri vikrasinh Jadoja Vill: Ler</p> | <ul style="list-style-type: none"> He informed that, I am local villager & working in company since 2001. Ambulance is also coming frequently in Ler village. There is daily cutting trees, cows & rabbits but no one oppose it, neither NGO go their. Company has given 90% employment for our villagers. Those who does not have farm and no other sourced of income, company has given employment. Company will also provide employment in new plant. Therefore outside villagers don't oppose. Company is our mother and we will not allow to closing it. | <ul style="list-style-type: none"> Representative of company informed that, we will carry out tree plantation adjacent to your farm. If you will provide place for the | <ul style="list-style-type: none"> We have developed enough Green belt plantation and providing paints on basis |
| <p>Shri Sava suleman/Ushman Vill: Ler</p> | <ul style="list-style-type: none"> Due to dust pollution, our crops of pomegranate & dalled are not growing. | | |

Compliance done by APL issues raised during Public Hearing

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| <p>Shri Mahavirshinh Jadeja Vill. Ler</p> | <ul style="list-style-type: none"> He informed that, transport route of company is passing adjacent to his farm. In my farm we are getting more & good quality of crop like wheat, cumins& Mustard. My farm is adjacent to company & producing more crops then how other loses? | <p>same we are not sending any over loading trucks outside premises without cover. We are regularly sprinkling water on road. If you have problem you can contact to company.</p> <ul style="list-style-type: none"> Representative of company object regarding video shooting carrying out by villagers. GPCB, RO informed that public hearing is for people & they are shooting video for their own recording & therefore they should allow shooting video in mobile. Thanks for producing real facts. | <p>of requirement and request from nearby farmers.</p> <ul style="list-style-type: none"> Please refer latest photographs in Annexure – 10. |
| <p>Shri Mohammad Sultan I. Kumbhar Editor, voice of kutch</p> | <ul style="list-style-type: none"> When he will get reply of his complaint? There is no proceeding against GPCB show cause notice. NOC will be given after receiving all replies. | <ul style="list-style-type: none"> Representative of company informed that, all reply will be included in minutes & will be uploaded on GPCB website. | <ul style="list-style-type: none"> Written query and reply included in MOM of PH. |
| <p>Shri Jagdishrabai Vill. Madhapar</p> | <ul style="list-style-type: none"> Company is giving more employment including handicapped. Some people are wrongly harassing company. Company should require to 2 days for replying. Company is giving RS. 9000 to handicapped then why it is called bad. Company is good than other company. | <ul style="list-style-type: none"> Representative of company thanks to him | <p>--</p> |
| <p>Shri Gabhubhai sarpanch Vill. Bhujodi</p> | <ul style="list-style-type: none"> Bhujodi village farmers suggested to arranging presentation through audio/video visual, so that villagers should not suffer. Company should prepare for quick reply. Village bhujodi is associate with so many companies; Company should take care of environment to that villagers should not suffer. Company should prepare for quick reply. | <ul style="list-style-type: none"> Representative of company informed that, public hearing proceeding is arranged as per guideline of Environment & Forest Department. Complete details will be submitted along with minutes. | <p>--</p> |

Compliance done by APL issues raised during Public Hearing

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|--|--|---|--|
| <p>Shri Jemabhairabhai Ex-chairman Taluka panchayat</p> | <ul style="list-style-type: none"> Company should vary about environment as per his experience. Company provides maximum employment to locals, companionship to others. To improve environment whether while others are registered police complaint against local. He requested to provide more employment & take care of environment. | <ul style="list-style-type: none"> Representative of company thanks to him assured to be consider for upcoming project. | <p>--</p> |
| <p>Shri Dhirajbhai Garva Harsnagar, Madhapar, Navavas.</p> | <ul style="list-style-type: none"> Road was constructed from village kukma to Chaka gam worth rupees 4 crores under CRF fund. Company has assured to repair in past public hearing which is still not completed by company & produced any expenditure carried to repair road. CSR fund is not utilized in Madhapar/Navavas requested for one committee and for deltsamaj & requested to utilize fund comparison to other villages. Provide CSR details other than the way like skill development, community hall, Toilet facilities & human power development. To provide statue of political parties at vandemataram circle. Provide details of CSR expenditure. | <ul style="list-style-type: none"> Representative of company informed that, we are frequently repairing road connected to plant site & village Ler for which we have assured in past public hearing. The road passing from Kumka to Chaka gam is a public transport road & its repairing will be carried out by government. The VAV is located in Madhapar village and it is maintained by company. "Vandemataram" circle is developed & maintain by company in your area. Status is provided for all those freedom fighter whom have participate before 1947. We will take care of CSR activity in Madhapar/Navavas in future. Company informed that CSR activity will not carry based on cast & religious, which was appraised by present peoples. | <ul style="list-style-type: none"> We have received written query from Shri Dhirajbhai Garva and written reply sent by RPAD and included in PH MOM also. We have incorporated CER activities for Madhapar Navas upcoming year. |
| <p>Shri Khimjibhai Vili Bhujodi</p> | <ul style="list-style-type: none"> Company has provided craft market in Bhujodi village where skill workers are getting employments without any expenditure of food & electricity | <ul style="list-style-type: none"> Representative of company thanks to him | <p>--</p> |
| <p>Shri Arjunbhai Ahir Vili: Anjar</p> | <ul style="list-style-type: none"> It is duty of company to carry out CSR activity within 10 km of radius. Student entry fee of Rs. 150 in hiraxmi park should be free. He appraised employment given by company to locals but to environment, company norms with states & centre government is responsibility of the company. Due to dispose of fly ash on village kukma to bhachau road, it becomes harmful for people & animals passing on the road during monsoon. | <ul style="list-style-type: none"> Fly ash is to be sold to brick manufacturer or local road contractor. | <p>--</p> |

Compliance done by APL issues raised during Public Hearing

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|---|---|---|--|
| <p>Shri Maheshbhai-DhanjibhaiAhiar Vill: madhapar</p> | <ul style="list-style-type: none"> CSR activity is not carried out in madhaparjunavas& ground water is available having TDS 2200 which water is not drinkable. Due to social worker unemployed youngsters meet to him for recommendation of employment nearby company should not given local employment but employment is given to outside of Gujarat people therefore clarify it. He informed that many villagers of bhujodi are working in company. Company has not dismissed them even if they have performed their duty. | <ul style="list-style-type: none"> Representative of company informed that ground water extraction is carried out as per CGWA guideline. Representative of company informed that at present 90% of employment is given to locals, while 5% employment is given to people of gujarat. Representative of company appraised for same. | <ul style="list-style-type: none"> CSR activity carried out in Madhapar-Junavas, as per photographs attached as Annexure – 11. Employment is done as per requirement and competency of candidate. There is 95% local employment and priority given to local first. |
| <p>Shri ArvindbhaiKunglakis hansangh Vill: padadhar</p> | <ul style="list-style-type: none"> Publicity of public hearing is not done in his village. Does company have gasfifer? He opposed that gasfifer working in plant even if it is prohibited. Greenbelt mentioned in EIA report is only on paper & not seen as per satellite image to be verified. How much chemicals consumed in company & from where it is coming? | <ul style="list-style-type: none"> Representative of company informed that gasfifier is working as per suggestion received from national productivity council & permission received from GPCB. Company has developed greenbelt in 9.1 acre & further greenbelt will be developed up to 9.5 acre after expansion. Bentonite clay & sulfuric acid in main raw material. Bentonite is coming nearby mines located in kutch, while acid is coming from kutch chemical & other chemical manufacturer. Besides of above atlapugite is also consuming, which is procured from Bhavnagar & Hyderabad. To produced 1MT of bleaching clay, bentonite requires is 1.5 MT. | <ul style="list-style-type: none"> Photographs of Green Belt is attached as Annexure – 10. |
| <p>Shri devshibhaiTaban Vill: Bhujodi</p> | <ul style="list-style-type: none"> Have you got permission for borewell& how much hour motor running ans its HP capacity. Kindly cancel the permission. Wherever construction of Vandemataram memorial is carried out from CSR fund? Entry ticket fee is going to whom pocket? To be carry out audit of collected fees. As per EIA report mentioned land is sandy & not useful for agriculture. However in this area good quality for wheat, Cumin, Mustard produced | <ul style="list-style-type: none"> Company's main source of water supply is GWIL while 179 KL/day water extraction permission is received from CGWA. Ground water extraction will be carried out only in case of shortage supply of GWIL water. CSR fund was carried by Group of Companies. This is not a ticket but maintain good management of memorial having maximum capacity of 1200, as Rs 100 token ticket is kept from which it is free for less from 5 year child while only Rs. 20 is charged for senior | <ul style="list-style-type: none"> Photographs of Green Belt is attached as Annexure – 10. |

| | | | |
|---|---|---|--|
| Smt. Hetal Mehta, Vill: Bhujodi | <ul style="list-style-type: none"> She had a canteen in craft market from 2002 to 2014 and her canteen was close due to renovation of market. To till date no new place is allotted for her. | <ul style="list-style-type: none"> citizen & student. The amount collected is only 5 % expenses of total monthly expenses of memorial. Rest 95 % expenses are carrier out by CSR fund. In EIA report it is specific mentioned that due to sandy soil it is specifically useful for some food & crops. Representative of company assured to look at the matter & do the needful. | <ul style="list-style-type: none"> In Craft market, every point of business is handled and managed by Trust. Craft Market is not handled by our Company. |
| Shri ArjanbhaiA'hir, Vil: Arjar | <ul style="list-style-type: none"> He suggested that for free entry of child in 'vandemataram' | <ul style="list-style-type: none"> Representative of company informed that they should approach with Kutchr Navirman Trust as they are maintaining it. | -- |
| Shri DhirajbhaiGarva mudhapar, navegam, | <ul style="list-style-type: none"> Company is collecting natural resources & exporting to foreign company while poor people have to spent money to see memorial. | <ul style="list-style-type: none"> Representative of company informed that they should approach with Kutch Navirman Trust as they are maintaining it. | <ul style="list-style-type: none"> Not related to our company. |
| Shri nimbhazaveri Vil: Bhujodi | <ul style="list-style-type: none"> Whether earthquake fault line passing below bhujodi village? How much height of 'vandemataram' construct? Permission obtained? HE believes the earthquake fault line is passing below it. Medical camp is organized in each villages under CSR? | <ul style="list-style-type: none"> Representative of company informed that reply can be given by local government department. Height is 45 feet, construction permission is obtained. Structure design is carried out as seismic zone/ criteria. To till date, 25 medical camp is organized and no any medical deficiency was found in surrounding people as well as employee working within the plant area. Company welcome suggestions. | <ul style="list-style-type: none"> Management of this memorial is carried out by Trust not our company. |
| Shri vikramsinhjadeja Vil: Ler | <ul style="list-style-type: none"> He informed that question of 'vandemataram' memorial is not matter of company. It can be ask through separate RTI. He also requested to ask CSR matter separately. | -- | -- |
| Shri Mahmamad Sultan I. Kumbhar | <ul style="list-style-type: none"> Location of plant expansion? Construction is going on without NOC and it is to be demolished. | <ul style="list-style-type: none"> Representation of company informed that installation of plant is carried out to maintain present production capacity, granted by GPCB for installation of new project, expansion will be carried after getting EC & NOC from GPCB. | -- |

| | | | |
|---|--|---|---|
| <p>Shri rajeshbhaihir Vil: padadhar</p> | <ul style="list-style-type: none"> Waste disposal is carried out nearby river & nalah and company is not follow rules. How much borewell exits in plant & its location? Borewell located in Vavdi village is utilized by company which is to be stopped. | <ul style="list-style-type: none"> Representative of Company informed that Agriculture University of Junagadh has conducted trial on gypsum & conclude that gypsum is useful to increase the fertility of land. Some Gypsum is also giving to village panchayat after receiving written request. There is two borewell working as per CGWA permission. Company has not utilized any borewell located in vavdi village. | <p>--</p> |
| <p>Shri Govindbhaiankar Vil: kukma</p> | <ul style="list-style-type: none"> Storage capacity of rejected water where it is adequate? Whether storage capacity of rain water is based on last 5 year rainfall & its transforming capacity is adequate? He demand to measure rain water within premises & based on that its storage capacity to be developed. Air pollution data mentioned in EIA report is collected along with GPCB officer? Minimum & maximum data is not available in executive summary. Whether air pollution measuring device is installed on stack to identify pollution level in surrounding area? How to manage reject water? | <ul style="list-style-type: none"> Representative of company informed that 2,10,000 lit/day rejected water going to evaporation pond. Pond storage capacity is 45,000 KL. The storage capacity is designed for 115 days considering rainy days of three month. Storage capacity of rain water pit is 17,000 KL which is adequate based on maximum rainfall in Kutch district as per IMD. Design of rainwater drainage is based on max. rainfall occur in past to avoid possibilities of any overflow in monsoon season. Data is collected & analyzed in NABL approved laboratory as per government rules. Minimum & maximum data is mention in our EIA report. Flue gas emission form stack is measured at every 03 months. To monitor impact of flue gas emission on surrounding area. A software is used in EIA report & based on that it is below the norms NAAQS-2009. If results are norms, then permission can be granted for the project. Rejected RO water is allowed in evaporation pond to evaporate it. | <p>--</p> |
| <p>Shri Ibrahimbhai Vil: Ler</p> | <ul style="list-style-type: none"> Employment is not provided for unskilled labour but company is giving to employment to those whom are well known for them. | <ul style="list-style-type: none"> Representative of company informed that company will employ unskilled labour as their requirement. Presently 90-100 unskilled labour have got employment in the plant. | <ul style="list-style-type: none"> Employment is done as per requirement and competency of candidate. There is 95% local employment and priority given to local first. |

Compliance done by APL issues raised during Public Hearing

| | | | |
|--|---|---|---|
| <p>Shri mahammad sultan i. Kumbhar, editor, Voice of Kutch</p> | <ul style="list-style-type: none"> • Since 2004 one BBA graduate is unemployed and company is not giving him to employment. | <ul style="list-style-type: none"> • Employment is carried out based on requirement without any partiality. | <ul style="list-style-type: none"> • Employment is done as per requirement and competency of candidate. There is 95% local employment and priority given to local first. |
| <p>Shri rameshbhalahir, Vill: madhapar, Junavas</p> | <ul style="list-style-type: none"> • He also argues for unemployed BBA graduate consider his representation in minutes. • Company has occupied Gauchar land. | <ul style="list-style-type: none"> • Representative of company informed that employment is carried out based on requirement. Employment in company is not possible for all. • Representative of company informed that company has not occupied Gauchar land. If any survey number is there, kindly informed us to inquire for the same. | <ul style="list-style-type: none"> • Employment is done as per requirement and competency of candidate. There is 95% local employment and priority given to local first. |
| <p>Shri Ibrahimbhai Vill: Ler</p> | | <ul style="list-style-type: none"> • APL Company located at survey number 167. • The said land is N.A. Land and owned by company. • No additional land occupied by company. | <ul style="list-style-type: none"> • APL Company located at survey number 167. • The said land is N.A. Land and owned by company. • No additional land occupied by company. |
| <p>Shri Kankubeen Vill: Sarpanch, Kukma</p> | <ul style="list-style-type: none"> • She had grant permission for the construction in plant but company is not allowing her to check construction work. • Rs. 1.5 crore tax recoveries are pending on company; it will be useful to develop a village. Her husband explains that construction permission given by Talati without knowledge of her which is to inquired. | <ul style="list-style-type: none"> • Representative of company informed that as she had not got safety training, company had not allowed her within the plant premises. She can be permitted after training. • A case is pending in district appellate authority for recovery of tax payment. Decision of it will be followed by company. | <ul style="list-style-type: none"> • It is case of payment of property tax to local gram panchayat. Recently company paid the tax as per the tax rules. Cheque copy attached – FYI as annexure 12. |

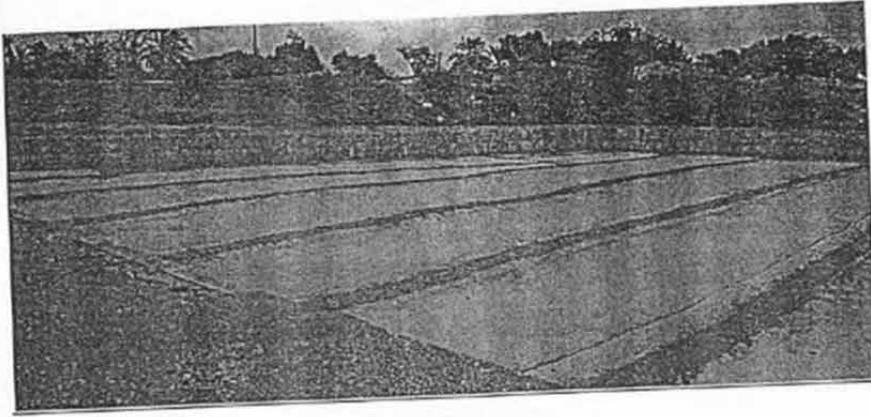
Compliance done by APL issues raised during Public Hearing.

LIST OF ANNEXURE

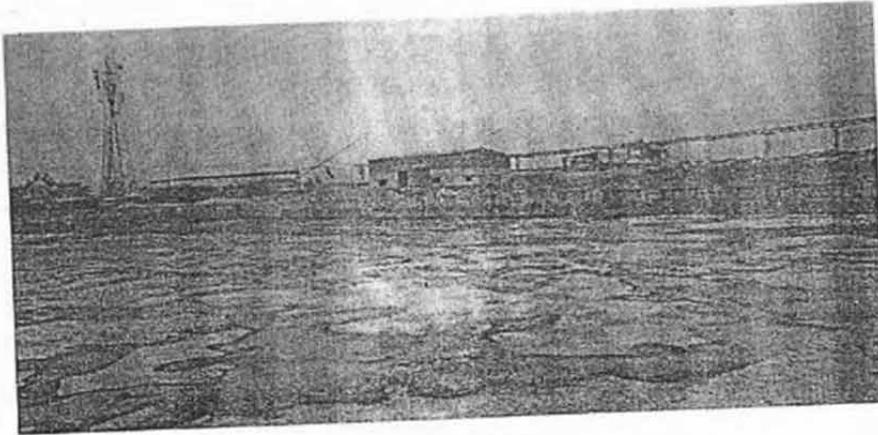
| NUMBER | TITLE OF ANNEXURE |
|--------|--|
| 1 | PHOTOS NEW RCC STORAGE TANK |
| 2 | ETP LOGBOOK & RO LOGBOOK |
| 3 | STP OPERATION LOGBOOK |
| 4 | PROPOSAL OF OMS |
| 5 | ISO CERTIFICATES |
| 6 | GYPSUM & SPENT ACID DISPATCH DETAILS |
| 7 | MANIFEST COPY |
| 9 | SOP OF SPENT ACID UTILIZATION ISSUED BY CPCB |
| 10 | PHOTOS OF GREENBELT DEVELOPMENT |
| 11 | PHOTOS OF CSR |
| 12 | CHEQUE COPY OF AAKARANI |

PHOTOS NEW RCC STORAGE TANK

Photographs of RCC Storage Tank



RCC POND - 1



RCC POND - 2



ASHAPURA

Village LER,
RO PLANT

| Date | Filtrate Water Initial Reading | Filtrate Water Final Reading | Difference | R.O. INLET PRESSURE KG / CM | R.O. OUTLET PRESSURE KG / CM | Remark's |
|----------|--------------------------------|------------------------------|------------|-----------------------------|------------------------------|----------|
| 01-12-18 | 96829 | 97399 | 550 | 13.2 | 14.6 | |
| 02-12-18 | 97399 | 97912 | 513 | 12.8 | 15.0 | |
| 03-12-18 | 97912 | 98469 | 538 | 13.0 | 14.8 | |
| 04-12-18 | 98469 | 99032 | 563 | 12.6 | 15.2 | |
| 5-12-18 | 99032 | 99557 | 525 | 13.2 | 14.6 | |
| 6-12-18 | 99557 | 117 | 500 | 13.0 | 15.0 | |
| 7-12-18 | 117 | 675 | 538 | 12.6 | 14.6 | |
| 8-12-18 | 675 | 1257 | 563 | 12.8 | 14.8 | |
| 9-12-18 | 1257 | 1802 | 525 | 13.2 | 15.0 | |
| 10-12-18 | 1802 | 2372 | 550 | 12.6 | 15.2 | |
| 11-12-18 | 2372 | 2905 | 513 | 13.0 | 14.6 | |
| 12-12-18 | 2905 | 3462 | 538 | 13.2 | 15.0 | |
| 13-12-18 | 3462 | 3982 | 500 | 12.8 | 14.8 | |
| 14-12-18 | 3982 | 4565 | 563 | 13.0 | 15.2 | |
| 15-12-18 | 4565 | 5110 | 525 | 12.6 | 15.0 | |
| 16-12-18 | 5110 | 5650 | 550 | 13.2 | 14.6 | |
| 17-12-18 | 5650 | 6212 | 513 | 13.0 | 15.2 | |
| 18-12-18 | 6212 | 6770 | 538 | 12.6 | 14.8 | |
| 19-12-18 | 6770 | 7290 | 500 | 12.8 | 14.6 | |
| 20-12-18 | 7290 | 7872 | 563 | 13.2 | 15.0 | |
| 21-12-18 | 7872 | 8405 | 513 | 12.6 | 14.6 | |
| 22-12-18 | 8405 | 8962 | 538 | 13.0 | 15.2 | |
| 23-12-18 | 8962 | 9537 | 525 | 12.8 | 14.8 | |
| 24-12-18 | 9537 | 10077 | 500 | 13.2 | 14.6 | |
| 25-12-18 | 10077 | 10635 | 538 | 13.0 | 15.2 | |
| 26-12-18 | 10635 | 11150 | 525 | 12.6 | 14.8 | |
| 27-12-18 | 11150 | 11750 | 500 | 12.8 | 14.6 | |
| 28-12-18 | 11750 | | | | | |

PERFOCLAY LTD.

Dec-18

BHUJ - KACHCHH.

WATER REGISTER

| Permeate Water Initial Reading | Permeate Water Final Reading | Diff. | Filtrate water TDS | RO Permeate water TDS | Filtrate water pH | RO Permeate pH | RO Reject TDS |
|--------------------------------|------------------------------|-------|--------------------|-----------------------|-------------------|----------------|---------------|
| 29672 | 30002 | 330 | 27240 | 119 | 6.8h | 7.00 | 37020 |
| 30002 | 30309 | 307 | 27020 | 125 | 6.88 | 7.03 | 36900 |
| 30309 | 30632 | 323 | 26910 | 115 | 6.80 | 7.05 | 37140 |
| 30632 | 30969 | 337 | 26800 | 126 | 6.81 | 7.02 | 36890 |
| 30969 | 31284 | 315 | 26690 | 118 | 7.00 | 7.05 | 36720 |
| 31284 | 31584 | 300 | 26770 | 127 | 6.8h | 7.00 | 36910 |
| 31584 | 31902 | 318 | 26890 | 130 | 6.80 | 7.02 | 37030 |
| 31902 | 32244 | 342 | 26930 | 121 | 6.82 | 7.05 | 36890 |
| 32244 | 32559 | 315 | 27050 | 128 | 6.89 | 7.05 | 37040 |
| 32559 | 32884 | 325 | 27160 | 115 | 6.90 | 7.01 | 36720 |
| 32884 | 33192 | 308 | 27240 | 127 | 7.00 | 7.05 | 36930 |
| 33192 | 33519 | 327 | 27090 | 120 | 6.8h | 7.00 | 36800 |
| 33519 | 33849 | 330 | 27150 | 128 | 6.89 | 7.03 | 36690 |
| 33849 | 34157 | 308 | 27260 | 119 | 6.8h | 7.00 | 37010 |
| 34157 | 34472 | 315 | 27260 | 125 | 6.87 | 7.02 | 36820 |
| 34472 | 34802 | 330 | 26910 | 115 | 6.82 | 7.05 | 37040 |
| 34802 | 35109 | 308 | 26700 | 126 | 6.8h | 7.01 | 36790 |
| 35109 | 35432 | 323 | 26920 | 130 | 6.89 | 7.02 | 36930 |
| 35432 | 35732 | 300 | 27040 | 122 | 6.93 | 7.05 | 37080 |
| 35732 | 36069 | 337 | 27210 | 124 | 6.93 | 7.00 | 37220 |
| 36069 | 36377 | 308 | 27090 | 129 | 6.88 | 7.03 | 36990 |
| 36377 | 36699 | 322 | 26890 | 135 | 6.92 | 7.08 | 36870 |
| 36699 | 37044 | 345 | 26720 | 120 | 6.80 | 6.99 | 36740 |
| 37044 | 37344 | 300 | 27050 | 128 | 6.89 | 7.05 | 37020 |
| 37344 | 37667 | 323 | 27150 | 115 | 6.93 | 7.01 | 36700 |
| 37667 | 37982 | 315 | 27210 | 129 | 7.00 | 7.05 | 36750 |
| 37982 | 38312 | 330 | 27070 | 119 | 6.89 | 7.02 | 36670 |
| 38312 | | | | | | | |



ASHAPURA

Village LER,
RO PLANT

| Date | Filtrate Water Initial Reading | Filtrate Water Final Reading | Difference | R.O. INLET PRESSURE KG / CM | R.O. OUTLET PRESSURE KG / CM | Remark's |
|----------|--------------------------------|------------------------------|------------|-----------------------------|------------------------------|----------|
| 1-11-14 | 80612 | 81074 | 463 | 13.0 | 15.2 | |
| 2-11-14 | 81674 | 81587 | 513 | 12.8 | 15.0 | |
| 3-11-14 | 81582 | 82199 | 613 | 12.6 | 14.6 | |
| 4-11-14 | 82199 | 82737 | 538 | 12.8 | 14.8 | |
| 5-11-14 | 82737 | 83249 | 513 | 13.2 | 14.1 | |
| 6-11-14 | 83249 | 83737 | 488 | 12.8 | 15.2 | |
| 7-11-14 | 83737 | 84262 | 525 | 13.2 | 14.6 | |
| 8-11-14 | 84262 | 84812 | 550 | 12.8 | 15.0 | |
| 9-11-14 | 84812 | 85324 | 513 | 13.0 | 14.8 | |
| 10-11-14 | 85324 | 85862 | 538 | 12.6 | 15.2 | |
| 11-11-14 | 85862 | 86424 | 563 | 12.8 | 14.6 | |
| 12-11-14 | 86424 | 86949 | 525 | 12.6 | 15.0 | |
| 13-11-14 | 86949 | 87582 | 613 | 13.0 | 14.8 | |
| 14-11-14 | 87582 | 88074 | 513 | 13.2 | 14.6 | |
| 15-11-14 | 88074 | 88699 | 625 | 12.8 | 15.0 | |
| 16-11-14 | 88699 | 89274 | 575 | 12.6 | 15.2 | |
| 17-11-14 | 89274 | 89799 | 525 | 13.0 | 14.8 | |
| 18-11-14 | 89799 | 90349 | 550 | 13.2 | 14.6 | |
| 19-11-14 | 90349 | 90862 | 513 | 12.8 | 15.0 | |
| 20-11-14 | 90862 | 91399 | 538 | 12.6 | 15.2 | |
| 21-11-14 | 91399 | 91962 | 563 | 13.0 | 14.6 | |
| 22-11-14 | 91962 | 92469 | 507 | 12.8 | 15.0 | |
| 23-11-14 | 92469 | 93012 | 563 | 12.6 | 15.0 | |
| 24-11-14 | 93012 | 93537 | 525 | 13.2 | 14.8 | |
| 25-11-14 | 93537 | 94137 | 600 | 13.0 | 14.6 | |
| 26-11-14 | 94137 | 94649 | 513 | 12.8 | 15.0 | |
| 27-11-14 | 94649 | 95224 | 575 | 12.6 | 15.2 | |
| 28-11-14 | 95224 | 95762 | 538 | 13.2 | 14.6 | |
| 29-11-14 | 95762 | 96324 | 563 | 12.6 | 15.2 | |
| 30-11-14 | 96324 | 96849 | 525 | 12.0 | 14.8 | |

10/01/18

EHUJ - KACHCHH.
WATER REGISTER

| Permeate Water Initial Reading | Permeate Water Final Reading | Diff. | Filtrate water TDS | RO Permeate water TDS | Filtrate water pH | RO Permeate pH | RO Reject TDS |
|--------------------------------|------------------------------|-------|--------------------|-----------------------|-------------------|----------------|---------------|
| 19929 | 20207 | 278 | 26830 | 100 | 6.57 | 7.01 | 36620 |
| 20207 | 20516 | 309 | 26700 | 112 | 6.80 | 7.00 | 36810 |
| 20516 | 20882 | 366 | 26920 | 120 | 6.85 | 7.02 | 36740 |
| 20882 | 21204 | 322 | 27050 | 101 | 6.91 | 7.04 | 36950 |
| 21204 | 21512 | 308 | 27260 | 92 | 6.84 | 7.02 | 36680 |
| 21512 | 21806 | 294 | 27600 | 109 | 6.81 | 6.96 | 36710 |
| 21806 | 22119 | 313 | 27320 | 90 | 6.82 | 6.99 | 36820 |
| 22119 | 22469 | 350 | 27200 | 95 | 6.89 | 7.03 | 36610 |
| 22469 | 22957 | 308 | 27100 | 116 | 6.92 | 7.02 | 32310 |
| 22957 | 23097 | 323 | 27320 | 110 | 6.95 | 7.02 | 36640 |
| 23097 | 23417 | 334 | 26100 | 92 | 7.00 | 7.04 | 36440 |
| 23417 | 23832 | 315 | 26600 | 105 | 6.76 | 7.00 | 36890 |
| 23832 | 24099 | 367 | 27450 | 98 | 6.88 | 7.00 | 37220 |
| 24099 | 24402 | 303 | 27020 | 119 | 6.80 | 6.99 | 37100 |
| 24402 | 24782 | 380 | 27140 | 125 | 6.85 | 7.01 | 36820 |
| 24782 | 25127 | 345 | 26910 | 115 | 6.89 | 7.03 | 36630 |
| 25127 | 25442 | 315 | 27100 | 100 | 6.79 | 7.00 | 26820 |
| 25442 | 25772 | 330 | 26420 | 112 | 6.88 | 6.99 | 36980 |
| 25772 | 26099 | 307 | 26990 | 120 | 6.85 | 7.02 | 37090 |
| 26099 | 26402 | 323 | 27200 | 105 | 6.92 | 7.00 | 37210 |
| 26402 | 26739 | 337 | 27070 | 115 | 6.80 | 7.03 | 37020 |
| 26739 | 27032 | 293 | 26890 | 120 | 6.84 | 6.99 | 37140 |
| 27032 | 27369 | 337 | 27120 | 112 | 6.92 | 7.00 | 36900 |
| 27369 | 27684 | 315 | 26980 | 119 | 7.00 | 7.05 | 36820 |
| 27684 | 28044 | 360 | 26810 | 115 | 7.01 | 7.08 | 36700 |
| 28044 | 28352 | 308 | 26930 | 125 | 6.90 | 7.00 | 36920 |
| 28352 | 28792 | 440 | 26790 | 119 | 6.93 | 7.02 | 36840 |
| 28792 | 29065 | 323 | 26940 | 120 | 6.94 | 7.05 | 36970 |
| 29065 | 29357 | 308 | 27080 | 110 | 6.91 | 7.07 | 36810 |
| 29357 | 29672 | 315 | 27190 | 114 | 6.92 | 7.03 | 36720 |

STP OPERATION LOGBOOK



Village LER, BHUJ - KACHCHH.

STP WATER METER READING

| Date | INITIAL READING | FINAL READING | DIFF M ³ | SIGNATURE | REMARKS |
|----------|-----------------|---------------|---------------------|--------------------|---------|
| 01/12/18 | 0 | 3.29 | 3.29 | <i>[Signature]</i> | |
| 02/12/18 | 3.29 | 7.03 | 3.74 | <i>[Signature]</i> | |
| 03/12/18 | 7.03 | 10.29 | 3.26 | <i>[Signature]</i> | |
| 04/12/18 | 10.29 | 14.53 | 4.23 | <i>[Signature]</i> | |
| 05/12/18 | 14.53 | 18.01 | 3.47 | <i>[Signature]</i> | |
| 06/12/18 | 18.01 | 22.28 | 4.27 | <i>[Signature]</i> | |
| 07/12/18 | 22.28 | 26.29 | 4.01 | <i>[Signature]</i> | |
| 08/12/18 | 26.29 | 29.70 | 3.41 | <i>RRD</i> | |
| 09/12/18 | 29.70 | 34.12 | 4.41 | <i>RRD</i> | |
| 10/12/18 | 34.12 | 39.95 | 5.83 | <i>RRD</i> | |
| 11/12/18 | 39.95 | 43.77 | 3.82 | <i>RRD</i> | |
| 12/12/18 | 43.77 | 47.76 | 3.99 | <i>RRD</i> | |
| 13/12/18 | 47.76 | 52.53 | 4.77 | <i>RRD</i> | |
| 14/12/18 | 52.53 | 57.05 | 4.53 | <i>RRD</i> | |
| 15/12/18 | 57.05 | 60.74 | 3.68 | <i>RRD</i> | |
| 16/12/18 | 60.74 | 65.42 | 4.69 | <i>[Signature]</i> | |
| 17/12/18 | 65.42 | 70.94 | 5.51 | <i>[Signature]</i> | |
| 18/12/18 | 70.94 | 75.29 | 4.36 | <i>[Signature]</i> | |
| 19/12/18 | 75.29 | 79.90 | 4.61 | <i>[Signature]</i> | |
| 20/12/18 | 79.90 | 83.68 | 3.78 | <i>[Signature]</i> | |
| 21/12/18 | 83.68 | 88.48 | 4.80 | <i>[Signature]</i> | |
| 22/12/18 | 88.48 | 94.11 | 5.63 | <i>[Signature]</i> | |
| 23/12/18 | 94.11 | 98.62 | 4.51 | <i>[Signature]</i> | |
| 24/12/18 | 98.62 | 102.63 | 4.01 | <i>[Signature]</i> | |
| 25/12/18 | 102.63 | 107.18 | 4.55 | <i>[Signature]</i> | |
| 26/12/18 | 107.18 | 110.60 | 3.42 | <i>[Signature]</i> | |
| 27/12/18 | 110.60 | 114.63 | 4.03 | <i>[Signature]</i> | |
| 28/12/18 | 114.63 | | | | |
| 29/12/18 | | | | | |
| 30/12/18 | | | | | |
| 31/12/18 | | | | | |

PROPOSAL OF OMS

PRIMA EQUIPMENT

CRISIL Rated An ISO 9001 : 2008 Company
Manufacturer : Environment Monitoring Equipment



Total Services Oriented Management

Regd. Office : 21, 3rd Floor, Lohana Building, Raopura,
VADODARA - 390001, INDIA, Tel : +91-255-2419328,
Ma.: 98252 97609, E-mail : info@primaequipment.com
web : www.primaequipment.com, www.primaequipment.in

Works & R&D : Block No. 128, Dabhaza - Moraya Road,
Opp. Cadila Healthcare Ltd., Village : DARIASA, Tal: PADRA,
Dist. VADODARA-391 440, INDIA. Tel : +91 79748 56749/58
sales@primaequipment.com, rkt@primaequipment.com



OUR REF: PRIMA/APL/CEMS/2K16-08/275

Date: 22.08.2016

To,
Kind Attn: Mr. Hasmukh Bambania, DGM (9825857220)
Mr. Sunil Sharma, Executive - EHS (8980036283)
M/s. ASHAPURA PERFOCLAY LTD.
Vill. Ler, Nr. Bhujodi, Off Anjar- Bhuj Highway,
Bhuj-Kutch, Gujarat-370001, India

Email: - sunilsharma@ashapura.com

Ref: Your Email enquiry on 20.08.2016

Sub.: Quotation for "Online Continuous Stack Gas & PM Emission Monitoring System"

Dear Sir,

Thank you very much for your valued enquiry.

Further, we are one of the leading TUV Certified & CE Marked as per EN & IEC standard certified Designer, Developer, Manufacturer & Supplier of Pollution & Environment Monitoring Equipment.

Further to your requirement & details as given by you, we are pleased to submit our offer along with technical literature for your immediate reference.

Hope, you will find our offer most suitable to your requirement and favor us with your valued order.

If you require any further clarification / information, please feel free to call on us.

Thanking you and assuring you our services always to the best of our ability.

With Safe Regards,

For **PRIMA EQUIPMENT**

Ms. Archana Panchal
Executive - Sales
8238030166

Mr. Shreyas Trivedi
Head - Business Development
8238030176

Mr. Pritesh M. Shah
Director
9825007609

TOLL FREE No.: 1800 270 7609

GROUP COMPANIES : PRIMA HI-TECH EQUIPMENT PRIVATE LIMITED
Manufacturer & Exporter : Pollution & Environment Monitoring Equipment

PRIMA AXOL
Industrial Lubricants

| Sr. No. | Item Description | Rate Rs. / Each | Qty. | Amount | | | | | | |
|-------------------------------------|--|-------------------------|--------------------------------|-------------------------------------|---|------------------------------|--|-------------|-----------|-------------|
| 1a. | <p>On-line Continuous Stack Gas & PM Emission Monitoring System TUV CERTIFIED & CE MARKED as per EN / IEC Standard Microprocessor & PLC Based Analyzer Model No.: Gas Measurement: PSGM-1-D-AGS & Dust / PM Measurement: PE-SPMMS-C91 Make & Brand: PRIMA, INDIA Suitable for your Boiler Stack Application:</p> <table border="1"> <tr> <td>Stack Outer Dia: 500 mm</td> <td>Fuel used for Combustion: Coal</td> </tr> <tr> <td>Stack Height from Ground: 30 meters</td> <td>At Sampling Point Temperature: 90-110°C</td> </tr> <tr> <td>Material of Construction: SS</td> <td>Sampling Point height from Ground: 12 meters</td> </tr> </table> <p>System Specifications: SO₂ Gas Range: 0 to 2000 ppm, Resolution: 1 ppm NO_x Gas Range: 0 to 1000 ppm, Resolution: 1 ppm PM Range: 0 to 1000 mg/Nm³, Resolution: 1 mg/Nm³ Entire system in weather proof IP55 protection enclosure, to be installed under shade. - Display: Touch Screen WQVGA Color TFT - Alarms: One for each - Volts Free Relay output for External Alarms. - Signal Output: RS 485 MODBUS - Power Supply to Controller: 230V AC - Measuring Technology (Gas) - Extraction Technology with Electrochemical Sensor, Sensitive, Effective, Reliable and stable, Approximate Life of 12-18 months with Non-Corrosive Features. - Sampling On-line Continuous. - Sensors are protected with Auto Filtration device for dust and moisture contamination. - Suction pump assemble, chemical resistive Teflon coated parts for continuous sampling. - Gas Sampling Tubing of 25 meters supplied with system - Sampling Point: with suitable mounting flange /connector. - System suitable for maximum temperature of 300°C. - N.P.: Technology as per the latest CPCB guidelines -- Measuring Technology (PM): Mass Triboflow Principle PM / DUST Sensor cable: 100 meters coaxial shielded cable - All parts in direct contact with each sampled will be of chemical resistive material or with coating. Probe Cleaning Required once in a week Offered Price includes: a) Controller/Monitor b) Sensor Probe, SS316 (desired Length) with 100 meters' cable c) Flange to be welded on stack. (without welding job)</p> | Stack Outer Dia: 500 mm | Fuel used for Combustion: Coal | Stack Height from Ground: 30 meters | At Sampling Point Temperature: 90-110°C | Material of Construction: SS | Sampling Point height from Ground: 12 meters | 8,20,000=00 | 01 System | 8,20,000=00 |
| Stack Outer Dia: 500 mm | Fuel used for Combustion: Coal | | | | | | | | | |
| Stack Height from Ground: 30 meters | At Sampling Point Temperature: 90-110°C | | | | | | | | | |
| Material of Construction: SS | Sampling Point height from Ground: 12 meters | | | | | | | | | |
| 1b. | <p>DATA ACQUISITION & MANAGEMENT SYSTEM (INDIVIDUAL for EACH STACK) Model: DAMS-M (LAN Internet / GPRS Version) For Real Time Data Transmission (current format) to Cloud Server of CPCB With required Hardware & life time license software (ver.pe2015) solution for Online server connectivity, Supplied with Adapter, Hardware, Converter suitable for Internet Data SIM Card (SIM card by the purchaser), Server space, SMS Alert & Email Alert for One year. Further will be charged @ INR 9,100/- per year + service tax If any change / modification in format R T Data Transmission procedure imposed by CPCB the same will be implemented at the extra charge on time-to-time basis. N.P.: Local Computer is NOT Required. Internet connection - Continuous- (in customer scope)</p> | 1,27,000=00 | 01 No. | 1,27,000=00 | | | | | | |
| 1c. | Gas Sampling Tubing | 280=00 Per Meter | As per requirement | As per requirement | | | | | | |

QUOTATION -2 (For Process Stack)

| Sr. No. | Item Description | Rate Rs. / Each | Qty. | Amount Rs. | | | | | | |
|-------------------------------------|---|-------------------------|--------------------------------|-------------------------------------|---|------------------------------|--|-------------|----------|-------------|
| 2a. | <p>ONLINE CONTINUOUS PM / DUST EMISSION MONITORING SYSTEM</p> <p>TUV CERTIFIED & CE MARKED as per EN / IEC Standard</p> <p>Microprocessor & PLC Based Analyzer Model: SPMMS-C91 Make & Brand: PRIMA, INDIA Suitable for your Process Stack Application:</p> <table border="1"> <tr> <td>Stack Outer Dia: 500 mm</td> <td>Fuel used for Combustion: Coal</td> </tr> <tr> <td>Stack Height from Ground: 30 meters</td> <td>At Sampling Point Temperature: 90-110°C</td> </tr> <tr> <td>Material of Construction: SS</td> <td>Sampling Point height from Ground: 12 meters</td> </tr> </table> <p>System Specifications: Range: Maximum 0 – 1000 mg/Nm³ Resolution: 1 mg/Nm³ Display: LCD Touch Screen Multi Color Backlight Sensor Probe Material: SS 316 Mirror Finish Sensor Probe Length: 750 mm Probe Cleaning Frequency may vary from once in a week to ones in a three month. Sensor Cable: 100 meters coaxial shielded cable Alarms: Alarm with Relay contacts Measuring Technology: Mass Flow Tribo Electric principle N.P.: Technology as per the latest CPCB guidelines. Data Signal Output: 4-20mA / RS 485 MODBUS System suitable for temperature up to 300° C Entire system in IP55 level weather proof wall mounted enclosure. As per detailed Technical Literature attached Offered Price includes: a) Controller/Monitor b) Sensor Probe, SS316 (of required length) c) Flange to be welded on stack. (without welding job) d) 100 meters' cable, (without laying)</p> | Stack Outer Dia: 500 mm | Fuel used for Combustion: Coal | Stack Height from Ground: 30 meters | At Sampling Point Temperature: 90-110°C | Material of Construction: SS | Sampling Point height from Ground: 12 meters | 3,70,000=00 | 1 System | 3,70,000=00 |
| Stack Outer Dia: 500 mm | Fuel used for Combustion: Coal | | | | | | | | | |
| Stack Height from Ground: 30 meters | At Sampling Point Temperature: 90-110°C | | | | | | | | | |
| Material of Construction: SS | Sampling Point height from Ground: 12 meters | | | | | | | | | |
| 2b. | <p>DATA ACQUISITION & MANAGEMENT SYSTEM (INDIVIDUAL for EACH STACK)</p> <p>Model: DAMS-M (LAN Internet / GPRS Version) For Real Time Data Transmission (current format) to Cloud Server of CPCB With required Hardware & life time license software (ver.pc2015) solution for Online server connectivity, Supplied with Adapter, Hardware, Converter suitable for Internet Data SIM Card (SIM card by the purchaser), Server space, SMS Alert & Email Alert for One year. Further will be charged @ INR 9,100/- per year + service tax If any change / modification in format R T Data Transmission procedure imposed by CPCB the same will be implemented at the extra charge on time-to-time basis. N.P.: Local Computer is NOT Required. Internet connection - Continuous- (in customer scope)</p> | 1,27,000=00 | 01 No. | 1,27,000=00 | | | | | | |

Continue Page 4 of 4
 OUR REF: PRIMA/APL/CEMS/2K16-08/275
 To,
 Kind Attn:
 M/s. ASHAPURA PERFOCLAY LTD.
 Ref: Your Email enquiry on 20.08.2016
 Sub: Quotation for "Online Continuous Stack Gas & PM Emission Monitoring System"

PRIMA EQUIPMENT, VADODARA
 Date: 20/08/2016

TERMS & CONDITIONS:

| | |
|---|--|
| PRICES | : Ex-Works, Vadodara |
| TAXES | : Extra GVAT @ 12.5% and additional tax @ 2.5% |
| EXCISE DUTY | : Extra, @ 12.5% Or As Applicable At The Time Of Delivery |
| OCTROI | : Extra, If Any To Be Paid By You |
| PACK. & FORWARDING | : Extra, @ 2.5% Of Basic Value |
| FREIGHT | : Extra, At Actual On Buyer's Account |
| INSURANCE | : Extra, At Actual On Buyer's Account |
| INSTALLATION CHARGES | : INR 25,000/- Each Quotation (Excluding Cable Laying, Civil Work, Electrification). + Applicable Service Tax |
| INSPECTION | : At Our Works At Buyers Cost |
| DELIVERY | : Within 6 To 8 Weeks, On Receipt Of Technically & Commercially Clear & Confirm Order |
| PAYMENT | : 50% Advance & Balance against Performa Invoice prior to dispatch (With 100% Taxes) |
| WARRANTY | : 12 Months From The Date Of Installation, Against Any Manufacturing Defect, Excluding Consumables |
| MAINTENANCE & OPERATIONAL MANUAL | : The Maintenance And Operational/Instruction Manual With Do's & Don'ts Will Be Supplied Along With Equipment. Comprehensive Documentation With Respect To Installation, Commissioning Criteria, Onsite Calibration, Operational Checks, And Maintenance Routines Required To Undertaken Along With Periodicity, Trouble Shooting Procedures Will Be Supplied By Us |
| TEST CERTIFICATE | : We Will Issue The Test Certificate Along With Supply |
| VALIDITY OF OFFER | : Valid For 30 Days From The Date Of Quotation |

N.P.: Offer valid for system installation in INDIA only.

| Bank & Sales Tax Related Info | |
|---|--|
| CST TIN No. | 24690600654 dtd.05/01/1998 |
| VAT TIN No. | 24190600654 dtd.01/07/2002 |
| Ecc No. | AJKPS9568AEM002 |
| Service Tax Reg.No. | TTA/VAD-II(CITY)/50/PE/2004 RAMS/VAD-II(CITY)/322/2004 |
| PAN No. | AJKPS 9568A |
| Bank Details | HDFC BANK LTD, Karelibaug, Vadodara (Branch Code:0147) A/c. No. 50200001590362 IFSC code for NEFT/RTGS: HDFC0000147 |
| MSME Reg. No. | 24-019-11-00936 dtd.14/02/2008 |
| ISO 9001:2008 Certificate Reg. No. | 99 100 02295 (TUV South Asia Pvt.Ltd.) |
| NSIC - CRISIL | Rated |

For PRIMA EQUIPMENT



CERTIFICATE OF APPROVAL

Issued by Indian Register Quality Systems
(A Division of IRCLASS Systems and Solutions Private Limited)

This is to certify that the Quality Management Systems of

Organisation: Ashapura Perfoclay Limited

Address: Survey No. 167, Village Ler,
Near Bhujodi, Off Anjar- Bhuj Highway,
Bhuj-Kutch - 370 001

has been assessed and found conforming to the following requirement

Standard: ISO 9001:2015

Scope: Manufacture and Supply of
Bleaching Earth and Clay Catalyst

Certificate No.: IRQS/1810355

Original Certification Date : 15/03/2018

Current Date of Granting : 15/03/2018

Expiry Date : 14/03/2021




Shashi Nath Mishra
Head IRQS

This approval is subject to continued satisfactory maintenance of the Quality Management Systems of the organization to the above standard, which will be monitored by IRQS. The use of the Accreditation Mark indicates accreditation with respect to activities



CERTIFICATE OF APPROVAL

Issued by Indian Register Quality Systems
(A Division of IRCLASS Systems and Solutions Private Limited)

This is to certify that the Environmental Management Systems of

Organisation: Ashapura Perfoclay Limited

Address: Survey No. 167, Village Ler,
Near Bhujodi, Off Anjar- Bhuj Highway,
Bhuj-Kutch - 370 001

has been assessed and found conforming to the following requirement

Standard: ISO 14001:2015

Scope: Manufacture and Supply of
Bleaching Earth and Clay Catalyst

Certificate No.: IRQS/1830356

Original Certification Date : 15/03/2018

Current Date of Granting : 15/03/2018

Expiry Date : 14/03/2021



Shashi Nath Mishra
Head IRQS

This approval is subject to continued satisfactory maintenance of the Environmental Management Systems of the organization to the



CERTIFICATE OF APPROVAL

Issued by Indian Register Quality Systems
(A Division of IRCLASS Systems and Solutions Private Limited)

This is to certify that the Food Safety Management Systems of

Organisation: Ashapura Perfoclay Limited

Address: Survey No. 167, Village Ler,
Near Bhujodi, Off to Anjar Bhuj Highway,
Bhuj-Kutch - 370 001, Gujarat, India

has been assessed and found conforming to the following requirement

Standard: ISO 22000:2005

Scope: Receipt, Preparation, Processing, Handling,
Packaging and Dispatch of Bleaching Earth
used in Edible Oil Industries

Category K : Production of (Bio) Chemicals

Certificate No.: IRQS/1860330

Original Certification Date : 09/04/2012

Current Date of Granting : 28/02/2018

Expiry Date : 27/02/2021



Indian Register Quality Systems

Shashi Nath Mishra
Head IRQS

This Approval is Subject to continued satisfactory maintenance of the Food Safety Management Systems of the Organization to the above Standard, which will be monitored by IRQS.



CERTIFICATE OF APPROVAL

Issued by Indian Register Quality Systems
(A Division of IRCLASS Systems and Solutions Private Limited)

This is to certify that the Occupational Health & Safety Management Systems of

Organisation: Ashapura Perfoclay Limited

Address: Survey No. 167, Village Ler,
Near Bhujodi, Off Anjar- Bhuj Highway,
Bhuj-Kutch - 370 001

has been assessed and found conforming to the following requirement

Standard: OHSAS 18001:2007

Scope: Manufacture and Supply of
Bleaching Earth and Clay Catalyst

Certificate No.: IRQS/1840357

Original Certification Date : 15/03/2018

Current Date of Granting : 15/03/2018

Expiry Date : 11/03/2021



Shashi Nath Mishra
Head IRQS

This approval is subject to continued satisfactory maintenance of the Occupational Health and Safety Management Systems of the

GYPSUM & SPENT ACID DISPATCH DETAILS

| Summary of Gypsum | | | | |
|-------------------|------------|-----------------|----------------------------|---------------|
| October - 2018 | | | | |
| Date | TruckNo | ProductName | Unloading Location | Quantity (MT) |
| 01/10/2018 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.65 |
| | GJ12AU7612 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.57 |
| | GJ12AU8205 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.72 |
| | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.14 |
| | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.61 |
| 02-10-18 | GJ12AU7921 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.22 |
| | GJ12AU8190 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.55 |
| | GJ7YY1916 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.26 |
| | GJ7Z9877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.95 |
| | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.53 |
| | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.07 |
| | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.93 |
| | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.42 |
| | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.31 |
| | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.48 |
| 03-10-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.4 |
| | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.54 |
| | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.85 |
| | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.05 |
| | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.69 |
| | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.72 |
| | GJ12AU8205 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.21 |
| | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.68 |
| | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.11 |
| | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.92 |
| | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.99 |
| 04-10-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.91 |
| | GJ12AU9443 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 23.48 |
| | GJ12A25286 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.54 |
| | GJ12AU5429 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30 |
| | GJ12AU7921 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.42 |
| 05-10-18 | GJ12AW8343 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 26.61 |
| | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.46 |
| | GJ12AU7921 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.18 |

| | | | | |
|----------|------------|-----------------|----------------------------|-------|
| 06-10-18 | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.33 |
| | GJ12AY6389 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.72 |
| | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.81 |
| 08-10-18 | GJ12AU7921 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.73 |
| 09-10-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.95 |
| | GJ12AU8190 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.31 |
| 10-10-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.36 |
| 11-10-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.84 |
| | GJ12AY0864 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.63 |
| | GJ12AZ9961 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.83 |
| | GJ12AU8190 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.34 |
| 12-10-18 | GJ12BV2744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.8 |
| | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.2 |
| 13-10-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.98 |
| | GJ12AU7921 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.64 |
| 14-10-18 | GJ12AU8190 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.16 |
| | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.61 |
| 16-10-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.84 |
| | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.68 |
| 18-10-18 | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.54 |
| 19-10-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.43 |
| | GJ12BT6572 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.49 |
| 23-10-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.52 |
| | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.07 |
| 24-10-18 | GJ12BV2708 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.8 |
| 25-10-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.22 |
| | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.17 |
| 26-10-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.6 |
| | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.63 |
| | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.33 |
| | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.41 |

| 27-10-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.96 |
|------------------------|------------|-----------------|----------------------------|---------------|
| | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.26 |
| | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.54 |
| | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.25 |
| | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.19 |
| 28-10-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.28 |
| | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.47 |
| | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.79 |
| | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.28 |
| | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.84 |
| | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.22 |
| | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.59 |
| | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.05 |
| | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.37 |
| | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.71 |
| | GJ12Z9877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.12 |
| 29-10-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.97 |
| | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.73 |
| | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.1 |
| | GJ12AZ9961 | CHEMICAL GYPSUM | | 26.79 |
| 31-10-18 | GJ12Z9877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.87 |
| | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.73 |
| November - 2018 | | | | |
| Date | Truck No | Product Name | Unloading Location | Quantity (MT) |
| 01-11-18 | GJ12Z9877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.41 |
| 01-11-18 | GJ12AW6281 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.71 |
| 01-11-18 | GJ12AW3043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.94 |
| 01-11-18 | GJ12AW1574 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.79 |
| 02/11/2018 | GJ12AU8597 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.35 |
| 02/11/2018 | GJ12Z9894 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.6 |
| 02/11/2018 | GJ12AU9443 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 24.48 |
| 03-11-18 | GJ12AY6691 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.15 |
| 03-11-18 | GJ12BT4277 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.95 |
| 03-11-18 | GJ12AW6281 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.92 |
| 03-11-18 | GJ12AW3043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.97 |
| 03-11-18 | GJ12Z9877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.29 |
| 03-11-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.19 |
| 03-11-18 | GJ12AU5305 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.7 |

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| 03-11-18 | GJ12AW1573 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.27 |
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| 04-11-18 | GJ12AU6909 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.81 |
| 04-11-18 | GJ12Z9894 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.47 |
| 04-11-18 | GJ04X6157 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.25 |
| | | | | |
| 05-11-18 | GJ12BV2744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.15 |
| 05-11-18 | GJ12BV2708 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.41 |
| | | | | |
| 06-11-18 | GJ12AW6281 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.55 |
| 06-11-18 | GJ12W9598 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.47 |
| 06-11-18 | GJ12A24348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.17 |
| | | | | |
| 07-11-18 | GJ12BT4277 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.1 |
| 07-11-18 | GJ12AW1573 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.21 |
| 07-11-18 | GJ04X6157 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.55 |
| | | | | |
| 09-11-18 | GJ12AY6691 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.4 |
| 09-11-18 | GJ12AU5429 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.61 |
| | | | | |
| 10-11-18 | GJ12AU6909 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.97 |
| 10-11-18 | GJ12BV2744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.04 |
| 10-11-18 | GJ12AU8244 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.73 |
| 10-11-18 | GJ12BV2708 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.27 |
| 10-11-18 | GJ4X6342 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.23 |
| 10-11-18 | GJ12AW0554 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.45 |
| | | | | |
| 11-11-18 | GJ12AZ5286 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.35 |
| 11-11-18 | GJ12AU8984 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.22 |
| | | | | |
| 12-11-18 | GJ12AU5723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.93 |
| 12-11-18 | GJ12AW1571 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.49 |
| 12-11-18 | GJ12AU5305 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.41 |
| 12-11-18 | GJ12BT4277 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.22 |
| 12-11-18 | GJ12AW1573 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.03 |
| 12-11-18 | GJ04X6157 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.37 |
| | | | | |
| 13-11-18 | GJ12AW6281 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.33 |
| 13-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.39 |
| 13-11-18 | GJ24V2429 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.54 |
| 13-11-18 | GJ12AW1572 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.85 |
| | | | | |
| 14-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.19 |
| 14-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.1 |
| 14-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.72 |
| 14-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.11 |
| 14-11-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.05 |

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| 14-11-18 | GJ1229894 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.74 |
| 14-11-18 | GJ12BT4277 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.08 |
| 14-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.02 |
| 14-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.02 |
| 14-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.16 |
| 15-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.89 |
| 15-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.59 |
| 15-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.78 |
| 15-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.75 |
| 15-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.61 |
| 15-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.46 |
| 15-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.21 |
| 15-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.56 |
| 15-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.15 |
| 15-11-18 | GJ12AU8244 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.75 |
| 15-11-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.97 |
| 15-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.04 |
| 15-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.08 |
| 15-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.64 |
| 15-11-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.84 |
| 15-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.59 |
| 15-11-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.94 |
| 15-11-18 | GJ24V2329 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 23.58 |
| 15-11-18 | GJ12AU9443 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 23.58 |
| 15-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.92 |
| 16-11-18 | GJ12AU9443 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 23.58 |
| 16-11-18 | GJ1222397 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 16.68 |
| 16-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 16.81 |
| 16-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.06 |
| 16-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.39 |
| 16-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.81 |
| 16-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.23 |
| 16-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.03 |
| 16-11-18 | GJ12AW3043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.44 |
| 16-11-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.93 |
| 16-11-18 | GJ12AU8119 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.93 |
| 17-11-18 | GJ12AW1027 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 26.27 |
| 17-11-18 | GJ12AW6281 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.29 |
| 17-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.68 |
| 17-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.27 |
| 17-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.71 |
| 17-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.4 |
| 17-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.02 |
| 17-11-18 | GJ12AW0554 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.95 |
| 17-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.94 |
| 17-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.94 |
| 17-11-18 | GJ1222397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.27 |

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| 17-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.41 |
| 17-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.58 |
| 17-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.84 |
| 17-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.17 |
| 18-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.83 |
| 18-11-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.45 |
| 18-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.55 |
| 18-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.31 |
| 18-11-18 | GJ12AW3043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.58 |
| 18-11-18 | GJ12A24348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.96 |
| 18-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.1 |
| 18-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.79 |
| 18-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.48 |
| 18-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.1 |
| 18-11-18 | GJ12AU8119 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.06 |
| 18-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.41 |
| 18-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.58 |
| 18-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.33 |
| 18-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.53 |
| 19-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.99 |
| 19-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.82 |
| 19-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.2 |
| 19-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.56 |
| 19-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.29 |
| 19-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.28 |
| 19-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.49 |
| 19-11-18 | GJ12AU5429 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.1 |
| 19-11-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.15 |
| 19-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.23 |
| 19-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.41 |
| 19-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.29 |
| 19-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.3 |
| 19-11-18 | GJ928866 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.98 |
| 19-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.55 |
| 19-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.55 |
| 19-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.5 |
| 19-11-18 | GJ24V2329 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 23.57 |
| 19-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 23.36 |
| 20-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.65 |
| 20-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.25 |
| 20-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.41 |
| 20-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.24 |
| 20-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.58 |
| 20-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.75 |

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| 20-11-18 | GJ24V2329 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 18.7 |
| 20-11-18 | GJ12AW3043 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 23.71 |
| 20-11-18 | GJ1220172 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 20.26 |
| 20-11-18 | GJ12AU9723 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 18.54 |
| 20-11-18 | GJ24V2329 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 21.1 |
| 20-11-18 | GJ16X8069 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 21.25 |
| 20-11-18 | GJ06XX6742 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 22.33 |
| 20-11-18 | GJ1220172 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 22.96 |
| 20-11-18 | GJ16X8069 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 23.53 |
| 20-11-18 | GJ24V2329 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 25.87 |
| 20-11-18 | GJ12AU9723 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 25.08 |
| 20-11-18 | GJ1220172 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 25.87 |
| 20-11-18 | GJ06XX6742 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 22.09 |
| 20-11-18 | GJ0928866 | CHEMICAL | GYP SUM | NARMADA BIO CHEM PVT LTD | 18.52 |
| 21-11-18 | GJ0928866 | CHEMICAL | GYP SUM | NARMADA BIO CHEM PVT LTD | 18.52 |
| 21-11-18 | GJ24V2329 | CHEMICAL | GYP SUM | NARMADA BIO CHEM PVT LTD | 23.77 |
| 21-11-18 | GJ12AU9723 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 22.83 |
| 21-11-18 | GJ0928866 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 18.63 |
| 21-11-18 | GJ24V2329 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 23.88 |
| 21-11-18 | GJ16X8069 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 24.7 |
| 21-11-18 | GJ1220172 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 23.69 |
| 21-11-18 | GJ12AU9723 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 23.63 |
| 21-11-18 | GJ06XX6742 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 23.58 |
| 21-11-18 | GJ24V2329 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 23.16 |
| 21-11-18 | GJ12AW0316 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 24.4 |
| 21-11-18 | GJ1220172 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 22.76 |
| 21-11-18 | GJ12AU9723 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 24.47 |
| 21-11-18 | GJ16X8069 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 23.58 |
| 21-11-18 | GJ06XX6742 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 24.18 |
| 21-11-18 | GJ24V2329 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 24.32 |
| 21-11-18 | GJ1220172 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 21.15 |
| 22-11-18 | GJ1220172 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 21.15 |
| 22-11-18 | GJ12AU9723 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 22.22 |
| 22-11-18 | GJ06XX6742 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 23.15 |
| 22-11-18 | GJ16X8069 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 18.43 |
| 22-11-18 | GJ24V2329 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 20.85 |
| 22-11-18 | GJ1220172 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 19.53 |
| 22-11-18 | GJ12AU9723 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 19.74 |
| 22-11-18 | GJ06XX6742 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 21.67 |
| 22-11-18 | GJ24V2329 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 19.31 |
| 22-11-18 | GJ16X8069 | CHEMICAL | GYP SUM | ULTRATECH CEMENT LTD VAYOR | 19.63 |
| 22-11-18 | GJ12AZ4348 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 28.82 |
| 22-11-18 | GJ16X8069 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 19.09 |
| 22-11-18 | GJ06XX6742 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 19.31 |
| 22-11-18 | GJ12AU9723 | CHEMICAL | GYP SUM | SANGHI INDUSTRIES LIMITED | 19.42 |

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| 22-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.21 |
| 22-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.51 |
| 22-11-18 | GJ02VV1370 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.9 |
| 22-11-18 | GJ12AU7612 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.34 |
| 22-11-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.9 |
| 22-11-18 | GJ12AU7612 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.11 |
| 22-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.12 |
| 22-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD RAJULA | 21.58 |
| 22-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD RAJULA | 21 |
| 22-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD RAJULA | 20.74 |
| 22-11-18 | GJ02VV1370 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD RAJULA | 19.81 |
| 22-11-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD RAJULA | 20.04 |
| 22-11-18 | GJ12AU7612 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD RAJULA | 19.67 |
| 22-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD RAJULA | 21.86 |
| 22-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.67 |
| 23-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.86 |
| 23-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.91 |
| 23-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.31 |
| 23-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.43 |
| 23-11-18 | GJ02VV1370 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.13 |
| 23-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.68 |
| 23-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.68 |
| 23-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.93 |
| 23-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 16.73 |
| 23-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.71 |
| 23-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.95 |
| 23-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.38 |
| 23-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.9 |
| 23-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.95 |
| 23-11-18 | GJ128V2744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.19 |
| 23-11-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.92 |
| 23-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.09 |
| 23-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.17 |
| 23-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.35 |
| 23-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.64 |
| 24-11-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.85 |
| 24-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.28 |
| 4-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.53 |
| 1-18 | GJ02VV1370 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.46 |
| 1-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.98 |
| 1-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.84 |
| 18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.01 |
| 18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.01 |
| 18 | GJ02VV1370 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | |

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| 24-11-18 | GJ02VV1370 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.8 |
| 24-11-18 | GJ1220172 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 20.74 |
| 24-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.39 |
| 24-11-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.83 |
| 24-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.06 |
| 24-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.97 |
| 24-11-18 | GJ02VV1370 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.92 |
| 24-11-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.78 |
| 24-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.36 |
| 24-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.28 |
| 24-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.34 |
| 24-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.14 |
| 24-11-18 | GJ128W4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.23 |
| 24-11-18 | GJ128W6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.49 |
| 24-11-18 | GJ02VV1370 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.89 |
| 24-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.99 |
| 24-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.62 |
| 24-11-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.44 |
| 24-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.42 |
| 24-11-18 | GJ02VV1370 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.95 |
| 24-11-18 | GJ128W4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.49 |
| 24-11-18 | GJ128W6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.28 |
| 24-11-18 | GJ128T5243 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.63 |
| 24-11-18 | GJ128T4277 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.78 |
| 24-11-18 | GJ128W8582 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.49 |
| 24-11-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.31 |
| 24-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.34 |
| 24-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.78 |
| 24-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.25 |
| 24-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 39.25 |
| 24-11-18 | GJ128W4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.59 |
| 24-11-18 | GJ128W6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.47 |
| 24-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.75 |
| 24-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.74 |
| 24-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.07 |
| 24-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.03 |
| 24-11-18 | GJ128W4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.05 |
| 24-11-18 | GJ128W6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.59 |
| 24-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.63 |
| 24-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.87 |
| 24-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.44 |
| 24-11-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.4 |
| 24-11-18 | GJ128W4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | |

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| 25-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.22 |
| 25-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.07 |
| 25-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.98 |
| 25-11-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.19 |
| 25-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.3 |
| 26-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.77 |
| 26-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.74 |
| 26-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.19 |
| 26-11-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.35 |
| 26-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.78 |
| 26-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.58 |
| 26-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.04 |
| 26-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.56 |
| 26-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.87 |
| 26-11-18 | GJ12AU8244 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.43 |
| 26-11-18 | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.35 |
| 26-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.7 |
| 26-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.38 |
| 26-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 27.41 |
| 26-11-18 | GJ16X8069 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 20.3 |
| 26-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 20.32 |
| 26-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.11 |
| 26-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.07 |
| 26-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.3 |
| 26-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.4 |
| 26-11-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.65 |
| 26-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.42 |
| 26-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.07 |
| 26-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.17 |
| 26-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.17 |
| 26-11-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.43 |
| 26-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.25 |
| 26-11-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.33 |
| 26-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.06 |
| 27-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.81 |
| 27-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.14 |
| 2811/2018 | GJ12B75243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.6 |
| 2811/2018 | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26 |
| 2811/2018 | GJ12BW6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.64 |
| 2811/2018 | GJ12A24348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.43 |
| 2811/2018 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.58 |
| 2811/2018 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.9 |
| 2811/2018 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.74 |
| 2811/2018 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.2 |

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| 2811/2018 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.4 |
| 2811/2018 | GJ128W4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.16 |
| 2811/2018 | GJ128W6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.24 |
| 2811/2018 | GJ06YY9957 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.51 |
| 2811/2018 | GJ128W6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.72 |
| 2811/2018 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.79 |
| 2811/2018 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.28 |
| 2811/2018 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.72 |
| 2811/2018 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.15 |
| 2811/2018 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.85 |
| 2811/2018 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.13 |
| 2811/2018 | GJ06YY9957 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.4 |
| 2811/2018 | GJ128W4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.39 |
| 2811/2018 | GJ128W6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.81 |
| 2811/2018 | GJ128W6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.02 |
| 2811/2018 | GJ128W9549 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 39.13 |
| 2811/2018 | GJ128W7299 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | |
| 29-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.13 |
| 29-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.19 |
| 29-11-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.99 |
| 29-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.52 |
| 29-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.33 |
| 29-11-18 | GJ06YY9957 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.84 |
| 29-11-18 | GJ128W4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.12 |
| 29-11-18 | GJ128W6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.64 |
| 29-11-18 | GJ128W6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.8 |
| 29-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.12 |
| 29-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 19.57 |
| 29-11-18 | GJ16X8069 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 19.66 |
| 29-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.66 |
| 29-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.29 |
| 29-11-18 | GJ06YY9957 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 16.97 |
| 29-11-18 | GJ128W6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.59 |
| 29-11-18 | GJ128W4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.03 |
| 29-11-18 | GJ128W6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.38 |
| 29-11-18 | GJ128W6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.97 |
| 29-11-18 | GJ128V6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.24 |
| 29-11-18 | GJ12AW3043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.24 |
| 29-11-18 | GJ128T5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.85 |
| 29-11-18 | GJ128T4277 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.23 |
| 29-11-18 | GJ128W8955 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 34.56 |
| 29-11-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.68 |
| 29-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.79 |
| 29-11-18 | GJ128W8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.19 |
| 29-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.29 |
| 29-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.25 |
| 29-11-18 | GJ128W4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.88 |
| 29-11-18 | GJ128W6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.97 |
| 29-11-18 | GJ128W6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.71 |

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| 2811/2018 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.4 |
| 2811/2018 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.16 |
| 2811/2018 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.24 |
| 2811/2018 | GJ06YY9957 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.51 |
| 2811/2018 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.72 |
| 2811/2018 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.79 |
| 2811/2018 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.28 |
| 2811/2018 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.72 |
| 2811/2018 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.15 |
| 2811/2018 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.85 |
| 2811/2018 | GJ06YY9957 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.13 |
| 2811/2018 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.4 |
| 2811/2018 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.39 |
| 2811/2018 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.81 |
| 2811/2018 | GJ12BW9549 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.02 |
| 2811/2018 | GJ12BW7299 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 39.13 |
| 29-11-18 | | | | |
| 29-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.13 |
| 29-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.19 |
| 29-11-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.99 |
| 29-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.52 |
| 29-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.33 |
| 29-11-18 | GJ06YY9957 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.84 |
| 29-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.12 |
| 29-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.64 |
| 29-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 23.8 |
| 29-11-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.12 |
| 29-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.57 |
| 29-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.66 |
| 29-11-18 | GJ06YY9957 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.29 |
| 29-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 16.97 |
| 29-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.59 |
| 29-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.03 |
| 29-11-18 | GJ12BV6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.38 |
| 29-11-18 | GJ12AW3043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.97 |
| 29-11-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.24 |
| 29-11-18 | GJ12BT4277 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.85 |
| 29-11-18 | GJ12BW8955 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.23 |
| 29-11-18 | GJ12A24348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 34.56 |
| 29-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.68 |
| 29-11-18 | GJ12BW8079 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.79 |
| 29-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 31.19 |
| 29-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.29 |
| 29-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.25 |
| 29-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.88 |
| 29-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.97 |
| 29-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.71 |

| 29-11-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.17 |
|------------------------|------------|-----------------|----------------------------|---------------|
| 29-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.56 |
| 29-11-18 | GJ06YY9957 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.61 |
| 29-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.19 |
| 29-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.46 |
| 29-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.42 |
| 29-11-18 | GJ06YY9957 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.79 |
| 29-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.38 |
| 29-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.48 |
| 29-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.69 |
| 29-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.54 |
| 29-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.81 |
| 30-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.54 |
| 30-11-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.82 |
| 30-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.95 |
| 30-11-18 | GJ06YY9957 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.38 |
| 30-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.7 |
| 30-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.42 |
| 30-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.55 |
| 30-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.61 |
| 30-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.36 |
| 30-11-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.7 |
| 30-11-18 | GJ06YY9957 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.24 |
| 30-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.56 |
| 30-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.95 |
| 30-11-18 | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25 |
| 30-11-18 | GJ12AU7421 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.58 |
| 30-11-18 | GJ12AU7542 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.67 |
| 30-11-18 | GJ12AW3043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.5 |
| 30-11-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.1 |
| 30-11-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.17 |
| 30-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.25 |
| 30-11-18 | GJ12BT4277 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.17 |
| 30-11-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.61 |
| 30-11-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.58 |
| 30-11-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.46 |
| 30-11-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.12 |
| 30-11-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.5 |
| 30-11-18 | GJ16X8079 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.09 |
| 30-11-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.5 |
| 30-11-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.38 |
| December - 2018 | | | | |
| Date | TruckNo | ProductName | Unloading Location | Quantity (MT) |

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|----------|------------|-----------------|----------------------------|-------|
| 01-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.54 |
| 01-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.31 |
| 01-12-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.56 |
| 01-12-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.35 |
| 01-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.04 |
| 01-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.36 |
| 01-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.49 |
| 01-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.48 |
| 01-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.08 |
| 01-12-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.25 |
| 01-12-18 | GJ12BT6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.17 |
| 01-12-18 | GJ12AY6389 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.68 |
| 01-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.5 |
| 01-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.89 |
| 01-12-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.88 |
| 01-12-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.83 |
| 01-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.92 |
| 01-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.15 |
| 01-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.55 |
| 01-12-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.4 |
| 01-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.07 |
| 01-12-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.73 |
| 01-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.1 |
| 01-12-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.43 |
| 01-12-18 | GJ12AZ5286 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.09 |
| 01-12-18 | GJ12AU5319 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.53 |
| 01-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.28 |
| 01-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 27.7 |
| 01-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | NARMADA BIO CHEM PVT LTD | 26.88 |
| 01-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.87 |
| 01-12-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.1 |
| 01-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.8 |
| 01-12-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.91 |
| 02-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.55 |
| 02-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.76 |
| 02-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.38 |
| 02-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.05 |
| 02-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.58 |
| 02-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.92 |
| 02-12-18 | GJ12201172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.79 |
| 02-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.99 |
| 02-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.64 |
| 02-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.22 |
| 02-12-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.92 |
| 02-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.59 |
| 02-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.59 |

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|----------|------------|-----------------|----------------------------|-------|
| 02-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.14 |
| 02-12-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.23 |
| 02-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.95 |
| 02-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.36 |
| 02-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.23 |
| 02-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.36 |
| 02-12-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.84 |
| 02-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.32 |
| 02-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.41 |
| 02-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.04 |
| 02-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.96 |
| 02-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.27 |
| 02-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.63 |
| 02-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.45 |
| 02-12-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.44 |
| 02-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.69 |
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| 03-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.6 |
| 03-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.63 |
| 03-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.67 |
| 03-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.57 |
| 03-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.43 |
| 03-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.03 |
| 03-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.87 |
| 03-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.96 |
| 03-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.69 |
| 03-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.12 |
| 03-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.89 |
| 03-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.31 |
| 03-12-18 | GJ12BT4277 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.37 |
| 03-12-18 | GJ12BV6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.04 |
| 03-12-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.88 |
| 03-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.82 |
| 03-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.22 |
| 03-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.12 |
| 03-12-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.85 |
| 03-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.04 |
| 03-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.43 |
| 03-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 33.46 |
| 03-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.44 |
| 03-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.76 |
| 03-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.52 |
| 03-12-18 | GJ12BV8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.26 |
| 03-12-18 | GJ16X8069 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.66 |
| 03-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.27 |
| 03-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.55 |
| 03-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.85 |

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| 05-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.83 |
| 05-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.27 |
| 05-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.67 |
| 05-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.8 |
| 05-12-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.13 |
| 05-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.74 |
| 05-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.94 |
| 05-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.72 |
| 05-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.33 |
| 05-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.84 |
| 05-12-18 | GJ16X8069 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.39 |
| 05-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.21 |
| 05-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.01 |
| 05-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.45 |
| 05-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.85 |
| 05-12-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.07 |
| 05-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.84 |
| 05-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.63 |
| 05-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.95 |
| 05-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.1 |
| 05-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.53 |
| | | | | |
| 06-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31 |
| 06-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.73 |
| 06-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.13 |
| 06-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.49 |
| 06-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.28 |
| 06-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.27 |
| 06-12-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.57 |
| 06-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.24 |
| 06-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.04 |
| 06-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.96 |
| 06-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 31.83 |
| 06-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.19 |
| 06-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.06 |
| 06-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.28 |
| 06-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.98 |
| 06-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.87 |
| 06-12-18 | GJ12BT6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.14 |
| 06-12-18 | GJ12BV6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.37 |
| 06-12-18 | GJ12BV2708 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.49 |
| 06-12-18 | GJ12BW7211 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.97 |
| 06-12-18 | GJ12BV8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.53 |
| 06-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.41 |
| 06-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.97 |
| 06-12-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.74 |
| 06-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.84 |

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| 07-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.89 |
| 07-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.22 |
| 07-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.34 |
| 07-12-18 | GJ12BV2744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.94 |
| 07-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.04 |
| 07-12-18 | GJ12AU7520 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.31 |
| 07-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.26 |
| 07-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.3 |
| 07-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.56 |
| 07-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.88 |
| 07-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.65 |
| 07-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.89 |
| 07-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.55 |
| 07-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.37 |
| 07-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.49 |
| 07-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.84 |
| 07-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.17 |
| 07-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.96 |
| 08-12-18 | GJ12BW8484 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 35.31 |
| 08-12-18 | GJ12BV9532 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 35.53 |
| 08-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.8 |
| 08-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.52 |
| 08-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.66 |
| 08-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.18 |
| 08-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.14 |
| 08-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21 |
| 08-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.93 |
| 08-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.81 |
| 08-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.48 |
| 08-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.35 |
| 08-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.28 |
| 08-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.19 |
| 08-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.62 |
| 08-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.25 |
| 08-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.52 |
| 08-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.39 |
| 08-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.46 |
| 08-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.77 |
| 08-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.96 |
| 08-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21 |
| 08-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.02 |
| 08-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.33 |
| 08-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.1 |
| 08-12-18 | GJ12BW4466 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.29 |
| 08-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.48 |
| 08-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.8 |

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| 08-12-18 | GJ12BV7779 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.34 |
| 08-12-18 | GJ12BT5904 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.4 |
| 08-12-18 | GJ12BV9445 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 36.75 |
| 08-12-18 | GJ12BT9245 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.84 |
| 08-12-18 | GJ12BV2830 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.54 |
| 08-12-18 | GJ12BT9801 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.46 |
| 08-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.68 |
| 08-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.51 |
| 08-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.33 |
| 08-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.61 |
| 08-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.19 |
| 08-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.27 |
| 08-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.2 |
| 08-12-18 | GJ12A76156 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.27 |
| 08-12-18 | GJ12BT8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.36 |
| 08-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.05 |
| 08-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.52 |
| 08-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.82 |
| 08-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.8 |
| 08-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.77 |
| 08-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.96 |
| 08-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.3 |
| 08-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.27 |
| 08-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.58 |
| 08-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.99 |
| 08-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.19 |
| 08-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.55 |
| 08-12-18 | GJ12BW4646 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 34.52 |
| 08-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.19 |
| 08-12-18 | GJ04X6163 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.38 |
| 08-12-18 | GJ12BW9011 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.19 |
| 08-12-18 | GJ12BV9245 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 35 |
| 08-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.8 |
| 08-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.09 |
| 08-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.14 |
| 08-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.95 |
| 08-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.45 |
| 08-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.91 |
| 08-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.82 |
| 08-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.58 |
| 08-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.52 |
| 08-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.95 |
| 09-12-18 | GJ12BT9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.31 |
| 09-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.68 |
| 09-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.37 |
| 09-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.38 |

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| 09-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.22 |
| 09-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.28 |
| 09-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.1 |
| 09-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.41 |
| 09-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.06 |
| 09-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.78 |
| 09-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.37 |
| 09-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.32 |
| 09-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.5 |
| 09-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.96 |
| 09-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.24 |
| 09-12-18 | GJ12BW6544 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.23 |
| 09-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.3 |
| 09-12-18 | GJ12BW6644 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.05 |
| 09-12-18 | GJ12BW6446 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.52 |
| 09-12-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.98 |
| 09-12-18 | GJ12AW7744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.48 |
| 09-12-18 | GJ12AU7672 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.73 |
| 09-12-18 | GJ018V2111 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.7 |
| 09-12-18 | GJ12AZ9810 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.91 |
| 09-12-18 | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.26 |
| 09-12-18 | GJ12AU7520 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.05 |
| 09-12-18 | GJ12AU6909 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.23 |
| 09-12-18 | GJ1229894 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.37 |
| 09-12-18 | GJ12BV8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 33.17 |
| 09-12-18 | GJ12BV6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.23 |
| 09-12-18 | GJ12AY6611 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.42 |
| 09-12-18 | GJ12AW1573 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.94 |
| 09-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.3 |
| 09-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.2 |
| 09-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.59 |
| 09-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.44 |
| 09-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.92 |
| 09-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.84 |
| 09-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.48 |
| 09-12-18 | GJ12AW2043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.81 |
| 09-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.68 |
| 09-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.76 |
| 09-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.2 |
| 09-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.69 |
| 09-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.27 |
| 09-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.19 |
| 09-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.44 |
| 09-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.01 |
| 09-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.22 |
| 09-12-18 | GJ0821043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.73 |
| 09-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 16.65 |

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| 09-12-18 | GJ12AU8597 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.9 |
| 09-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.35 |
| 09-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.37 |
| 09-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.96 |
| 09-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.24 |
| 09-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.58 |
| 10-12-18 | GJ12AU8597 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.9 |
| 10-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 16.06 |
| 10-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.41 |
| 10-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.84 |
| 10-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.85 |
| 10-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.16 |
| 10-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.46 |
| 10-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.11 |
| 10-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.74 |
| 10-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.77 |
| 10-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.17 |
| 10-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.09 |
| 10-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.66 |
| 10-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.25 |
| 10-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.47 |
| 10-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.31 |
| 10-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.41 |
| 10-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.02 |
| 10-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.74 |
| 10-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.63 |
| 10-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.12 |
| 10-12-18 | GJ12BV2708 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.28 |
| 10-12-18 | GJ12BV9445 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 37.49 |
| 10-12-18 | GJ12BT9245 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.78 |
| 10-12-18 | GJ12BW8782 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 39.39 |
| 10-12-18 | GJ04X6157 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.97 |
| 10-12-18 | GJ12AU6602 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.75 |
| 10-12-18 | GJ12AW1590 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.32 |
| 10-12-18 | GJ12AU8297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.83 |
| 10-12-18 | GJ12BT6957 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.17 |
| 10-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.47 |
| 10-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.4 |
| 10-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.01 |
| 10-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.76 |
| 10-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.17 |
| 10-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.42 |
| 10-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.75 |
| 10-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.64 |
| 10-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.08 |
| 10-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.78 |

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| 11-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.61 |
| 11-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.31 |
| 11-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.64 |
| 11-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.16 |
| 11-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.44 |
| 12-12-18 | GJ12AU8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.88 |
| 12-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.9 |
| 12-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.46 |
| 12-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.2 |
| 12-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.24 |
| 12-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.19 |
| 12-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.12 |
| 12-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.86 |
| 12-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.18 |
| 12-12-18 | GJ12BV9245 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 34.53 |
| 12-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.98 |
| 12-12-18 | GJ8Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.16 |
| 12-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.88 |
| 12-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.32 |
| 12-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.52 |
| 12-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.29 |
| 12-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.06 |
| 12-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.6 |
| 12-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.45 |
| 12-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.34 |
| 12-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.68 |
| 12-12-18 | GJ12AU8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.65 |
| 12-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.54 |
| 12-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.28 |
| 12-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.28 |
| 12-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.43 |
| 12-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.02 |
| 12-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19 |
| 12-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.14 |
| 12-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.07 |
| 12-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.07 |
| 12-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.05 |
| 12-12-18 | GJ8U1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.06 |
| 12-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.11 |
| 12-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.5 |
| 12-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.11 |
| 12-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.27 |
| 12-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.88 |
| 12-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.04 |
| 12-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.44 |
| 12-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.05 |

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| 12-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.33 |
| 12-12-18 | GJ12AW7096 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.46 |
| 12-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.59 |
| 12-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.99 |
| 12-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.18 |
| 12-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.91 |
| 12-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.39 |
| 12-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.8 |
| 12-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.88 |
| 12-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.25 |
| 12-12-18 | GJ128T9245 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.93 |
| 12-12-18 | GJ128T9245 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.74 |
| 12-12-18 | GJ12AW7744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.74 |
| 12-12-18 | GJ12A29810 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.09 |
| 12-12-18 | GJ128T4277 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.6 |
| 12-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.2 |
| 12-12-18 | GJ12BV2708 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.7 |
| 12-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.97 |
| 12-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.73 |
| 12-12-18 | GJ12BW6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.48 |
| 12-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.01 |
| 12-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.01 |
| 12-12-18 | GJ12AU5015 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.98 |
| 12-12-18 | GJ12AU5054 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.28 |
| 12-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.73 |
| 12-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.9 |
| 12-12-18 | GJ12B9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.29 |
| 12-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.85 |
| 12-12-18 | GJ12BV9445 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.76 |
| 12-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.5 |
| 12-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.31 |
| 12-12-18 | GJ12AW3043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.31 |
| 12-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.66 |
| 12-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.36 |
| 12-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.08 |
| 12-12-18 | GJ128T8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.24 |
| 12-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.11 |
| 12-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.11 |
| 12-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.95 |
| 12-12-18 | GJ12AU8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.64 |
| 12-12-18 | GJ12AU8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.34 |
| 12-12-18 | GJ128T9801 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.71 |
| 12-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.71 |
| 12-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.28 |
| 12-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.98 |
| 12-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.97 |
| 12-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.98 |
| 12-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.21 |
| 12-12-18 | GJ12BW8079 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.21 |
| 12-12-18 | GJ12BW8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.25 |
| 12-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.76 |
| 12-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.12 |
| 12-12-18 | GJ12AU6909 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.12 |
| 12-12-18 | GJ12AU7520 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.73 |

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| 12-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.41 |
| 12-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.31 |
| 12-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.09 |
| 12-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.11 |
| 12-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.4 |
| 12-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.45 |
| 12-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.61 |
| 12-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.48 |
| 12-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.4 |
| 12-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.03 |
| 12-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.69 |
| 12-12-18 | GJ12AU8397 | CHEMICAL GYPSUM | RADHE SHAYAM SUPPLIERS | 21.45 |
| 12-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.87 |
| 12-12-18 | GJ06X6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.23 |
| 12-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.9 |
| 12-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.86 |
| 12-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.45 |
| 12-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.79 |
| 12-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.73 |
| 12-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.21 |
| 12-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.1 |
| 12-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.24 |
| 12-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.54 |
| 12-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.88 |
| 12-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.8 |
| 12-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.27 |
| 12-12-18 | GJ12AU8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.67 |
| 12-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.21 |
| 13-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.54 |
| 13-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.88 |
| 13-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.8 |
| 13-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.27 |
| 13-12-18 | GJ12AU8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.67 |
| 13-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.21 |
| 13-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.58 |
| 13-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.23 |
| 13-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.39 |
| 13-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.1 |
| 13-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.56 |
| 13-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.18 |
| 13-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.2 |
| 13-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.09 |
| 13-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.06 |
| 13-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.27 |
| 13-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.93 |
| 13-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.83 |

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| 13-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.98 |
| 13-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.55 |
| 13-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.51 |
| 13-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.43 |
| 13-12-18 | GJ12AU8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.55 |
| 13-12-18 | GJ128V9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.82 |
| 13-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.17 |
| 13-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.93 |
| 13-12-18 | GJ8Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.94 |
| 13-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.12 |
| 13-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.8 |
| 13-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.27 |
| 13-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.97 |
| 13-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.36 |
| 13-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.06 |
| 13-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.47 |
| 13-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18 |
| 13-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.22 |
| 13-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.03 |
| 13-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.97 |
| 13-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.12 |
| 13-12-18 | GJ1222397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 0.02 |
| 13-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.48 |
| 13-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.49 |
| 13-12-18 | GJ018V2111 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.54 |
| 13-12-18 | GJ128V2744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.66 |
| 13-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.86 |
| 13-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.78 |
| 13-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.03 |
| 13-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.09 |
| 13-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.19 |
| 13-12-18 | GJ128V2830 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.03 |
| 13-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.88 |
| 13-12-18 | GJ128W9101 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.44 |
| 13-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.23 |
| 13-12-18 | GJ12AY6389 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.24 |
| 13-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.88 |
| 13-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 16.82 |
| 13-12-18 | GJ12AU5319 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.41 |
| 13-12-18 | GJ12AU7672 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.9 |
| 13-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.19 |
| 13-12-18 | GJ1229877 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.55 |
| 13-12-18 | GJ128V6729 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.28 |
| 13-12-18 | GJ128T8079 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.21 |
| 13-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.07 |
| 13-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 16.74 |
| 13-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.34 |

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| 13-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.5 |
| 13-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.52 |
| 13-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.61 |
| 13-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.99 |
| 13-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 0.01 |
| 13-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 0.01 |
| 13-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.12 |
| 13-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.76 |
| 13-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.76 |
| 13-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.72 |
| 13-12-18 | GJ12BV8271 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.16 |
| 13-12-18 | GJ12BV8431 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.86 |
| 13-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.2 |
| 13-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.77 |
| 13-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.01 |
| 13-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.12 |
| 13-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.31 |
| 13-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.81 |
| 13-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.67 |
| 14-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.79 |
| 14-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.06 |
| 14-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.14 |
| 14-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.36 |
| 14-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.34 |
| 14-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.29 |
| 14-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.4 |
| 14-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.55 |
| 14-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.86 |
| 14-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 15.01 |
| 14-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.56 |
| 14-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.52 |
| 14-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.37 |
| 14-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 16.9 |
| 14-12-18 | GJ12BV8271 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.59 |
| 14-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.61 |
| 14-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.36 |
| 14-12-18 | GJ12BV8431 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.62 |
| 14-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.52 |
| 14-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.92 |
| 14-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.24 |
| 14-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.49 |
| 14-12-18 | GJ12BV8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.84 |
| 14-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.27 |
| 14-12-18 | GJ12BW6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 34.38 |
| 14-12-18 | GJ12BV2708 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.94 |
| 14-12-18 | GJ12AW7096 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.44 |

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| 14-12-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.26 |
| 14-12-18 | GJ12AZ7083 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.44 |
| 14-12-18 | GJ12Z3681 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.09 |
| 14-12-18 | GJ12AW1572 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.26 |
| 14-12-18 | GJ12AW1574 | CHEMICAL GYPSUM | | 26.52 |
| 14-12-18 | GJ12AW3043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.91 |
| 14-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.37 |
| 14-12-18 | GJ12AZ4348 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.21 |
| 14-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.94 |
| 14-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.87 |
| 14-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.38 |
| 14-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.58 |
| 14-12-18 | GJ12BV9245 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.64 |
| 14-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.53 |
| 14-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.29 |
| 14-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.41 |
| 14-12-18 | GJ12BV8271 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.48 |
| 14-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.68 |
| 14-12-18 | GJ12BV8431 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.15 |
| 14-12-18 | GJ12AW1573 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.37 |
| 14-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.82 |
| 14-12-18 | GJ12BW7211 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.95 |
| 14-12-18 | GJ12BT6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.62 |
| 14-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.11 |
| 14-12-18 | GJ12BW8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.78 |
| 14-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.11 |
| 14-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.16 |
| 14-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.13 |
| 14-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.14 |
| 14-12-18 | GJ12BV9445 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.21 |
| 14-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.22 |
| 14-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.28 |
| 14-12-18 | GJ12AU6909 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.7 |
| 14-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.48 |
| 14-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.67 |
| 14-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.19 |
| 14-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.08 |
| 14-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.72 |
| 14-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.38 |
| 14-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.47 |
| 14-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.22 |
| 14-12-18 | GJ12BV8271 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.2 |
| 14-12-18 | GJ12BV8431 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.06 |
| 14-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.59 |
| | | | | |
| 15-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.37 |
| 15-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.59 |

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| 15-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.33 |
| 15-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18 |
| 15-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.43 |
| 15-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.22 |
| 15-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.47 |
| 15-12-18 | GJ12AT6842 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.44 |
| 15-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.08 |
| 15-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.94 |
| 15-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.31 |
| 15-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.18 |
| 15-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | | 20.11 |
| 15-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.89 |
| 15-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 16.26 |
| 15-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.72 |
| 15-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.25 |
| 15-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.29 |
| 15-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.41 |
| 15-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.44 |
| 15-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.77 |
| 15-12-18 | GJ12AU6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.58 |
| 15-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.55 |
| 15-12-18 | GJ8Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.82 |
| 15-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.61 |
| 15-12-18 | GJ12BV8271 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.17 |
| 15-12-18 | GJ12BV8431 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.67 |
| 15-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.21 |
| 15-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.2 |
| 15-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.71 |
| 15-12-18 | GJ12AT6842 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.32 |
| 15-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.81 |
| 15-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.61 |
| 15-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.24 |
| 15-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.97 |
| 15-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.49 |
| 15-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 31.61 |
| 15-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.37 |
| 15-12-18 | GJ12AY8777 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.51 |
| 15-12-18 | GJ12BW9011 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 30.14 |
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| 16-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.94 |
| 16-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.68 |
| 16-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.85 |
| 16-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.52 |
| 16-12-18 | GJ12BV8431 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.95 |
| 16-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.37 |
| 16-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.39 |
| 16-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.29 |

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| 16-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.73 |
| 16-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.9 |
| 16-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.12 |
| 16-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.49 |
| 16-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.36 |
| 16-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.09 |
| 16-12-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.66 |
| 16-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.21 |
| 16-12-18 | GJ12AW0316 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.71 |
| 16-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.37 |
| 16-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.21 |
| 16-12-18 | GJ12AT6842 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.18 |
| 16-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.3 |
| 16-12-18 | GJ12BV8271 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.32 |
| 16-12-18 | GJ12BV8293 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.25 |
| 16-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.1 |
| 16-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.28 |
| 16-12-18 | GJ12AY8887 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.81 |
| 16-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.08 |
| 16-12-18 | GJ12AV6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.33 |
| 16-12-18 | GJ8Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.39 |
| 16-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.14 |
| 16-12-18 | GJ12BV9974 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.25 |
| 16-12-18 | GJ12BV8431 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.96 |
| 16-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.32 |
| 16-12-18 | GJ12BV6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 33.08 |
| 16-12-18 | GJ12AU8244 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.22 |
| 16-12-18 | GJ12BV2708 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.96 |
| 16-12-18 | GJ12BV8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.11 |
| 16-12-18 | GJ12BW6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 34.19 |
| 16-12-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.92 |
| 16-12-18 | GJ12AU7672 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.79 |
| 16-12-18 | GJ1229852 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.92 |
| 16-12-18 | GJ12BW7211 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.01 |
| 16-12-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.51 |
| 16-12-18 | GJ12AY6389 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.28 |
| 16-12-18 | GJ12AU5319 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.75 |
| 16-12-18 | GJ12BT9245 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.14 |
| 16-12-18 | GJ12AU5305 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.81 |
| 16-12-18 | GJ12BW8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.15 |
| 16-12-18 | GJ12BW9101 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 32.36 |
| 16-12-18 | GJ1229877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.33 |
| 16-12-18 | GJ12BW9011 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.78 |
| 16-12-18 | | | | 28.15 |
| 17-12-18 | GJ12AW1207 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.13 |
| 17-12-18 | GJ12BV2830 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.56 |
| 17-12-18 | GJ12BV2744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.22 |

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| 17-12-18 | GJ12AW7744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.61 |
| 17-12-18 | GJ12Z9894 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.78 |
| 17-12-18 | GJ12AW1590 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.23 |
| 17-12-18 | GJ12BT9801 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.44 |
| 17-12-18 | GJ12BT5904 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.55 |
| 17-12-18 | GJ12BV9445 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 34.55 |
| 17-12-18 | GJ12BT9245 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.16 |
| 17-12-18 | GJ12AU7672 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.8 |
| 17-12-18 | GJ12BW9782 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 42.58 |
| 17-12-18 | GJ12A79810 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.57 |
| 17-12-18 | GJ01BV2111 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.3 |
| 17-12-18 | GJ09Z0786 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.85 |
| 17-12-18 | GJ12Z3681 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.74 |
| 17-12-18 | GJ04X6342 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.58 |
| 18-12-18 | GJ12B8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.27 |
| 18-12-18 | GJ12BT6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.73 |
| 18-12-18 | GJ12AW1207 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.31 |
| 18-12-18 | GJ12Z9852 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.64 |
| 18-12-18 | GJ12Z9877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.98 |
| 18-12-18 | GJ12BW8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.27 |
| 18-12-18 | GJ12BW7211 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.99 |
| 18-12-18 | GJ12BW6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 35.11 |
| 18-12-18 | GJ12AW1574 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.53 |
| 18-12-18 | GJ12AW7744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.82 |
| 18-12-18 | GJ12BV2708 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.92 |
| 18-12-18 | GJ12BW9101 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.41 |
| 18-12-18 | GJ12Z9894 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.27 |
| 18-12-18 | GJ12BW9011 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.34 |
| 18-12-18 | GJ12AU5319 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.48 |
| 18-12-18 | GJ12AW7096 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.13 |
| 18-12-18 | GJ12AU6909 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.23 |
| 18-12-18 | GJ12BV6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.19 |
| 18-12-18 | GJ12BV8079 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.65 |
| 18-12-18 | GJ04X6163 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.3 |
| 19-12-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.06 |
| 19-12-18 | GJ12AU5305 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.33 |
| 19-12-18 | GJ12BV2830 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.29 |
| 19-12-18 | GJ12AU7672 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.31 |
| 19-12-18 | GJ12BT5904 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.37 |
| 19-12-18 | GJ12BV2744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.49 |
| 19-12-18 | GJ12BT9801 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.23 |
| 19-12-18 | GJ12BT4277 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.19 |
| 19-12-18 | GJ12BT9245 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.56 |
| 19-12-18 | GJ12AW7744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.59 |
| 19-12-18 | GJ12AU5723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.52 |

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| 22-12-18 | GJ12BV6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.83 |
| 22-12-18 | GJ12BW9101 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.07 |
| 23-12-18 | GJ04X6346 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.77 |
| 23-12-18 | GJ04X6343 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.25 |
| 23-12-18 | GJ04X6342 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.39 |
| 23-12-18 | GJ12AY6691 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.15 |
| 23-12-18 | GJ12BW9011 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.02 |
| 23-12-18 | GJ12AZ4348 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.32 |
| 23-12-18 | GJ12AY6389 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.83 |
| 23-12-18 | GJ12BT5243 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.68 |
| 23-12-18 | GJ12AW7744 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.24 |
| 23-12-18 | GJ12AY3476 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 0.01 |
| 23-12-18 | GJ12AU9986 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.13 |
| 23-12-18 | GJ12Z9877 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.52 |
| 23-12-18 | GJ12AW1571 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 30.06 |
| 23-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | | 19.3 |
| 23-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.15 |
| 23-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.65 |
| 23-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.16 |
| 23-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.62 |
| 23-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.93 |
| 23-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.67 |
| 23-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.67 |
| 23-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.23 |
| 23-12-18 | GJ04X6163 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.41 |
| 23-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.42 |
| 23-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.48 |
| 23-12-18 | GJ12BT6729 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.38 |
| 23-12-18 | GJ12AW1574 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 29.8 |
| 23-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.81 |
| 23-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.96 |
| 23-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.79 |
| 23-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.54 |
| 23-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.18 |
| 23-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.28 |
| 23-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.04 |
| 23-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.37 |
| 23-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.33 |
| 23-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.13 |
| 23-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.41 |
| 23-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.68 |
| 23-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.44 |
| 23-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.31 |
| 23-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.23 |
| 23-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.58 |
| 23-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.12 |

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| 24-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.25 |
| 24-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.9 |
| 24-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.77 |
| 24-12-18 | GJ128V9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.13 |
| 24-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.94 |
| 24-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.86 |
| 24-12-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.61 |
| 24-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.48 |
| 24-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.07 |
| 24-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.43 |
| 24-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.96 |
| 24-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.04 |
| 24-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.07 |
| 24-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.57 |
| 24-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.66 |
| 24-12-18 | GJ128V9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.24 |
| 24-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.61 |
| 24-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.94 |
| 24-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.25 |
| 24-12-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.95 |
| 24-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.8 |
| 24-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.46 |
| 24-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.19 |
| 24-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.26 |
| 24-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.08 |
| 25-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.59 |
| 25-12-18 | GJ1229894 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.28 |
| 25-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.42 |
| 25-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.73 |
| 25-12-18 | GJ128V9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.2 |
| 25-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.02 |
| 25-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.62 |
| 25-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.48 |
| 25-12-18 | GJ12AU6602 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.99 |
| 25-12-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.78 |
| 25-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.73 |
| 25-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.49 |
| 25-12-18 | GJ8Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.41 |
| 25-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.62 |
| 25-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.45 |
| 25-12-18 | GJ1222397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.55 |
| 25-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.99 |
| 25-12-18 | GJ128V9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.14 |
| 25-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.25 |
| 25-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.52 |
| 25-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.78 |

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| 25-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.34 |
| 25-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.19 |
| 25-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.06 |
| 25-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.18 |
| 25-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.12 |
| 25-12-18 | GJ8Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.65 |
| 25-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.46 |
| 25-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.9 |
| 25-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.58 |
| 25-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.78 |
| 25-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.19 |
| 25-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.5 |
| 25-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.32 |
| 25-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.11 |
| 25-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.98 |
| 25-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.56 |
| 25-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.82 |
| 25-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.61 |
| 25-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.37 |
| 25-12-18 | GJ12AUS247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.57 |
| 25-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.82 |
| 25-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.23 |
| 25-12-18 | GJ12BW2481 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.13 |
| 25-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.13 |
| 25-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.55 |
| 25-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.64 |
| 25-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.66 |
| 25-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.53 |
| 25-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.39 |
| 25-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.98 |
| 25-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.46 |
| 25-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.29 |
| 25-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.55 |
| 25-12-18 | GJ12AUS247 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.98 |
| 25-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.23 |
| 25-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.13 |
| 25-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.2 |
| 25-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.9 |
| 25-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.79 |
| 25-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.86 |
| 25-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.68 |
| 25-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.7 |
| 25-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.85 |
| 25-12-18 | GJ12BT5243 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.99 |
| 25-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 29.87 |
| 25-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.51 |
| 25-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 26.4 |

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| 25-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 25.63 |
| 25-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.54 |
| 25-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 27.5 |
| 25-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.16 |
| 25-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 31.63 |
| 25-12-18 | GJ1222397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.64 |
| 25-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.01 |
| 25-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.74 |
| 25-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 28.45 |
| 26-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.08 |
| 26-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.32 |
| 26-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.6 |
| 26-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 26.04 |
| 26-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.57 |
| 26-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.3 |
| 26-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.67 |
| 26-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 25.92 |
| 26-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 32.46 |
| 26-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 28.83 |
| 26-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 27.53 |
| 26-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.69 |
| 26-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.07 |
| 26-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.44 |
| 26-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 24.8 |
| 26-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.6 |
| 26-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.67 |
| 26-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.73 |
| 26-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.44 |
| 26-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.8 |
| 26-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.52 |
| 26-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.8 |
| 26-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.71 |
| 26-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.26 |
| 26-12-18 | GJ8Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.91 |
| 26-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.81 |
| 26-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.34 |
| 26-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.27 |
| 26-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.89 |
| 26-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.71 |
| 26-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.88 |
| 26-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.39 |
| 26-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.54 |
| 26-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21 |
| 26-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.89 |
| 26-12-18 | GJ8Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.01 |
| 26-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.52 |

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| 26-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.3 |
| 26-12-18 | GJ12AW6491 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.39 |
| 26-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.89 |
| 26-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.08 |
| 26-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.2 |
| 26-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.48 |
| 26-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.77 |
| 26-12-18 | GJ12Z297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.82 |
| 26-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.85 |
| 26-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.19 |
| 26-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 18.65 |
| 26-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.38 |
| 26-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.92 |
| 26-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.08 |
| 26-12-18 | GJ12B8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.13 |
| 26-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.01 |
| 26-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.62 |
| 26-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.97 |
| 26-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.87 |
| 26-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.96 |
| 26-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.29 |
| 26-12-18 | GJ12Z2297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.77 |
| 26-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.32 |
| 26-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.2 |
| 26-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.18 |
| 26-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.47 |
| 26-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.82 |
| 26-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.61 |
| 26-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.8 |
| 26-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.68 |
| 26-12-18 | GJ12B8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.78 |
| 26-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.71 |
| 26-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.54 |
| 26-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.41 |
| 26-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.78 |
| 26-12-18 | GJ12Z2297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.67 |
| 26-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.81 |
| 27-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.25 |
| 27-12-18 | GJ12Z2397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.68 |
| 27-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.71 |
| 27-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.41 |
| 27-12-18 | GJ08Z1043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.96 |
| 27-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.25 |
| 27-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.63 |
| 27-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.43 |
| 27-12-18 | GJ12Z0172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.83 |

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| 27-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.87 |
| 27-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.45 |
| 27-12-18 | GJ1222297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.06 |
| 27-12-18 | GJ1222397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.77 |
| 27-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.36 |
| 27-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.05 |
| 27-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20 |
| 27-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 23.06 |
| 27-12-18 | GJ821043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.11 |
| 27-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.95 |
| 27-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.53 |
| 27-12-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.61 |
| 27-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.07 |
| 27-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.26 |
| 27-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.84 |
| 27-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.1 |
| 27-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.15 |
| 27-12-18 | GJ1222297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.74 |
| 27-12-18 | GJ1222397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.55 |
| 27-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.54 |
| 27-12-18 | GJ6XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.3 |
| 27-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.77 |
| 27-12-18 | GJ0821043 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.99 |
| 27-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.03 |
| 27-12-18 | GJ12BT8397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.53 |
| 27-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 17.76 |
| 27-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 22.16 |
| 27-12-18 | GJ1222397 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.53 |
| 27-12-18 | GJ1222297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.61 |
| 27-12-18 | GJ12BV9297 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.28 |
| 27-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.68 |
| 27-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.28 |
| 27-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.65 |
| 27-12-18 | GJ1222297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.12 |
| 27-12-18 | GJ0821043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.91 |
| 27-12-18 | GJ1222397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.59 |
| 27-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 17.61 |
| 27-12-18 | GJ24V2329 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.36 |
| 27-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.78 |
| 27-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.81 |
| 27-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 18.08 |
| 27-12-18 | GJ1220172 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.84 |
| 27-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.21 |
| 27-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.86 |
| 27-12-18 | GJ0821043 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.35 |
| 27-12-18 | GJ12AU9618 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 22.04 |
| 27-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 24.27 |

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|----------|------------|-----------------|----------------------------|-------|
| 27-12-18 | GJ12AU6181 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 19.73 |
| 27-12-18 | GJ1222297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 21.64 |
| 27-12-18 | GJ128V9297 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.33 |
| 27-12-18 | GJ1222397 | CHEMICAL GYPSUM | SANGHI INDUSTRIES LIMITED | 20.54 |
| 27-12-18 | GJ12AU7596 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 19.2 |
| 27-12-18 | GJ1220172 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.81 |
| 27-12-18 | GJ06XX6742 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.62 |
| 27-12-18 | GJ12AU9723 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.21 |
| 27-12-18 | GJ24V2329 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.22 |
| 27-12-18 | GJ12AU5247 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 20.43 |
| 27-12-18 | GJ18AT9464 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 21.46 |
| 27-12-18 | GJ12AY4795 | CHEMICAL GYPSUM | ULTRATECH CEMENT LTD VAYOR | 23.28 |

| Summary of spent acid dispatch | | | | | |
|--------------------------------|--------------|-------------|------------|-----------------------------|-------------|
| October - 2018 | | | | | |
| Date | Manifest no. | Quantity,MT | Party name | Transporting Company's name | Vehicle no. |
| 01-10-2018 | 760700 | 21.1 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 01-10-2018 | 760701 | 21.48 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 01-10-2018 | 750694 | 21.49 | IFFCO | Mira Logistics | GJ01AT6191 |
| 01-10-2018 | 760220 | 22.96 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 01-10-2018 | 760702 | 23.61 | IFFCO | Mira Logistics | GJ12Y8592 |
| 01-10-2018 | 760224 | 24.37 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 01-10-2018 | 760696 | 24.57 | IFFCO | Mira Logistics | GJ12A28056 |
| 01-10-2018 | 760703 | 24.75 | IFFCO | Mira Logistics | GJ12W6969 |
| 02-10-2018 | 761671 | 20.62 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 02-10-2018 | 761096 | 20.97 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 02-10-2018 | 761680 | 21.42 | IFFCO | Mira Logistics | GJ01AT6191 |
| 02-10-2018 | 761685 | 23.41 | IFFCO | Mira Logistics | GJ12W6969 |
| 02-10-2018 | 761664 | 24.03 | IFFCO | Mira Logistics | GJ12A28056 |
| 02-10-2018 | 761667 | 24.29 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 02-10-2018 | 761684 | 24.47 | IFFCO | Mira Logistics | GJ12Y8592 |
| 02-10-2018 | 761705 | 20.07 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 03-10-2018 | 761706 | 22.87 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 03-10-2018 | 761696 | 23.24 | IFFCO | Chamunda Roadways | GJ12BT0238 |
| 03-10-2018 | 761699 | 23.6 | IFFCO | Mira Logistics | GJ12A28056 |
| 03-10-2018 | 761703 | 24.25 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 03-10-2018 | 761702 | 25.3 | IFFCO | Mira Logistics | GJ12Y8592 |
| 04-10-2018 | 762373 | 21.3 | IFFCO | Mira Logistics | GJ01AT6191 |
| 04-10-2018 | 762376 | 21.55 | IFFCO | Chamunda Roadways | GJ12BT0238 |
| 04-10-2018 | 762371 | 23.02 | IFFCO | Mira Logistics | GJ12Y8593 |
| 04-10-2018 | 762369 | 23.24 | IFFCO | Mira Logistics | GJ12W6969 |
| 05-10-2018 | 762927 | 21.28 | IFFCO | Mira Logistics | GJ01AT6191 |
| 05-10-2018 | 762930 | 21.29 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 05-10-2018 | 762936 | 22.09 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 05-10-2018 | 762929 | 23 | IFFCO | Chamunda Roadways | GJ12BT0238 |
| 05-10-2018 | 762937 | 23.18 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 05-10-2018 | 762939 | 23.68 | IFFCO | Mira Logistics | GJ12W6969 |
| 05-10-2018 | 762926 | 23.76 | IFFCO | Mira Logistics | GJ12A28056 |
| 05-10-2018 | 762931 | 24.87 | IFFCO | Mira Logistics | GJ12Y8592 |
| 05-10-2018 | 763532 | 20.94 | IFFCO | Mira Logistics | GJ01AT6191 |
| 06-10-2018 | 763541 | 21.6 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 06-10-2018 | 763513 | 21.84 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 06-10-2018 | 763520 | 22.54 | IFFCO | Mira Logistics | GJ12W6969 |
| 06-10-2018 | 763517 | 23.66 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 06-10-2018 | 763534 | 24.03 | IFFCO | Mira Logistics | GJ12Y8593 |

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|------------|--------|-------|-------|-------------------|------------|
| 06-10-2018 | 763531 | 24.11 | IFFCO | Mira Logistics | GJ12Y8592 |
| 06-10-2018 | 763538 | 24.59 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 07-10-2018 | 764346 | 20.42 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 07-10-2018 | 763546 | 21.91 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 07-10-2018 | 764343 | 22.84 | IFFCO | Chamunda Roadways | GJ128T0238 |
| 07-10-2018 | 763583 | 22.73 | IFFCO | Mira Logistics | GJ01AT6191 |
| 07-10-2018 | 763592 | 22.76 | IFFCO | Mira Logistics | GJ12W6969 |
| 07-10-2018 | 764347 | 23.02 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 07-10-2018 | 763578 | 24.03 | IFFCO | Mira Logistics | GJ12Y8592 |
| 07-10-2018 | 763547 | 24.08 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 07-10-2018 | 763587 | 24.25 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 08-10-2018 | 764386 | 20.92 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 08-10-2018 | 764358 | 21.36 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 08-10-2018 | 764379 | 21.49 | IFFCO | Mira Logistics | GJ01AT6191 |
| 08-10-2018 | 764357 | 22.93 | IFFCO | Mira Logistics | GJ12W6969 |
| 08-10-2018 | 764384 | 23.36 | IFFCO | Mira Logistics | GJ12Y8593 |
| 08-10-2018 | 764374 | 23.97 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 08-10-2018 | 764372 | 24.29 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 08-10-2018 | 764421 | 24.74 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 08-10-2018 | 764381 | 25.26 | IFFCO | Mira Logistics | GJ12Y8592 |
| 09-10-2018 | 764642 | 24.27 | IFFCO | Mira Logistics | GJ12Y8593 |
| 09-10-2018 | 764646 | 23.73 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 09-10-2018 | 764641 | 22.91 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 09-10-2018 | 764640 | 23.95 | IFFCO | Mira Logistics | GJ12Y8592 |
| 09-10-2018 | 764633 | 24.34 | IFFCO | Chamunda Roadways | GJ12AT7928 |
| 09-10-2018 | 764637 | 24.51 | IFFCO | Mira Logistics | GJ12W6969 |
| 09-10-2018 | 764642 | 24.27 | IFFCO | Mira Logistics | GJ12Y8593 |
| 10-10-2018 | 765183 | 21.29 | IFFCO | Mira Logistics | GJ01AT6191 |
| 10-10-2018 | 765184 | 22.9 | IFFCO | Mira Logistics | GJ12W6969 |
| 10-10-2018 | 765189 | 23.8 | IFFCO | Mira Logistics | GJ12Y8592 |
| 10-10-2018 | 765186 | 23.88 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 10-10-2018 | 765182 | 23.95 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 10-10-2018 | 765191 | 24.01 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 10-10-2018 | 765181 | 24.46 | IFFCO | Mira Logistics | GJ12Y8593 |
| 11-10-2018 | 765681 | 21.43 | IFFCO | Mira Logistics | GJ01AT6191 |
| 11-10-2018 | 765672 | 22.91 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 11-10-2018 | 765684 | 23.61 | IFFCO | Mira Logistics | GJ12W6969 |
| 11-10-2018 | 765670 | 23.63 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 11-10-2018 | 765675 | 24.02 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 11-10-2018 | 765666 | 24.74 | IFFCO | Mira Logistics | GJ12Y8593 |
| 11-10-2018 | 765683 | 23.74 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 11-10-2018 | 765679 | 23.95 | IFFCO | Mira Logistics | GJ12Y8592 |
| 11-10-2018 | 765676 | 25.16 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 12-10-2018 | 766136 | 21.02 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 12-10-2018 | 766130 | 21.27 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 12-10-2018 | 766132 | 21.83 | IFFCO | Mira Logistics | GJ01AT6191 |
| 12-10-2018 | 766131 | 22.29 | IFFCO | Chamunda Roadways | GJ12AT9366 |

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|------------|--------|-------|-------|-------------------|------------|
| 12-10-2018 | 766139 | 23.27 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 12-10-2018 | 766142 | 23.71 | IFFCO | Mira Logistics | GJ12Y8592 |
| 12-10-2018 | 766137 | 23.74 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 12-10-2018 | 766144 | 23.83 | IFFCO | Mira Logistics | GJ12W6969 |
| 12-10-2018 | 766140 | 24.26 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 12-10-2018 | 766143 | 24.75 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 13-10-2018 | 766895 | 21.36 | IFFCO | Mira Logistics | GJ01AT6191 |
| 13-10-2018 | 766903 | 21.4 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 13-10-2018 | 766896 | 22.14 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 13-10-2018 | 766899 | 23.94 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 13-10-2018 | 766898 | 24.02 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 13-10-2018 | 766913 | 24.03 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 13-10-2018 | 766907 | 24.08 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 13-10-2018 | 766909 | 24.34 | IFFCO | Mira Logistics | GJ12Y8592 |
| 13-10-2018 | 766911 | 26.16 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 13-10-2018 | 766916 | 30.77 | IFFCO | Chamunda Roadways | GJ12BT9946 |
| 14-10-2018 | 766935 | 21.81 | IFFCO | Mira Logistics | GJ01AT6191 |
| 14-10-2018 | 766923 | 21.84 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 14-10-2018 | 766942 | 22.97 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 14-10-2018 | 766925 | 23.23 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 14-10-2018 | 766949 | 23.41 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 14-10-2018 | 766937 | 23.47 | IFFCO | Mira Logistics | GJ12W6969 |
| 14-10-2018 | 766939 | 23.51 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 14-10-2018 | 766927 | 24.08 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 14-10-2018 | 766941 | 24.25 | IFFCO | Mira Logistics | GJ12Y8592 |
| 14-10-2018 | 766931 | 24.56 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 14-10-2018 | 766929 | 24.95 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 14-10-2018 | 766945 | 25.23 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 15-10-2018 | 767350 | 21.49 | IFFCO | Mira Logistics | GJ01AT6191 |
| 15-10-2018 | 767332 | 22.07 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 15-10-2018 | 767338 | 23.76 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 15-10-2018 | 767334 | 24.2 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 15-10-2018 | 767348 | 24.57 | IFFCO | Mira Logistics | GJ12W6969 |
| 15-10-2018 | 767344 | 25.01 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 15-10-2018 | 767347 | 25.78 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 16-10-2018 | 767802 | 21.73 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 16-10-2018 | 767832 | 22.38 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 16-10-2018 | 767827 | 22.47 | IFFCO | Mira Logistics | GJ01AT6191 |
| 16-10-2018 | 767806 | 23.58 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 16-10-2018 | 767831 | 24.15 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 16-10-2018 | 767804 | 24.49 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 16-10-2018 | 767800 | 24.8 | IFFCO | Mira Logistics | GJ12Y8592 |
| 16-10-2018 | 767829 | 24.93 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 17-10-2018 | 768246 | 21.1 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 17-10-2018 | 768251 | 23.16 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 17-10-2018 | 768244 | 22.64 | IFFCO | Mira Logistics | GJ01AT6191 |
| 17-10-2018 | 768243 | 23.29 | IFFCO | Chamunda Roadways | GJ20U7200 |

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|------------|--------|-------|-------|-------------------|------------|
| 17-10-2018 | 768240 | 23.92 | IFFCO | Chamunda Roadways | GJ018V3220 |
| 17-10-2018 | 768250 | 24.06 | IFFCO | Mira Logistics | GJ12A28056 |
| 17-10-2018 | 768247 | 24.08 | IFFCO | Mira Logistics | GJ12W6969 |
| 17-10-2018 | 768249 | 24.99 | IFFCO | Mira Logistics | GJ12Y8592 |
| 17-10-2018 | 768248 | 25.11 | IFFCO | Mira Logistics | GJ12Y8592 |
| 18-10-2018 | 768752 | 21.63 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 18-10-2018 | 768750 | 22.08 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 18-10-2018 | 768754 | 23.12 | IFFCO | Mira Logistics | GJ01AT6191 |
| 18-10-2018 | 768756 | 23.61 | IFFCO | Mira Logistics | GJ12W6969 |
| 18-10-2018 | 768758 | 23.97 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 18-10-2018 | 768757 | 24.79 | IFFCO | Chamunda Roadways | GJ018V3220 |
| 18-10-2018 | 768759 | 24.85 | IFFCO | Mira Logistics | GJ12A28056 |
| 18-10-2018 | 768751 | 24.87 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 19-10-2018 | 768930 | 21.3 | IFFCO | Mira Logistics | GJ12Y8592 |
| 19-10-2018 | 768936 | 21.46 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 19-10-2018 | 768928 | 21.76 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 19-10-2018 | 768941 | 23.44 | IFFCO | Mira Logistics | GJ01AT6191 |
| 19-10-2018 | 768932 | 23.66 | IFFCO | Mira Logistics | GJ12W6969 |
| 19-10-2018 | 768943 | 23.94 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 19-10-2018 | 768933 | 24.4 | IFFCO | Mira Logistics | GJ12BV3220 |
| 19-10-2018 | 768934 | 24.5 | IFFCO | Mira Logistics | GJ12Y8592 |
| 19-10-2018 | 768944 | 24.15 | IFFCO | Mira Logistics | GJ12A28056 |
| 19-10-2018 | 768931 | 24.64 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 19-10-2018 | 768939 | 24.77 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 20-10-2018 | 769497 | 24.24 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 20-10-2018 | 769478 | 24.26 | IFFCO | Mira Logistics | GJ12A28056 |
| 20-10-2018 | 769493 | 22.7 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 20-10-2018 | 769499 | 24.47 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 20-10-2018 | 769495 | 21.27 | IFFCO | Mira Logistics | GJ12Y8592 |
| 20-10-2018 | 769483 | 21.73 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 20-10-2018 | 769490 | 23.15 | IFFCO | Mira Logistics | GJ01AT6191 |
| 20-10-2018 | 769487 | 24.73 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 20-10-2018 | 769480 | 23.51 | IFFCO | Mira Logistics | GJ12Y8593 |
| 20-10-2018 | 769481 | 24.96 | IFFCO | Mira Logistics | GJ12W6969 |
| 20-10-2018 | 769486 | 24.09 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 21-10-2018 | 769504 | 21.02 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 21-10-2018 | 769515 | 21.95 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 21-10-2018 | 769502 | 22.14 | IFFCO | Mira Logistics | GJ01AT6191 |
| 21-10-2018 | 769508 | 22.82 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 21-10-2018 | 769501 | 23.07 | IFFCO | Chamunda Roadways | GJ018V3220 |
| 21-10-2018 | 769506 | 23.51 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 21-10-2018 | 769516 | 23.82 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 21-10-2018 | 769513 | 24.26 | IFFCO | Mira Logistics | GJ12W6969 |
| 21-10-2018 | 769511 | 24.58 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 21-10-2018 | 769517 | 24.64 | IFFCO | Mira Logistics | GJ12Y8592 |
| 21-10-2018 | 769509 | 24.8 | IFFCO | Mira Logistics | GJ12A28056 |
| 22-10-2018 | 770153 | 21.23 | IFFCO | Chamunda Roadways | GJ08U1637 |
| | | | IFFCO | Chamunda Roadways | GJ12V9845 |

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|------------|--------|-------|-------|-------------------|------------|
| 22-10-2018 | 770163 | 21.52 | IFFCO | Mira Logistics | GJ01AT6191 |
| 22-10-2018 | 770157 | 22.36 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 22-10-2018 | 770149 | 22.48 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 22-10-2018 | 770151 | 23.81 | IFFCO | Mira Logistics | GJ12W6969 |
| 22-10-2018 | 770164 | 23.83 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 22-10-2018 | 770152 | 24.04 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 22-10-2018 | 770155 | 24.05 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 22-10-2018 | 770161 | 24.6 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 22-10-2018 | 770150 | 24.61 | IFFCO | Mira Logistics | GJ12Y8592 |
| 22-10-2018 | 770158 | 25.29 | IFFCO | Mira Logistics | GJ12Y8593 |
| 22-10-2018 | 770159 | 25.48 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 23-10-2018 | 770946 | 21.33 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 23-10-2018 | 770949 | 21.8 | IFFCO | Mira Logistics | GJ01AT6191 |
| 23-10-2018 | 770955 | 22.56 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 23-10-2018 | 770953 | 22.66 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 23-10-2018 | 770945 | 23.24 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 23-10-2018 | 770956 | 24.25 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 23-10-2018 | 770950 | 24.45 | IFFCO | Mira Logistics | GJ12Y8592 |
| 23-10-2018 | 770948 | 24.61 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 23-10-2018 | 770947 | 25.55 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 24-10-2018 | 771271 | 21.24 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 24-10-2018 | 771278 | 21.56 | IFFCO | Mira Logistics | GJ01AT6191 |
| 24-10-2018 | 771280 | 22.33 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 24-10-2018 | 771269 | 23.55 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 24-10-2018 | 771282 | 24.8 | IFFCO | Mira Logistics | GJ12Y8592 |
| 24-10-2018 | 771274 | 24.27 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 24-10-2018 | 771268 | 24.57 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 24-10-2018 | 771276 | 24.64 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 24-10-2018 | 771273 | 25.21 | IFFCO | Mira Logistics | GJ12Y8593 |
| 24-10-2018 | 771284 | 23.24 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 25-10-2018 | 771884 | 20.93 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 25-10-2018 | 771876 | 23.26 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 25-10-2018 | 771881 | 23.52 | IFFCO | Chamunda Roadways | GJ12AT6791 |
| 25-10-2018 | 771879 | 24.02 | IFFCO | Mira Logistics | GJ12W6969 |
| 25-10-2018 | 771885 | 24.25 | IFFCO | Chamunda Roadways | GJ12AT7982 |
| 26-10-2018 | 772349 | 25.21 | IFFCO | Mira Logistics | GJ12Y8593 |
| 26-10-2018 | 772346 | 21.93 | IFFCO | Mira Logistics | GJ01AT6191 |
| 26-10-2018 | 772146 | 22.03 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 26-10-2018 | 772151 | 23.95 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 26-10-2018 | 772154 | 23.96 | IFFCO | Chamunda Roadways | GJ01BV3220 |
| 26-10-2018 | 772347 | 24.65 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 26-10-2018 | 772352 | 24.77 | IFFCO | Mira Logistics | GJ12Y8592 |
| 27-10-18 | 773258 | 21.77 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 27-10-18 | 773260 | 22.9 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 27-10-18 | 772746 | 23.08 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 27-10-18 | 773259 | 23.78 | IFFCO | Mira Logistics | GJ12W6969 |
| 28-10-18 | 773264 | 25.28 | IFFCO | Chamunda Roadways | GJ08U1637 |

| Date | Manifest no. | Quantity, MT | Party name | Transporting Company's name | Vehicle no. |
|------------------------|--------------|--------------|------------|-----------------------------|-------------|
| 28-10-18 | 773270 | 21.59 | IFFCO | Chamunda Roadways | GJ018V3220 |
| 28-10-18 | 773281 | 21.63 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 28-10-18 | 773276 | 22.03 | IFFCO | Mira Logistics | GJ01AT6191 |
| 28-10-18 | 773273 | 25.12 | IFFCO | Mira Logistics | GJ12Y8593 |
| 28-10-18 | 773263 | 22.9 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 28-10-18 | 773278 | 24.38 | IFFCO | Mira Logistics | GJ12Y8592 |
| 28-10-18 | 773275 | 24.48 | IFFCO | Chamunda Roadways | GJ12A28056 |
| 29-10-18 | 773957 | 22.77 | IFFCO | Mira Logistics | GJ20U7200 |
| 29-10-18 | 773959 | 23.92 | IFFCO | Chamunda Roadways | GJ12W6969 |
| 29-10-18 | 773960 | 22.88 | IFFCO | Mira Logistics | GJ12AT9366 |
| 31-10-18 | 775274 | 25.82 | IFFCO | Chamunda Roadways | GJ08U1637 |
| November - 2018 | | | | | |
| 03-11-18 | 777638 | 21.93 | IFFCO | Mira Logistics | GJ01AT619 |
| 03-11-18 | 777642 | 23.86 | IFFCO | Mira Logistics | GJ12W6969 |
| 03-11-18 | 777639 | 24.48 | IFFCO | Mira Logistics | GJ12Y8592 |
| 03-11-18 | 777636 | 24.73 | IFFCO | Mira Logistics | GJ12A28056 |
| 04-11-18 | 777640 | 25.08 | IFFCO | Mira Logistics | GJ12Y8593 |
| 04-11-18 | 777649 | 19.68 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 04-11-18 | 777648 | 22.52 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 04-11-18 | 777646 | 22.69 | IFFCO | Mira Logistics | GJ08U1637 |
| 05-11-18 | 777647 | 25.12 | IFFCO | Chamunda Roadways | GJ01AT6191 |
| 05-11-18 | 778176 | 21.54 | IFFCO | Mira Logistics | GJ12Y8592 |
| 05-11-18 | 778179 | 24.06 | IFFCO | Mira Logistics | GJ20U7200 |
| 05-11-18 | 778183 | 23.16 | IFFCO | Chamunda Roadways | GJ12W6969 |
| 05-11-18 | 778178 | 23.86 | IFFCO | Chamunda Roadways | GJ12Y8593 |
| 05-11-18 | 778182 | 23.91 | IFFCO | Chamunda Roadways | GJ12A28056 |
| 05-11-18 | 778175 | 23.91 | IFFCO | Mira Logistics | GJ08U1637 |
| 06-11-18 | 778184 | 24.36 | IFFCO | Chamunda Roadways | GJ12W696 |
| 06-11-18 | 779100 | 24.61 | IFFCO | Mira Logistics | GJ01AT6191 |
| 06-11-18 | 779103 | 23.3 | IFFCO | Chamunda Roadways | GJ12Y8592 |
| 06-11-18 | 779104 | 21.79 | IFFCO | Mira Logistics | GJ20U7200 |
| 06-11-18 | 779106 | 24.04 | IFFCO | Mira Logistics | GJ12W6969 |
| 06-11-18 | 779107 | 24.23 | IFFCO | Chamunda Roadways | GJ12Y8593 |
| 06-11-18 | 779108 | 20.93 | IFFCO | Mira Logistics | GJ12A28056 |
| 7-11-18 | 779111 | 22.43 | IFFCO | Mira Logistics | GJ08U1637 |
| 7-11-18 | 779111 | 22.43 | IFFCO | Mira Logistics | GJ12W696 |
| 7-11-18 | 779116 | 24.91 | IFFCO | Chamunda Roadways | GJ01AT6191 |
| 7-11-18 | 779117 | 24.89 | IFFCO | Mira Logistics | GJ12Y8592 |
| 7-11-18 | 779119 | 21.37 | IFFCO | Chamunda Roadways | GJ12A28056 |
| 7-11-18 | 779120 | 20.7 | IFFCO | Chamunda Roadways | GJ12V984 |
| 7-11-18 | 779121 | 25.29 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 7-11-18 | 779122 | 23.15 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 7-11-18 | 779123 | 21.66 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 7-11-18 | 779123 | 23.9 | IFFCO | Chamunda Roadways | GJ12V984 |
| 7-11-18 | 779126 | 24.01 | IFFCO | Chamunda Roadways | GJ08U1637 |
| | | | IFFCO | Mira Logistics | GJ20U7200 |
| | | | IFFCO | Mira Logistics | GJ01AT6191 |
| | | | IFFCO | Mira Logistics | GJ12W6969 |
| | | | IFFCO | Mira Logistics | GJ12A28056 |

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|----------|--------|-------|-------|-------------------|------------|
| 09-11-18 | 779127 | 23.81 | IFFCO | Mira Logistics | GJ12Y8592 |
| 09-11-18 | 779128 | 22.69 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 09-11-18 | 779130 | 23.95 | IFFCO | Mira Logistics | GJ12Y8593 |
| 09-11-18 | 779131 | 19.94 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 10-11-18 | 779135 | 23.95 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 10-11-18 | 779136 | 20.88 | IFFCO | Mira Logistics | GJ01AT6191 |
| 10-11-18 | 779137 | 24.69 | IFFCO | Mira Logistics | GJ12Y8593 |
| 10-11-18 | 779139 | 20.65 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 10-11-18 | 779140 | 24.51 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 10-11-18 | 779142 | 22.44 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 10-11-18 | 779145 | 24.28 | IFFCO | Mira Logistics | GJ12A28056 |
| 10-11-18 | 779146 | 25.03 | IFFCO | Mira Logistics | GJ12Y8592 |
| 11-11-18 | 779150 | 23.01 | IFFCO | Mira Logistics | GJ12W6969 |
| 11-11-18 | 779151 | 20.94 | IFFCO | Mira Logistics | GJ01AT6191 |
| 11-11-18 | 779153 | 22.98 | IFFCO | Mira Logistics | GJ12A28056 |
| 11-11-18 | 779154 | 22.84 | IFFCO | Mira Logistics | GJ12Y8593 |
| 11-11-18 | 779155 | 24.68 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 11-11-18 | 779157 | 22.88 | IFFCO | Mira Logistics | GJ12Y8592 |
| 12-11-18 | 779526 | 21.62 | IFFCO | Mira Logistics | GJ01AT6191 |
| 12-11-18 | 779527 | 24.75 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 12-11-18 | 779528 | 23.84 | IFFCO | Mira Logistics | GJ12A28056 |
| 12-11-18 | 779529 | 24.02 | IFFCO | Mira Logistics | GJ12Y8593 |
| 12-11-18 | 779530 | 21.48 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 12-11-18 | 779531 | 20.86 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 12-11-18 | 779532 | 23.04 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 12-11-18 | 779534 | 23.67 | IFFCO | Mira Logistics | GJ12Y8592 |
| 12-11-18 | 779536 | 23.15 | IFFCO | Mira Logistics | GJ12W6969 |
| 12-11-18 | 779537 | 23 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 13-11-18 | 779999 | 21.36 | IFFCO | Mira Logistics | GJ01AT6191 |
| 13-11-18 | 780006 | 22.27 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 13-11-18 | 780004 | 23.69 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 13-11-18 | 780001 | 24.15 | IFFCO | Mira Logistics | GJ12Y8593 |
| 13-11-18 | 780000 | 24.44 | IFFCO | Mira Logistics | GJ12A28056 |
| 13-11-18 | 780002 | 24.55 | IFFCO | Mira Logistics | GJ12Y8592 |
| 13-11-18 | 780003 | 25.6 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 14-11-18 | 780649 | 20.87 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 14-11-18 | 780650 | 24.21 | IFFCO | Mira Logistics | GJ12W6969 |
| 14-11-18 | 780652 | 24.58 | IFFCO | Mira Logistics | GJ12Y8593 |
| 14-11-18 | 780656 | 24.37 | IFFCO | Mira Logistics | GJ12Y8592 |
| 14-11-18 | 780658 | 21.51 | IFFCO | Mira Logistics | GJ01AT6191 |
| 14-11-18 | 780659 | 23.11 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 14-11-18 | 780660 | 23 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 14-11-18 | 780661 | 24.65 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 14-11-18 | 781815 | 24.82 | IFFCO | Mira Logistics | GJ12A28056 |
| 15-11-18 | 781817 | 24.27 | IFFCO | Mira Logistics | GJ12A28056 |
| 15-11-18 | 781818 | 24.95 | IFFCO | Mira Logistics | GJ12Y8593 |
| 15-11-18 | 781824 | 21.77 | IFFCO | Mira Logistics | GJ01AT6191 |

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|----------|--------|-------|-------|-------------------|------------|
| 15-11-18 | 781825 | 23.86 | IFFCO | Mira Logistics | GJ12Y8592 |
| 15-11-18 | 781826 | 24.97 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 16-11-18 | 781828 | 22.46 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 16-11-18 | 781829 | 23.13 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 16-11-18 | 781831 | 24.37 | IFFCO | Mira Logistics | GJ12W6969 |
| 16-11-18 | 781833 | 23.83 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 16-11-18 | 781836 | 21.15 | IFFCO | Mira Logistics | GJ01AT6191 |
| 16-11-18 | 781838 | 23.92 | IFFCO | Mira Logistics | GJ12Y8593 |
| 16-11-18 | 781839 | 24.14 | IFFCO | Mira Logistics | GJ12Y8592 |
| 17-11-18 | 782926 | 24.65 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 17-11-18 | 782927 | 22.38 | IFFCO | Mira Logistics | GJ12W6969 |
| 17-11-18 | 782928 | 24.24 | IFFCO | Mira Logistics | GJ12Y8593 |
| 17-11-18 | 782929 | 24.51 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 17-11-18 | 782931 | 21.8 | IFFCO | Mira Logistics | GJ01AT6191 |
| 17-11-18 | 783111 | 24.65 | IFFCO | Mira Logistics | GJ12Y8592 |
| 18-11-18 | 783112 | 25.1 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 18-11-18 | 783114 | 24.55 | IFFCO | Mira Logistics | GJ12Y8593 |
| 18-11-18 | 783116 | 23.11 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 18-11-18 | 783121 | 22.16 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 18-11-18 | 783122 | 23.24 | IFFCO | Mira Logistics | GJ12W6969 |
| 18-11-18 | 783126 | 20.89 | IFFCO | Mira Logistics | GJ01AT6191 |
| 18-11-18 | 783127 | 23.58 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 19-11-18 | 783509 | 25.28 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 19-11-18 | 783510 | 20.5 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 19-11-18 | 783514 | 24.41 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 19-11-18 | 783516 | 21.52 | IFFCO | Mira Logistics | GJ01AT6191 |
| 19-11-18 | 783519 | 24.39 | IFFCO | Mira Logistics | GJ12Y8592 |
| 19-11-18 | 783521 | 23.24 | IFFCO | Mira Logistics | GJ12W6969 |
| 19-11-18 | 783523 | 24.49 | IFFCO | Mira Logistics | GJ12Y8593 |
| 19-11-18 | 783527 | 24.05 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 19-11-18 | 783528 | 22.6 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 20-11-18 | 784595 | 24.6 | IFFCO | Mira Logistics | GJ12Y8593 |
| 20-11-18 | 784596 | 24.49 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 20-11-18 | 784600 | 21.93 | IFFCO | Mira Logistics | GJ01AT6191 |
| 20-11-18 | 784601 | 25.62 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 20-11-18 | 784602 | 24.58 | IFFCO | Mira Logistics | GJ12Y8592 |
| 20-11-18 | 784603 | 23.75 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 20-11-18 | 784604 | 18.57 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 20-11-18 | 784606 | 21.78 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 21-11-18 | 784607 | 23.49 | IFFCO | Mira Logistics | GJ12W6969 |
| 21-11-18 | 784608 | 25.39 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 21-11-18 | 784609 | 24.55 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 21-11-18 | 784611 | 23.17 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 21-11-18 | 784613 | 21.99 | IFFCO | Mira Logistics | GJ01AT6191 |
| 21-11-18 | 784614 | 24.71 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 21-11-18 | 784615 | 20.13 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 21-11-18 | 784616 | 25.3 | IFFCO | Mira Logistics | GJ12Y8592 |

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|----------|--------|-------|-------|-------------------|------------|
| 1-18 | 785646 | 25.86 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 1-18 | 785648 | 25.7 | IFFCO | Mira Logistics | GJ12Y8593 |
| 1-18 | 785652 | 23.3 | IFFCO | Mira Logistics | GJ12W6969 |
| 1-18 | 785654 | 21.32 | IFFCO | Mira Logistics | GJ01AT6191 |
| 1-18 | 785656 | 24.82 | IFFCO | Mira Logistics | GJ12Y8592 |
| 1-18 | 785657 | 23.86 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 1-18 | 785659 | 23 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 1-18 | 785942 | 19.75 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 1-18 | 785944 | 24.69 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 1-18 | 785946 | 24.93 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 1-18 | 785947 | 26.11 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 1-18 | 785948 | 24.07 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 1-18 | 785949 | 22.08 | IFFCO | Mira Logistics | GJ01AT6191 |
| 1-18 | 785950 | 24.46 | IFFCO | Mira Logistics | GJ12Y8592 |
| 1-18 | 785951 | 23.74 | IFFCO | Mira Logistics | GJ12W6969 |
| 1-18 | 785952 | 24.41 | IFFCO | Mira Logistics | GJ12Y8593 |
| 11-18 | 785954 | 22.73 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 11-18 | 785955 | 20.23 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 11-18 | 786886 | 25.26 | IFFCO | Mira Logistics | GJ12Y8593 |
| 11-18 | 786888 | 24.36 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 11-18 | 786889 | 26.05 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 11-18 | 786891 | 21.52 | IFFCO | Mira Logistics | GJ01AT6191 |
| 11-18 | 786892 | 24.37 | IFFCO | Mira Logistics | GJ12Y8592 |
| 11-18 | 786894 | 23.47 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 11-18 | 786897 | 22.18 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 11-18 | 786898 | 23.42 | IFFCO | Mira Logistics | GJ12W6969 |
| 11-18 | 786900 | 18.31 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 11-18 | 786902 | 23.03 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 11-18 | 786903 | 23.22 | IFFCO | Mira Logistics | GJ12Y8593 |
| 11-18 | 786905 | 21.79 | IFFCO | Mira Logistics | GJ01AT6191 |
| 11-18 | 786908 | 23.82 | IFFCO | Mira Logistics | GJ12Y8592 |
| 11-18 | 786945 | 23.75 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 5-11-18 | 788062 | 23.32 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 5-11-18 | 788063 | 22.84 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 5-11-18 | 788065 | 20.22 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 6-11-18 | 788272 | 24.39 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 6-11-18 | 788274 | 24.02 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 6-11-18 | 788275 | 21.41 | IFFCO | Mira Logistics | GJ01AT6191 |
| 6-11-18 | 788276 | 24.87 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 6-11-18 | 788278 | 23.51 | IFFCO | Mira Logistics | GJ12W6969 |
| 6-11-18 | 788279 | 24.27 | IFFCO | Mira Logistics | GJ12Y8593 |
| 6-11-18 | 788280 | 24.42 | IFFCO | Mira Logistics | GJ12Y8592 |
| 27-11-18 | 788281 | 23.62 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 27-11-18 | 788284 | 22.53 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 27-11-18 | 788285 | 25.3 | IFFCO | Mira Logistics | GJ12Y8593 |
| 27-11-18 | 788287 | 24.42 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 27-11-18 | 788289 | 24.03 | IFFCO | Chamunda Roadways | GJ12Z2586 |

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|----------|--------|-------|-------|-------------------|------------|
| 27-11-18 | 788290 | 21.63 | IFFCO | Mira Logistics | GJ01AT6191 |
| 27-11-18 | 788291 | 24.11 | IFFCO | Mira Logistics | GJ12Y8592 |
| 27-11-18 | 788292 | 22.93 | IFFCO | Mira Logistics | GJ12W6969 |
| 28-11-18 | 788988 | 23.75 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 28-11-18 | 788989 | 20.17 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 28-11-18 | 788990 | 25.37 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 28-11-18 | 788991 | 24.4 | IFFCO | Mira Logistics | GJ12Y8593 |
| 28-11-18 | 788993 | 23.62 | IFFCO | Mira Logistics | GJ12W6969 |
| 28-11-18 | 788994 | 21.84 | IFFCO | Mira Logistics | GJ01AT6191 |
| 28-11-18 | 788995 | 24.11 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 28-11-18 | 788999 | 24.21 | IFFCO | Mira Logistics | GJ12Y8592 |
| 29-11-18 | 789694 | 23.67 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 29-11-18 | 789695 | 25.1 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 29-11-18 | 789696 | 20.62 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 29-11-18 | 789697 | 22.61 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 29-11-18 | 789698 | 24.64 | IFFCO | Mira Logistics | GJ12Y8592 |
| 29-11-18 | 789699 | 22.18 | IFFCO | Mira Logistics | GJ01AT6191 |
| 29-11-18 | 789701 | 25.38 | IFFCO | Mira Logistics | GJ12Y8593 |
| 30-11-18 | 790442 | 24.99 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 30-11-18 | 790443 | 20.3 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 30-11-18 | 790446 | 23.76 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 30-11-18 | 790447 | 22.8 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 30-11-18 | 790449 | 25.87 | IFFCO | Mira Logistics | GJ12Y8593 |
| 30-11-18 | 790450 | 23.81 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 30-11-18 | 790452 | 21.68 | IFFCO | Mira Logistics | GJ01AT6191 |

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| Date | Manifest no. | Quantity,MT | Party name | Transporting Company's name | Vehicle no. |
|----------|--------------|-------------|------------|-----------------------------|-------------|
| 01-12-18 | 791334 | 23.69 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 01-12-18 | 791335 | 20.56 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 01-12-18 | 791336 | 23.17 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 01-12-18 | 791338 | 22.98 | IFFCO | Mira Logistics | GJ12W6969 |
| 01-12-18 | 791340 | 23.19 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 01-12-18 | 791342 | 23.81 | IFFCO | Mira Logistics | GJ12Y8592 |
| 01-12-18 | 791344 | 24.59 | IFFCO | Mira Logistics | GJ12Y8593 |
| 01-12-18 | 791346 | 21.99 | IFFCO | Mira Logistics | GJ01AT6191 |
| 02-12-18 | 791347 | 24.25 | IFFCO | Chamunda Roadways | GJ18AT9845 |
| 02-12-18 | 791348 | 23.97 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 02-12-18 | 791349 | 24.14 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 02-12-18 | 791350 | 20.68 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 02-12-18 | 791351 | 23.29 | IFFCO | Mira Logistics | GJ12W6969 |
| 02-12-18 | 791352 | 24.52 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 02-12-18 | 791353 | 21.92 | IFFCO | Mira Logistics | GJ01AT6191 |
| 02-12-18 | 791354 | 24.3 | IFFCO | Mira Logistics | GJ12Y8592 |
| 02-12-18 | 791355 | 25.9 | IFFCO | Mira Logistics | GJ12Y8593 |

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| 03-12-18 | 791356 | 23.26 | IFFCO | Chamunda Roadways | GJ18AT9845 |
| 03-12-18 | 791991 | 23.69 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 03-12-18 | 791994 | 23.26 | IFFCO | Chamunda Roadways | GJ18AT9845 |
| 03-12-18 | 791995 | 20.3 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 03-12-18 | 791996 | 24.57 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 03-12-18 | 791998 | 24.19 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 03-12-18 | 791999 | 23.87 | IFFCO | Mira Logistics | GJ12W6969 |
| 03-12-18 | 792000 | 25.49 | IFFCO | Mira Logistics | GJ12Y8593 |
| 03-12-18 | 792696 | 24.68 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 03-12-18 | 792697 | 22.11 | IFFCO | Mira Logistics | GJ01AT6191 |
| 03-12-18 | 792698 | 24.69 | IFFCO | Mira Logistics | GJ12Y8592 |
| 04-12-18 | 792699 | 23.95 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 04-12-18 | 792700 | 23.83 | IFFCO | Mira Logistics | GJ12W6969 |
| 04-12-18 | 792701 | 24.13 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 04-12-18 | 792703 | 25.41 | IFFCO | Mira Logistics | GJ12Y8593 |
| 04-12-18 | 792704 | 20.9 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 05-12-18 | 793393 | 24.92 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 05-12-18 | 793395 | 23.61 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 05-12-18 | 793396 | 22.98 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 05-12-18 | 793397 | 24.33 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 05-12-18 | 793401 | 21.92 | IFFCO | Mira Logistics | GJ01AT6191 |
| 05-12-18 | 793404 | 25.92 | IFFCO | Mira Logistics | GJ12Y8593 |
| 05-12-18 | 793406 | 20.79 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 05-12-18 | 793407 | 24.29 | IFFCO | Mira Logistics | GJ12Y8592 |
| 05-12-18 | 793410 | 23.87 | IFFCO | Mira Logistics | GJ12W6969 |
| 05-12-18 | 793413 | 24.41 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 05-12-18 | 794108 | 23.9 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 06-12-18 | 794110 | 21.6 | IFFCO | Chamunda Roadways | GJ01AT6191 |
| 06-12-18 | 794111 | 24.46 | IFFCO | Mira Logistics | GJ12Y8593 |
| 06-12-18 | 794113 | 24.83 | IFFCO | Mira Logistics | GJ12Y8592 |
| 06-12-18 | 794117 | 22.88 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 06-12-18 | 794118 | 24.83 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 06-12-18 | 794121 | 22.6 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 06-12-18 | 794123 | 23.8 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 06-12-18 | 794124 | 23.37 | IFFCO | Mira Logistics | GJ12W6969 |
| 06-12-18 | 794126 | 20.5 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 06-12-18 | 794127 | 24 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 07-12-18 | 794774 | 21.84 | IFFCO | Mira Logistics | GJ01AT6191 |
| 07-12-18 | 794776 | 24.75 | IFFCO | Mira Logistics | GJ12Y8593 |
| 07-12-18 | 794777 | 23.69 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 07-12-18 | 794778 | 23.09 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 07-12-18 | 794779 | 24.94 | IFFCO | Mira Logistics | GJ12Y8592 |
| 07-12-18 | 794780 | 24.35 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 08-12-18 | 795780 | 23.82 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 08-12-18 | 795781 | 24.22 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 08-12-18 | 795782 | 23.41 | IFFCO | Mira Logistics | GJ12W6969 |
| 08-12-18 | 795783 | 20.92 | IFFCO | Chamunda Roadways | GJ12V9845 |

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| 08-12-18 | 795784 | 22.33 | IFFCO | Mira Logistics | GJ01AT6191 |
| 08-12-18 | 795785 | 25.11 | IFFCO | Mira Logistics | GJ12Y8593 |
| 08-12-18 | 795786 | 24.36 | IFFCO | Mira Logistics | GJ12Y8592 |
| 08-12-18 | 795788 | 22.92 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 08-12-18 | 795906 | 23.59 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 08-12-18 | 795907 | 22.05 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 09-12-18 | 795909 | 22.78 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 09-12-18 | 795910 | 24.14 | IFFCO | Mira Logistics | GJ12A2805 |
| 09-12-18 | 796005 | 23.6 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 09-12-18 | 796006 | 20.35 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 09-12-18 | 796008 | 23.34 | IFFCO | Mira Logistics | GJ12W6969 |
| 09-12-18 | 796009 | 23.75 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 09-12-18 | 796012 | 23.11 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 09-12-18 | 796013 | 21.56 | IFFCO | Mira Logistics | GJ01AT6191 |
| 09-12-18 | 796014 | 24.32 | IFFCO | Mira Logistics | GJ12Y8593 |
| 09-12-18 | 796015 | 24.39 | IFFCO | Mira Logistics | GJ12Y8592 |
| 09-12-18 | 796017 | 24.28 | IFFCO | Mira Logistics | GJ12A28056 |
| 09-12-18 | 796018 | 25.94 | IFFCO | Chamunda Roadways | GJ12AT9897 |
| 09-12-18 | 796022 | 23.65 | IFFCO | Mira Logistics | GJ12W6969 |
| 10-12-18 | 796536 | 23.81 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 10-12-18 | 796537 | 24.6 | IFFCO | Mira Logistics | GJ12Y8593 |
| 10-12-18 | 796538 | 26.22 | IFFCO | Chamunda Roadways | GJ12AT9897 |
| 10-12-18 | 796540 | 21.1 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 10-12-18 | 796541 | 23.19 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 10-12-18 | 796542 | 23.36 | IFFCO | Mira Logistics | GJ12W6969 |
| 10-12-18 | 796544 | 23.87 | IFFCO | Mira Logistics | GJ12A28056 |
| 10-12-18 | 796545 | 24.09 | IFFCO | Mira Logistics | GJ12Y8592 |
| 10-12-18 | 796546 | 21.21 | IFFCO | Mira Logistics | GJ01AT6191 |
| 11-12-18 | 797237 | 22.8 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 11-12-18 | 797238 | 22.45 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 11-12-18 | 797240 | 25.07 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 11-12-18 | 797241 | 23.48 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 11-12-18 | 797243 | 24.95 | IFFCO | Mira Logistics | GJ12A28056 |
| 11-12-18 | 797247 | 24.29 | IFFCO | Mira Logistics | GJ12Y8593 |
| 11-12-18 | 797249 | 24.43 | IFFCO | Chamunda Roadways | GJ12AT9897 |
| 11-12-18 | 797251 | 22.33 | IFFCO | Mira Logistics | GJ12W6969 |
| 11-12-18 | 797253 | 20.98 | IFFCO | Mira Logistics | GJ01AT6191 |
| 11-12-18 | 797255 | 23.19 | IFFCO | Chamunda Roadways | GJ18AU7897 |
| 11-12-18 | 797256 | 23.29 | IFFCO | Mira Logistics | GJ12Y8592 |
| 12-12-18 | 797808 | 22.64 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 12-12-18 | 797810 | 22.19 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 12-12-18 | 797811 | 23.67 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 12-12-18 | 797812 | 24.31 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 12-12-18 | 797813 | 25.06 | IFFCO | Mira Logistics | GJ12A28056 |
| 12-12-18 | 797819 | 21.56 | IFFCO | Mira Logistics | GJ01AT6191 |
| 12-12-18 | 797820 | 23.17 | IFFCO | Mira Logistics | GJ12W6969 |
| 12-12-18 | 797821 | 24.39 | IFFCO | Mira Logistics | GJ12Y8592 |

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| 12-12-18 | 797823 | 24.42 | IFFCO | Mira Logistics | GJ12Y8593 |
| 13-12-18 | 798370 | 22.13 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 13-12-18 | 798371 | 23.41 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 13-12-18 | 798373 | 23.34 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 13-12-18 | 798375 | 26.29 | IFFCO | Chamunda Roadways | GJ12AT9897 |
| 13-12-18 | 798376 | 24.92 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 13-12-18 | 798377 | 24.53 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 13-12-18 | 798378 | 21 | IFFCO | Mira Logistics | GJ01AT6191 |
| 13-12-18 | 798379 | 24.13 | IFFCO | Mira Logistics | GJ12Y8593 |
| 13-12-18 | 798380 | 24.3 | IFFCO | Mira Logistics | GJ12Y8592 |
| 13-12-18 | 798382 | 23.53 | IFFCO | Mira Logistics | GJ12W6969 |
| 13-12-18 | 798383 | 23.17 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 14-12-18 | 798945 | 21.3 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 14-12-18 | 798946 | 22.68 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 14-12-18 | 798947 | 23.21 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 14-12-18 | 798948 | 23.98 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 14-12-18 | 798949 | 21.92 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 14-12-18 | 798950 | 23.72 | IFFCO | Mira Logistics | GJ12Y8593 |
| 15-12-18 | 801363 | 22.87 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 15-12-18 | 801368 | 25.6 | IFFCO | Chamunda Roadways | GJ12AT9897 |
| 15-12-18 | 801371 | 20.95 | IFFCO | Mira Logistics | GJ01AT6191 |
| 15-12-18 | 801374 | 23.82 | IFFCO | Mira Logistics | GJ12W6969 |
| 15-12-18 | 801375 | 24.47 | IFFCO | Mira Logistics | GJ12Y8592 |
| 15-12-18 | 801376 | 22.51 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 15-12-18 | 801378 | 24.44 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 15-12-18 | 801379 | 24.6 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 15-12-18 | 801381 | 25.3 | IFFCO | Mira Logistics | GJ12Y8593 |
| 15-12-18 | 801382 | 21.85 | IFFCO | Mira Logistics | GJ01AT6191 |
| 16-12-18 | 801383 | 26.25 | IFFCO | Chamunda Roadways | GJ12AT9897 |
| 16-12-18 | 801385 | 23.34 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 16-12-18 | 801387 | 24.25 | IFFCO | Chamunda Roadways | GJ12Z2586 |
| 16-12-18 | 801388 | 21.73 | IFFCO | Mira Logistics | GJ01AT6191 |
| 16-12-18 | 801390 | 24.37 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 16-12-18 | 801394 | 23.37 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 16-12-18 | 801395 | 22.41 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 16-12-18 | 801397 | 23.52 | IFFCO | Mira Logistics | GJ12Y8593 |
| 16-12-18 | 801399 | 24.55 | IFFCO | Mira Logistics | GJ12Y8592 |
| 17-12-18 | 801401 | 26.35 | IFFCO | Chamunda Roadways | GJ12AT9897 |
| 17-12-18 | 801402 | 24.47 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 17-12-18 | 801403 | 21.71 | IFFCO | Mira Logistics | GJ01AT6191 |
| 17-12-18 | 801404 | 24.03 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 17-12-18 | 801405 | 25.24 | IFFCO | Mira Logistics | GJ12Y8593 |
| 17-12-18 | 801406 | 24.24 | IFFCO | Mira Logistics | GJ12W6969 |
| 17-12-18 | 801407 | 24.56 | IFFCO | Mira Logistics | GJ12Y8592 |
| 17-12-18 | 801408 | 23.18 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 17-12-18 | 801409 | 20.88 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 18-12-18 | 802543 | 25.83 | IFFCO | Chamunda Roadways | GJ12AT9897 |

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| 18-12-18 | 802545 | 22.24 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 18-12-18 | 802549 | 23.56 | IFFCO | Chamunda Roadways | GJ1222586 |
| 18-12-18 | 802554 | 21.55 | IFFCO | Mira Logistics | GJ01AT6191 |
| 18-12-18 | 802556 | 24.75 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 19-12-18 | 802557 | 23.84 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 19-12-18 | 802559 | 24.87 | IFFCO | Mira Logistics | GJ12Y8592 |
| 19-12-18 | 802562 | 23.13 | IFFCO | Mira Logistics | GJ12Y8593 |
| 19-12-18 | 802563 | 24.13 | IFFCO | Mira Logistics | GJ12W6969 |
| 20-12-18 | 802564 | 26.2 | IFFCO | Chamunda Roadways | GJ12AT9897 |
| 20-12-18 | 802565 | 22.25 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 20-12-18 | 802566 | 23.79 | IFFCO | Chamunda Roadways | GJ1222586 |
| 20-12-18 | 802569 | 20.64 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 20-12-18 | 802570 | 23.97 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 20-12-18 | 802571 | 23 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 21-12-18 | 803156 | 22.12 | IFFCO | Mira Logistics | GJ01AT6191 |
| 21-12-18 | 803160 | 24.96 | IFFCO | Mira Logistics | GJ12Y8593 |
| 21-12-18 | 803161 | 23.98 | IFFCO | Mira Logistics | GJ12Y8592 |
| 21-12-18 | 803163 | 22.08 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 21-12-18 | 803165 | 23.33 | IFFCO | Mira Logistics | GJ12W6969 |
| 21-12-18 | 803166 | 24.91 | IFFCO | Chamunda Roadways | GJ08U1637 |
| 21-12-18 | 803167 | 23.62 | IFFCO | Chamunda Roadways | GJ1222586 |
| 21-12-18 | 803169 | 24.44 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 22-12-18 | 804078 | 23.72 | IFFCO | Chamunda Roadways | GJ12AT9366 |
| 22-12-18 | 804080 | 22.33 | IFFCO | Mira Logistics | GJ01AT6191 |
| 22-12-18 | 804085 | 24.99 | IFFCO | Mira Logistics | GJ12Y8593 |
| 22-12-18 | 804088 | 24.78 | IFFCO | Mira Logistics | GJ12Y8592 |
| 23-12-18 | 804093 | 19.14 | IFFCO | Chamunda Roadways | GJ12V9845 |
| 23-12-18 | 804094 | 23.46 | IFFCO | Mira Logistics | GJ12AZ8056 |
| 23-12-18 | 804096 | 21.45 | IFFCO | Chamunda Roadways | GJ20U7200 |
| 23-12-18 | 804098 | 22.97 | IFFCO | Chamunda Roadways | GJ1222586 |
| 23-12-18 | 804099 | 21.75 | IFFCO | Chamunda Roadways | GJ08U1637 |

| ASHAPURA PERFOCLAY LTD. | | Triplicate for Supplier Page 1 of 2 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|--|-------------------------------|---|-------------------------------|--------------|------|---------|---------------|--------|---------------|--------|----------|--------|----------|---------|----------|-----|-----|----|----------------|----------|---------|---|------|---------|---------|------|------|------|------|------|------|---------|------|-------|--|--|--|--|--|---------|--|--|------|--|------|--|------|---------|------|-------------|--|--|--|--|--|---------|--|--|------|--|------|--|------|---------|------|---------------------|--|--|--|--|--|--|--|--|--|--|--|--|--|---------|--|--------|--|--|--|--|--|--|--|--|--|--|--|--|--|-------|--|-----------|--|--|--|--|--|--|--|--|--|--|--|--|--|-----|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|---------|--|--|--|
|  <p>ASHAPURA PERFOCLAY LIMITED Survey No. 167, Village Ler, BHUJ - 370020 GUJARAT, India</p> <p>CIN: U14108BA11997PLC107300 PAN: JAACA9472H GSTIN: 24AAAC9472H1Z0</p> <p>TAX INVOICE Issue of invoice under Rule 46 of the GST Tax Invoice Rules, 2017</p> | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Details of Receiver (Billed To) Name: HINDUSTAN OILS INDUSTRIES Address: Shed No. 282, A-1, Sector 3- III, Kanda SEZ, Gandhinagar (BHUJ) State: GUJARAT State Code: 24 GSTIN/Unique ID: 24AAAF14032701ZU PAN: | | GST INV No.: 241500301792 12.01.2018 Internal Inv No. & Date: 1500001648 Mode of Transport: Road Veh. No.: Transporter's Name: L.R./R.R. No. & Date: No. of Packages: 1 Place of Supply: GUJARAT | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Details of Consignee (Shipped To) Name: HINDUSTAN OILS INDUSTRIES Address: Shed No. 282, A-1, Sector 3- III, Kanda SEZ, Gandhinagar (BHUJ) State: GUJARAT State Code: 24 GSTIN/Unique ID: 24AAAF14032701ZU PAN: | | P.O. No. & Date: E-Mail 05.01.2018 S.O. No. & Date: 15000030 11.01.2018 Delivery No. & Date: 60049530 12.01.2018 Delivery Terms: Incoterm: Ex Works Payment Terms: 30 days | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| <table border="1"> <thead> <tr> <th>S.NO</th> <th>Description of Goods/Services</th> <th>HSN SAC Code</th> <th>Qty</th> <th>Unit</th> <th>Rate</th> <th>Total</th> <th>Taxable Value</th> <th>IGST %</th> <th>IGST Amt</th> <th>CGST %</th> <th>CGST Amt</th> <th>SGST %</th> <th>SGST Amt</th> <th>NET</th> <th>NET</th> </tr> </thead> <tbody> <tr> <td>01</td> <td>SPENT/USED OIL</td> <td>27100900</td> <td>400.000</td> <td>L</td> <td>5.90</td> <td>2360.00</td> <td>2360.00</td> <td>0.00</td> <td>0.00</td> <td>0.00</td> <td>0.00</td> <td>0.00</td> <td>0.00</td> <td>2360.00</td> <td>0.00</td> </tr> <tr> <td colspan="6">Total</td> <td>2360.00</td> <td></td> <td></td> <td>0.00</td> <td></td> <td>0.00</td> <td></td> <td>0.00</td> <td>2360.00</td> <td>0.00</td> </tr> <tr> <td colspan="6">Grand Total</td> <td>3580.00</td> <td></td> <td></td> <td>0.00</td> <td></td> <td>0.00</td> <td></td> <td>0.00</td> <td>3580.00</td> <td>0.00</td> </tr> <tr> <td colspan="14" style="text-align: right;">Total Invoice Value</td> <td>2360.00</td> <td></td> </tr> <tr> <td colspan="14" style="text-align: right;">TCS 1%</td> <td>23.60</td> <td></td> </tr> <tr> <td colspan="14" style="text-align: right;">Round Off</td> <td>0.4</td> <td></td> </tr> <tr> <td colspan="14" style="text-align: right;">Net Inv. Value (Invoice Total in words): FOUR THOUSAND Rupees Only</td> <td>4000.00</td> <td></td> </tr> </tbody> </table> | | S.NO | Description of Goods/Services | HSN SAC Code | Qty | Unit | Rate | Total | Taxable Value | IGST % | IGST Amt | CGST % | CGST Amt | SGST % | SGST Amt | NET | NET | 01 | SPENT/USED OIL | 27100900 | 400.000 | L | 5.90 | 2360.00 | 2360.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 2360.00 | 0.00 | Total | | | | | | 2360.00 | | | 0.00 | | 0.00 | | 0.00 | 2360.00 | 0.00 | Grand Total | | | | | | 3580.00 | | | 0.00 | | 0.00 | | 0.00 | 3580.00 | 0.00 | Total Invoice Value | | | | | | | | | | | | | | 2360.00 | | TCS 1% | | | | | | | | | | | | | | 23.60 | | Round Off | | | | | | | | | | | | | | 0.4 | | Net Inv. Value (Invoice Total in words): FOUR THOUSAND Rupees Only | | | | | | | | | | | | | | 4000.00 | | | |
| S.NO | Description of Goods/Services | HSN SAC Code | Qty | Unit | Rate | Total | Taxable Value | IGST % | IGST Amt | CGST % | CGST Amt | SGST % | SGST Amt | NET | NET | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| 01 | SPENT/USED OIL | 27100900 | 400.000 | L | 5.90 | 2360.00 | 2360.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 2360.00 | 0.00 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Total | | | | | | 2360.00 | | | 0.00 | | 0.00 | | 0.00 | 2360.00 | 0.00 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Grand Total | | | | | | 3580.00 | | | 0.00 | | 0.00 | | 0.00 | 3580.00 | 0.00 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
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| TCS 1% | | | | | | | | | | | | | | 23.60 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Round Off | | | | | | | | | | | | | | 0.4 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
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| Remarks - <div style="border: 1px solid black; height: 20px; width: 100%;"></div> | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Note: Please release DD/ Cheque in favour of For ASHAPURA PERFOCLAY LTD. Payable at Mumbai and send at the Head office Address. | | Bank Transfer/RTGS/NEFT : Current A/C No: 31750501040433 Bank: Union Bank of India City: Mumbai Branch: M S Marg IFSC Code: UBIN0531791 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Electronic Reference Number : | | For ASHAPURA PERFOCLAY LTD.  Authorized Signatory | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Regd Office: Jeevan Udyog Building, 3rd Floor, 278, D. N. Road, Mumbai - 400001 Maharashtra, India | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Works: NEAR BHUJODI TAL: BHUJ-KUTCH BHUJ 370020 Gujarat | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |

Terms & Conditions:

1. Subject to jurisdiction as may be decided by us
 2. Goods once sold will not be taken back under any circumstances.
 3. Payment to be made by Bank Transfer / RTGS / NEFT payable at Mumbai
 4. Our responsibility closes once goods have left our plant. Quality complaints, if any, must be made within 24 hours on receipt of goods.
 5. Shortage, if any, should be reported within in 24 hours of receipt of goods, otherwise our weighment would be final.
 6. Delayed payment will attract interest @ 2% per 30 days for the period starting from the due date.
 7. Insurance of goods is recommended since loss of goods mentioned in this invoice during transit will be at the buyer's risk.
 8. Weighment Tolerance Will Be Allowed 0.5 %.
- NOTE-DISPOSAL OF SPENT BLEACHING EARTH MUST BE CARRIED OUT AS PER PREVAILING GOVERNMENT RULES AND REGULATION OR AS PER THE NATIONAL GUIDELINES FOR RESPECTIVE COUNTRY.**

Certificate of Recycling

Is hereby granted to

Ashapura Perfocloy Limited

Village: Ler, Anjar Bhuj highway, Near Bhujodi, Bhuj (Kutch) - 370 020

Granted on :- April 12, 2017

We are thankful to Ashapura Perfocloy Limited for giving 0.420 MT of
Used Oil for recycling.

We ensure that this has been recycled as per Hazardous and
Other Wastes (Management and Transboundary Movement) Rules, 2016.

For

KUTCH PETROCHEM PVT LTD



IND:HINDUSTAN OILS INDUSTRIES
(Hazardous Waste Manifest)

Manifest No:
644051
13/01/2018

Copy 1

To be forwarded by the occupier to the State Pollution Control Board or Committee

| 1 | Occupier's Name & Mailing Address: Registration No: NA | 17774 - M/s Ashapura Perfoclay Ltd PLLOT NO: 167.S.NO-167,VILLAGE-LER., NR-BHUJODI.Ler - 370020 DIST: Kutch West, TAL.: Bhuj, GIDC : Not In Gide | | | | | | |
|----|---|--|----------|----------------------|---|-------|-------------------------|--|
| 2 | Transporter's Name & Address : | Ali Abbas, Bhuj Ph. 9979464842 | | | | | | |
| 3 | Transporter's Registration No : | Self | | | | | | |
| 4 | Vehicle No & Type : | GH2AV6767 - TEMPO | | | | | | |
| 5 | Designated Facility Name & Site Addr: | IND:HINDUSTAN OILS INDUSTRIES | | | | | | |
| 6 | Facility's Reg No with PCB : | - | | | | | | |
| 7 | Waste Type : | Recyclable Waste | | | | | | |
| 8 | Waste Description & Codes : | 5.1 | | | | | | |
| 9 | Total Quantity : | 0.400 Metric Tonne Containers: 0 | | | | | | |
| 10 | Consistency : | Liquid | | | | | | |
| 11 | Waste Description : | Used or Spent oil | | | | | | |
| 12 | Occupier's Certificate : I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labeled, and are in all respects in proper condition for transport by road according to applicable national government regulations. | | | | | | | |
| | Name & Stamp of Industry | Date: 13/01/2018 Signature | | | | | | |
| 13 | Transporter Acknowledgement of Receipt of Wastes: | | | | | | | |
| | Stamp of: Ali Abbas | Date: 13/01/2018 0:00 Signature | | | | | | |
| 14 | Discrepancy Note Space | | | | | | | |
| 15 | Facility Owner or Operator's Certification of Receipt of Hazardous Waste | | | | | | | |
| | Stamp of: IND:HINDUSTAN OILS INDUSTRIES | Date: Signature | | | | | | |
| | <table border="1"> <thead> <tr> <th>Sr</th> <th>Quantity</th> <th>Hazardous Waste Type</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>0.400</td> <td>5.1 - Used or Spent Oil</td> </tr> </tbody> </table> | Sr | Quantity | Hazardous Waste Type | 1 | 0.400 | 5.1 - Used or Spent Oil | |
| Sr | Quantity | Hazardous Waste Type | | | | | | |
| 1 | 0.400 | 5.1 - Used or Spent Oil | | | | | | |

13/01/2018

1 (Through XGN)

N I C

SOP OF SPENT ACID UTILIZATION ISSUED BY CPCB

SPEED POST

F.No.B-29016(SC)/1(55-277)/18/WM-IV

November 29, 2018

To

The Member Secretary
Gujarat Pollution Control Board
Paryavaran Bhawan, Sector 10-A,
Gandhi Nagar - 382043, Gujarat

Sub: Utilization of Spent Sulphuric acid for production of DAP/NPK Fertilizer to M/s. Indian Farmers Fertilizer Co-operative Limited (IFFCO), PO Kandla, Distt. Kutch, Gujarat under Rule 9 of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, - Reg.

Sir,

This has reference to application of M/s IFFCO, PO- Kandla, Kutch, Gujarat, seeking approval under Rule 9 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, for utilization of Spent Sulphuric acid generated from acid activation of bentonite clay for manufacturing of DAP/NPK Fertilizer. The report of the trial run conducted at M/s IFFCO, Kutch, Gujarat during 15-16 February, 2018, was discussed in the 13th meeting of CPCB constituted Technical Expert Committee (TEC) held on 10/08/2018 at CPCB, Delhi.

The committee observed that analysis results of product (i.e. DAP) do not show any significant change in quality of DAP obtained with and without utilization of the said spent acid. Under the circumstance, the committee recommended that analysis of spent acid and products w.r.t metals and other parameters, as prescribed for compost under the Municipal Solid Waste Rules, 2016, shall be carried out in every two months and be submitted to CPCB. The said results shall be placed in the subsequent TEC meeting for finalization of SOP. The sampling and analysis shall be carried out by Gujarat PCB and in case the SPCB does not have such facility, the same may be done through an NABL accredited or ISO17025/EPA recognized laboratory.

In view of above, Gujarat PCB may grant authorisation to M/s IFFCO, PO- Kandla, Kutch, Gujarat, for trial utilization of spent sulphuric acid generated only from acid activation of bentonite clay for manufacturing of DAP/NPK Fertilizer for 09 months, as per the enclosed guidelines. Reports along with the three consecutive analysis results be submitted by Gujarat PCB, as above, to enable CPCB in taking further action in this regard.

Yours faithfully,

(Bharat K Sharma)
Add. Director & Head
Waste Management -II Division

Encl: as above
Copy to:

1. The Regional Director
Regional Directorate
Central Pollution Control Board
'Parivesh Bhawan' Opp. VMC Ward Office No.10,
Subhanpura, Vadodara -390023
2. M/s Indian Farmers Fertilizer Corporation Limited (IFFCO)
Po - Kandla, Distt.-Kutch (Gujarat), Pin-393002

(Bharat K Sharma)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel: 43102070, 22305762, वेबसाइट/Website: www.cpcb.ec.in

Guidelines for trial utilization of Spent Sulphuric Acid generated from acid activation of Bentonite Clay for manufacturing of DAP/NPK Fertilizers

Source of Spent Sulphuric Acid

The Spent Sulphuric Acid is generated during the acid activation of bentonite granules which involves reaction between bentonite and sulphuric acid. Typical Characteristics of the waste is given below:

| Parameters | Results |
|----------------------------------|---------------|
| % H ₂ SO ₄ | 27.18 % |
| pH | highly acidic |
| Fluoride | 1.0 mg/L |
| Cadmium | <0.01 mg/L |
| Chromium | 1.005 mg/L |
| Cobalt | 2.74 mg/L |
| Manganese | 8.43 mg/L |
| Nickel | 3.004 mg/L |
| Lead | <0.01 mg/L |
| Mercury | <0.01 mg/L |
| Titanium | 1.02 mg/L |
| Molybdenum | 0.092 mg/L |
| Tellurium | <0.002 mg/L |
| Copper | 6.97 mg/L |

The aforesaid Spent Sulphuric Acid is categorised as Hazardous waste at S. No. C2 of Schedule II of HOWM Rules, 2016 which are required to be disposed in authorized disposal facility in accordance with authorization condition, when not utilized as resource recovery.

Utilization Process

The production process of DAP (or NPK fertilizer) consists of ammonization of Phosphoric acid with liquid Ammonia in a pre-neutralizer reactor (vertical cylindrical dryer vessel) at 118 °C, where sulphuric acid is also used partly at pH 4-6. The hot Ammonium Phosphate/Ammonium Sulphate slurry containing 18 to 20% water is pumped to rotary granulator. Temperature of the granulator is maintained up to 85- 90 °C. The granulator discharge having 2.5% moisture is fed to a rotary dryer wherein fertilizer is dried up to 1.0% moisture content by a co-current flow of hot air at 82-85°C. The hot air is generated indirectly in a fuel oil combustion chamber. The dried DAP/NPK is pass through screen followed by cooler and the product is formed. The emission from granulator and pre neutralizer are scrubbed in the common scrubber and emission from dryer, cooler and dust collector system is pass through cyclone followed by scrubber. Phosphoric acid alongwith sulphuric acid added in water is used as scrubbing medium in the

scrubber which is connected to the common stack. Scrubbing bleed water from all these scrubbers are collected in common collection tank which are also used in pre neutralization. Dust from the cyclones is recycled to the granulator. During these production process the said fresh sulphuric acid fresh sulphuric acid is replaced with 50 % spent sulphuric acid. Flow diagram for the same is given below in Figure 1.

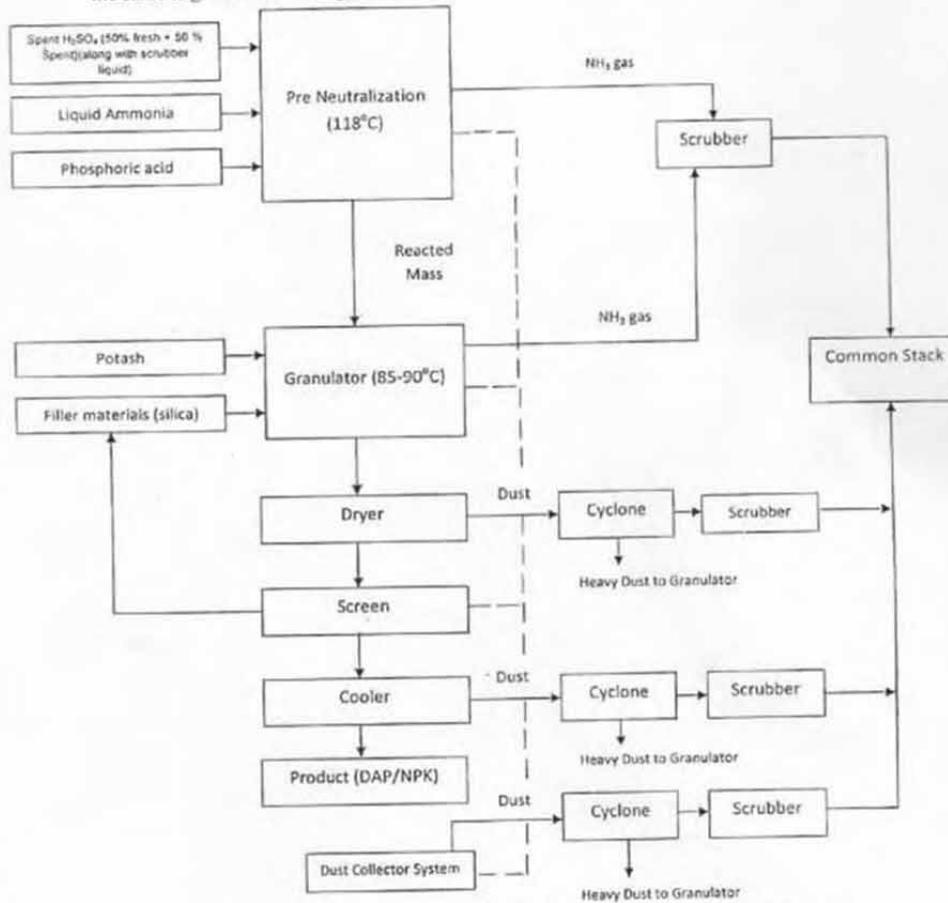


Figure 1: Flow diagram of Utilization of Spent Sulphuric Acid for manufacturing of DAP/ NPK Fertilizer

Product Usage / Utilization

The Sulphuric Acid will be utilised in the production of di ammonium phosphate/ NPK Fertilizer.

The unit shall label its product (i.e. di ammonium phosphate/ NPK Fertilizer) manufactured by utilizing aforesaid Hazardous waste as "This di ammonium phosphate/ NPK Fertilizer has been manufactured by utilizing Spent Sulphuric Acid, generated from acid activation of Bentonite clay."

Conditions for utilization

The conditions for the trial utilization of Spent Sulphuric Acid generated during acid activation of Bentonite clay.

- 1) The Spent Sulphuric Acid shall be transported in SPCB/PCC authorized tankers mounted on vehicles fitted with requisite safeguards ensuring no spillage of the same.
- 2) There shall be a designed space for unloading of Spent Sulphuric Acid in to a storage tank. The receiving storage tank shall be placed above the ground and contained with low raise parapet/bund wall with proper slope to collect spillages, if any, into a collection pit. Alternatively, storage tanks for Spent Sulphuric Acid may be below the ground provided it has HDPE liner system beneath the tank and leachate collection system below HDPE liner. In the event of leachate detection in the leachate collection system, corrective measures shall be taken immediately.
- 3) The unit shall install storage tank under cool, dry, well ventilated covered storage shed(s) within premises, as authorized by the concerned SPCB/ PCC under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 so as to eliminate rain water intrusion.
- 4) There shall be no manual handling of the hazardous wastes (Spent Sulphuric Acid) Chemical process pump shall be used for transfer of Spent Sulphuric Acid through pipelines to the pre- neutralization tank.
- 5) Utilization of Spent Sulphuric acid shall not exceed 50 % of sulphuric acid required in the pre- neutralization.
- 6) The entire process area shall have leak-proof floor tiles with adequate slope to collect spillage, if any, into a collection pit. The spillage from collection pit shall be transferred to ETP or pre- neutralization tank, as the cases may be, through chemical process pump.

- 7) Mixed Sulphuric acid (Spent and fresh Sulphuric Acid) along with scrubber liquid shall be mixed with Phosphoric acid with liquid Ammonia in a pre-neutralizer reactor (Vertical cylindrical dryer vessel) at 118 °C only in closed vessel reactors (isolation vessel) having mechanised stirring system for proper mixing. The mixer shall be kept under covered shed with adequate safety gadgets provided to workers, as well as ensuring proper ventilation in the process area.
- 8) NH₃ is expected to be liberated from the said reactor pre neutralizer reactor and granulator. Therefore, a scrubber shall be connected with the same and phosphoric acid alongwith sulphuric acid added in water shall be used as scrubbing medium.
- 9) The other unit such as dryer, cooler and dust collector system shall be connected with cyclones followed by scrubber. Scrubber medium in these scrubbers shall be prepared using phosphoric acid, sulphuric acid added with water as above. Dust collected from cyclone shall be recycled into the granulator.
- 10) The unit shall maintain proper ventilation in the work zone and process areas. All personnel involved in the plant operation shall wear proper personal protective equipment (PPE) specific to the process operations involved and type of chemicals handled as per MSDS. The safety precautions of the worker shall be in accordance with the Factory Act, 1948, as amended from time to time.
- 11) It shall be ensured that the aforesaid hazardous waste is procured from the industries who have valid authorization for the same from the concerned State Pollution Control Board as required under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016.
- 12) Transportation of Spent Sulphuric Acid shall be carried out by sender (generator) or receiver (utilizer) only after obtaining authorisation from the concerned SPCB under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016. Requisite manifest document shall be followed as laid down under the said Rules.
- 13) Prior to utilization of Spent Sulphuric Acid, the unit shall obtain authorization for generation, storage, and utilization of Spent Sulphuric Acid solution from the concerned State Pollution Control Board under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules 2016.
- 14) Treatment and disposal of wastewater:
Waste water generated from floor-washings, spillages, reactor washing, etc. shall be treated Physico-Chemically in an ETP so as to comply with inlet standards prescribed in case of CETP or be treated in captive ETP having adequate treatment facilities to comply with surface water discharge standards as stipulated in the Consent issued by the SPCBs/PCCs.

In case of zero discharge condition by SPCB/PCC, the treated waste water from ETP may be evaporated in Forced Evaporators like MEE.

- 15) In case of environmental damages arising due to improper handling of hazardous wastes including accidental spillage during generation, storage, processing, transportation and disposal, the occupier (sender or receiver, as the case may be) shall be liable to implement immediate response measures, environmental site assessment and remediation of contaminated soil/groundwater/sediment etc. as per the "Guidelines on Implementing Liabilities for Environmental Damages due to Handling & Disposal of Hazardous Wastes and Penalty" published by CPCB.
- 16) The unit shall provide suitable fire safety arrangements and flame proof electrical fittings.
- 17) The hazardous wastes generated (i.e. used oil/ grease recovered from the central sump etc.) shall be collected and temporarily stored in non reactive drums under a dedicated hazardous waste storage area and be sent to authorized recyclers or other authorized facility within 90 days from generation of the waste in accordance with the authorization issued by the concerned SPCB/PCC. Such storage shall be done under covered storage area with proper ventilation.
- 18) During the process of utilization and handling of hazardous waste, the unit shall comply with requirements in accordance with the Public Liability Insurance Act, 1991 as amended, wherever applicable.

Record>Returns Filing

- 1) The utilizer shall maintain a passbook issued by the concern SPCB wherein the following details of each procurement of Spent Sulphuric Acid shall be entered:
 - Address of the sender
 - Date of dispatch
 - Quantity procured
 - Seal and signature of the sender
 - Date of Receipt in the premises
- 2) A log book with information on source and date of procurement of Spent Sulphuric Acid, quantity, date wise utilisation of the same, quantity of DAP/ NPK Fertilizer manufactured, hazardous waste generation and its disposal, etc. shall be maintained including analysis report of emission monitoring & effluent discharged, as applicable.
- 3) The unit shall maintain record of hazardous waste utilised, hazardous waste generated and disposed as per Form 3 & shall file annual returns in Form 4 as per Rule 20 (1) and (2) of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, to concerned SPCB/PCC.

- 4) The unit shall submit quarterly and annual information on hazardous wastes consumed, its source, products generated or resources conserved (specifying the details like, type and quantity of resources conserved) to the concerned SPCB.

Standards

- 1) Fugitive emission in the work zone shall comply with the following standards:

| | |
|-------------------------------------|-------------------------------------|
| H ₂ SO ₄ mist | 1.0 mg/m ³ Ceiling limit |
| Ammonia | 35.0 mg/m ³ TWA* |
| PM ₁₀ | 5.0 mg/m ³ TWA* |

Reference: Occupational Safety and Health Standard 1910.1000

TWA: time-weighted average*

The permissible Exposure Limit is 8-hours TWA

A ceiling limit is one that may not be exceeded for any period of time, and is applied to irritants and other materials that have immediate effects.

- 2) Source emission monitoring from the common stack attached to the pre-neutralization Reactor, Granulator, Dryer, Cooler, Dust Collector etc. shall comply with the following standards or as prescribed by the concerned SPCB/PCC, whichever is stringent;

| | |
|--|--------------------------|
| H ₂ SO ₄ vapour & Mist | 50.0 mg/Nm ³ |
| Ammonia | 175.0 mg/Nm ³ |
| PM | 50.0 mg/Nm ³ |

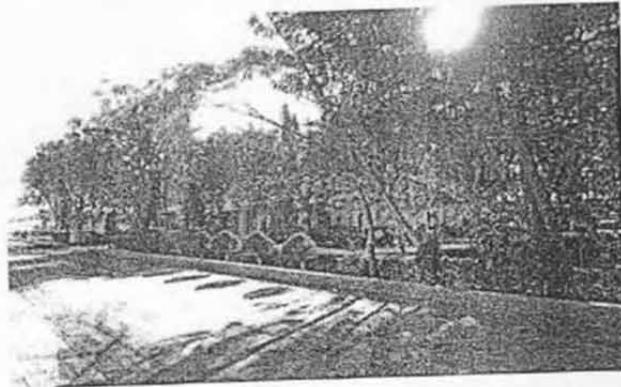
- 3) Monitoring of the specified parameters for source emission shall be carried out quarterly for the first year followed by at least annually in the subsequent year of utilization. Fugitive emission for specified parameters shall be carried out quarterly. The monitoring shall be carried out by NABL accredited or ISO17025 /EPA approved laboratories and the results shall be submitted to the concerned SPCB/PCC on a quarterly basis.

On-line detectors / Alarms / Analysers

Online emission monitoring systems shall be installed in case of continuous process operations for parameters as prescribed by the SPCBs/PCCs.

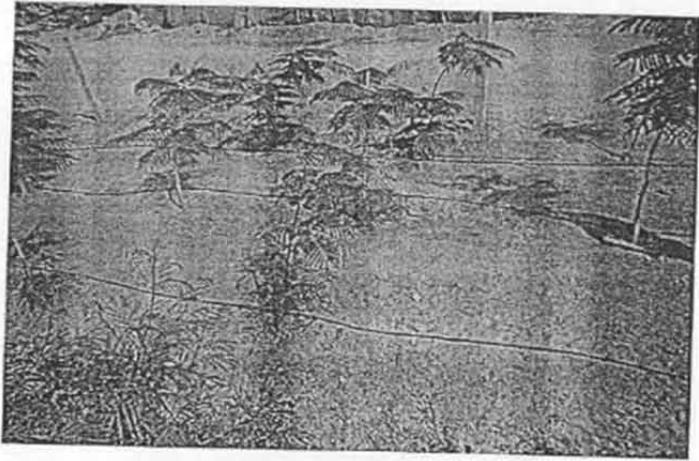
Annexure – 10
Green Belt and Plantation

Plant Periphery





Along Roads





K C Mistry
SECRETARY
State Level Expert Appraisal Committee

**STATE LEVEL EXPERT APPRAISAL
COMMITTEE, GUJARAT.**

Office : Gujarat Pollution Control Board,
"Paryavaran Bhavan", Sector 10-A,
Gandhinagar-382010, Gujarat.
Phone : 079 -23232152.
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Ref. No. :EIA-10-2018-IND2/ 489

31 JAN 2019

To,
Member Secretary,
State Level Environmental Impact Assessment Authority,
Gujarat Pollution Control Board,
Sector-10-A, Gandhinagar.

Sub: Recommendation to grant the Environment Clearance to **M/s: Ashapura Perfoclay Limited** for expansion of production capacity of Bleaching Clay at the existing unit at Survey no. 167, Village: Ler, Nr. Bhujodi, Anjar- Bhuj Highway, Ta.: Bhuj, District: Kutch.

Category of the unit: 2(b)
Status of the project: Expansion

Dear Sir,

- I. Project proponent (PP) submitted online application vide no. SIA/GJ/IND/18601/2018 dated 12/10/2018 for obtaining Environmental Clearance.
- II. The ToR was issued by SEIAA: SEIAA/GUJ/TOR/2(b)/486/2017 vide dated 30/04/2017
- III. Project proponent has submitted EIA Report prepared by **Envirocare Technocrats Pvt. Ltd.** based on the TOR issued by SEIAA
- IV. Public Hearing was conducted by Gujarat Pollution Control Board on 27/02/2018 at project site Ashapura Perfoclay Limited, Sr. No. 167, Ler, Nr. Bhujodi, Anjar Bhuj Highway, Bhuj, Kutch.
- V. This is an existing unit engaged in Mineral Beneficiation and now proposes for expansion of Mineral Beneficiation products as tabulated below:

| Sr. no. | Name of the Products | CAS no. | Quantity (MT/Month) | | | End-use of the products |
|---------|----------------------|------------|---------------------|----------|--------|--|
| | | | Existing | Proposed | Total | |
| 1 | Bleaching Clay | 70131-50-9 | 12,000 | 4,000 | 16,000 | Refining edible and non-edible oil |
| 2 | Gypsum (By-product) | 13397-24-5 | 4,500 | -- | 4,500 | Sell to cement industries and send for back-filling of mines |
| Total | | | 12,000 | 4,000 | 16,000 | |

- VI. The project falls under Category B of project activity 2(h) as per the schedule of EIA Notification 2006.
- VII. PP was called for presentation in the SEAC meeting dated 07/01/2019.
- VIII. Salient features of the project are as under:

| Sr. | Particulars | Details |
|-----|-------------|---------|
| | | |

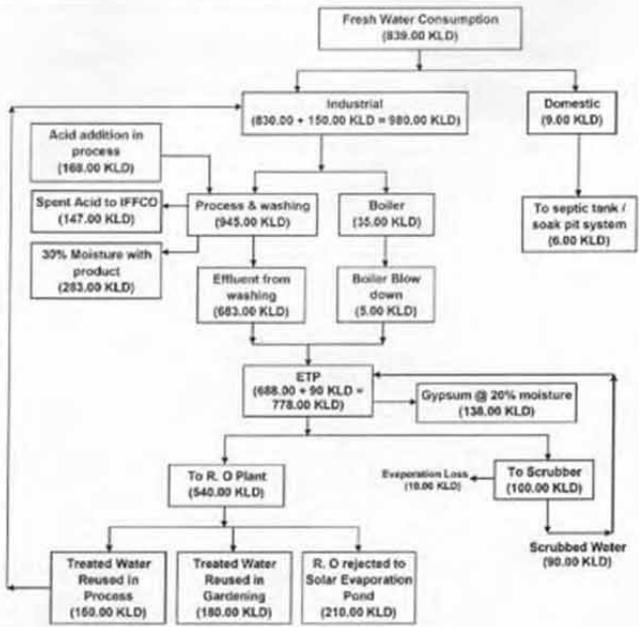
| no. | | | | | | |
|-----|---|---|------|-----------------------|--------------------------|---|
| A | Total cost of Proposed Project (Rs. in Crores): | Existing: Rs. 217.93 Crores | Year | CER Cost | Beneficial | |
| | | Proposed: Rs. 26.50 Crores | 2021 | Rs. 8.00 Lacs | | |
| B | Brief details of CER | Provision of Sanitation facilities for poor people | 2021 | Rs. 8.00 Lacs | Madhapar Navawas Village | As per MoEFCC guideline, unit will allot 1.0 % of capital investment (Brownfield project) as CER activity, which will be Rs. 26.50 Lacs. Detailed year wise CER activities are as under.... |
| | | Provision of Solar lighting at VandeMataram circle between madhapar&Bhuj Road and its maintenance | 2022 | Rs. 5.00 Lacs | MadhaparNavawas Village | |
| | | Green Belt Development and its maintenance | 2023 | Rs. 3.00 Lacs | Village Bhujodi | |
| | | Provision of Water Harvesting system | 2024 | Rs. 9.00 Lacs | Village Madhapar&Reha | |
| | | Animal Fodder | 2025 | Rs. 1.50 Lacs | Village kukma | |
| | | Total | | Rs. 26.50 Lacs | | |
| C | Brief details of EMP | For EMP, please refer Chapter – 10 of EIA report. | | | | |
| D | Total Plot area (sq. meter) | Existing: 111994.00 Sq. m. Proposed: -- Total: 111994.00 Sq. m. | | | | |
| | Green belt area (sq. meter) | Existing: 36093.00 Sq. m. Proposed: 2140.00 Sq. m. Total: 38233.00 Sq. m. | | | | |
| E | Employment generation | Existing: 500 (Male – 360, Female – 15, Labor – 125) Proposed: 30 (Male – 20, Female – 1, Labor – 9) Total: 530 (Male – 380, Female – 16, Labor – 134) | | | | |
| F | Water | | | | | |
| i | Source of Water Supply(GIDC Bore well, Surface water, Tanker supply etc...) | Gujarat Water Infrastructure Limited (GWIL) &Borewell | | | | |
| | Status of permission from the concern authority. | Unit has got CGWA permission for ground water extraction & also got permission from GWIL. | | | | |

| ii Water consumption (KLD) | | | | | |
|---|---|--|---------------------------------|---------------------------------|------------------------------------|
| | | Existing KLD | Proposed (Additional) KLD | Total after Expansion KLD | Remarks |
| | (A) Domestic | 9.0 | -- | 9.0 | -- |
| | (B) Gardening | 180.0 | -- | 180.0 | Recycle water |
| | (C) Industrial | | | | |
| | Process Washing | 795.0 | -- | 795.0 | + 150.0 KLD Recycle water |
| | Boiler | 35.0 | -- | 35.0 | |
| | Cooling | -- | -- | -- | -- |
| | Others | -- | -- | -- | -- |
| | Industrial Total | 830.0 | -- | 830.0 | |
| | Grand Total (A+B+C) | 839.0 | -- | 839.0 | |
| <p>1) Total water requirement for the project: 839.00 KLD</p> <p>2) Quantity to be recycled: 330.0 KLD [RO Permeate water: 150.0 KLD (for process) + 180.0 KLD(for gardening)]</p> <p>3) Total fresh water requirement: 839.0 KLD</p> | | | | | |
| iii Waste water generation (KLD) | | | | | |
| | Category | Existing KLD | Proposed (Additional) KLD | Total after Expansion KLD | |
| | • Domestic | 6.0 | -- | 6.0 | |
| | • Industrial | | | | |
| | Process Washing | 683.0 | -- | 683.0 | |
| | Boiler | 5.0 | -- | 5.0 | |
| | Cooling | -- | -- | -- | |
| | Others | -- | -- | -- | |
| | Total Industrial waste water | 688.0 | -- | 688.0 | |
| iv | Treatment facility within premises with capacity [For existing and Proposed] [In-house ETP (Primary, Secondary, Tertiary), MEE, Stripper, Spray Dryer, STP etc.. | | | | |
| | ➤ Existing: Unit has installed in-house ETP (Capacity: 800 KLD) comprising of primary Treatment facilities & RO plant. | | | | |
| | ➤ Proposed: -- | | | | |
| v | Mode of Disposal & Final meeting point | | | | |
| | Domestic: | At present, Domestic effluent is disposed in to Septic tank / Soak pit system. After expansion; there shall be no any additional domestic wastewater generation. | | | |

| | |
|-------------|---|
| Industrial: | <p>At Present, Industrial wastewater generated from manufacturing process and other ancillary operation is allowed into in-house ETP (comprising of primary treatment facilities & RO plant) for treatment. RO permeate is reused in process & green belt development. RO rejected water is evaporated through solar evaporation pond.</p> <p>After expansion, there shall be no any additional industrial wastewater generation.</p> |
|-------------|---|

| | |
|------------------------------------|---|
| vi | In case of Common facility (CF) like CETP, Common Spray dryer, Common MEE, CHWIF etc. Name of Common facility |
| Not Applicable | |
| Membership of Common facility (CF) | |
| (For waste water treatment) | |
| Not Applicable | |

| | |
|-----|--|
| vii | Simplified water balance diagram with reuse / recycle of waste water |
|-----|--|



| | |
|-----|---|
| vii | Reuse/Recycle details (KLD) [Source of reuse & application area] |
|-----|---|

| | | | | | | | |
|--------------------------|--|--------------------------------------|--|--------------|--|--|---|
| Total reuse – 330.00 KLD | | | | | | | |
| | Source of waste water for reuse with quantity in KLD | | Application area with quantity in KLD | | Remarks regarding feasibility to reuse i.e. w/w characteristics (COD, BOD, TDS etc.) | | |
| | RO Permeate Water – 330.0 KLD | | Process – 150.0 KLD Gardening – 180.0 KLD | | TDS: 300 – 500 mg/l COD: 6 – 8 mg/l BOD: Nil | | |
| G | Air | | | | | | |
| i | Flue gas emission details No. of Boilers/TFH/Furnaces/DG sets etc. with capacities viz. TPH, Kcal/hr, MT/hr, KVA etc. Existing & Proposed | | | | | | |
| | Sr. no. | Source of emission With Capacity | Stack Height (meter) | Type of Fuel | Quantity of Fuel MT/Day | Type of emissions i.e. Air Pollutants | Air Pollution Control Measures (APCM) |
| | Existing | | | | | | |
| | 1. | Boiler-1 & 2 (Capacity – 3 TPH each) | 30 m | | | | Adequate stack height provided |
| | 2. | Boiler – 3 (Capacity– 6 TPH) | 33 m | FO | 321 Litre/hr | PM SO ₂ NO _x | Adequate stack height provided |
| | 3. | Boiler – 4 (Capacity – 6 TPH) | 33 m | Coal | 16 T/day | | Multi Cyclone Separator & Bag Filter |
| | 4. | D. G Set (500 KVA) | 11 m | | | | Adequate stack height provided |
| | 5. | D. G Set (250 KVA) – Stand By | 11 m | HSD | 100 Litre/day | PM SO ₂ NO _x | Adequate stack height provided |
| | 6. | D. G Set (630 KVA) – Stand By | 11 m | | | | Adequate stack height provided |
| | 7. | Dryer – 1 (3 TPH) | 18 m | | | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| | 8. | Dryer – 2 (3 TPH) | 18 m | Coal | 24 T/day | PM SO ₂ NO _x | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| | 9. | Dryer – 3 (6 TPH) | 18 m | | | | Multi Cyclone Separator + Bag Filter |
| | | Dryer – 4 | | | | | Multi Cyclone |

| | | | | | | |
|---|-------------------------------|------|-----------------|-------------------|--|---|
| 10. | (6 TPH) | 18 m | Coal | 12 T/day | | Separator + Bag Filter |
| 11. | Dryer – 5 (in HAG) (1.25 TPH) | 18 m | Coal | 12 T/day | PM | Multi Cyclone Separator + Bag Filter |
| 12. | Dryer – 6 (6 TPH) | 18 m | Coal | 12 T/day | SO ₂ NO _x | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 13. | Dryer – 7 (6 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 14. | Pulverizer – 1 & 2 | 18 m | -- | -- | | Bag filter |
| 15. | Pulverizer-3 | 15 m | -- | -- | | Bag filter |
| 16. | Pulverizer-4 | 15 m | -- | -- | PM | Bag filter |
| 17. | Pulverizer-5 | 15 m | -- | -- | | Bag Filter |
| 18. | Pulverizer-6 | 15 m | -- | -- | | Bag Filter |
| 19. | De Dusting System-1 | 15 m | -- | -- | | Bag filter |
| 20. | De Dusting System-2 | 15 m | -- | -- | | Bag filter |
| 21. | Classifier | 15 m | -- | -- | | Bag filter |
| 22. | Floor Cleaner | 15 m | -- | -- | PM | Bag filter |
| 23. | Gasifier – 1 | 12 m | -- | -- | | *** |
| 24. | Gasifier – 2 | 12 m | -- | -- | | *** |
| 25. | Gasifier – 3 | 12 m | -- | -- | | *** |
| 26. | Gasifier – 4 | 12 m | -- | -- | | *** |
| Proposed | | | | | | |
| 27. | Boiler – 5 (Capacity-6 TPH) | 33 m | Coal | 12 T/day | | Multi cyclone separator & Bag filter |
| 28. | Dryer – 8 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter |
| 29. | Dryer – 9 (6 TPH) | 18 m | Coal | 16 T/day | PM SO ₂ NO _x | Multi cyclone separator + Bag Filter |
| 30. | Dryer – 10 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter |
| 31. | Dryer – 11 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter |
| 32. | Pulverizer-7 | 15 m | -- | -- | | Bag filter |
| 33. | Pulverizer-8 | 15 m | -- | -- | PM | Bag filter |
| 34. | Pulverizer-9 | 15 m | -- | -- | | Bag filter |
| 35. | Pulverizer-10 | 15 m | -- | -- | | Bag filter |
| NOTE: | | | | | | |
| <ul style="list-style-type: none"> Existing Boiler – 1 & 2 (Capacity – 3 TPH each) will not be used after expansion and keep as a stand by. Proposed Boiler – 5 (Capacity – 6 TPH) will be installed and utilized. Dryer – 4 operates at the time of breakdown / preventive maintenance. There shall be no process gas emission from existing and proposed project activity. | | | | | | |
| | | | Existing | Additional | Total After Expansion | |

| | | | | | | |
|-----|---|---|--|--|--|--|
| | Fuel Consumption | FO – 321 Lit/hr HSD – 100 Lit/day Coal – 88 T/day | Coal – 76 T/day | FO – 321 Lit/hr HSD – 100 Lit/day Coal – 164 T/day | | |
| ii | Process gas i.e. Type of pollutant gases (SO ₂ , HCl, NH ₃ , Cl ₂ , NO, etc.) Existing & Proposed | | | | | |
| | Sr. no. | Specific Source of emission (Name of the Product & Process) | Type of emission | Stack/Vent Height (meter) | Air Pollution Control Measures (APCM) | |
| | 1 | NIL | | | | |
| iii | Fugitive emission details with its mitigation measures. | | | | | |
| | <p>Source of fugitive emission: Storage area of raw materials, Manufacturing process, Vehicle movement on internal roads</p> <ul style="list-style-type: none"> To minimize fugitive emission, powder material will be allowed in a vessel through closed loop while liquid material will be charged through closed pipeline system. Transportation of raw materials & product will be carried out by trolley within premises and manual material handling will be avoided. To minimize vehicular emission due to transportation of material, paved roads will be maintained. Necessary repairs will be done immediately if the road is damaged. Regular water sprinkling will be carried out to suppress the dust particles. Cleaning of internal road will be carried out by vacuum. | | | | | |
| H | Hazardous waste (as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules 2016.) Existing & Proposed | | | | | |
| i | Sr. no. | Type/ Name of Hazardous waste | Specific Source of generation (Name of the Activity, Product etc.) | Category and Schedule as per HW Rules. | Quantity (MT/Annum) Existing Proposed Total | Management of HW |
| | 1 | ETP Sludge | Effluent Treatment Plant | 35.3 (Sch. I) | 0.22 -- 0.22 | Collection, Storage, Transportation & Disposal by send to TSDF site – M/s. Saurashtra Enviro Projects Pvt. Ltd. |
| | 2 | Used Oil | D. G Set | 5.1 (Sch. I) | 0.100 -- 0.100 | Maximum quantity reuse in plant & balance quantity if any will be Collected, Stored, Transported and Disposed by selling to registered reprocessor listed by GPCB. |
| | 3 | Spent Acid | Process | B15 | 66000 -- 66000 | Collection, Storage, |

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| | | | | | | | | |
|-----|---|---|--|------------------|------|------|--|---|
| | | (Sch. II) | | | | | Transportation & Disposal by selling to M/s. IFFCO Kandla, Dist: Kutch. If IFFCO will not accept spent acid, then it will be neutralize within the premises and generated gypsum shall be sent to cement Industry. | |
| | 4 | Sludge from Wet Scrubber (Gasifier attached with Dryer) | Scrubber | 35.1 (Sch. I) | 8.50 | -- | 8.50 | Collection, Storage, Transportation & Disposal by sending to M/s. Sanghi Industries Ltd. for co-processing. |
| | 5 | Fly Ash | Air pollution control system | 35.1 (Sch. I) | 2.30 | 0.70 | 3.00 | Collection, Storage, Transportation & Disposal by selling to Cement / Brick manufacturing unit / Local road contractor. |
| | 6 | Evaporation Residue (salt) | Evaporation Pond | 35.3 (Sch. I) | 1.0 | -- | 1.0 | Collection, Storage, Transportation & Disposal by send to TSDf site - M/s. SaurashtraEnviroProjects Pvt. Ltd. |
| ii | Membership details of TSDf, CHWIF etc. (For HW management) | | Unit has got membership of TSDf site M/s. SaurashtraEnviro Projects Pvt.Ltd. | | | | | |
| iii | Details of Non-Hazardous waste & its disposal(MSW and others) | | MSW collect in separate bin and dispose to municipal site. | | | | | |

- XI. During the meeting dated 18/12/2018, technical presentation made by the Project proponent.
- XII. During the meeting, the project was appraised based on the information furnished in the EIA Report, Public hearing proceedings and details presented during the meeting.
- XIII. The baseline environmental quality has been assessed for various components of the environment viz. air, noise, water, biological and socioeconomic aspect for the study area of 10 km radial distance from project site for the period 07/03/2017 to 06/06/2017. Ambient Air Quality monitoring was carried

out for PM10, PM2.5, SO2, NOx, and CO at Eight locations, including the project site. Values conform to the prescribed standards for Ambient Air Quality. The incremental Ground Level Concentration (GLC) has been computed using AERMOD view 8.2.0. The resultant concentrations are within the NAAQS. The modeling study proved that the air emissions from the proposed plant would not affect the ambient air quality of the region in any significant manner. The ambient air quality around the proposed project site will remain within the National Ambient Air Quality Standards (NAAQS).

- XIV. Risk assessment including prediction of the worst-case scenario and maximum credible accident scenarios has been carried out. The detail proposed safeguard measures including On-Site / Off-Site Emergency Plan has been covered in the RA report.
- XV. Committee deliberated on Certified Compliance Report (CCR) received from GPCB, Public hearing issues etc.
- XVI. Committee noted that compliance to the non-complying conditions as per the CCR is not satisfactorily addressed.
- XVII. Committee also observed that present status of the commitments made by PP during public hearing is not properly addressed.
- XVIII. They have valid CC&A for existing unit. Copy of CC&A, its compliance report is submitted. PP ensured that there are no court cases pending and no public complaints against the project.
- XIX. After detailed discussion, Committee decided to further appraise the case only after submission of the following details:
 - 1. Compliance to the Certified Compliance Report (CCR) of earlier EC conditions. Ensure that all the conditions are complying at present.
 - 2. Issues raised during public hearing, Commitments by PP and its present status at present (Tabular form).
- XX. PP has submitted reply for the above additional details sought vide letter on 26/12/2018.
- XXI. The project was considered in SEAC meeting dated 07/01/2019
- XXII. PP has presented as below:
 - Compliance to the Certified Compliance Report (CCR) of earlier EC conditions
 - Committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitite in place of Bentonite.
 - Issues raised during public hearing, Commitments by PP and its present status at present.
- XXIII. While discussing regarding approved fuel, PP informed that they will not use petcock as a fuel.
- XXIV. During the meeting Committee considered this proposal and reply submitted by PP found satisfactory.
- XXV. Compliance of the ToR was found satisfactory.
- XXVI. After detailed discussion, it was decided to recommend the project to SEIAA Gujarat for grant of Environmental Clearance.

XXVII. Considering the facts above and merit of the case, the SEAC decided to recommend the SEIAA, Gujarat, to grant the Environment Clearance to the project for the above-mentioned products subject to the strict compliance of the following conditions:

Conditions with which Environment Clearance is recommended:

SPECIFIC CONDITIONS:

1. **Proposed expansion of existing product (Bleaching clay) from 12,000 MT/Month to 16,000 MT/Month shall be through Dry process only.**
2. The unit shall discontinue production activities strictly during the high rainy days.
3. There shall be no generation of Spent Sulphuric Acid from the proposed expansion.
4. The unit shall not use Pet coke as fuel.
5. All measures shall be taken to prevent soil and ground water contamination.
6. There shall be no drainage connection from the premises.
7. Unit shall explore the possibilities for environment friendly methods for disposal of Incinerable & land fillable wastes before sending to CHWIF/TSDF sites respectively.
8. Unit shall provide Continuous Emission Monitoring System [CEMS] and an arrangement shall also be done for reflecting the online monitoring results on the company's server, which can be assessable by the GPCB on real time basis.
9. All measures shall be taken to prevent soil and ground water contamination.
10. The project proponent must strictly adhere to the stipulations made by the Gujarat Pollution Control Board, State Government and/or any other statutory authority.
11. The National Ambient Air Quality Emission Standards issued by the Ministry vide G. S. R. No. 826 (E) dated 16th November, 2009 shall be complied with.
12. National Emission Standards for Organic Chemicals Manufacturing Industry issued by the Ministry vide G. S. R. 608 (E) dated 21/07/2010 and amended from time to time shall be followed.
13. Unit shall provide Continuous Emission Monitoring System [CEMS] for flue gas emissions and an arrangement shall also be done for reflecting the online monitoring results on the company's server, which can be assessable by the GPCB on real time basis.
14. Unit shall comply Coal handling guidelines published by GPCB.

WATER:

15. There shall be no additional water consumption due to proposed expansion.
16. Total water consumption after proposed expansion shall not exceed 839 KL/day.
17. The water meter shall be installed and records of daily and monthly water consumption shall be maintained.
18. There shall be no generation of industrial waste water from proposed expansion.
19. Management of Industrial effluent from existing project (688 KLD) shall be as per existing CC&A.
20. There shall be no industrial wastewater discharge from the unit.
21. The domestic wastewater generation shall not exceed 6 KL/day after the expansion, which shall be disposed off through septic tank - soak pit

AIR:

22. Unit shall not exceed fuel consumption for Steam Boiler, Dryers, Gasifiers, Pulverisers and stand-by DG set as mentioned below:

| Sr. no. | Source of emission With Capacity | Stack Height (meter) | Type of Fuel | Quantity of Fuel MT/Day | Type of emissions i.e. Air Pollutants | Air Pollution Control Measures (APCM) |
|----------|--------------------------------------|----------------------|--------------|-------------------------|--|---|
| Existing | | | | | | |
| 1. | Boiler-1 & 2 (Capacity – 3 TPH each) | 30 m | FO | 321 Litre/hr | PM SO ₂ NO _x | Adequate stack height provided |
| 2. | Boiler – 3 (Capacity– 6 TPH) | 33 m | | | | Adequate stack height provided |
| 3. | Boiler – 4 (Capacity – 6 TPH) | 33 m | Coal | 16 T/day | | Multi Cyclone Separator & Bag Filter |
| 4. | D. G Set (500 KVA) | 11 m | HSD | 100 Litre/day | PM SO ₂ NO _x | Adequate stack height provided |
| 5. | D. G Set (250 KVA) – Stand By | 11 m | | | | Adequate stack height provided |
| 6. | D. G Set (630 KVA) – Stand By | 11 m | | | | Adequate stack height provided |
| 7. | Dryer – 1 (3 TPH) | 18 m | Coal | 24 T/day | PM SO ₂ NO _x | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 8. | Dryer – 2 (3 TPH) | 18 m | | | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 9. | Dryer – 3 (6 TPH) | 18 m | | | | Multi Cyclone Separator + Bag Filter |
| 10. | Dryer – 4 (6 TPH) | 18 m | Coal | 12 T/day | PM SO ₂ NO _x | Multi Cyclone Separator + Bag Filter |
| 11. | Dryer – 5 (in HAG) (1.25 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter |
| 12. | Dryer – 6 (6 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 13. | Dryer – 7 (6 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 14. | Pulverizer – 1 & 2 | 18 m | -- | -- | PM | Bag filter |
| 15. | Pulverizer-3 | 15 m | -- | -- | | Bag filter |
| 16. | Pulverizer-4 | 15 m | -- | -- | | Bag filter |
| 17. | Pulverizer-5 | 15 m | -- | -- | | Bag Filter |
| 18. | Pulverizer-6 | 15 m | -- | -- | | Bag Filter |
| 19. | De Dusting System–1 | 15 m | -- | -- | | Bag filter |
| 20. | De Dusting System–2 | 15 m | -- | -- | PM | Bag filter |
| 21. | Classifier | 15 m | -- | -- | | Bag filter |

| 22. | Floor Cleaner | 15 m | -- | -- | | Bag filter | | | | | | | | |
|--|---|-----------------|--|----------|--|--|--|----------|------------|-----------------------|------------------|---|-----------------|--|
| 23. | Gasifier – 1 | 12 m | -- | -- | | *** | | | | | | | | |
| 24. | Gasifier – 2 | 12 m | -- | -- | | *** | | | | | | | | |
| 25. | Gasifier – 3 | 12 m | -- | -- | | *** | | | | | | | | |
| 26. | Gasifier – 4 | 12 m | -- | -- | | *** | | | | | | | | |
| Proposed | | | | | | | | | | | | | | |
| 27. | Boiler – 5 (Capacity–6 TPH) | 33 m | Coal | 12 T/day | PM SO ₂ NO _x | Multi cyclone separator & Bag filter | | | | | | | | |
| 28. | Dryer – 8 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter | | | | | | | | |
| 29. | Dryer – 9 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter | | | | | | | | |
| 30. | Dryer – 10 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter | | | | | | | | |
| 31. | Dryer – 11 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter | | | | | | | | |
| 32. | Pulverizer-7 | 15 m | -- | -- | PM | Bag filter | | | | | | | | |
| 33. | Pulverizer-8 | 15 m | -- | -- | | Bag filter | | | | | | | | |
| 34. | Pulverizer-9 | 15 m | -- | -- | | Bag filter | | | | | | | | |
| 35. | Pulverizer-10 | 15 m | -- | -- | | Bag filter | | | | | | | | |
| NOTE: | | | | | | | | | | | | | | |
| <ul style="list-style-type: none"> Existing Boiler – 1 & 2 (Capacity – 3 TPH each) will not be used after expansion and keep as a <i>stand by</i>. Proposed Boiler – 5 (Capacity – 6 TPH) will be installed and utilized. Dryer – 4 operates at the time of breakdown / preventive maintenance. There shall be no process gas emission from existing and proposed project activity. | | | | | | | | | | | | | | |
| <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th></th> <th style="text-align: center;">Existing</th> <th style="text-align: center;">Additional</th> <th style="text-align: center;">Total After Expansion</th> </tr> </thead> <tbody> <tr> <td>Fuel Consumption</td> <td>FO – 321 Lit/hr HSD – 100 Lit/day Coal – 88 T/day</td> <td>Coal – 76 T/day</td> <td>FO – 321 Lit/hr HSD – 100 Lit/day Coal – 164 T/day</td> </tr> </tbody> </table> | | | | | | | | Existing | Additional | Total After Expansion | Fuel Consumption | FO – 321 Lit/hr HSD – 100 Lit/day Coal – 88 T/day | Coal – 76 T/day | FO – 321 Lit/hr HSD – 100 Lit/day Coal – 164 T/day |
| | Existing | Additional | Total After Expansion | | | | | | | | | | | |
| Fuel Consumption | FO – 321 Lit/hr HSD – 100 Lit/day Coal – 88 T/day | Coal – 76 T/day | FO – 321 Lit/hr HSD – 100 Lit/day Coal – 164 T/day | | | | | | | | | | | |

23. Unit shall provide adequate APCM with flue gas generation sources as mentioned above:
24. There shall be no process gas emission after proposed expansion.
25. Adequate air pollution control equipments shall be provided and APC systems shall be operated efficiently and effectively to achieve the norms prescribed by the GPCB/CPCB/MoEF&CC at vent / stack outlets.
26. Online monitoring system shall be installed on the flue gas and process stacks to monitor the pollutant concentrations. An arrangement shall also be made for reflecting the online monitoring results on the company's server, which can be accessed by the GPCB on real time basis.
27. Ash shall be handled only in dry state.
28. The unit shall strictly comply with the Fly Ash Notification under the EPA and it shall be ensured that there is 100% utilization of fly ash to be generated from the unit.
29. The fugitive emission in the work zone environment shall be monitored. The emission shall conform to the standards prescribed by the concerned authorities from time to time (e.g. Directors of Industrial Safety & Health). Following indicative guidelines shall also be followed to reduce the fugitive emission.
 - All handling & transport of Coal shall be exercised through covered coal conveyors only.
 - Enclosure shall be provided at Coal loading and unloading operations.

- Water shall be sprinkled on Coal stock piles periodically to retain some moisture in top layer and also while compacting to reduce the fugitive emission.
 - All transfer points shall be fully enclosed.
 - Accumulated coal dust /fly ash on the ground and other surfaces shall be removed / swept regularly and water the area after sweeping.
 - Internal roads shall be either concreted or asphalted or paved properly to reduce the fugitive emission during vehicular movement.
 - Air borne dust shall be controlled with water sprinklers at suitable locations in the plant.
 - Coal shall be transported through covered trucks only whereas fly ash shall be transported through closed trucks only.
 - A green belt shall be developed all around the plant boundary and also along the roads to mitigate fugitive & transport dust emission.
30. All the vessels used in the manufacturing process shall be closed to reduce the fugitive emission.
31. Regular monitoring of ground level concentration of PM10, PM2.5, SO2, CO and NOx shall be carried out in the impact zone and its records shall be maintained. Ambient air quality levels shall not exceed the standards stipulated by Gujarat Pollution Control Board. If at any stage these levels are found to exceed the prescribed limits, necessary additional control measures shall be provided immediately. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with GPCB.

SOLID / HAZARDOUS WASTE:

32. All the hazardous waste management shall be taken care as mentioned below:

| Sr. no. | Type/ Name of Hazardous waste | Specific Source of generation (Name of the Activity, Product etc.) | Category and Schedule as per HW Rules. | Quantity (MT/Annum) | | | Management of HW |
|---------|-------------------------------|--|--|---------------------|----------|-------|---|
| | | | | Existing | Proposed | Total | |
| 1 | ETP Sludge | Effluent Treatment Plant | 35.3 (Sch. I) | 0.22 | -- | 0.22 | Collection, Storage, Transportation & Disposal by send to TSDF site – M/s. SaurashtraEnviro Projects Pvt. Ltd. |
| 2 | Used Oil | D. G Set | 5.1 (Sch. I) | 0.100 | -- | 0.100 | Maximum quantity reuse in plant & balance quantity if any will be Collected, Stored, Transported and Disposed by selling to |

| | | | | | | | registered reprocessor listed by GPCB. |
|---|---|------------------------------|---------------|-------|------|-------|---|
| 3 | Spent Acid | Process | B15 (Sch. II) | 66000 | -- | 66000 | Collection, Storage, Transportation & Disposal by selling to M/s. IFFCO Kandla, Dist: Kutch. If IFFCO will not accept spent acid, then it will be neutralize within the premises and generated gypsum shall be sent to cement Industry. |
| 4 | Sludge from Wet Scrubber (Gasifier attached with Dryer) | Scrubber | 35.1 (Sch. I) | 8.50 | -- | 8.50 | Collection, Storage, Transportation & Disposal by sending to M/s. Sanghi Industries Ltd. for co-processing. |
| 5 | Fly Ash | Air pollution control system | 35.1 (Sch. I) | 2.30 | 0.70 | 3.00 | Collection, Storage, Transportation & Disposal by selling to Cement / Brick manufacturing unit / Local road contractor. |
| 6 | Evaporation Residue (salt) | Evaporation Pond | 35.3 (Sch. I) | 1.0 | -- | 1.0 | Collection, Storage, Transportation & Disposal by send to TSDF site - M/s. Saurashtra EnviroProjects |

33. Authorized end-users shall have permissions from the concerned authorities under the Rule 9 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules 2016

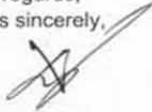
GENERAL CONDITIONS:

34. Unit shall comply provisions of MoEFCC's O.M. No. 22-65/2017-IA.III dated 01/05/2018 regarding Corporate Environment Responsibility (CER). Fund allocation for Corporate Environment Responsibility (CER) shall be made as per the said OM dated 01/05/2018 for various activities therein. Item-wise details along with time bound action plan shall be prepared and submitted to the concern authorities.
35. Unit shall comply all the applicable standard conditions prescribed in Office Memorandum (OM) published by MoEF&CC vide no. F. No. 22-34/2018-IA.III dated 09/08/2018 for Mineral Beneficiation Plants as mentioned at Sr. no. IX.
36. All the recommendations, mitigation measures, environmental protection measures and safeguards proposed in the EIA report of the project prepared by Envirocare Technocrats Pvt. Ltd, Surat and submitted by project proponent and commitments made during presentation before SEAC and proposed in the EIA report shall be strictly adhered to in letter and spirit.
37. The occupier/manager shall strictly comply the provisions under the Factories Act 1948 and the Gujarat Factories Rules 1963.
38. Proper ventilation shall be provided in the work area.
39. Personal Protective Equipment shall be provided to workers and its usage shall be ensured and supervised.
40. First Aid Box shall be made readily available in the unit.
41. Tie up shall be done with nearby health care unit / doctor for seeking immediate medical attention in the case of emergency, regular medical checkup of the workers and keeping its record etc.
42. Training shall be imparted to all the workers on safety and health aspects.
43. Occupational health surveillance of the workers shall be done and its records shall be maintained. Pre-employment and periodical medical examination for all the workers shall be undertaken on regular basis as per Factories Act & Rules.
44. Adequate firefighting facilities shall be provided.
45. The ambient noise levels shall conform to the standards prescribed under the Environment (Protection) Act, 1986 & Rules there under. Workplace noise levels for workers shall be as per the Factories Act and Rules.
46. The overall noise level in and around the plant area shall be kept well within the standards by providing noise control measures including engineering controls like acoustic insulation hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise level shall confirm to the standards prescribed under The Environment (Protection) Act, 1986 & Rules.
47. Selection of any plant equipments shall be made with specification of low noise levels.
48. The unit shall develop green belt within premises as per the CPCB guidelines. However, if the adequate land is not available within the premises, the unit shall take up adequate plantation on road sides and suitable open areas in GIDC estate or any other open areas in consultation with the GIDC / GPCB and submit an action plan of plantation for next three years to the GPCB.

49. The area earmarked as green area shall be used only for plantation and shall not be altered for any other purpose.
50. Drip irrigation / low-volume, low-angle sprinkler system shall be used for the green belt development within the premises.
51. Application of solar energy shall be incorporated for illumination of common areas, lighting for gardens and street lighting in addition the provision for solar water heating system shall also be provided.
52. All the commitments / undertakings given to the SEAC during the appraisal process for the purpose of environmental protection and management shall be strictly adhered to.
53. The project management shall ensure that unit complies with all the environment protection measures, risk mitigation measures and safeguards recommended in the EMP report and Risk Assessment Study report as well as proposed by project proponent.
54. All the recommendations, mitigation measures, environmental protection measures and safeguards proposed in the EIA report of the project prepared by Envirocare Technocrats Pvt. Ltd, Surat and submitted by project proponent and commitments made during presentation before SEAC and proposed in the EIA report shall be strictly adhered to in letter and spirit.
55. In the event of failure of any pollution control system adopted by the unit, the unit shall be safely closed down and shall not be restarted until the desired efficiency of the control equipment has been achieved.
56. The project authorities must strictly adhere to the stipulations made by the Gujarat Pollution Control Board (GPCB), State Government and any statutory authority.
57. The company shall vigorously follow the recommendations mentioned in the Charter on Corporate Responsibility for Environment Protection (CREP) published by the Central Pollution Control Board.
58. Unit shall comply provisions of MoEFCC's O.M. No. 22-65/2017-IA.III dated 01/05/2018 regarding Corporate Environment Responsibility (CER). Fund allocation for Corporate Environment Responsibility (CER) shall be made as per the said OM dated 01/05/2018 for various activities therein
59. All the recommendations, mitigation measures, environmental protection measures and safeguards proposed in the EIA report of the project prepared by M/s: Eco Chem Sales & Services, Surat was submitted by project proponent vide letter no. NIL dated 29/08/2018 and commitments made during presentation before SEAC and proposed in the EIA report shall be strictly adhered to in letter and spirit.
60. All the issues raised and commitments made in the public hearing held on 18/08/2018 shall be comprehensively addressed / complied with in a time bound manner.
61. A separate Environment Management Cell equipped with full-fledged laboratory facilities and qualified personnel shall be set up to carry out the environment management and monitoring functions and a separate budget shall be allocated for this purpose.
62. The funds earmarked for environment protection measures shall be maintained in a separate account and there shall not be any diversion of these funds for any other purpose. A year-wise expenditure on environmental safeguards shall be reported.
63. Pucca flooring / impervious bottom shall be provided in the work areas, chemical storage areas and chemical handling areas to minimize soil contamination.

64. Leakages from the pipes, pumps, shall be minimal and if occurs, shall be arrested promptly. During material transfer, spillages shall be avoided and garland drain be constructed.
65. The project management shall vigorously implement the recommendations / suggestions stated in the EIA report of the project.
66. The company shall carry out socio-economic developmental / community welfare activities in consultation with the District Development Officer / District Collector.
67. No further expansion or modifications in the plant likely to cause environmental impacts shall be carried out without obtaining prior Environment Clearance from the competent authority.
68. The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and the Public Liability Insurance Act, 1991 along with their amendments and rules.

With regards,
Yours sincerely,



(K. C. Mistry)
Secretary, State Level Expert Appraisal Committee

OK

Annexure - E

S. M. SAIYAD, IFS
MEMBER SECRETARY
SEIAA (GUJARAT)



STATE LEVEL ENVIRONMENT
IMPACT ASSESSMENT
AUTHORITY
GUJARAT

Government of Gujarat

No. SEIAA/GUJ/EC/2(b)/355/2019

Date: 26 FEB 2019

By R P A D

Time Limit

Sub. Environment Clearance to M/s: Ashapura Perfoclay Limited for expansion of production capacity of Bleaching Clay at the existing unit at Survey no. 167, Village: Ler, Nr. Bhujodi, Anjar- Bhuj Highway, Ta.: Bhuj, District: Kutch. In Category 2(b) of Schedule annexed with EIA Notification dated 14/09/2006.

Ret: Your Proposal No. SIA/GJ/IND/18601/2018.

Dear Sir,

This has reference to your application along with EIA report dated 12/10/2018 submitted to SEIAA, seeking Environmental Clearance under Environment Impact Assessment: Notification, 2006 and additional information / documents submitted vide letter dated 26/12/2018 to the SEAC.

The proposal is for Environmental Clearance to M/s: Ashapura Perfoclay Limited for expansion of production capacity of Bleaching Clay at the existing unit at Survey no. 167, Village: Ler, Nr. Bhujodi, Anjar- Bhuj Highway, Ta.: Bhuj, District: Kutch. It is an existing unit for manufacturing following products, which falls in the category 2(b) of the schedule of the EIA Notification-2006

| Sr. no. | Name of the Products | CAS no. | Quantity (MT/Month) | | Total | End-use of the products |
|---------|----------------------|------------|---------------------|----------|--------|--|
| | | | Existing | Proposed | | |
| 1 | Bleaching Clay | 70131-50-5 | 12,000 | 4,000 | 16,000 | Refining edible and non-edible oil |
| 2 | Gypsum (By-product) | 13397-24-5 | 4,500 | -- | 4,500 | Sell to cement industries and send for back-filling of mines |
| Total | | | 12,000 | 4,000 | 16,000 | |

The project activity is covered in 2(b) and is of 'B' Category. Public hearing was carried out on 27/02/2019.

The SEAC, Gujarat vide their letter dated 31/01/2019 had recommended to the SEIAA, Gujarat, to grant the Environment Clearance for the above-mentioned project based on its meeting held on 07/01/2019. The proposal was considered by SEIAA, Gujarat in its meeting held on 08/02/2019 at Gandhinagar. After careful consideration, the SEIAA hereby accords Environmental Clearance to above project under the provisions of EIA Notification dated 14th September, 2006 subject to the compliance of the following conditions.

A. CONDITIONS:

A.1 SPECIFIC CONDITION:

- Proposed expansion of existing product (Bleaching clay) from 12,000 MT/Month to 16,000 MT/Month shall be through Dry process only.
- The unit shall discontinue production activities strictly during the high rainy days.
- The unit shall not use Pet coke as fuel.
- All measures shall be taken to prevent soil and ground water contamination.
- There shall be no drainage connection from the premises.
- Unit shall explore the possibilities for environment friendly methods for disposal of incinerable & land fillable wastes before sending to CEMF/HITSEF sites respectively.
- Unit shall provide Continuous Emission Monitoring System (CEMS) and an arrangement shall also be done for reflecting the online monitoring results on the company's server, which can be assessable by the CPCB on real time basis.
- All measures shall be taken to prevent soil and ground water contamination.

The project proponent must strictly adhere to the stipulations made by the Gujarat Pollution Control Board, State Environment and/or any other statutory authority.

10. The National Ambient Air Quality Emission Standards issued by the Ministry vide G. S. R. No. 826 (E) dated 16th November, 2009 shall be complied with.

11. The National Emission Standards for Organic Chemicals Manufacturing Industry issued by the Ministry vide G. S. R. 508 (E) dated 21/07/2010 and amended from time to time shall be followed.

12. Unit shall provide Continuous Emission Monitoring System (CEMS) for flue gas emissions and an arrangement shall also be done for reflecting the online monitoring results on the company's server, which can be assessable by the CPCB on real time basis.



Office : Gujarat Pollution Control Board, "Paryavaran Bhavan" Sector-10 A, Gandhinagar-382010
Phone No. - (079) 232-3215, 232-41514 Fax No.:- (079) 232-22784
E-mail : msc@gujgpcb.com Website:- www.seiaa.gujarat.gov.in

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13. Unit shall comply Coal handling guidelines published by GPCB

A. 2 WATER

- 14. There shall be no additional water consumption due to proposed expansion
- 15. Total water consumption after proposed expansion shall not exceed 838 KL/day.
- 16. The water meter shall be installed and records of daily and monthly water consumption shall be maintained
- 17. There shall be no generation of industrial waste water from proposed expansion
- 18. Industrial wastewater shall be treated in ETP followed by RO. RO permeate shall be reused and RO reject shall be subjected to inhouse MEE. MEE condensate shall be reused within plant premises
- 19. There shall be no industrial wastewater discharge from the unit.
- 20. The domestic wastewater generated shall not exceed 6 KL/day after the expansion, which shall be disposed off through septic tank - soak pit

A. 3 AIR

21. Unit shall not exceed fuel consumption for Steam Boiler, Dryers, Gasifiers, Pulverizers and stand-by DG set as mentioned below:

| Sr No. | Source of emission With Capacity | Stack Height (meter) | Type of Fuel | Quantity of Fuel MT/Day Existing | Type of emissions i.e. Air Pollutants | Air Pollution Control Measures (APCM) |
|-----------------|--------------------------------------|----------------------|--------------|----------------------------------|---------------------------------------|---|
| 1 | Boiler-1 & 2 (Capacity - 3 TPH each) | 30 m | FO | 321 Litre/hr | PM, SO ₂ , NO _x | Adequate stack height provided |
| 2 | Boiler - 3 (Capacity- 6 TPH) | 33 m | | | | Adequate stack height provided |
| 3 | Boiler - 4 (Capacity - 6 TPH) | 33 m | Coal | 15 T/day | | Multi Cyclone Separator & Bag Filter |
| 4 | D. G Set (500 KVA) | 11 m | | | | Adequate stack height provided |
| 5 | D. G Set (250 KVA) - Stand By | 11 m | HSD | 100 Litre/day | PM, SO ₂ , NO _x | Adequate stack height provided |
| 6 | D. G Set (630 KVA) - Stand By | 11 m | | | | Adequate stack height provided |
| 7 | Dryer - 1 (3 TPH) | 18 m | | | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 8 | Dryer - 2 (3 TPH) | 18 m | Coal | 24 T/day | PM, SO ₂ , NO _x | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 9 | Dryer - 3 (6 TPH) | 18 m | | | | Multi Cyclone Separator + Bag Filter |
| 10 | Dryer - 4 (6 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter |
| 11 | Dryer - 5 (in HAG) (25 TPH) | 18 m | Coal | 12 T/day | PM, SO ₂ , NO _x | Multi Cyclone Separator + Bag Filter |
| 12 | Dryer - 6 (6 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 13 | Dryer - 7 (6 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 14 | Pulverizer - 1 & 2 | 15 m | | | | Bag filter |
| 15 | Pulverizer-3 | 15 m | | | | Bag filter |
| 16 | Pulverizer-4 | 15 m | | | PM | Bag filter |
| 17 | Pulverizer-5 | 15 m | | | | Bag Filter |
| 18 | Pulverizer-6 | 15 m | | | | Bag filter |
| 19 | De Dusting System-1 | 15 m | | | | Bag filter |
| 20 | De Dusting System-2 | 15 m | | | | Bag filter |
| 21 | Classifier | 15 m | | | PM | Bag filter |
| 22 | Flour Cleaner | 15 m | | | | ... |
| 23 | Gasifier - 1 | 12 m | | | | ... |
| 24 | Gasifier - 2 | 12 m | | | | ... |
| 25 | Gasifier - 3 | 12 m | | | | ... |
| 26 | Gasifier - 4 | 12 m | | | | ... |
| Proposed | | | | | | |
| 27 | Boiler - 5 (Capacity-6 TPH) | 33 m | Coal | 12 T/day | | Multi cyclone separator & Bag filter |
| 28 | Dryer - 8 (6 TPH) | 18 m | Coal | 16 T/day | PM, SO ₂ , NO _x | Multi cyclone separator + Bag Filter |
| 29 | Dryer - 9 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter |

| | | | | | | |
|----|-----------------------|------|------|----------|------------|--------------------------------------|
| 30 | Dryer - 10 (6 TPH) | 18 m | Coal | 16 T/day | PM | Multi cyclone separator + Bag Filter |
| 31 | Dryer - 11 (3 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter |
| 32 | Pulverizer-7 | 15 m | -- | -- | | Bag filter |
| 33 | Pulverizer-8 | 15 m | -- | -- | | Bag filter |
| 34 | Pulverizer-9 | 15 m | -- | -- | | Bag filter |
| 35 | Pulverizer-10 | 15 m | -- | -- | Bag filter | |

NOTE:

- Existing Boiler - 1 & 2 (Capacity - 3 TPH each) will not be used after expansion and keep as a stand by. Proposed Boiler - 5 (Capacity - 6 TPH) will be installed and utilized.
- Dryer - 4 operates at the time of breakdown / preventive maintenance.
- There shall be no process gas emission from existing and proposed project activity.

| Fuel Consumption | Existing | Additional | Total After Expansion |
|------------------|-------------------|-----------------|-----------------------|
| | FO - 321 Lit/hr | Coal - 75 T/day | FO - 321 Lit/hr |
| | HSC - 100 Lit/day | | HSC - 100 Lit/day |
| | Coal - 88 T/day | | Coal - 164 T/day |

- Unit shall provide adequate APCM with flue gas generation sources as mentioned above.
- There shall be no process gas emission after proposed expansion.
- Adequate air pollution control equipments shall be provided and APC systems shall be operated efficiently and effectively to achieve the norms prescribed by the GPCB/CPCB/MoEF&CC at vent / stack outlets.
- Online monitoring system shall be installed on the flue gas and process stacks to monitor the pollutant concentrations. An arrangement shall also be made for reflecting the online monitoring results on the company's server, which can be accessed by the GPCB on real time basis.
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 - All handling & transport of Coal shall be exercised through covered coal conveyors only.
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 - Water shall be sprinkled on Coal stock piles periodically to retain some moisture in top layer and also while compacting to reduce the fugitive emission.
 - All transfer points shall be fully enclosed.
 - Accumulated coal dust / fly ash on the ground and other surfaces shall be removed / swept regularly and water the area after sweeping.
 - Internal roads shall be either concreted or asphalted or paved properly to reduce the fugitive emission during vehicular movement.
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A.4 SOLID / HAZARDOUS WASTE:

- All the hazardous waste management shall be taken care as mentioned below:

| Sr no. | Type/ Name of Hazardous waste | Specific Source of generation (Name of the Activity, Product etc.) | Category and Schedule as per HW Rules | Quantity (MT/Annum) | | | Management of HW |
|--------|-------------------------------|--|---------------------------------------|---------------------|----------|-------|--|
| | | | | Existing | Proposed | Total | |
| | ETP Sludge | Effluent Treatment Plant | 35.3 (Sch I) | 0.22 | - | 0.22 | Collection, Storage, Transportation & Disposal by send to TSD site - M/s |

Office : Gujarat Pollution Control Board "Paryavaran Bhavan" Sector-10 A, Gandhinagar-382016

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| | | | | | | | |
|---|---|------------------------------|-----------------|-------|------|-------|---|
| | | | | | | | Saurashtra Enviro Projects Pvt. Ltd. |
| 2 | Used Oil | D G Set | 5.1 (Sch I) | 0.100 | -- | 0.100 | Maximum quantity reuse in plant & balance quantity if any will be Collected, Stored, Transported and Disposed by selling to registered reprocessor listed by GPCB. |
| 3 | Spent Acid | Process | B15 (Sch II) | 66000 | -- | 66000 | Collection, Storage Transportation & Disposal by selling to M/s IFFCO Kand a Dist. Kutch. If IFFCO will not accept spent acid, then it will be neutralize within the premises and generated gypsum shall be sent to cement industry |
| 4 | Sludge from Wet Scrubber (Gasifier attached with Dryer) | Scrubber | 35.1 (Sch I) | 8.50 | | 8.50 | Collection, Storage, Transportation & Disposal by sending to M/s Sanghi Industries Ltd. for co-processing |
| 5 | Fly Ash | Air pollution control system | 35.1 (Sch I) | 2.30 | 0.70 | 3.00 | Collection, Storage, Transportation & Disposal by selling to Cement / Brck manufacturing unit / Local road contractor |
| 6 | Evaporation Residue (salt) | Evaporation Pond | 35.3 (Sch I) | 1.0 | -- | 1.0 | Collection, Storage, Transportation & Disposal by send to TSDF site - M/s Saurashtra Enviro Projects Pvt. Ltd |

32 Authorized end-users shall have permissions from the concerned authorities under the Rule 9 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules 2016.

B. OTHER CONDITIONS:

- 33 Unit shall comply provisions of MoEFCC's O.M. No. 22-55/2017-A I dated 01/05/2018 regarding Corporate Environment Responsibility (CER). Fund allocation for Corporate Environment Responsibility (CER) shall be made as per the said OM dated 01/05/2018 for various activities therein. Form-wise details along with time bound action plan shall be prepared and submitted to the concern authorities.
- 34 Unit shall comply all the applicable standard conditions prescribed in Office Memorandum (OM) published by MoF&CC vide no. F. No. 22-34/2018-IA.II dated 09/08/2018 for Mineral Beneficiation Plants as mentioned at Sr. no. IX.
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- 37 Proper ventilation shall be provided in the work area.
- 38 Personal Protective Equipment shall be provided to workers and its usage shall be ensured and supervised.
- 39 First Aid Box shall be made readily available in the unit.
- 40 Tie up shall be done with nearby health care unit / doctor for seeking immediate medical attention in the case of emergency, regular medical checkup of the workers and keeping its record etc.
- 41 Training shall be imparted to all the workers on safety and health aspects.
- 42 Occupational health surveillance of the workers shall be done and its records shall be maintained. Pre-employment and periodical medical examination for all the workers shall be undertaken on regular basis as per Factories Act & Rules.
- 43 Adequate firefighting facilities shall be provided.
- 44 The ambient noise levels shall conform to the standards prescribed under the Environment (Protection) Act, 1986 &

Rules there under. Workplace noise levels for workers shall be as per the Factories Act and Rules.

45. The overall noise level in and around the plant area shall be kept well within the standards by providing noise control measures including engineering controls like acoustic insulation hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise level shall conform to the standards prescribed under The Environment (Protection) Act, 1986 & Rules.
46. Selection of any plant equipments shall be made with specification of low noise levels.
47. The unit shall develop green belt within premises as per the GPCB guidelines. However, if the adequate land is not available within the premises, the unit shall take up adequate plantation on road sides and suitable open areas in GIDC estate or any other open areas in consultation with the GIDC / GPCB and submit an action plan of plantation for next three years to the GPCB.
48. The area earmarked as green area shall be used only for plantation and shall not be altered for any other purpose.
49. Drip irrigation / low-volume, low angle sprinkler system shall be used for the green belt development within the premises.
50. Application of solar energy shall be incorporated for illumination of common areas, lighting for gardens and street lighting. In addition the provision for solar water heating system shall also be provided.
51. All the commitments / undertakings given to the SEAC during the appraisal process for the purpose of environmental protection and management shall be strictly adhered to.
52. The project management shall ensure that unit complies with all the environment protection measures, risk mitigation measures and safeguards recommended in the EMP report and Risk Assessment Study report as well as proposed by project proponent.
53. In the event of failure of any pollution control system adopted by the unit, the unit shall be safely closed down and shall not be restarted until the desired efficiency of the control equipment has been achieved.
54. The project authorities must strictly adhere to the stipulations made by the Gujarat Pollution Control Board (GPCB), State Government and any statutory authority.
55. The company shall vigorously follow the recommendations mentioned in the Charter on Corporate Responsibility for Environment Protection (CREP) published by the Central Pollution Control Board.
56. All the issues raised and commitments made in the public hearing shall be comprehensively addressed / complied with in a time bound manner.
A separate Environment Management Cell equipped with full-fledged laboratory facilities and qualified personnel shall be set up to carry out the environment management and monitoring functions and a separate budget shall be allocated for this purpose.
The funds earmarked for environment protection measures shall be maintained in a separate account and there shall not be any diversion of these funds for any other purpose. A year-wise expenditure on environmental safeguards shall be reported.
59. Pucca flooring / impervious bottom shall be provided in the work areas, chemical storage areas and chemical handling areas to minimize soil contamination.
60. Leakages from the pipes, pumps, shall be minimal and if occurs, shall be arrested promptly. During material transfer, spillages shall be avoided and gasland drain be constructed.
61. The project management shall vigorously implement the recommendations / suggestions stated in the EIA report of the project.
62. The company shall carry out socio-economic developmental / community welfare activities in consultation with the District Development Officer / District Collector.
63. No further expansion or modifications in the plant likely to cause environmental impacts shall be carried out without obtaining prior Environment Clearance from the competent authority.
64. The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, Air (Prevention & Control of Pollution) Act, 1981, The Environment (Protection) Act, 1986, Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and the Public Liability Insurance Act, 1991 along with their amendments and rules.
65. The project proponent shall comply all the conditions mentioned in "The Companies (Corporate Social Responsibility Policy) Rules, 2014" and its amendments from time to time in a letter and spirit.
66. The project management shall ensure that unit complies with all the environment protection measures, risk mitigation measures and safeguards recommended in the EMP report and Risk Assessment study report as well as proposed by project proponent.
67. The project authorities shall earmark adequate funds to implement the conditions stipulated by SEIAA as well as GPCB along with the implementation schedule for all the conditions stipulated herein. The funds so provided shall not be diverted for any other purpose.
68. The applicant shall inform the public that the project has been accorded environmental clearance by the SEIAA and that the copies of the clearance letter are available with the GPCB and may also be seen at the Website of SEIAA/ SEAC/ GPCB. This shall be advertised within seven days from the date of the clearance letter, in at least two local newspapers.



- that are widely circulated in the region, one of which shall be in the Gujarati language and the other in English. A copy of each of the same shall be forwarded to the concerned Regional Office of the Ministry.
69. The project proponent shall also comply with any additional condition that may be imposed by the SEAC or the SEIAA or any other competent authority for the purpose of the environmental protection and management.
 70. It shall be mandatory for the project management to submit half-yearly compliance report in respect of the stipulated prior environmental clearance terms and conditions in hard and soft copies to the regulatory authority concerned, on 1st June and 1st December of each calendar year.
 71. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.
 72. The project authorities shall also adhere to the stipulations made by the Gujarat Pollution Control Board.
 73. The SEIAA may revoke or suspend the clearance, if implementation of any of the above conditions is not found satisfactory.
 74. The company in a time bound manner shall implement these conditions. The SEIAA reserves the right to stipulate additional conditions, if the same is found necessary.
 75. The project authorities shall inform the GPCB, Regional Office of MoEF and SEIAA about the date of financial closure, and final approval of the project by the concerned authorities and the date of start of the project.
 76. This environmental clearance is valid for seven years from the date of issue.
 77. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.
 78. Submission of any false or misleading information or data which is material to screening or scoping or appraisal or decision on the application makes this environmental clearance cancelled.

With regards,
Yours sincerely,


(S. M. SAIYAD)
Member Secretary

Issued to:
M/s: Ashapura Perfoclay Limited
Survey no. 167, Village: Ler,
Nr. Bhujodi, Anjar- Bhuj Highway,
Ta.: Bhuj, District: Kutch



Annexure-F: Status of partial & non-complying Environment clearance condition issued vide letter no.

SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 as on dated 09/10/2019 is attached herewith

| | |
|------------------------|--|
| EC. No | SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 |
| Subject | Environment Clearance to M/s. Ashapura Perfoclay Limited for expansion of production capacity of bleaching clay at the exiting unit at survey no. 167, village: Ler, Nr. Bhujodi, Anjar Bhuj Highway, Ta: Bhuj, District: kutch. In category 2(b) of schedule annexed with EIA notification dated 14/09/2006 |
| Inspection date | 9 th October 2019 |

| Sr. No. | Condition | Certified Compliance Report (CCR) by GPCB Dated 24/09/2018 | M/s. Ashapura Perfoclay Limited reply with reference to details sought by SEAC on 18.12.2018 | EC Compliance Status as on 09/10/2019 |
|----------------|---|--|---|--|
| A. 1 | Specific Condition | | | |
| 1. | Unit shall discontinue production activities strictly during the high rainy days. | As per details submitted by project proponent. Condition treated as not complied. | To discontinue the production is not solution. We have started to cover bentonite on a temporary shed during high rainy days. However any moisture absorbed by Bentonite can be remove during drying process. To avoid overflow of rain water from our plant we have enough storm water collection system as well capacity of 17000 m ³ rain water storage tank to collect said rain water and another 5000 m ³ rain water pit is under construction and it will be completed in next 3 month. We will not discontinue production activity and we will also request to SEIAA to waive of this condition by amendment of all past EC granted. | Complied. |

Annexure-F: Status of partial & non-complying Environment clearance condition issued vide letter no.

SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 as on dated 09/10/2019 is attached herewith

| | | | Time Period of Completion: To be Complied within 3 month for rain water pit construction. | |
|------|--|--|--|---|
| A. 2 | Water | | | |
| 10. | Unit shall provide buffer water storage tank of adequate capacity for storage of treated waste water during rainy days. | As stated by project proponent; unit has provided two solar evaporation ponds which is sufficient during monsoon also hence buffer water storage tank is not required. Condition treated as partially complied. | Considering rainy days and they are of sufficient capacity of 150 days storage. 2 Nos. additional evaporation pond each having capacity 9750 m ³ and 3294 m ³ totaling 13044 m ³ additional storage capacity already done. | Complied |
| 17. | A proper logbook of ETP as well as RO plant operations and also showing the production, quantity of effluent generated, reused, evaporated, etc. shall be maintained and shall be furnished to the GPCB from time to time. | Unit has maintained ETP logbook, RO plant logbook but quantity of effluent reused and the quantity of evaporated water is not maintained. Condition treated as partially complied. | ETP logbook & RO logbook along with recycled water (permeate) & quantity of reject water goes to SEP. | Evaporation data of solar evaporation pond for RO reject is not maintained. Partially complied |
| 18. | The domestic wastewater generation shall not exceed 6KL/day after the expansion, which shall be disposed off through septic tank-soak pit. | Unit has not maintained data for domestic wastewater generation & generated domestic wastewater is disposed off through septic tank-soak pit. Condition treated as partially complied. | We have installed STP of 10 KL capacity in November 2018 and now it is operational please refer the last month copy of logbook for the same which shows that our domestic wastewater not exceeds 06 KL/day. STP treated water will be used for plantation. | Complied |
| A. 3 | Air | | | |
| 25. | Online monitoring system shall be installed on the flue gas and | Unit has not provided online | Work in progress | Not Complied |

Annexure-F: Status of partial & non-complying Environment clearance condition issued vide letter no.

SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 as on dated 09/10/2019 is attached herewith

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| | <p>process stacks to monitor the pollutant concentrations. An arrangement shall also be made for reflection the online monitoring results on the company's server, which can be accessed by the GPCB on real time basis.</p> | <p>monitoring system on flue gas and process stacks to monitor the pollutant concentrations. Condition treated as non-complied.</p> | <p>APL is communicating with the suppliers of OMS it is in finalization stage and will be installed in next 6 month. Time Limit: To be Complied within 6 Month.</p> | |
| 27. | <p>The unit shall strictly comply with the Fly Ash Notification under the EPA and it shall be ensured that there is 100% utilization of fly ash to be generated from the unit.</p> | <p>The person contacted, instructed to comply.</p> | | <p>Unit is using fly ash for low lying area but data of fly ash utilization is not maintained as per the fly ash notifications. Partially Complied</p> |
| 28. | <p>The fugitive emission in the work zone environment shall be monitored. The emission shall conform to the standards prescribed by the concern authority from time to time. Following indicative guidelines shall also be followed to reduce the fugitive emission:</p> <ul style="list-style-type: none"> • All handling and transport of coal shall be exercised through covered coal conveyors only. • Enclosure shall be provided at coal loading and unloading operations. • Water shall be sprinkled on coal stock piles periodically to retain some moisture in top layer and also while compacting to reduce the | <p>As informed by person contacted, workplace monitoring is carried out twice in a year & data is attached as an Annexure-3. Unit transported coal in covered vehicles & handling of coal is through covered conveyors. Cleaning of floor is carried out regularly. Unit has provided RCC road & having two dedicated tankers for water sprinkling and extensive plantation to control fugitive emission. Condition treated as partially complied.</p> | <p>Unit transported coal in covered vehicles & handling of coal is through covered conveyors. Cleaning of floor is carried out regularly. We are taking all precautionary measure to control fugitive emissions. All transfer points are enclosed with shed. We are doing cleaning on regular</p> | <p>Complied</p> |

Annexure-F: Status of partial & non-complying Environment clearance condition issued vide letter no.

SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 as on dated 09/10/2019 is attached herewith

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| | <p>fugitive emission.</p> <ul style="list-style-type: none"> • All transfer points shall be fully enclosed. • Accumulated coal/fly ash on the ground and other surfaces shall be removed/swept regularly and water the area after sweeping. • Internal roads shall be either concerned or asphalted or paved properly to reduce the fugitive emission during vehicular movement. • Air borne dust shall be controlled with water sprinklers at suitable locations in the plant. • Coal shall be transported through covered trucks only whereas fly ash shall be transported through closed trucks only. • A green belt shall be developed all around the plant boundary and also along the roads to mitigate fugitive & transport dust emission. | | <p>basis.</p> <p>Internal roads are cleaning on daily basis.</p> <p>Unit has provided RCC road & having two dedicated tankers for water sprinkling and extensive plantation to control fugitive emission.</p> <p>Trucks of Coal, raw material are covered with tarpaulin.</p> <p>As per meteorological data, sometimes due to speed & wind direction we observed (please refer EIA report)</p> | |
| 30. | <p>Third party performance evaluation of the air pollution control systems shall be carried out at least once in a year to check its performance and efficiency through a reputed institute/ organization like NPC,</p> | <p>Not Complied.</p> | <p>The unit is following ISO standards</p> <p>ISO 9001: 2015 for QMS ISO 14001 : 2016 for EMS ISO 22000 : 2005 for FSMS OHSAS 18001 : 2007 for Health & safety</p> | <p>Not Complied</p> |

Annexure-F: Status of partial & non-complying Environment clearance condition issued vide letter no.

SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 as on dated 09/10/2019 is attached herewith

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| | L.D. Collage of Engineering-Ahmadabad or such other institute of similar repute and its records shall be maintained. | | As a part of getting approval of ISO certificate we follow the international standards to comply all the conditions. Although we will do the said study of our existing system by reputed NABL Laboratory/NABET approved agency/Govt. engg. college in next 6 month. Time Limit: To be Complied within 6 Month. | |
| 34. | ETP sludge (gypsum waste) and evaporation residue (salt) shall be dried, packed and stored in separate designed hazardous waste storage facility with impervious bottom and leachate collection facility, before its disposal. | Unit has stored gypsum on open land & evaporation residue (salt) is yet not generated. Condition treated as non-complied. | During non-rainy Gypsum is stored in open land having impervious bottom for natural sun drying purpose and same sending to cement industries. During rainy days temporary shed will be provided to avoid any contamination with rain water. | Unit has provided gypsum storage area at survey no-163 with lining system along with leachate collection system. Unit has provided the compound wall. complied |
| 35. | Gypsum waste shall be sold only to the actual customers(Cement manufacturers) having valid authorization of the board or TSDF site. | Unit has disposed gypsum waste to cement industries & backfill to exhausted mines. Condition treated as partially complied. | Gypsum is sold to cement manufacturing industries. As per MOEF wide letter No. F. No.23-161/2014-HSMD. Gypsum is categorized as non-hazardous according to this letter and it can be used for backfilling of exhausted mines. We are sending maximum quantity of gypsum to Cement industry i.e Sanghi Cement, Ultra Tech, Vayor and if cement industry not taking gypsum in that case we send it for back filing of exhausted | Unit has disposed gypsum waste to cement industries Complied. |

Annexure-F: Status of partial & non-complying Environment clearance condition issued vide letter no.

SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 as on dated 09/10/2019 is attached herewith

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| | | | mines. Recently we have received SOP under Rule 9 for our Spent Acid utilization at IFFCO by CPCB. it is reduce gypsum generation at our site. | |
| 37. | Management and handling of Spent Sulphuric acid shall be done. The Hazardous and other waste (Management & Transboundary Movement) Rules 2016, as may be amended from time to time. | The person contacted, instructed to comply. | | Bund wall is not adequate to mitigate leakages/spillages Partially Complied |
| 73. | No further expansion nor modifications in the plant likely to cause environmental impacts shall be carried out without obtaining prior Environmental Clearance from the concerned authority. | Unit has done debottlenecking of old existing equipments/Machineries in new civil construction to utilize maximum efficiency of machineries without increasing the said production capacity of permission and informed to competent authority as informed by person contacted. (Details attached as Annexure-8) Condition treated as complied. | | Unit has erected two new production lines of wet process for production of bleaching clay as a part of debottlenecking of old existing equipments/Machineries without obtaining CTE/CCA from GPCB in new shed proposed for expansion. Not Complied |

Annexure-G

Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

| Details status report of Written Submission and Objection of Applicant, O.A.40/2019 dated 03/09/2019 | |
|---|--|
| Sr. No. | Points |
| | <p>The present Appeal under section 16 of The National Green Tribunal Act, 2010 against the order dated 26.02.2019 (SEIAA/GUJ/EC/2(b)/355/2019) passed by respondent no.1 granting Environmental clearance to respondent no.5 for expansion of production capacity of Bleaching Clay at the existing unit at Survey no.167, Village-Ler, Nr. Bhujodi, Anjar-Bhuj Highway, Taluka-Bhuj, District-Kutch, Gujarat in the category of 2 (b) of schedule to Environmental Impact Assessment Notification, 2006 (hereinafter "EIA,2006") without adhering to the fact that the existing unit is non-compliant one where respondent no.2 has issued closure orders for violation of Air Prevention and Control of Pollution Act, 1981, Water Prevention and Control of Pollution Act,1974, Environment Protection Act, 1986, Environment Impact Assessment Notification 2006. This Hon'ble Tribunal is already adjudicating environmental law violations arising from the operation of the existing unit at Survey no. 167, Village-Ler, Nr. Bhujodi, Anjar-Bhuj Highway, Taluka-Bhuj, District-Kutch, Gujarat in OA 669/2018 Veeral .P. Chauhan vs State of Gujarat and the same is listed on 27.05.2019. This Hon'ble Tribunal has passed various orders and directions in this OA for imposition of environmental compensation on R-5/ Ashapura Perfoclay Limited (APL).</p> |
| | Status as on 09/10/2019 |
| | <p>For the proposed expansion, M/s. Ashapura Perfoclay ltd (APL) has obtained Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is attached as an Annexure-B) subsequently APL has submitted EIA report to SEIAA for appraisal dated 12/10/2018, after conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted that project details Annexure – IV submitted by PP mentioning that there is no litigation pending before any court of law and there is no public complaint against the unit. Further, Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to partially complied and not complied. (Copy of reply submitted by PP attached as an Annexure-C) After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in place of Bentonite.</p> <p>It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grand EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after</p> |

Annexure-G
Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| | | <p>deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E).</p> |
| <p>07.12.1992 Before setting up the existing plant at survey No. 167, Village-Ler, Nr. Bhujodi, Anjar-Bhuj Highway, Taluka-Bhuj, District-Kutch, Gujarat NOC was sought from GPCB for conversion of agriculture land to industrial land and the same was given subject to condition including development of 10 m wide green belt around the plot and planting of 2500 trees per hectare.</p> | | <p>Unit has developed green belt of 33% area for development of green belt as per condition no 64 of EC vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016. Joint report of GPCB & forest department regarding green belt is attached herewith as an Annexure-I</p> |
| <p>20.02.2010 M/s Ashapura Volclay Limited applied for expansion of production capacity From 2220 MT/Month to 6000 MT/Month of Bleaching Clay at the existing unit at survey NO.167, Village- Ler, Nr. Bhujodi, Anjar-Bhuj Highway, Taluka-Bhuj, District-Kutch, Gujarat. The R-1/SEIAA granted the environment clearance dated 20.02.2010 for the expansion with the specific and general conditions of clearance.</p> | | <p>Noted</p> |
| <p>30.07.2016 There was show cause notice issued to M/s Ashapura Volclay Limited for Violation of the EC conditions as there were fugitive emissions and ammonia fumes rising from the plant. In 2014 M/s, Ashapura Volclay Limited again applied for expansion of production capacity of Bleaching Clay, but what is interesting is that the EIA and EMP report was submitted by M/s Ashapura Volclay Limited, but the environment clearance for expansion was granted to R-5/APL and not M/s Ashapura Volclay Limited.</p> | | <p>Document pertaining to name change had been submitted to concern authorities, which is attached as an Annexure-II.</p> |

Annexure-G

Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| | <p>2017</p> <p>The R-5/ Ashapura Perfoclay Limited (APL) applied for EC for expansion of Production capacity by applying in Appendix-I and for getting the terms of reference. R-1/SEIAA approved terms of reference for the project for conducting EIA studies.</p> | <p>Noted</p> |
| | <p>27.02.2018</p> <p>GPCB conducted public hearing for the “proposed” project of R-5/ Ashapura Perfoclay Limited (APL) which was just an eye wash as the plant had already been constructed and it was just a mere formality. The appellant also participated in the public hearing and along with other affected persons brought to the knowledge of GPCB and other officials that the undertakings as regards to the earlier EC had not been fulfilled and there was massive air, water and land pollution due to operation of the existing unit of R-5/Ashapura Perfoclay Limited (APL).</p> | <p>SEIAA has granted EC for the expansion of production capacity for Bleaching clay from 12,000 MT/Month to 16,000 MT/Month within existing premises through dry process. Existing process for 12,000 MT/Month will remain same and for additional 4,000 MT/Month dry process will be utilized having raw material Attapulgitte.</p> <p>Unit has constructed new industrial shed near main gate wherein two new production lines of wet process as per EC vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 for production of bleaching clay as a part of debottlenecking of old existing equipments/Machineries to utilize maximum efficiency without increasing the said production capacity i.e. 12000 MT/Month without obtaining CTE/CCA of GPCB.</p> <p>New plant was not in operation.</p> |
| | <p>March, 2018</p> <p>R-5/Ashapura Perfoclay Limited (APL) after the public hearing Proceedings were concluded submitted final EIA and EMP report for consideration by SEAC and R-1/Guj SEIAA. In all expansion projects, a certified compliance report on the consent conditions and earlier environment clearance conditions is required to be included by the project proponent and which is to be certified by the regulatory authority GPCB on the veracity of the compliance of the specified conditions.</p> | <p>During appraisal on 18/12/2018, SEAC noted that vide CCR of GPCB dated 24/09/2018, some of the EC conditions were either partially complied or not complied. Therefore, proposal was deferred & reconsidered on dated 07/01/2019. PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018. On dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in place of Bentonite.</p> <p>It is further noted that compliance status of the issues raised during the Public Hearing is submitted by PP. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grant EC.</p> |

Annexure-G
Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| | <p>10.07.2018 GPCB conducted inspection and on violation of EC and consent conditions passed an order of closure of the plant which was later revoked.</p> | <p>Noted. Regarding violation of stipulated conditions the matter is continue with Hon'ble NGT, Principle bench, New Delhi, O. A. 669 of 2018, Marvada Amrutlal Becharlal Vs. State of Gujarat – M/s. Ashapura Group of Companies, Kutch, order dated 03/09/2019. During appraisal on 18/12/2018, SEAC noted that vide CCR of GPCB dated 24/09/2018, some of the EC conditions were either partially complied or not complied. Therefore, proposal was deferred & reconsidered on dated 07/01/2019. PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018. On dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in place of Bentonite.</p> |
| | <p>07.01.2019 State Level Expert Appraisal Committee held in its meeting dated 07.01.2019, recommended the grant of EC to R-5/Ashapura Perfoclay Limited (APL). This decision was taken without considering that pursuant to inspection conducted by GPCB on 10.07.2018 that revealed rampant violations of EC and consent conditions, passed and order dated 26.08.2018 for closure of the plant of R-5/Ashapura Perfoclay Limited (APL), which was also revoked by GPCB even though the unit was not compliant.</p> | <p>For the proposed expansion, M/s. Ashapura Perfoclay ltd (APL) has obtained Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is attached as an Annexure-B) subsequently APL has submitted EIA report to SEIAA for appraisal dated 12/10/2018, after conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted that project details (Annexure – IV) submitted by PP mentioning that there is no litigation pending before any court of law and there is no public complaint against the unit. Further, Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to partially complied and not</p> |
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Annexure-G

Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| | | <p>complied. (Copy of reply submitted by PP attached as an Annexure-C) After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in place of Bentonite.</p> <p>It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grant EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E).</p> |
| | <p>23.05.2019 Hence, the present appeal.</p> | <p style="text-align: center;">---</p> |
| | <p>The addresses appellants are given above for the service of notices of this appeal and that their representative is through Indian Environment Law Organization, B-59 (Ground floor), South Extension Part-2, New Delhi 110049.</p> | <p style="text-align: center;">Noted</p> |
| | <p>The addresses of the respondents are as given above for service of the notices of the appeal.</p> | <p style="text-align: center;">Noted</p> |
| | <p>The appellants above named begs to present the memorandum of appeal under section 16 of The National Green Tribunal Act, 2010 against the order dated 26.02.2019 (SEIAA/GUJ/EC/2(b)/355/2019) passed by respondent no.1 granting Environmental clearance to respondent no.5 for expansion of production capacity of Bleaching Clay at the existing unit at Survey no.167, Village-Ler, Nr. Bhujodi, Anjar-Bhuj Highway, Taluka-</p> | <p>For the proposed expansion, M/s. Ashapura Perfoclay ltd (APL) has obtained Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is attached as an Annexure-B) subsequently APL has submitted EIA report to SEIAA for appraisal dated 12/10/2018, after conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted that project details (Annexure – IV) submitted by PP mentioning that there is no litigation pending before any court of law and</p> |

Annexure-G

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| <p>Bhuj, District-Kutch, Gujarat in the category of 2 (b) of schedule to Environment Impact Assessment Notification, 2006 (hereinafter "EIA,2006") without adhering to the fact that the existing unit is non-compliant one where respondent no.2 has issued closure orders for violation of Air Prevention and Control of Pollution Act, 1974, Environment Protection Act, 1986, Environment Impact Assessment Notification 2006. The true copy of the environment clearance bearing no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26.02.2019 granted to respondent no.5 by respondent no.1 is annexed herewith and marked as Annexure A/1. This Hon'ble Tribunal is already adjudicating environmental law violations arising from the operation of the existing unit at Survey no.167, Village-Ler, Nr. Bhujodi, Anjar-Bhuj Highway, Taluka-Bhuj, District-Kutch, Gujarat in OA 669/2018 Veeral.P. Chauhan vs State of Gujarat and the same is listed on 27.05.2019. This Hon'ble Tribunal has passed various orders and directions in this OA for imposition of environmental compensation on R-5/Ashapura Perfoclay Limited (APL).</p> | <p>there is no public complaint against the unit. Further, Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to partially complied and not complied. (Copy of reply submitted by PP attached as an Annexure-C) After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in place of Bentonite.</p> <p>It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grant EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E).</p> |
| <p>FACTS IN BRIEF</p> | <p>Regarding violation of stipulated conditions the matter is continue with Hon'ble NGT, Principle bench, New Delhi, O. A. 669 of 2018, Marvada Amrutlal Becharlal Vs. State of Gujarat – M/s. Ashapura Group of Companies, Kutch, order dated 03/09/2019.</p> <p>The environment compensation imposed on industry of amount Rs. 97,50,000/-, the amount is calculated taking into consideration the report of</p> |

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| | <p>complaints to respondent no. 2/GPCB, Ministry of Environment, Forest and Climate Change, R-4/CPCB, R-2 on various occasions concerning the operation of the unit of R-5/Ashapura Perfoclay. The appellant no.1 also participated in the public hearing, which took place on 27.02.2018 for the expansion of production capacity. The appellant no.2 is a public spirited citizen whose residence is 30 km away from the project site and has taken up the task of contributing to the efforts aimed at providing relief to the residents of the villages who are affected by the pollution cause on account of the operation of the plant of R-5. The appellant no.2 was earlier in private employment.</p> | <p>the CPCB formed in-house committee and Report on methodology for assessing environmental compensation and action plan to utilize the fund is prepared by CPCB in reference Hon'ble NGT order in matter of O.A. No. 593/2017 & Unit has paid compensation against Environment damage/loss of amount of Rs 97,50,000/- as per order no. PC/CCA-KUTCH-27(13)/GPCB ID-17774/510577 dated 19/06/2019. GPCB has forfeited bank guarantee of Rs. 15 Lakhs and additional bank guarantee of Rs. 30 Lakhs has been taken from unit.</p> <p>Addition to that; District Level compensation committee is also estimating the amount of compensation for environmental losses, agricultural losses, etc pollution caused by M/s. Ashapura Perfoclay Ltd; which is under progress at District Level for providing relief to the residents of the villages.</p> <p>The prosecution is filed in the court of Bhuj on 20/05/2019, Case No. 1696/2019 as "A complaint under section 15 of The Environment Protection Act, 1986 on account of violation of environmental norms & non-compliance of conditions enumerated in consolidated consent & authorization". The summons/Notice served on 27/09/2019 & Advocate of unit had submitted his Vakalatnama. Next hearing is schedule on 16/11/2019 probably for the case for Plea stage.</p> |
| | <p>That the R-5/Ashapura Perfoclay Limited (APL) is a manufacturer and suppliers of Bleaching Earth, Bleaching clay, Activated Fullers Earth and clay based products and has an existing unit at Survey no. 167, Village-Ler, Nr. Bhujodi, Anjar-Bhuj Highway, Taluka-Bhuj, District-Kutch, Gujarat (hereinafter referred to as "existing unit"). It is part of the Ashapura Group of Companies and as per Company Master Data available on the website of Ministry of Corporate Affairs, it was incorporated on 15.04.1997. The interesting aspect is that the R-5 comes into the picture as being owner of the existing unit somewhere in 2014-15. Earlier the existing</p> | <p>Document pertaining to name change had been submitted to concern authorities, which is attached as an Annexure-II.</p> |

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| | <p>unit was under the ownership of Ashapura Volclay who was running the unit and the environment clearance in 2010, CTO, CTE, CCA for earlier production expansion, NOC from Central Ground Water Board for use of 2 bore wells within the unit for were granted all to Ashapura Volclay. There were various show cause notices issued to Ashapura Volclay, so in order to counteract that Ashapura Perfoclay Limited (APL) which was an existing company belonging to the same Ashapura Group of Companies was brought into picture, though in the amendment of CCA to GPCB, it was shown that earlier old name was Ashapura Volclay and new name is Ashapura Perfoclay Limited (APL). As per information available on the website of Ministry of Corporate affairs, there still is a company by the name of Ashapura Volclay Chemicals Private Ltd, having the same email id and registered address as R-5. This is being done to avoid action for violation of environmental laws.</p> | |
| | <p>That before setting up the existing plant on survey NO. 167, Village-Ler, Nr. Bhujodi, Anjar-Bhuj Highway, Taluka-Bhuj, District-Kutch, Gujarat, NOC was sought from GPCB for conversion of agriculture land to industrial land and the same was given subject to condition including development of 10 m wide green belt around the plot and planting of 2500 trees per hectare. The true translated copy of the permission given by GPCB dated 07.12.1992 is annexed herewith and marked as Annexure A/2. The present Google images of the existing plant highlights that the green belt which was a condition of NOC way back in 1992 and then part of EC granted for the plant is still not in existence. Therefore, it can be seen that violation as far as green belt development is concerned continues unabated since</p> | <p>Unit has developed green belt of 33% area for development of green belt as per condition no 64 of EC vide letter no. SEIAA/GUI/EC/2(b)/497/2016 dated 30/07/2016. Joint report of GPCB & forest department regarding green belt is attached herewith as an Annexure-I</p> |

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| | <p>1992. The true copy of the Google Earth images of the existing plant is annexed herewith and marked as Annexure A/3 (Colly). The true copy of the photographs of the existing unit and surrounding areas is annexed herewith and marked as Annexure A/4 (Colly).</p> <p>That M/s Ashapura Volclay Limited applied for expansion of production capacity from 2220 MT/Month to 6000 MT/Month of bleaching clay at the existing unit at survey NO.167, Village-Ler, Nr. Bhujodi, Anjar-Bhuj Highway, Taluka-Bhuj, District-Kutch, Gujarat. The R-1/SEIAA granted the environment clearance dated 20.02.2010 for the expansion with the specific and general conditions of clearance. The true copy of the environment clearance dated 20.02.2010 granted to M/s Ashapura Volclay Limited for expansion of production capacity is annexed herewith and marked as Annexure A/5.</p> | Noted |
| | <p>That there was show cause notice issued to M/s Ashapura Volclay Limited for violation of the EC conditions as there were fugitive emissions and ammonia fumes rising from the plant. In 2014 M/s Ashapura Volclay Limited again applied for expansion of production capacity of Bleaching Clay, but what is interesting is that the EIA and EMP report was submitted by M/s Ashapura Volclay Limited, but the environment clearance for expansion was granted to R-5/APL and not M/s Ashapura Volclay Limited. The true copy of the environment clearance granted for expansion of production capacity to R-5/Ashapura Perfoclay Limited (APL) dated 30.07.2016 is annexed herewith and marked as Annexure A/6.</p> | <p>Document pertaining to name change had been submitted to concern authorities, which is attached as an Annexure-II.</p> <p>Regarding violation of stipulated conditions the matter is continue with Hon'ble NGT, Principle bench, New Delhi, O. A. 669 of 2018, Marvada Amrutlal Becharlal Vs. State of Gujarat – M/s. Ashapura Group of Companies, Kutch, order dated 03/09/2019.</p> <p>The environment compensation imposed on industry of amount Rs. 97,50,000/-, the amount is calculated taking into consideration the report of the CPCB formed in-house committee and Report on methodology for assessing environmental compensation and action plan to utilize the fund is prepared by CPCB in reference Hon'ble NGT order in matter of O.A. No. 593/2017 & Unit has paid compensation against Environment damage/loss of amount of Rs 97,50,000/- as per order no. PC/CCA-KUTCH-27(13)/GPCB</p> |

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| | | <p>ID-17774/510577 dated 19/06/2019. GPCB has forfeited bank guarantee of Rs. 15 Lakhs and additional bank guarantee of Rs. 30 Lakhs has been taken from unit.</p> <p>Addition to that; District Level compensation committee is also estimating the amount of compensation for environmental losses, agricultural losses, etc pollution caused by M/s. Ashapura Perfoclay Ltd; which is under progress at District Level for providing relief to the residents of the villages.</p> <p>The prosecution is filed in the court of Bhuj on 20/05/2019, Case No. 1696/2019 as "<u>A complaint under section 15 of The Environment Protection Act, 1986 on account of violation of environmental norms & non-compliance of conditions enumerated in consolidated consent & authorization</u>". The summons/Notice served on 27/09/2019 & Advocate of unit had submitted his Vakalatnama. Next hearing is schedule on 16/11/2019 probably for the case for Plea stage.</p> |
| | <p>That it was submitted by Ashapura Perfoclay Limited (APL) that it again proposed to expand the production of existing product Bleaching clay from 12,000MT/Month to 16,000 MT/Month within existing premises. For existing production of Bleaching clay (throughput of bentonite) @ 12,000 MT/Month main raw material is Bentonite. For proposed production of Bleaching Clay (12000 MT/Month), Industrial waste water generated from manufacturing process and other ancillary operation is allowed into in-house ETP (comprising of primary treatment facilities & RO plant) for treatment. RO permeate is reused in process & green belt development. RO rejected water is evaporated through solar evaporation pond. Domestic effluent generated is disposed in to Septic tank/ Soak pit system. During proposed production of Bleaching clay (4000 MR/month), there shall be no any addition domestic and industrial effluent generation due to proposed expansion.</p> | <p>Noted</p> |

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| | <p>Bleaching clay is widely used as a refining agent for various animal and vegetable oils, fatty acids, lubricating oils and waxes. The site is located at about 23°12'8.52"N latitude and 69°44'35.39"E longitude.</p> <p>That EIA, 2006 and its subsequent amendment on dated 25/06/2014, the project is classified as Category "b" under S.No.2 (b). The R-5/Ashapura Perfoclay Limited (APL) applied for EC by applying in Appendix-I and for getting the terms of reference. The true copy of the Appendix I for Category-B project is annexed herewith and marked as Annexure A/7.</p> <p>That R-1/SEIAA approved terms of reference for the project for conducting EIA studies. The true copy of the terms of reference dated 30.04.2017 issued by R-1/Gujarat SEIAA is annexed herewith and marked as Annexure A/8.</p> | <p>Noted</p> |
| | <p>That M/s Ashapura Volclay Limited after grant of EC dated 20.02.2010 applied for getting consent under section 25 of water Act, section 21 of Air Act and Rule 5(4) of the Hazardous waste management, handling and trans boundary Movement Rules,2008. The R-5/Ashapura Perfoclay Limited (APL) also applied for amendment of the consolidated consent after it got environment clearance for expansion of production capacity until 12,000 MT/month of Bleaching clay. The GPCB granted the consolidated consent until 24.06.2018. The r-5/Ashapura Perfoclay Limited (APL) applied for renewal of the consolidated consent granted earlier. The GPCB in spite of its various show cause notice showing failure to comply with consent conditions renewed the consolidated consent of the R-5/Ashapura Perfoclay Limited (APL). The true copy of the consent order –</p> | <p>Noted</p> <p>Regarding violation of stipulated conditions the matter is continue with Hon'ble NGT, Principle bench, New Delhi, O. A. 669 of 2018, Marvada Amrutlal Becharlal Vs. State of Gujarat – M/s. Ashapura Group of Companies, Kutch, order dated 03/09/2019.</p> <p>The environment compensation imposed on industry of amount Rs. 97,50,000/-, the amount is calculated taking into consideration the report of the CPCB formed in-house committee and Report on methodology for assessing environmental compensation and action plan to utilize the fund is prepared by CPCB in reference Hon'ble NGT order in matter of O.A. No. 593/2017 & Unit has paid compensation against Environment damage/loss of amount of Rs 97,50,000/- as per order no. PC/CCA-KUTCH-27(13)/GPCB ID-17774/510577 dated 19/06/2019. GPCB has forfeited bank guarantee of Rs. 15 Lakhs and additional bank guarantee of Rs. 30 Lakhs has been taken from unit.</p> <p>Addition to that; District Level compensation committee is also estimating</p> |

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| | <p>57696 dated 17.10.2013 granted to M/s Ashapura Volclay Limited, consent order AWH-83684 dated 12.11.2016 granted to Ashapura Perfoclay Limited (APL) and consent order AWH-93521 dated 11.06.2018 is annexed herewith and marked as Annexure A/9 (Colly).</p> | <p>the amount of compensation for environmental losses, agricultural losses, etc pollution caused by M/s. Ashapura Perfoclay Ltd; which is under progress at District Level for providing relief to the residents of the villages.</p> <p>The prosecution is filed in the court of Bhuj on 20/05/2019, Case No. 1696/2019 as "A complaint under section 15 of The Environment Protection Act, 1986 on account of violation of environmental norms & non-compliance of conditions enumerated in consolidated consent & authorization". The summons/Notice served on 27/09/2019 & Advocate of unit had submitted his Vakalatnama. Next hearing is schedule on 16/11/2019 probably for the case for Plea stage.</p> |
| | <p>That GPCB issued notice of direction under section 33 (A) of water (Prevention and Control of Pollution) Act 1974 outlining various violations of the consent conditions including construction and installation of additional plant without permission from competent authority. It is submitted by the appellants that the EC was applied for this plant, which had already been constructed in Jan 2018, much before the present impugned EC dated 26.02.2019 was granted by R-1. In spite of the GPCB knowing this violation and being aware that EC had been applied for the same plant, did not take any action for violation of EIA,2006. It is submitted that the R-5/Ashapura Perfoclay Limited (APL) has put forth factually incorrect information by stating that the proposed expansion is within the existing premises. It is submitted that the plant, which is already constructed, is on Survey NO.166 and not 167 as is stated by R-5. The location of the area where the new construction for the shed has been undertaken is different from the coordinated given by R-5 in EIA report and other connected documents. The perusal of the inspection</p> | <p>SEIAA has granted EC for the expansion of production capacity for Bleaching clay from 12,000 MT/Month to 16,000 MT/Month within existing premises through dry process. Existing process for 12,000 MT/Month will remain same and for additional 4,000 MT/Month dry process will be utilized having raw material Attapulgitte.</p> <p>Unit has constructed new industrial sheds near main gate wherein two new production lines of wet process as per EC vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 for production of bleaching clay as a part of debottlenecking of old existing equipments/Machineries to utilize maximum efficiency without increasing the said production capacity i.e. 12000 MT/Month.</p> <p>New plant was not in operation & yet not obtained CTE/CCA from competent Authority.</p> <p>Regarding violation of stipulated conditions the matter is continue with Hon'ble NGT, Principle bench, New Delhi, O. A. 669 of 2018, Marvada Amrutlal Becharlal Vs. State of Gujarat – M/s. Ashapura Group of Companies, Kutch.</p> |

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| <p>reports of GPCB itself would reveal consistent violations of previous EC and consent order passed by GPCB and especially in relation to dumping of Gypsum in and around the villages including that of the appellants. The GPCB and CPCB have conducted joint inspection in March 2019 on the orders of this Hon'ble Tribunal in OA 669/2018 Veeral .P. Chauhan vs State of Gujarat and it still notes non-compliance of the unit. The GPCB has in spite of repeated violations permitted the unit to re-open and operate. The true copy of the inspection reports of GPCB, Direction notice under section 33 (A), show cause notice issued both to Ashapura Volclay and Ashapura Perfoclay Limited (APL), joint inspection report of GPCB and CPCB are annexed herewith and marked as Annexure A/10 (Colly).</p> | <p>The environment compensation imposed on industry of amount Rs. 97,50,000/-, the amount is calculated taking into consideration the report of the CPCB formed in-house committee and Report on methodology for assessing environmental compensation and action plan to utilize the fund is prepared by CPCB in reference Hon'ble NGT order in matter of O.A. No. 593/2017 & Unit has paid compensation against Environment damage/loss of amount of Rs 97,50,000/- as per order no. PC/CCA-KUTCH-27(13)/GPCB ID-17774/510577 dated 19/06/2019. GPCB has forfeited bank guarantee of Rs. 15 Lakhs and additional bank guarantee of Rs. 30 Lakhs has been taken from unit.</p> <p>Addition to that; District Level compensation committee is also estimating the amount of compensation for environmental losses, agricultural losses, etc pollution caused by M/s. Ashapura Perfoclay Ltd; which is under progress at District Level for providing relief to the residents of the villages.</p> <p>The prosecution is filed in the court of Bhuj on 20/05/2019, Case No. 1696/2019 as "A complaint under section 15 of The Environment Protection Act, 1986 on account of violation of environmental norms & non-compliance of conditions enumerated in consolidated consent & authorization". The summons/Notice served on 27/09/2019 & Advocate of unit had submitted his Vakalatnama. Next hearing is scheduled on 16/11/2019 probably for the case for Plea stage.</p> |
| <p>That GPCB conducted public hearing for the 'proposed' project of R-5/Ashapura Perfoclay Limited (APL) which was just an eye wash as the plant had already been constructed and it was just a mere formality. The appellants also participated in the public hearing and along with other affected persons brought to the knowledge of GPCB and other officials that the undertakings as regards to the earlier EC had not been fulfilled and there was massive air, water and land pollution due to operation of the existing unit of R-5/Ashapura Perfoclay Limited (APL). The true copy of</p> | <p>SEIAA has granted EC for the expansion of production capacity for Bleaching clay from 12,000 MT/Month to 16,000 MT/Month within existing premises through dry process. Existing process for 12,000 MT/Month will remain same and for additional 4,000 MT/Month dry process will be utilized having raw material Attapulgitte.</p> <p>Unit has constructed new industrial shed at survey no. near main gate wherein two new production lines of wet process as per EC vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 for production of bleaching clay as a part of debottlenecking of old existing equipments/Machineries to utilize maximum efficiency without increasing the said production capacity</p> |

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| | <p>the revelant extract of the public hearing proceedings held on 27.02.2018 is annexed herewith and marked as Annexure A/11 (Colly).</p> | <p>i.e. 12000 MT/Month. New plant was not in operation & yet not obtained CTE/CCA from competent Authority.</p> |
| | <p>That R-5/Ashapura Perfoclay Limited (APL) after the Public hearing proceedings were concluded submitted final EIA and EMP report for consideration by SEAC and R-1/Guj SEIAA. In all expansion projects, a certified compliance report on the consent conditions and earlier environment clearance conditions is required to be included by the project proponent and which is to be certified by the regulatory authority GPCB on the veracity of the compliance of the specified conditions. The perusal of the same in conjunction with the show cause notice and inspection reports would reveal the falsity of the compliance. The true copy of the final EIA report along with compliance report on environmental clearance is annexed herewith and marked as Annexure A/12 (Colly).</p> | <p>For the proposed expansion, APL has obtained Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is attached as an Annexure-B) subsequently APL has submitted EIA report to SEIAA for appraisal dated 12/10/2018. After conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to either partially complied or not complied. (Copy of reply submitted by PP attached as an Annexure-C) After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in place of Bentonite. It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. While discussion regarding approved fuel, PP informed that they will not use petcock as a fuel. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grand EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after deliberation, it was decided to grant EC based on</p> |

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| | | recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E). |
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| | <p>That in the inspection reports of GPCB it has come on record that R-5/Ashapura Perfoclay Limited (APL) was operating and extracting ground water from 3 bore wells situated inside the plant premises and 3 outside the plant premises. The M/s Ashapura Volclay Limited had obtained permission for two bore wells in 15.06.2016 by Central ground water Authority. It is submitted that R-5/Ashapura Perfoclay Limited (APL) is not having the requisite permission for extraction of the groundwater as the permission was in the name of M/s Ashapura Volclay Limited. The true copy of the order dated 15.06.2016 issued by Central ground water Authority to M/s Ashapura Volclay Limited is annexed herewith and marked as Annexure A/13.</p> | <p>Unit having two bore-wells within premises & obtained permission for withdrawal of fresh water from CGWA is attached herewith as an Annexure-III</p> |
| | <p>That State Level Expert Appraisal Committee held in its meeting dated 07.01.2019, recommended the grant of EC to R-5/Ashapura Perfoclay Limited (APL). This decision was taken without considering that pursuant to inspection conducted by GPCB on 10.07.2018 that revealed rampant violations of EC and consent conditions, passed an order dated 26.08.2018 for closure of the plant of R-5/Ashapura Perfoclay Limited (APL), which was also revoked by GPCB even though the unit was not compliant. The true copy of the relevant extract of minutes of 471th meeting of State Level Expert Appraisal Committee held on 07.01.2019 is annexed herewith and marked as Annexure A/14.</p> | <p>For the proposed expansion, APL has obtained Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is attached as an Annexure-B) subsequently APL has submitted EIA report to SEIAA for appraisal dated 12/10/2018. After conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to either partially complied or not complied. (Copy of reply submitted by PP attached as an Annexure-C)</p> |

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| | <p>After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgate in place of Bentonite.</p> <p>It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. While discussion regarding approved fuel, PP informed that they will not use petcock as a fuel. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grant EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E).</p> <p>Regarding violation of stipulated conditions the matter is continue with Hon'ble NGT, Principle bench, New Delhi, O. A. 669 of 2018, Marvada Amrutlal Becharlal Vs. State of Gujarat – M/s. Ashapura Group of Companies, Kutch.</p> <p>The environment compensation imposed on industry of amount Rs. 97,50,000/-, the amount is calculated taking into consideration the report of the CPCB formed in-house committee and Report on methodology for assessing environmental compensation and action plan to utilize the fund is prepared by CPCB in reference Hon'ble NGT order in matter of O.A. No. 593/2017 & Unit has paid compensation against Environment damage/loss of amount of Rs 97,50,000/- as per order no. PC/CCA-KUTCH-27(13)/GPCB ID-17774/510577 dated 19/06/2019. GPCB has forfeited bank guarantee of Rs. 15 Lakhs and additional bank guarantee of Rs. 30 Lakhs has been taken from unit.</p> |
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Annexure-G
Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| | | <p>Addition to that; District Level compensation committee is also estimating the amount of compensation for environmental losses, agricultural losses, etc pollution caused by M/s. Ashapura Perfoclay Ltd; which is under progress at District Level for providing relief to the residents of the villages.</p> <p>The prosecution is filed in the court of Bhuj on 20/05/2019, Case No. 1696/2019 as "A complaint under section 15 of The Environment Protection Act, 1986 on account of violation of environmental norms & non-compliance of conditions enumerated in consolidated consent & authorization". The summons/Notice served on 27/09/2019 & Advocate of unit had submitted his Vakalatnama. Next hearing is schedule on 16/11/2019 probably for the case for Plea stage.</p> |
| | <p>That R-1/Guj SEIAA without considering any material rubber-stamped the recommendation of SEAC, granting impugned EC to R-5/Ashapura Perfoclay Limited (APL) for expansion of production capacity. The true copy of the minutes of 179th meeting of Gujarat SEIAA held on 06.02.2019 is annexed herewith and marked as Annexure A/15.</p> | <p>For the proposed expansion, M/s. Ashapura Perfoclay Ltd (APL) has obtained Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is attached as an Annexure-B) subsequently APL has submitted EIA report to SEIAA for appraisal dated 12/10/2018, after conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted that project details (Annexure – IV) submitted by PP mentioning that there is no litigation pending before any court of law and there is no public complaint against the unit. Further, Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to partially complied and not complied. (Copy of reply submitted by PP attached as an Annexure-C)</p> <p>After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in</p> |

Annexure-G
Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| | | <p>place of Bentonite.</p> <p>It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grant EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E).</p> |
| | <p>That GPCB had directed R-5/Ashapura Perfoclay Limited (APL) to construct evaporation pond for compliance of the conditions of EC and consent. The R-5 encroached upon the adjoining land to its plant comprising of Survey no. 205, which is government land. The revenue authorized have issued show cause notice to the R-5 for the said encroachment. The true and translated copy of the notice dated 16.11.2018 is annexed herewith and marked as Annexure A/16.</p> | <p>Construction of solar evaporation pond on the Government Land, this matter regarding the Government land encroachment is pending before Civil Court Bhuj with case registration no. 92/2018, date of registration 29/11/2018. CNR No. GJKT02-004177-2018.</p> |
| | <p>That the notice of grant of EC to Ashapura Perfoclay Limited (APL)/ R-5 was published in the vernacular newspaper on 08.03.2019. The appellants came to know about the grant of EC through this public notice. The true and translated copy of the notice published on 08.03.2019 is annexed herewith and marked as Annexure A/17. The true copy of the orders passed by this Hon'ble tribunal in OA 669/2018 in Veeral .P. Chauhan vs State of Gujarat is annexed herewith and marked as Annexure A/18 (Colly).</p> | <p>Noted</p> |
| | <p>GROUND5 Because the present EC is vitiated as it is based upon</p> | <p>For the proposed expansion, M/s. Ashapura Perfoclay Ltd (APL) has obtained</p> |

Annexure-G

Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| <p>incorrect appraisal of facts and submission which were raised at the public hearing but the same have not been considered by SEAC at the time of appraisal of the project and these submission go to the root of the assessment of a proposal for grant of EC. It was stated that earlier EC conditions were not implemented by R-5 and further the plant had already been constructed so the public hearing proceedings were eyewash. This aspect has neither been considered by SEAC nor R-1/Guj SEIAA.</p> | <p>Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is attached as an Annexure-B) subsequently APL has submitted EIA report to SEIAA for appraisal dated 12/10/2018, after conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted that project details (Annexure – IV) submitted by PP mentioning that there is no litigation pending before any court of law and there is no public complaint against the unit. Further, Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to partially complied and not complied. (Copy of reply submitted by PP attached as an Annexure-C)</p> <p>After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in place of Bentonite.</p> <p>It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grant EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E).</p> |
| <p>Because the impugned order is required to be set aside as appraisal process undertaken by SEAC and respondent</p> | <p>For the proposed expansion, M/s. Ashapura Perfoclay Ltd (APL) has obtained Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is</p> |

Annexure-G

Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| <p>no.1 is vitiated because of non-compliance of EC conditions of earlier EC dated 20.02.2010 and 30.07.2016. In any expansion project the compliance of earlier stipulated conditions are required to be thoroughly assessed to come to an informed decision if the present expansion is permissible. The minutes of SEAC meeting reveals that there is no independent assessment of the compliance of EC conditions and it is just a cursory assessment.</p> | <p>attached as an Annexure-B) subsequently APL has submitted EIA report to SEIAA for appraisal dated 12/10/2018, after conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted that project details (Annexure – IV) submitted by PP mentioning that there is no litigation pending before any court of law and there is no public complaint against the unit. Further, Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to partially complied and not complied. (Copy of reply submitted by PP attached as an Annexure-C)</p> <p>After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in place of Bentonite.</p> <p>It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grant EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E).</p> |
| <p>Because impugned order is not sustainable in facts and law and is required to be set aside. The R-5 has misled the regulatory authorities by furnishing factually</p> | <p>For the proposed expansion, M/s. Ashapura Perfoclay ltd (APL) has obtained Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is attached as an Annexure-B) subsequently APL has submitted EIA report to</p> |

Annexure-G

Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

incorrect information as to the location of the new plant, which already stood constructed before the grant of impugned EC. The location shown by R-5 in the EIA report and all the attendant documents is of the area of survey No. 167 where existing plant is situated but if the coordinates of the plant, which has been constructed, is in Survey No.166 which also belongs to R-5 but for which no NA permission is available with R-5. In order to circumvent this aspect as industrial plant cannot be set up on agricultural land; R-5 has surreptitiously shown it to be part of existing plant. The grid lines on Google images clearly annexed show the location of the plant that has already been constructed without obtaining necessary permissions.

Because the impugned EC is liable to be set aside as it has been granted in violation of EIA, 2006 as the new plant had already been constructed at the time public hearing took place as objection was raised as to falsity of holding such an exercise when plant is already constructed. The perusal of the public hearing proceedings brings out this fact. Further, this fact is corroborated by the direction notice issued under section 33 (A) of water act by GPCB states that there is no permission for the plant which has already been constructed. It is further confirmed by the joint inspection conducted by GPCB and CPCB qua the plant pursuant to the order passed by this Hon'ble Tribunal in OA 669/2018 Veeral .P. Chauhan vs State of Gujarat and ors. In the inspection report of March 2019 it is stated in categorical terms that the new plant had been constructed for which EC dated 26.02.2019 has been granted which is the impugned EC.

SEIAA for appraisal dated 12/10/2018, after conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted that project details (Annexure – IV) submitted by PP mentioning that there is no litigation pending before any court of law and there is no public complaint against the unit. Further, Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to partially complied and not complied. (Copy of reply submitted by PP attached as an Annexure-C) After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitte in place of Bentonite.

It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grand EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E).

Annexure-G

Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| <p>Because the impugned order passed by the competent authority is unsustainable in the facts and circumstances of the case and is liable to be set aside as Appraisal process as envisaged under EIA Notification, 2006 has not been followed in the present case. The process of appraisal as envisaged under EIA Notification, 2006 requires a detailed scrutiny by the State Expert Appraisal Committee of the application and other documents like the final EIA report, outcome of the public consultations including public hearing proceedings, submitted by the applicant to the regulatory authority concerned for grant of environmental clearance. This has been overlooked by SEAC and is reflected from the proceedings of the minute dos meeting. The SEAC has not scrutinized if the TOR has been compiled with or not. The SEAC has accepted the response of the R-5 on compliance of previous EC conditions to be the gospel truth when they are patently incorrect and this should have been brought to knowledge by GPCB who had passed an order of closure of the plant. It is unfathomable as to on one hand SEAC recommends grant of EC. The perusal of the show cause notice issued by GPCB would show that they have not resulted in any penal action for R-5 which has continued to violate the environmental laws since 2011 and has parallel got EC for expansion of the production capacity in spite of repeated violations. On the other hand respondent no.1 accepted the recommendations of SEAC by following a mechanical approach, without even assessing that orders of closure and revocation have been consistently been issued for the plant.</p> | <p>For the proposed expansion, M/s. Ashapura Perfoclay ltd (APL) has obtained Term of Reference (ToR) from SEIAA on 30/04/2017 (Copy of TOR is attached as an Annexure-B) subsequently APL has submitted EIA report to SEIAA for appraisal dated 12/10/2018, after conducting public hearing on dated 27/02/2018, under category of 2(b) - mineral beneficiation of EIA notification, 2006. The said proposal was appraised on 18/12/2018. During appraisal, committee noted that project details (Annexure – IV) submitted by PP mentioning that there is no litigation pending before any court of law and there is no public complaint against the unit. Further, Certified Compliance Report (CCR) of Environment Clearance conditions issued to APL vide letter no. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 & informed Project Proponent (PP) to submit (1) Compliance to the Certified Compliance Report (CCR) of earlier EC conditions and ensure that all the conditions are complying and (2) Issues raised during Public Hearing with commitments by PP and its present status. Further, the proposal was reconsidered on dated 07/01/2019 wherein PP submitted reply for compliance of the EC conditions against CCR dated 24/09/2018 pertaining to partially complied and not complied. (Copy of reply submitted by PP attached as an Annexure-C) After considering the reply, during SEAC meeting on dated 07/01/2019, committee noted that proposed expansion is completely dry process and there is no generation of spent acid as basic raw material will be Attapulgitite in place of Bentonite.</p> <p>It is further noted that compliance status of the issues raised during the Public Hearing and response of PP is also submitted. Hence, Committee considered the reply satisfactory based on the reply and information given and recommended to grant EC for expansion on dated 31/01/2019 vide letter EIA-10-2018-IND2/489 dated 31/01/2019 (Copy of letter attached as an Annexure-D). Subsequently during SEIAA meeting on 06/02/2019, after deliberation, it was decided to grant EC based on recommendation of SEAC & issued EC vide letter no. SEIAA/GUJ/EC/2(b)/355/2019 dated 26/02/2019. (Copy of EC attached as an Annexure-E).</p> |
| | <p>LIMITATION</p> |

Annexure-G
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| | <p>The EC clearance was granted on 26.02.2019. The appellants were not aware of the grant of EC to R-4 until the notice was published in the vernacular newspaper on 08.03.2019. On coming to know of the order granting EC the appellants started the process of compiling the documents, communications and fresh evidences for challenging the EC granted to respondent no.4. There is delay in filing the appeal. The appellants have filed an application seeking condonation of delay in filing the appeal within the prescribed period.</p> | <p>Noted.</p> |
| | <p><u>PRAYER</u> In view of the above facts and circumstances, the appellant prays that this Hon'ble authority may be pleased to:</p> | <p>---</p> |
| | <p>Quash the Environmental Clearance bearing SEIAA/GUJ/EC/2(b)/355/2019 dated 26.02.2019 granted by the respondent no.1 to respondent no.5.</p> | <p>----</p> |
| | <p>Stay the operation of plant which has been constructed for the expansion of the production capacity of Bleaching clay and to further direct the respondent no.2 and respondent no.3 to ensure that respondent no.5 does not carry out any further activity during the pendency of this appeal.</p> | <p>----</p> |
| | <p>Direct the re-appraisal of the project by respondent no.1 as per EIA notification, 2006.</p> | <p>---</p> |
| | <p>Direct an expert committee/expert body/expert institution to undertake a study to assess the effect of operation of the existing unit of respondent no.5 upon the air, water(surface and groundwater), land of the villages within a radius of 10 kms of the unit. Direct the respondent no.5 to compensate the appellants and all the affected persons who have been affected by</p> | <p>----</p> |

Annexure-G
Detailed status report of Written Submission and Objection of Applicant, O.A. 40/2019 dated 03/09/2019 is annexed as an

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| | air, water, land pollution caused on account of the operation of the existing unit by respondent no.5 to be assessed by an expert committee/body/institution. | |
| | Direct the respondent no.5 to undertake restitution of the environment and to respondent no.2 to impose environmental compensation for causing air, water, and land pollution arising from the operation of the existing unit. | --- |
| | Pass any such other or further order as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case. | ---- |

| List of Annexure | |
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| Sr. No. | Annexure nos. |
| | Details of Annexure |
| 1. | Annexure-I Copy of joint report of regarding green belt |
| 2. | Annexure-II Copy of document pertaining to name change |
| 3. | Annexure-III Copy of permission of CGWA |
| 4. | Annexure-IV Project Details |

**Inspection Report of green belt condition prescribed in EC regarding
Regional office, Kutch-West**

| ક્રમ નં. | ઉદ્યોગ અથવા બાંધકામ સ્કીમનું નામ | સરનામું | પર્યાવરણીય મંજૂરી પત્રક નંબર | કુલ પ્લોટ અરીયા (મ ²) | ક.સી. માં પાઠવેલ સરત મુજબ ડેવલોપમેન્ટ ફરવાનો થતો કુલ વેલ (મ ²) | ખરેખર ડેવલોપ કરેલ કુલ વેલ (મ ²) | | | કુલ રોપેલ વૃક્ષ | રીમાર્ક્સ |
|-------------|---|---|---|---|---|--|---------------------------------|---|---|-----------|
| | | | | | | લોન એરીયા (મ ²) | ટ્રી એરીયા (મ ²) | ડેવલોપમેન્ટ એરીયા (મ ²) | | |
| 1. | M/s. Umiya Minerals (PCB ID 18090) | Survey NO. 372/3, Village: Nadapa, Bhuj-Kutch | SEIAA/GUJ/EC2(b)/385/2019 dated 26/02/2019. | 7284.60 | 2403.92 | 0 | 1514 | 1060 | Plantation within plant premises | |
| 2. | M/s. Ajrakhpur Hastkala Vikas Sangathan (CETP) (PCB ID 67291) | Plot no. 1, Survey no. 694, Paddhar-Ajrahkhpur, Bhuj-Kutch | SEIAA/GUJ/EC77(h)/1150/2018 dated 30/10/2018. | 1102.00 | 363.66 | 0 | 0 | 0 | CETP is under construction. | |
| 3. | M/s. Ashapura Perfoclay Ltd. (PCB ID 17774) | Survey No. 167, Vil. I.er, Nr. Bhujodi, Anjar - Bhuj Highway, Ta. Bhuj, Kutch | SEIAA/GUJ/EC2(b)/355/2019 dated 26/02/2019. | 111994 | 36958.02 | 4000 | 8500 | 1875 | Plantation within plant premises Outside: Plantation & Maintenance by Unit at Vande Mataram Memorial, Bhujodi. | |
| | | | | | Total | 21200 | 16625 | 3888 | Outside: Plantation & Maintenance by Unit at Road form GK General Hospital to Nal Circle. | |

Place: Bhuj-Kutch
Date: 14/06/2019


(S. S. Chauhan)
AEE

Regional Office, Kutch-West



(V. G. Chaudhary)
RFO-Bhuj (South)

Name changed to 'Ashapura Perfoclay Limited'
w.e.f. 27th November, 2014.



**ASHAPURA
VOLCLAY LIMITED**
(ASHAPURA-VOLCLAY INTERNATIONAL JVC)
CIN No. U14108MH1997PLC107300

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED BY THE BOARD OF DIRECTORS OF ASHAPURA VOLCLAY LIMITED AT THEIR MEETING HELD ON THURSDAY, 29th MAY, 2014 AT JEEVAN UDYOG BUILDING, 3rd FLOOR, 278, DR. D. N. ROAD, FORT, MUMBAI - 400 001 AT 11.30 A.M.

"Resolved That pursuant to the provisions of Section 13, the Companies (Incorporation) Rules, 2014 and other applicable provisions, if any, of the Companies Act, 2013 and subject to the approval of the Members of the Company and the Central Government and pursuant to the Letter Agreement dtd 7th May, 2014 executed between Volclay International Corporation and Ashapura Volclay Ltd., the name of the Company be changed from "Ashapura Volclay Limited" to;

1. Ashapura Perfoclay Limited or

such other name as may be approved by the Registrar of Companies, Maharashtra, Mumbai.

Resolved Further That any one of the Directors of the Company be and is hereby jointly and/or severally authorised to make the necessary application with concerned authority(ies) and to do all such acts, deeds and things as may be necessary for giving effect to the said resolution."

// Certified True Copy //

For ASHAPURA VOLCLAY LIMITED

RAJNIKANT PAJWANI
DIRECTOR

Regd Office : Jeevan Udyog Building, 3rd Floor, 278, D. N. Road, Fort, Mumbai - 400 001 (India)
Tel. : +91-22 6665 1700 Fax : +91-22 2207 9395 / 2207 4452 E-mail : be@ashapura.com

Inward No 1935
Date 10/10/19
Sign



GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
Registrar of Companies, Mumbai
Everest , 100 , Marine Drive Mumbai - 400002, Maharashtra, INDIA

**Certificate of Incorporation pursuant to change of name
[Pursuant to rule 29 of the Companies (Incorporation) Rules, 2014]**

Corporate Identification Number (CIN): : U14108MH1997PLC107300

I hereby certify that the name of the company has been changed from ASHAPURA VOLCLAY LIMITED to Ashapura Perfoclay Limited with effect from the date of this certificate and that the company is limited by shares.

Company was originally incorporated with the name ASHAPURA VOLCLAY LIMITED

Given under my hand at Mumbai this Twenty Seventh day of November Two Thousand Fourteen.

Signature Not Verified
Digitally signed by
RAJENDER SINGH MEENA
Date: 2014.11.27
17:46:40 GMT+05:30

RAJENDER SINGH MEENA
Deputy Registrar of Companies
Registrar of Companies
Mumbai

Mailing Address as per record available in Registrar of Companies office:

Ashapura Perfoclay Limited
JEEVAN UDYOG BLDG.,3RD FL., 278-D, N. ROAD, FORT.,
MUMBAI - 400001,
Maharashtra, INDIA

o/c



**ASHAPURA
VOLCLAY LIMITED**
(ASHAPURA-VOLCLAY INTERNATIONAL JVC)
Name Changed to
ASHAPURA PERFOCCLAY LIMITED
w.e.f. 27th November, 2014

Date: 1st January 2015

To,
Shri T.B. Shah
Unit Head- Kutch
Gujarat Pollution Control Board
Paryavaran Bhavan,
Sector 10-A, Gandhinagar 382010

Subject: Incorporation of Name change from "Ashapura Volclay Limited" to "Ashapura Perfocclay Limited"

GPCB ID: 17774

Reference:

1. Certified copy of company registration with ROC with new name certified by director (enclosed).
2. List of all directors of Ashapura Perfocclay Limited (enclosed).
3. Special resolution passed by the board of directors (enclosed).
4. Memorandum & articles of association of Ashapura Perfocclay Limited (enclosed).

Site Location: At Survey No. 167, Ler village, near Bhujodi, Anjar – Bhuj Highway, Ta Bhuj, Kutch, PIN 370020 (same as it is).

Registered office: At Jeevan udyog Building, 3rd floor, 278, D N Road, fort Mumbai – 400001. (Same as it is).

Respected Sir,


Gujarat Pollution Control Board
Sector No. 10 A,
Gandhinagar - 382 010.

As mentioned subject & reference above, our company name has been changed from "Ashapura Volclay Limited" to "Ashapura Perfocclay Limited". all necessary documents has been enclosed for your reference.

Page 1 of 2

Village Ler, Near Bhujodi, Off Anjar-Bhuj Highway, Bhuj-Kutch-370 020. (Gujarat)
Tel.: +91-02832 240301/240302/242032/309245 Fax : +91-02832 240303 E-mail : avlbhujad@sancharnet.in
Regd Office : Jeevan Udyog Building, 3rd Floor, 278, D. N. Road, Fort, Mumbai - 400 001. (India)
Tel. : +91-22 6665 1700 Fax : +91-22 2207 9395 / 2207 4452 E-mail : be@ashapura.com

Name Changed to
ASHAPURA PERFOCLAY LIMITED
w.e.f. 27th November, 2014



**ASHAPURA
VOLCLAY LIMITED**
(ASHAPURA VOLCLAY INTERNATIONAL JVC)

We request you now onward to incorporate of name changed "Ashapura Perfoclay Limited"
all legal documents (i.e. Environment Clearance, Consent To Establish, Consolidated Consent &
Authorization Consent to) and communication also.

Thanking You,

Yours truly,

For, Ashapura Perfoclay Ltd.
(Formerly Know as Ashapura Volclay Ltd.)

Authorized Signatory

Authorised Signatory

Ashapura Perfoclay Limited

CC: Shri C A Shah, Regional office Head Regional office, Gujarat Pollution Control Board,
Katira Commercial Complex-1 1st floor, Nr income tax office, Manglam Char Rasta, Sanskar
nagar, Bhuj-370001.

Page 2 of 2

Village Ler, Near Bhujodi, Off Anjar-Bhuj Highway, Bhuj-Kutch-370 020. (Gujarat)
Tel.: +91-02832 240301/240302/242032/309245 Fax : +91-02832 240303 E-mail : av/bhujad@sancharnet.in
Regd Office : Jeevan Udyog Building, 3rd Floor, 278, D. N. Road, Fort, Mumbai - 400 001. (India)
Tel. : +91-22 6665 1700 Fax : +91-22 2207 9395 / 2207 4452 E-mail : be@ashapura.com

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गुजरात गुजरात GUJARAT

अनुक्रम नंबर: ५५३८८
तारीख: २-२-१५
परिदत्त नाम: २५१११५ २१ ५२५६६६, ५
शाम: ८०२
रजिस्ट्रार से डिमत: २०८
परिदत्त की सही: *Mish*
दि. नं. ६५३२
(३०५६६२)
सु. नं. (६२६)
सं. नं. ५/६६

२. (२) २
AR 060091



To,
Member Secretary
Gujarat Pollution Control Board
Paryavaran Bhavan, Sector 10/A
Gandhinagar

10 FEB 2015

From,
M/s. Ashapura Perfoclay Limited
Survey No - 167, Village Ler, Near Bhujochi
PIN No 370020
Taluka - Bhuj, District - Kutch



UNDERTAKING

I, Shri Hasmukh Bambhania Authorized signatory of M/s Ashapura Perfoclay Limited, having registered office at 3rd floor, Jivan Udyog building, 278, D. N. road, Fort, Mumbai 400 001 and manufacturing unit at Survey No. 167, village Ler, Anjar Bhuj highway, Taluka Bhuj, District Kutch 370020, hereby undertakes as under

10 FEB 2015

As per general conditions given in CC & A the unit has already applied with to GPCB Gandhinagar for name change from Ashapura Volclay Limited to Ashapura Perfoclay Limited. We request you now onward to incorporate of name changed "Ashapura Perfoclay Limited" in all legal documents (i.e. Environment Clearance, Consent To Establish, Consolidated Consent & Authorization Consent to) and communication also.



We hereby ensure not to enhance production i.e. 6000 MTM without prior permission in name of Ashapura Perfoclay Limited and comply all rules & regulation related to environment and terms and conditions stipulated in our
1. EC No. SEIAA/GUJ/EC 2(b)/46/2010 dated 20th Feb 2010.
2. CTE - 63375 valid up to 10/07/2019.
3. CC & A - 57696 valid up to 24/04/2018.

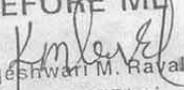


Thanking You.

Signature: 
Mr. Hasmukh Bambhania
DGM - QA & technical Services

Date :

Place :

BEFORE ME

Rajeshwari M. Raval
"NOTARY" Bhuj
Gujarat State
Sr. No. 2791 / 2015
Date : 10 / 02 / 2015





GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, Gandhinagar-382 021.
Website : www.gpcb.gov.in

BY R.P.A.D

No. PC/CCA-KUTCH - 27(5)/GPCB ID 17774/ 305930

DATE: 02/03/2015

AMENDMENT TO CONSENT AND AUTHORISATION Order No AWH-57696 dated 17/10/2013.

To,

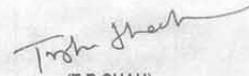
M/S ASHAPURA VOLCLAY LTD,
PLOT NO: 167,
VILLAGE: LER, NEAR BHUJODI,
TALUKA: BHUJ,
DIST: KUTCH.

Without prejudice to the powers of this Board under the Water (Prevention and Control of Pollution) Act-1974, the Air Act-1981 and the Environment (Protection) Act-1986 and Authorization under rule 5(4) of the Hazardous Waste (Management, Handling and Transboundary Movement) Rules'2008 & as amended from time to time framed under the Environment (Protection) Act-1986 board has granted the Consent order AWH-57696 vide letter No. PC/CCA-KUTCH-27(3)/GPCB ID: 17774/165401 dated 16/11/2013 under the provisions of aforesaid Acts/Rules.

Whereas, Board has received your request letter reference nil dated 01/01/2015 for change in name from M/S ASHAPURA VOLCLAY LTD to Ashapura Perfoclay Ltd issued by this, Board under the provisions of the aforesaid Acts / Rules CC&A order No AWH- 57696 of dated 17/10/2013 is hereby further amended as under:

- The CC&A granted to M/S ASHAPURA VOLCLAY LTD , vide order No AWH- 57696 issued vide letter No GPCB/CCA-KUTCH-27(3)/GPCB ID-17774/165401 dated 16/11/2013 is amended to read the name of industry as M/S ASHAPURA PERFOCLAY LTD. Now onwards M/S ASHAPURA PERFOCLAY LTD is required to comply with all the conditions issued in the said CC&A.
- The other terms and conditions and validity of the CC&A Order No AWH-57696 issued vide letter GPCB/CCA-KUTCH-27(3)/GPCB ID-17774/165401 dated 16/11/2013 shall remain unchanged.

For and on behalf of
Gujarat Pollution Control Board


(T.B.SHAH)

ENVIRONMENTAL ENGINEER

Clean Gujarat Green Gujarat



SPEED POST

Annexure - III

भारत सरकार / Govt. of India

जल शक्ति मंत्रालय

Ministry of Jal Shakti

जल संसाधन, नदी विकास और गंगा संरक्षण विभाग

Department of Water Resources, River Development & Ganga Rejuvenation

केन्द्रीय भूमि जल बोर्ड / Central Ground Water Board

पश्चिम मध्य क्षेत्र / West Central Region

स्वामीनारायण कॉलेज बिल्डिंग, शाहजादम टोलनाका, अहमदाबाद-22, गुजरात

टेलीफोन : 079-25320476, 25330009, फैक्स : 079-25329379,

ईमेल : rdwcr-cgwb@nic.in, twcr-cgwb@nic.in, वेबसाइट : cgwb.gov.in

No. TS/8(9)/CGWB/WCR/ 1615

Date 20.08.2019

20 AUG 2019



To,
The Member Secretary
Central Ground Water Authority
Ministry of Water Resources, River Development & Ganga Rejuvenation
18/11, Jamnagar House, Mansingh Raod
New Delhi 110011

Sub: Renewal of NOC in respect of **M/S Ashapura Volclay Ltd.**, Plot No. 167,
Village-Ler near Bhujodi, Taluka-Bhuj, District- Kachchh, Gujarat, PIN-370020.

Sir,

Kindly find enclosed Evaluation Performa for renewal of NOC in respect **M/S Ashapura Volclay Ltd.**, Plot No. 167, Village-Ler near Bhujodi, Taluka-Bhuj, District- Kachchh, Gujarat for abstraction of 179 m³/day groundwater. The NOC is recommended for **Extension of One Year** and is submitted for necessary action at your end. Evaluation performa, site inspection report & compliance report by the firm is attached.

Yours faithfully

(Sourabh Gupta)
HOO

Encl: as above

Copy to: of **M/S Ashapura Volclay Ltd.**, Plot No. 167, Village-Ler near Bhujodi, Taluka-Bhuj, District- Kachchh, Gujarat, PIN-370020

(Sourabh Gupta)
HOO



SPEED POST

भारत सरकार / Govt. of India

जल शक्ति मंत्रालय

Ministry of Jal Shakti

जल संसाधन, नदी विकास और गंगा संरक्षण विभाग

Department of Water Resources, River Development & Ganga Rejuvenation

केन्द्रीय भूमि जल बोर्ड / Central Ground Water Board

पश्चिम मध्य क्षेत्र / West Central Region

स्वामीनारायण कॉलेज बिल्डिंग, शाहआलम टोलनाका, अहमदाबाद-22, गुजरात

टेलीफोन : 079-25320476, 25330009, फैक्स : 079-25329379.

ईमेल : rdwcr-cgwb@nic.in, tsdcr-cgwb@nic.in, वेबसाइट : cgwb.gov.in

No. TS/8(9)/CGWB/WCR/ 1614

Date 20.08.2019



To,
The Member Secretary
Central Ground Water Authority
Ministry of Water Resources, River Development & Ganga Rejuvenation
18/11, Jamnagar House, Mansingh Raod
New Delhi 110011

Sub: Change in Name in respect of **M/S Ashapura Volclay Ltd.**, Plot No. 167, Village-Ler near Bhujodi, Taluka-Bhuj, District- Kachchh, Gujarat, PIN-370020. to **M/S Ashapura Perfoclay Ltd.**

Sir,

The firm vide letter dated 18-06-2018 while applying for renewal has requested for change in name from M/S Ashapura Volclay Limited to M/S Ashapura Perfoclay Ltd. and has submitted relevant documents from Ministry of Corporate Affairs and GPCB (Attached). This may be considered while issuing the Renewal NOC.

Yours faithfully

(Sourabh Gupta)
HOO

Encl: as above

✓ Copy to: of M/S Ashapura Volclay Ltd., Plot No. 167, Village-Ler near Bhujodi, Taluka-Bhuj, District- Kachchh, Gujarat, PIN-370020

(Sourabh Gupta)
HOO

Project details

- Mineral Beneficiation 2(b)
- For appraisal - Environmental Clearance [EC]
- Expansion of Project

1. Basic Information of the Project:

| i | Name & Address of the Project site (Complete details with plot no./Survey no., Landmark etc.) | M/s. Ashapura Perfoclay Ltd. Survey No. 167, Village – Ler, Nr. Bhujodi, Anjar Bhuj Highway, Bhuj, Dist – Kutch, State: Gujarat. | | | | | | | | | | |
|---------------|---|---|----------|-----------|--------------|---------------|--------------|---------------|---------------|---------------|---------------|---------------|
| ii | Name of the Applicant | Mr. Mahesh Chandani (Vice President) | | | | | | | | | | |
| iii | Address for correspondence | Survey No. 167, Village – Ler, Nr. Bhujodi, Anjar Bhuj Highway, Bhuj, Dist – Kutch, State: Gujarat. | | | | | | | | | | |
| iv | Contact no. and e-mail ID of the Applicant | Mo. no. : 9099004425 e-Mail : mchandani@ashapura.com | | | | | | | | | | |
| v | Aerial distance of nearest Habitat (KM) | 1.95 km | | | | | | | | | | |
| vi | Longitude & Latitude of the Project Site: (4 corners of the site) | <table border="1"> <thead> <tr> <th>Latitude</th> <th>Longitude</th> </tr> </thead> <tbody> <tr> <td>23°12'4.47"N</td> <td>69°44'24.55"E</td> </tr> <tr> <td>23°12'6.67"N</td> <td>69°44'41.99"E</td> </tr> <tr> <td>23°12'19.09"N</td> <td>69°44'32.09"E</td> </tr> <tr> <td>23°11'56.40"N</td> <td>69°44'28.82"E</td> </tr> </tbody> </table> | Latitude | Longitude | 23°12'4.47"N | 69°44'24.55"E | 23°12'6.67"N | 69°44'41.99"E | 23°12'19.09"N | 69°44'32.09"E | 23°11'56.40"N | 69°44'28.82"E |
| Latitude | Longitude | | | | | | | | | | | |
| 23°12'4.47"N | 69°44'24.55"E | | | | | | | | | | | |
| 23°12'6.67"N | 69°44'41.99"E | | | | | | | | | | | |
| 23°12'19.09"N | 69°44'32.09"E | | | | | | | | | | | |
| 23°11'56.40"N | 69°44'28.82"E | | | | | | | | | | | |
| vii | Category as per the Schedule to the EIA Notification 2006 i.e. 1(d), 2(b), 5(f) etc. Sub Category: i.e. Dyes, Dyes Intermediates, Specialty chemicals, Bulk Drugs etc. | 2 (b) Mineral Beneficiation Sub-Category: B1 | | | | | | | | | | |
| viii | Applicability of General Conditions of EIA Notification 2006: i.e. Ensure that (1) Protected areas notified under the Wildlife (Protection) Act, 1972; (2) CEPI areas (3) Eco-sensitive areas and (4) Inter-state boundaries and international boundaries; are not located within 5 km or 10 km (as the case may be) area from the boundary of the proposed site. | Not Applicable | | | | | | | | | | |

Online application & PH reg. :

| | |
|--|---|
| a) Date of SEAC meeting for recommendation to grant TOR: | 22/03/2017 |
| b) Online application proposal no. : | SIA/GJ/IND2/18601/2017 |
| c) Date online acceptance of EC application by SEAC: | 12/10/2018 |
| d) TOR issued by SEIAA: Letter no & date. | SEIAA/GUJ/TOR/2(b)/486/2017 vide dated 30/04/2017 |
| e) Date of Public Hearing (If applicable): | 27/02/2018 |
| f) Date of presentation for Appraisal: | 18/12/2018 |

3. Product profile:

| Sr. no. | Name of the Products | CAS no. | Quantity (MT/Month) | | | End-use of the products |
|---------|----------------------|------------|---------------------|----------|--------|--|
| | | | Existing | Proposed | Total | |
| 1 | Bleaching Clay | 70131-50-9 | 12,000 | 4,000 | 16,000 | Refining edible and non-edible oil |
| 2 | Gypsum (By-product) | 13397-24-5 | 4,500 | -- | 4,500 | Sell to cement industries and send for back-filling of mines |
| Total | | | 12,000 | 4,000 | 16,000 | |

The project falls under Category B of project activity 2(b) as per the schedule of EIA Notification 2006.

4. Product wise Raw material consumption:

| Sr. no. | Name of the Products | Name of the Raw Materials | CAS no. of raw materials. | Quantity MT/Month | | |
|---------|----------------------|---------------------------|---------------------------|-------------------|----------|--------|
| | | | | Existing | Proposed | Total |
| 1 | Bleaching Clay | Bentonite | 1302-78-9 | 13,000 | -- | 13,000 |
| | | Sulphuric Acid (75%) | 7664-93-9 | 6,400 | -- | 6,400 |
| | | Lime | 1305-62-0 | 3,100 | -- | 3,100 |
| | | Attapulgate | 12174-11-7 | 2,000 | 4,620 | 6,620 |

5. Compliance status of the existing project:

| Sr. no. | Particulars | Brief Information/Details | Remarks |
|---------|---|---|---------|
| 1 | <ul style="list-style-type: none"> Earlier EC details In case of EC not obtained, Copy of CTE & CCA obtained before 14.09.2006. | Earlier EC letter No. SEIAA/GUJ/EC/2(b)/497/2016 dated 30/07/2016 | -- |

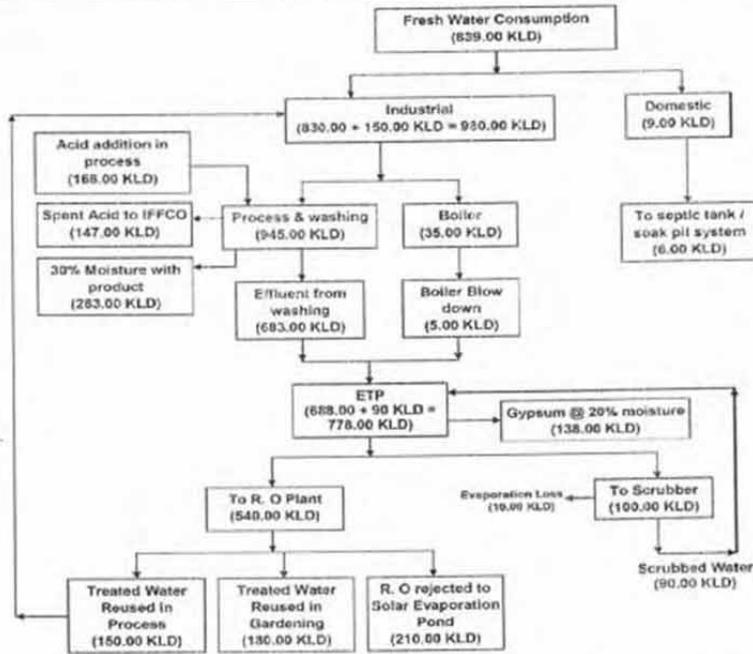
| | | | |
|---|---|---------------------------|---|
| 2 | Compliance of EC conditions | Submitted with EIA Report | Attached in Annexure – 12 of EIA report |
| 3 | Status of inspection by RO-MoEF&CC, Bhopal. i.e. CCR-Certified Compliance Report | Submitted with EIA Report | Attached in Annexure – 15 of EIA report |
| 4 | Status of submission of half yearly returns to concern authorities. | Submitted with EIA Report | Attached in Annexure – 12 of EIA report |
| 5 | Copy of CC&A and Compliance of existing CC&A Conditions. | Submitted with EIA Report | Attached in Annexure – 12 of EIA report |
| 6 | Legal actions/Closure directions/SCN etc. Issued by GPCB and its current status. For last 3 years | Submitted with EIA Report | Attached in Annexure – 16 of EIA report |
| 7 | Any Public Complaints | No | -- |
| 8 | Is there any litigation pending before any court of Law against the Project? | No any litigation pending | -- |

6. Salient features of the project including Water, Air and Hazardous waste management:

| Sr. no. | Particulars | Details | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|--|--|--|--------------------------|------|----------|------------|--|------|---------------|--------------------------|--|------|---------------|--------------------------|--|------|---------------|-----------------|--------------------------------------|------|---------------|-------------------------|---------------|------|---------------|---------------|--------------|--|-----------------------|--|
| A | Total cost of Proposed Project (Rs. in Crores): | Existing: Rs. 217.93 Crores Proposed: Rs. 26.21 Crores Total: Rs. 244.14 Crores | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| B | Brief details of CER | As per MoEFCC guideline, unit will allot 1.0 % of capital investment (Brownfield project) as CER activity, which will be Rs. 26.50 Lacs . Detailed year wise CER activities are as under.... <table border="1" style="margin-left: 20px;"> <thead> <tr> <th>Activity</th> <th>Year</th> <th>CER Cost</th> <th>Beneficial</th> </tr> </thead> <tbody> <tr> <td>Provision of Sanitation facilities for poor people</td> <td>2021</td> <td>Rs. 8.00 Lacs</td> <td>Madhapar Navawas Village</td> </tr> <tr> <td>Provision of Solar lighting at Vande Mataram circle between madhapar & Bhuj Road and its maintenance</td> <td>2022</td> <td>Rs. 5.00 Lacs</td> <td>Madhapar Navawas Village</td> </tr> <tr> <td>Green Belt Development and its maintenance</td> <td>2023</td> <td>Rs. 3.00 Lacs</td> <td>Village Bhujodi</td> </tr> <tr> <td>Provision of Water Harvesting system</td> <td>2024</td> <td>Rs. 9.00 Lacs</td> <td>Village Madhapar & Reha</td> </tr> <tr> <td>Animal Fodder</td> <td>2025</td> <td>Rs. 1.50 Lacs</td> <td>Village kukma</td> </tr> <tr> <td style="text-align: right;">Total</td> <td></td> <td>Rs. 26.50 Lacs</td> <td></td> </tr> </tbody> </table> | Activity | Year | CER Cost | Beneficial | Provision of Sanitation facilities for poor people | 2021 | Rs. 8.00 Lacs | Madhapar Navawas Village | Provision of Solar lighting at Vande Mataram circle between madhapar & Bhuj Road and its maintenance | 2022 | Rs. 5.00 Lacs | Madhapar Navawas Village | Green Belt Development and its maintenance | 2023 | Rs. 3.00 Lacs | Village Bhujodi | Provision of Water Harvesting system | 2024 | Rs. 9.00 Lacs | Village Madhapar & Reha | Animal Fodder | 2025 | Rs. 1.50 Lacs | Village kukma | Total | | Rs. 26.50 Lacs | |
| Activity | Year | CER Cost | Beneficial | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Provision of Sanitation facilities for poor people | 2021 | Rs. 8.00 Lacs | Madhapar Navawas Village | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Provision of Solar lighting at Vande Mataram circle between madhapar & Bhuj Road and its maintenance | 2022 | Rs. 5.00 Lacs | Madhapar Navawas Village | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Green Belt Development and its maintenance | 2023 | Rs. 3.00 Lacs | Village Bhujodi | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Provision of Water Harvesting system | 2024 | Rs. 9.00 Lacs | Village Madhapar & Reha | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Animal Fodder | 2025 | Rs. 1.50 Lacs | Village kukma | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Total | | Rs. 26.50 Lacs | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| C | Brief details of EMP | For EMP, please refer Chapter – 10 of EIA report. | | | | | | | | | | | | | | | | | | | | | | | | | | | | |

| Plot area (sq. meter) | Existing: 111994.00 Sq. m. Proposed: -- Total: 111994.00 Sq. m. | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
|--|---|---------------------------|---------------------------|---------------------------|---------------------------|---------|--------------|-----|----|-----|----|---------------|-------|----|-------|---------------|-----------------------|--|--|--|--|---------|-------|----|-------|---------------------------|---------|--|--|--|--|--------|------|----|------|--|---------|----|----|----|----|--------|----|----|----|----|-------------------------|--------------|-----------|--------------|--|----------------------------|--------------|-----------|--------------|--|
| Green belt area (sq. meter) | Existing: 36093.00 Sq. m. Proposed: 2140.00 Sq. m. Total: 38233.00 Sq. m. | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Employment generation | Existing: 500 (Male – 360, Female – 15, Labor – 125) Proposed: 30 (Male – 20, Female – 1, Labor – 9) Total: 530 (Male – 380, Female – 16, Labor – 134) | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| F Water | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Source of Water Supply (GIDC Bore well, Surface water, Tanker supply etc...) | Gujarat Water Infrastructure Limited (GWIL) & Borewell | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Status of permission from the concern authority. | Unit has got CGWA permission for ground water extraction & also got permission from GWIL. | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| ii Water consumption (KLD) | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| | <table border="1"> <thead> <tr> <th></th> <th>Existing KLD</th> <th>Proposed (Additional) KLD</th> <th>Total after Expansion KLD</th> <th>Remarks</th> </tr> </thead> <tbody> <tr> <td>(A) Domestic</td> <td>9.0</td> <td>--</td> <td>9.0</td> <td>--</td> </tr> <tr> <td>(B) Gardening</td> <td>180.0</td> <td>--</td> <td>180.0</td> <td>Recycle water</td> </tr> <tr> <td colspan="5">(C) Industrial</td> </tr> <tr> <td>Process</td> <td>795.0</td> <td>--</td> <td>795.0</td> <td>+ 150.0 KLD Recycle water</td> </tr> <tr> <td>Washing</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>Boiler</td> <td>35.0</td> <td>--</td> <td>35.0</td> <td></td> </tr> <tr> <td>Cooling</td> <td>--</td> <td>--</td> <td>--</td> <td>--</td> </tr> <tr> <td>Others</td> <td>--</td> <td>--</td> <td>--</td> <td>--</td> </tr> <tr> <td>Industrial Total</td> <td>830.0</td> <td>--</td> <td>830.0</td> <td></td> </tr> <tr> <td>Grand Total (A+B+C)</td> <td>839.0</td> <td>--</td> <td>839.0</td> <td></td> </tr> </tbody> </table> <p>1) Total water requirement for the project: 839.00 KLD 2) Quantity to be recycled: 330.0 KLD [RO Permeate water: 150.0 KLD (for process) + 180.0 KLD (for gardening)] 3) Total fresh water requirement: 839.0 KLD</p> | | Existing KLD | Proposed (Additional) KLD | Total after Expansion KLD | Remarks | (A) Domestic | 9.0 | -- | 9.0 | -- | (B) Gardening | 180.0 | -- | 180.0 | Recycle water | (C) Industrial | | | | | Process | 795.0 | -- | 795.0 | + 150.0 KLD Recycle water | Washing | | | | | Boiler | 35.0 | -- | 35.0 | | Cooling | -- | -- | -- | -- | Others | -- | -- | -- | -- | Industrial Total | 830.0 | -- | 830.0 | | Grand Total (A+B+C) | 839.0 | -- | 839.0 | |
| | Existing KLD | Proposed (Additional) KLD | Total after Expansion KLD | Remarks | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| (A) Domestic | 9.0 | -- | 9.0 | -- | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| (B) Gardening | 180.0 | -- | 180.0 | Recycle water | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| (C) Industrial | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Process | 795.0 | -- | 795.0 | + 150.0 KLD Recycle water | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Washing | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Boiler | 35.0 | -- | 35.0 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Cooling | -- | -- | -- | -- | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Others | -- | -- | -- | -- | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Industrial Total | 830.0 | -- | 830.0 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| Grand Total (A+B+C) | 839.0 | -- | 839.0 | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |
| iii Waste water generation (KLD) | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | | |

| | Category | Existing KLD | Proposed (Additional) KLD | Total after Expansion KLD | Remarks |
|-----|--|--|---------------------------|---------------------------|-----------|
| | (A) Domestic | 6.0 | -- | 6.0 | -- |
| | (B) Industrial | | | | |
| | Process | 683.0 | -- | 683.0 | -- |
| | Washing | | | | |
| | Boiler | 5.0 | -- | 5.0 | -- |
| | Cooling | -- | -- | -- | -- |
| | Others | -- | -- | -- | -- |
| | Total Industrial waste water | 688.0 | -- | 688.0 | -- |
| iv | Treatment facility within premises with capacity [For existing and Proposed] [In-house ETP (Primary, Secondary, Tertiary), MEE, Stripper, Spray Dryer, STP etc.. | | | | |
| | ➤ Existing: Unit has installed in-house ETP (Capacity: 800 KLD) comprising of primary Treatment facilities & RO plant. | | | | |
| | ➤ Proposed: -- | | | | |
| v | Mode of Disposal & Final meeting point | | | | |
| | Domestic: | At present, Domestic effluent is disposed in to Septic tank / Soak pit system. After expansion; there shall be no any additional domestic wastewater generation. | | | |
| | Industrial: | At Present, Industrial wastewater generated from manufacturing process and other ancillary operation is allowed into in-house ETP (comprising of primary treatment facilities & RO plant) for treatment. RO permeate is reused in process & green belt development. RO rejected water is evaporated through solar evaporation pond. After expansion, there shall be no any additional industrial wastewater generation. | | | |
| vi | In case of Common facility (CF) like CETP, Common Spray dryer, Common MEE, CHWIF etc. | | | | |
| | Name of Common facility | | | | |
| | Not Applicable | | | | |
| | Membership of Common facility (CF) | | | | |
| | (For waste water treatment) | | | | |
| | Not Applicable | | | | |
| vii | Simplified water balance diagram with reuse / recycle of waste water | | | | |



vii Reuse/Recycle details (KLD)
[Source of reuse & application area]

Total reuse – 330.00 KLD

| Source of waste water for reuse with quantity in KLD | Application area with quantity in KLD | Remarks regarding feasibility to reuse i.e. w/w characteristics (COD, BOD, TDS etc.) |
|--|--|--|
| RO Permeate Water – 330.0 KLD | Process – 150.0 KLD Gardening – 180.0 KLD | TDS: 300 – 500 mg/l COD: 6 – 8 mg/l BOD: Nil |

G Air

i Flue gas emission details
No. of Boilers/TFH/Furnaces/DG sets etc. with capacities viz. TPH, Kcal/hr, MT/hr, KVA etc.
Existing & Proposed

| Sr. no. | Source of emission With Capacity | Stack Height (meter) | Type of Fuel | Quantity of Fuel MT/Day | Type of emissions i.e. Air Pollutants | Air Pollution Control Measures (APCM) |
|-----------------|--------------------------------------|----------------------|--------------|-------------------------|--|---|
| Existing | | | | | | |
| 1. | Boiler-1 & 2 (Capacity – 3 TPH each) | 30 m | FO | 321 Litre/hr | PM SO ₂ NO _x | Adequate stack height provided |
| 2. | Boiler – 3 (Capacity– 6 TPH) | 33 m | | | | Adequate stack height provided |
| 3. | Boiler – 4 (Capacity – 6 TPH) | 33 m | Coal | 16 T/day | | Multi Cyclone Separator & Bag Filter |
| 4. | D. G Set (500 KVA) | 11 m | HSD | 100 Litre/day | PM SO ₂ NO _x | Adequate stack height provided |
| 5. | D. G Set (250 KVA) – Stand By | 11 m | | | | Adequate stack height provided |
| 6. | D. G Set (630 KVA) – Stand By | 11 m | | | | Adequate stack height provided |
| 7. | Dryer – 1 (3 TPH) | 18 m | Coal | 24 T/day | PM SO ₂ NO _x | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 8. | Dryer – 2 (3 TPH) | 18 m | | | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 9. | Dryer – 3 (6 TPH) | 18 m | | | | Multi Cyclone Separator + Bag Filter |
| 10. | Dryer – 4 (6 TPH) | 18 m | Coal | 12 T/day | PM SO ₂ NO _x | Multi Cyclone Separator + Bag Filter |
| 11. | Dryer – 5 (in HAG) (1.25 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter |
| 12. | Dryer – 6 (6 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 13. | Dryer – 7 (6 TPH) | 18 m | Coal | 12 T/day | | Multi Cyclone Separator + Bag Filter + Water Scrubber |
| 14. | Pulverizer – 1 & 2 | 18 m | -- | -- | | PM |
| 15. | Pulverizer-3 | 15 m | -- | -- | Bag filter | |
| 16. | Pulverizer-4 | 15 m | -- | -- | Bag filter | |
| 17. | Pulverizer-5 | 15 m | -- | -- | Bag Filter | |
| 18. | Pulverizer-6 | 15 m | -- | -- | Bag Filter | |
| 19. | De Dusting System–1 | 15 m | -- | -- | Bag filter | |
| 20. | De Dusting System–2 | 15 m | -- | -- | PM | Bag filter |
| 21. | Classifier | 15 m | -- | -- | | Bag filter |

| | | | | | | |
|-----------------|--------------------------------|------|------|----------|--|---|
| 23 | Floor Cleaner | 15 m | -- | -- | | Bag filter |
| 24 | Gasifier - 1 | 12 m | -- | -- | | *** |
| 24 | Gasifier - 2 | 12 m | -- | -- | | *** |
| 25 | Gasifier - 3 | 12 m | -- | -- | | *** |
| 26 | Gasifier - 4 | 12 m | -- | -- | | *** |
| Proposed | | | | | | |
| 27 | Boiler - 5 (Capacity-6 TPH) | 33 m | Coal | 12 T/day | PM SO ₂ NO _x | Multi cyclone separator & Bag filter |
| 28 | Dryer - 8 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter |
| 29 | Dryer - 9 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter |
| 30 | Dryer - 10 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter |
| 31 | Dryer - 11 (6 TPH) | 18 m | Coal | 16 T/day | | Multi cyclone separator + Bag Filter |
| 32 | Pulverizer-7 | 15 m | -- | -- | PM | Bag filter |
| 33 | Pulverizer-8 | 15 m | -- | -- | | Bag filter |
| 34 | Pulverizer-9 | 15 m | -- | -- | | Bag filter |
| 35 | Pulverizer-10 | 15 m | -- | -- | | Bag filter |

NOTE:

- Existing Boiler - 1 & 2 (Capacity - 3 TPH each) will not be used after expansion and keep as a stand by. Proposed Boiler - 5 (Capacity - 6 TPH) will be installed and utilized.
- Dryer - 4 operates at the time of breakdown / preventive maintenance.
- There shall be no process gas emission from existing and proposed project activity

| | Existing | Additional | Total After Expansion |
|------------------|---|-----------------|--|
| Fuel Consumption | FO - 321 Lit/hr HSD - 100 Lit/day Coal - 88 T/day | Coal - 76 T/day | FO - 321 Lit/hr HSD - 100 Lit/day Coal - 164 T/day |

Process gas i.e. Type of pollutant gases (SO₂, HCl, NH₃, Cl₂, NO_x, etc.)

Existing & Proposed

| Sr. no. | Specific Source of emission (Name of the Product & Process) | Type of emission | Stack/Vent Height (meter) | Air Pollution Control Measures (APCM) |
|---------|---|------------------|---------------------------|---------------------------------------|
| 1 | NIL | | | |

Fugitive emission details with its mitigation measures.

| <p>Source of fugitive emission: Storage area of raw materials, Manufacturing process, Vehicle movement on internal roads</p> <ul style="list-style-type: none"> To minimize fugitive emission, powder material will be allowed in a vessel through closed loop while liquid material will be charged through closed pipeline system. Transportation of raw materials & product will be carried out by trolley within premises and manual material handling will be avoided. To minimize vehicular emission due to transportation of material, paved roads will be maintained. Necessary repairs will be done immediately if the road is damaged. Regular water sprinkling will be carried out to suppress the dust particles. Cleaning of internal road will be carried out by vacuum. | | | | | | | |
|---|------------------------------------|--|--|---------------------|----------|-------|---|
| <p>H Hazardous waste (as per the Hazardous and Other Wastes (Management and Transboundary Movement) Rules 2016. Existing & Proposed</p> | | | | | | | |
| Sr. no. | Type/Name of Hazardous waste | Specific Source of generation (Name of the Activity, Product etc.) | Category and Schedule as per HW Rules. | Quantity (MT/Annum) | | | Management of HW |
| | | | | Existing | Proposed | Total | |
| 1 | ETP Sludge | Effluent Treatment Plant | 35.3 (Sch. I) | 0.22 | -- | 0.22 | Collection, Storage, Transportation & Disposal by send to TSDF site – M/s. Saurashtra Enviro Projects Pvt. Ltd. |
| 2 | Used Oil | D. G Set | 5.1 (Sch. I) | 0.100 | -- | 0.100 | Maximum quantity reuse in plant & balance quantity if any will be Collected, Stored, Transported and Disposed by selling to registered reprocessor enlisted by GPCB. |
| 3 | Spent Acid | Process | B15 (Sch. II) | 66000 | -- | 66000 | Collection, Storage, Transportation & Disposal by selling to M/s. IFFCO Kandla, Dist: Kutch. If IFFCO will not accept spent acid, then it will be neutralize within the premises and generated gypsum shall be sent to cement Industry. |
| 4 | Sludge from Wet Scrubber (Gasifier | Scrubber | 35.1 (Sch. I) | 8.50 | -- | 8.50 | Collection, Storage, Transportation & Disposal by sending to M/s. Sanghi Industries |

| | attached with Dryer) | | | | | | Ltd. for co-processing. |
|-----|----------------------------|---|---------------|--|------|------|---|
| 5 | Fly Ash | Air pollution control system | 35.1 (Sch. I) | 2.30 | 0.70 | 3.00 | Collection, Storage, Transportation & Disposal by selling to Cement / Brick manufacturing unit / Local road contractor. |
| 6 | Evaporation Residue (salt) | Evaporation Pond | 35.3 (Sch. I) | 1.0 | -- | 1.0 | Collection, Storage, Transportation & Disposal by send to TSDF site - M/s. Saurashtra Enviro Projects Pvt. Ltd. |
| ii | | Membership details of TSDF, CHWIF etc. (For HW management) | | Unit has got membership of TSDF site M/s. Saurashtra Enviro Projects Pvt. Ltd. | | | |
| iii | | Details of Non-Hazardous waste & its disposal(MSW and others) | | MSW collect in separate bin and dispose to municipal site. | | | |

7. Details regarding EIA report:

| Sr. no. | Particulars | Details (Give brief note / Conclusion of the particular subject) | Page no., Section no. & chapter no. of EIA report |
|--|---|---|---|
| a | Ensure that there is no change in EIA report w. r. t. ToR i.e. Form-1 & PFR | No change in EIA report w. r. t. ToR | -- |
| b | Baseline environmental monitoring period | 07/03/2017 to 06/06/2017 | Page no. 3-3, Section 3.2, Chapter - 3 of EIA Report |
| c | Baseline study area (Km) | 10.0 km | Page no. 3-1, section 3.1, Chapter - 3 of EIA Report |
| d | No. of AAQM stations including project site | 8 Nos. | Page no. 3-12, section 3.6.1, Chapter - 3 of EIA Report |
| Conclusion of the Monitoring (Baseline study) Air, Water & Land | | | |
| e | Parameters considered for AAQM including project specific parameters. | PM ₁₀ , PM _{2.5} , SO ₂ , NO _x , CO | Page no. 3-13, section 3.6.1, Chapter - 3 of EIA Report |

| Sr. no. | Parameters | Range of Concentrations ($\mu\text{g}/\text{m}^3$) | Remarks |
|---------|--|--|--|
| 1. | PM ₁₀ | 41.50 $\mu\text{g}/\text{m}^3$ – 84.20 $\mu\text{g}/\text{m}^3$ | - |
| 2. | PM _{2.5} | 19.40 $\mu\text{g}/\text{m}^3$ – 46.90 $\mu\text{g}/\text{m}^3$ | - |
| 3. | SO ₂ | 4.00 $\mu\text{g}/\text{m}^3$ – 7.20 $\mu\text{g}/\text{m}^3$ | - |
| 4. | NO _x | 11.20 $\mu\text{g}/\text{m}^3$ – 23.90 $\mu\text{g}/\text{m}^3$ | - |
| 5. | CO | 224 $\mu\text{g}/\text{m}^3$ – 408 $\mu\text{g}/\text{m}^3$ | - |
| f | Whether the results of AAQM is within the norms prescribed in NAAQS ? If no, give reasons as per EIA report | Yes, all parameters are within the norms prescribed in NAAQS. | Page no. 3-14, section 3.6.1, Chapter – 3 of EIA Report |
| g | Comments for AAQM results w. r. t. NAAQS | Concentration of all parameters is within the norms prescribed in NAAQS. | Page no. 3-18, section 3.6.1, Chapter – 3 of EIA Report |
| h | Software used for the mathematical Modelling for anticipated incremental GLCs (Ground Level Concentrations) | Lakes Environmental Software "AERMOD View 8.2.0" | Page no. 4-2, section 4.1.1.1, Chapter – 4 of EIA Report |
| i | The resultant concentrations w. r. t. NAAQS and its conclusion. | The resultant concentrations of all parameters are below the NAAQ standards, 2009. | Page no. 4-5, section 4.1.1.1, Chapter – 4 of EIA Report |
| j | Suggested mitigation measures w. r. t. Air | Mentioned in EIA Report. | Page no. 4-10, section 4.2, Chapter – 4 of EIA Report |
| k | Conclusion of the Monitoring during baseline study of water | Mentioned in EIA Report. | Page no. 3-27, section 3.6.3, chapter – 3 of EIA Report |
| l | Suggested mitigation measures w. r. t. Water | Mentioned in EIA Report. | Page no. 4-11, section 4.2, Chapter – 4 of EIA Report |
| m | Conclusion of the Monitoring during baseline study of Land | Mentioned in EIA Report. | Page no. 3-29, section 3.6.4, chapter – 3 of EIA Report |
| n | Suggested mitigation measures w. r. t. Land | Mentioned in EIA Report. | Page no. 4-12, section 4.2, Chapter – 4 of EIA Report |
| o | Conclusion of the Monitoring during baseline study of Noise | Noise level of study area is well within the prescribed limits. | Page no. 3-21, section 3.6.2, chapter – 3 of EIA Report |
| p | Suggested mitigation measures w. r. t. Noise | Mentioned in EIA Report. | Page no. 4-11, section 4.2, Chapter – 4 of EIA Report |

| | | |
|---|--|--|
| Main issues in Public hearing (If applicable) | Submit with EIA Report | Annexure – 23 of EIA report |
| Brief description of Public hearing (If applicable) – Submitted with EIA Report (Annexure – 23 of EIA report) | | |
| Main Issues raised by stake holders | Commitments by Project proponent and action plan | |
| Major hazardous chemicals and worst case scenario considered in Risk Analysis report. | For proposed production activity, there shall be no use of any hazardous chemical. | Page no. 7-3, section 7.2, chapter – 7 of EIA Report |
| Comments/Suggestions/mitigation measures in brief | As below: | |
| t An undertaking by the Project Proponent (PP) on the ownership of the EIA report as per the OM of MoEF&CC dated 05/10/2011 and an undertaking by the Consultant regarding the prescribed TORs have been complied with and the data submitted is factually correct as per the OM of MoEF&CC dated 04/08/2009. | An undertaking by the project proponent and Consultant is attached in EIA report. | |
| u Any other details: | | |

8. Details of Environmental Consultant:

| Sr. no. | Particulars | Details |
|---------|---|--|
| i | Name of the Consultant | Envirocare Technocrats Pvt. Ltd. |
| ii | Contact no. and e-mail ID of the Consultant | Mo. no. : 9727925122 e-Mail: office@envirocare.net.in |
| iii | Accreditation for the categories and Validity | 2(b) – A Valid up to 15/02/2019 |
| iv | Any other details | -- |

Name & designation of the Applicant: Mr. Mahesh Chandani (Vice President)

Stamp & Signature of Applicant: 

Date:

General Instructions

- Format shall be in WORD Format (*Font type- Arial, Font size- 11*)
- Do not change Format. Fill up your details / information in prescribed tables.
- Provide authenticated (with stamp & Signature) hard copy during presentation.
- Kindly send e-mail to : seacgujarat@gmail.com
- Above data shall be as per application **Form-1 & PFR**.
- Incorporate relevant details in respective column in the Format. Do not attach Annexure except copy of Certificates etc.



ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

પ્રાદેશિક કચેરી : કચ્છ-પશ્ચિમ

કતીરા કોમ્પ્લેક્સ-૧, મંગલમ ચાર રસ્તા, સરકારનગર, ભુજ-કચ્છ. પી.એન.એન. : NE 32-240920 ફોન : 02232-240521.
email: ro-gpcb-kutw@gujarat.gov.in xgn site:gpcbXgn.gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

પાછી અધિનિયમ 1974 ની કલમ - 23, હવા અધિનિયમ 1981 ની કલમ - 24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986 ની કલમ - 10, બાયો મેડીકલ વેસ્ટ નિયમ - 2016 હેઠળ અમોને મનેલ સત્તાની રૂએ, અમો નીચે સહી કરનાર, અમોને જરૂરી લાગે તેની સહાય લઈને, તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

- (૧) અમોને સોંપેલા રાજ્ય બોર્ડ/રાજ્ય/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે.
- (૨) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે.
- (૩) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમય દાખલ થઈએ છીએ.

ઉદ્યોગ / _____ માં દાખલ થવાનો સમય : સવારના / સાંજના 14:50 તા. 09/10/2019

અમારી સાથે સહાય માટે નીચેની વ્યક્તિઓ પણ છે :

- (૧) Rajesh I. Shah - Member, SEAC
- (૨) A. K. Mulky - Member SEAC
- (૩) M. G. Kayzi - DEE SEAC
- (૪) H. M. Lokhandwala, AEE SEAC
- પ્રશિક્ષક) S. S. Chauhan, AEE RO-Kutw

M/s. Ashapura Perfumery Ltd.

Survey No. 167, 163, 164

Vill. Les

Ta. Bhuj - Kutch

નક્કલ મનેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી : (Mr. D. S. Tripathi)

AGM - HR & Admin

PTO.

સહી : Agarwal

અધિકારીનું નામ : Dr. S. S. Agarwal

હોદ્દો : 10- Regional Office



ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

પ્રાદેશિક કચેરી : ૭૨૪-પશ્ચિમ

કર્તીય કોમ્પ્લેક્સ-૧, મંગલમ ચાર રસ્તા, સંસ્કારનગર, ભુજ-૭૨૪. ફોન : ૩૭૦ ૦૦૧. ફોન : ૦૨૮૩૨-૨૫૦૭૨૦ ફેક્સ : ૦૨૮૩૨-૨૫૦૭૨૧.
email : ro-gpcb-kutw@gujarat.gov.in xgn site:gpcb-xgn.gujarat.gov.in

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના અધિકારીઓ દ્વારા આપના એકમની આજરોજ જુદા-જુદા પર્યાવરણીય નિયમોને આધિન સ્થળ મુલાકાત લેવામાં આવેલ.

આપના એકમના સ્થળ ઈન્સપેક્શન દરમ્યાન કરેલ અવલોકનો, આપે આપેલ માહિતી / દસ્તાવેજો અને પર્યાવરણીય નિયમોની જોગવાઈઓને આધિન, આપને નીચે મુજબ આદેશો આપવામાં આવે છે. જેની પૂર્તતા અંગેનો અહેવાલ (કમ્પ્લાયન્સ રીપોર્ટ) આ આદેશો મળ્યાની તારીખથી દિન ત્રણની અંદર XGN પર Upload કરવા તેમજ બોર્ડની વડી કચેરી ગાંધીનગર અને આ કચેરીને અચૂક મોકલી આપશો. તેમ જ થતાં આ બાબતે કોઈ સ્પૂર્ણતા કરવાની નથી તેમ માની, આપના એકમ સામે નિયમાનુસારની કાર્યવાહી કરવામાં આવશે, જેની નોંધ લેશો.

: કાચદાના પાલન અન્યથે સુધારાત્મક પગલા સંબંધિત નોટીસ :

- આંતરિક રસ્તાઓ પર પાણીનો છંટકાવ નિયમિત કરતા રહેવું.
- Material Handling દરમ્યાન Dusting ન થાય તેની તકેદારી રાખવી.
- CGWA ની મંજૂરી વગર Ground Water નો ઉપયોગ કરવો નહિ.
- Online Monthly Patrak XGN માં નિયમિત ભરતા રહેવું
- વાર્ષિક પત્રકો નિયમિત ભરવા તેમજ Online XGN પર Upload કરવા.
- Lab Bill / Water Cess ના બાકી નાણાં સત્વરે ભરવા.
- Conveyor Belt ને GI અથવા MS Sheet થી Cover કરવા, Dust Doom બનાવવું, Water Sprinkling System લગાડવી તેમજ Wind Bracking Wall બનાવવી.
- છેલ્લા ત્રણ-માસના ઉત્પાદન, કાચામાલના, બળતણ, પાણી વપરાશ તેમજ Hazardous Waste Generation/Disposal/Stock વિગેરેની માહિતી દિન -૩ માં અત્રેની કચેરીએ રજૂ કરવી.
- આપના એકમમાં વૃદ્ધારોપણ કરવું/વ્યાપ વધારવો.
- ① EIA પ્રોપોઝ માં વ્યાપના પ્રમાણે proposed expansion ની જગ્યા પર debottlenecking ની Line 1 & 2 બોર્ડ ની CTE/CCA વગર બનાવેલ છે, તો હવે મુચિત Expansion (મત્રતા 4000 MT/M) માટે વધુ availability ની ચકાસણી કરી DPR બનાવવો તેમજ સંબંધિત પર્યાવરણીય કાયદા ઈસુ સ્વાધી લેવાયેલ તમામ મંજૂરીઓ મેળવવી.
- ② મુલાકાત સામગ્રી જે debottlenecking plant ની equipments/machinery સાથે બનાવેલ છે તેના માટે CTE/CCA મેળવી તમાર વ્યાજ જ ઉત્પાદન કરી શકાય.
- ③ Ground water Remediation અંગે જરૂરી પગલા કાર્યક્રમ રીતે સત્વરે લેવા
- ④ Plant Processes માં fugitive emission ન થાય તે માટે જરૂરી સાધનો બેમાસવા અને તે અંગેની જરૂરી પગલા લેવા.
- ⑤ Fly Ash Notification માં જરૂરીના નિર્દેશો અનુસાર અકત્રમાં જરૂરવતો Fly Ash અંગે તેના અંતીમ નીકાલ ના data ની જાણવડી કરવડી.
- ⑥ RO Reject પાણી જે Evaporation pond માં જમા છે તેના Evaporation data ની જાણવડી તથા નવર pond ની Periodic prevention કરવું.

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